UNSTARRED LAQ No. 191 TABLED BY SHRI. VENZY VIEGAS, MLA (BENAULIM) TO BE ANSWERED ON 07/02/2024

SUB: RTI APPLICATIONS IN SPORTS DEPARTMENT

	Question	**Answer**
	WILL the Minister for Sports be pleased to state:	By Shri. Govind Gaude, Minister for Sports & Youth Affairs
(a)	the copies of all the RTI applications received from the year 2022 till date with details thereof;	Sir, the details is enclosed as Annexure "A"
(b)	the copies of all the first Appeal wherein the PIOs from the Department were respondents from the year 2022 till date with details thereof; and	Sir, the details is enclosed as Annexure "B"
(c)	the copies of all the RTI application received from 2022 till date which was denied by the PIOs along with copies of letters of such denial with details thereof; and	NIL
(d)	the details of minutes of meetings held by the Department from the year 2022 till date?	NIL

Annexure - A'



From:-Smt.Usha Laxman Gawande

alias Lajasvi Laxman Gawande,

R/O.H.No:- 660,

Deulwada,Virdi,

Sankhalim-Goa.

Dated:-04/05/2022.

To,

Director(Administration)/P.I.O,

Sports Authority of Goa,

Athletic Stadium Bambolim,

Cujira,Bambolim-Goa.

PIN CODE:-403 202.

Sub:-Supply of information under 'RTI Act 2005'.

Ref:-Your letter dated:-27/04/2022 bearings no.SAG/PIO/RTI/PF/2022/200.

Sir,

I am in receipt of your above referred letter on the subject cited above.The undersigned has perused the contents of the said letter.The undersigned acknowledges contents of Para No.(1) of the aforesaid letter.

However,I am to draw your attention to contents of Para No.(2) of the aforesaid letter and to inform you that the same contradicts contents of Para No.(1) of the aforesaid letter.

In view of the above,kindly refer your letter on the above cited subject and clarify as to whether information sought by the undersigned at Sr.No.(2) is available in the records maintained by your office or the same has to be sought from Director,Directorate Of Sports and Youth Affairs,Campal,Panaji-Goa since as stated by you information on Sr.no.(4) has to be collected from your office on payment of charges as stated in Para No.(1) of your aforesaid letter and also for the said information the undersigned has to approach Director,Directorate Of Sports and Youth Affairs.

DMA)

Thanking You,

Your's faithfully,

(Smt.Usha Laxman Gawande

alias Lajasvi Laxman Gawande)

Copy for information to:-Director,Directorate Of Sports and Youth Affairs,Campal,Panaji-Goa.



From:-Smt.Usha Laxman Gawande

alias Lajasvi Laxman Gawande,

R/O.H.No:- 660,

Deulwada,Virdi,

Sankhalim-Goa.

Dated:-04/05/2022.

To,

Director(Administration),

Sports Authority of Goa,

Athletic Stadium Bambolim,

Cujira,Bambolim-Goa.

PIN CODE:-403 202.

Sub:-Direction to attend office of SAG and report to Dir (Admin) on 02/05/2022 at 11.00 am

Ref:-Your Memorandum dated:-28/04/2022 bearings no.SAG-03/ADM-CO/PF/LG/MTS/2019/214.

Sir,

Kindly refer your memorandum on the above cited subject wherein the undersigned had been directed to attend office of SAG and report to you for the purpose of discussion to be conducted in respect of letter dated:-23/02/2022 of the undersigned addressed to Hon'ble President of India on the subject cited therein.

In this regard,it is to inform you that the undersigned received the said memorandum on 03/05/2022 at 11 am via post.Thus,the undersigned could not attend office of SAG and report to you on the date and time specified therein.

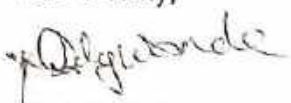
This is for your kind information and further necessary action.

DCA)

HC-I

Thanking You,

Your's Truly,



(Smt.Usha Laxman Gawande

alias Lajasvi Laxman Gawande)

Multi Tasking Staff

Copy for information to:-Director,Directorate Of Sports and Youth Affairs,Campal,Panaji-Goa.

Application under R.T.I Act 2005.

From:-Usha Laxman Gawande
Alias Lajasvi Laxman Gawande,
R/O.H.No:-660,
Deulwada,Virdi,
Sankhlim-Goa
Dated:-11/02/2022.

To,
(1)APO/TSO/P.I.O,
Ponda Sports Complex,
Electricity Department Staff Residential Colony,
Ponda -Goa.
PIN:-403 401.

(2)APO/TSO/P.I.O,
SAG Multipurpose Stadium,
Peddem,Karaswada,
Mapusa-Goa,
PIN:-403 507.

(3)CO/P.I.O,
1 Goa Girls BN NCC,
Karaswada,
Mapusa-Goa,
PIN:-403 507.

(4)Incharge/P.I.O,
Multi-Purpose Hall,
Desai Nagar,
Sanquelim-Goa.
PIN:-403 505.

(5)APO/TSO/P.I.O,
Poriye Sports Ground,
Poriye,Sattari-Goa.

Sub:-Application under R.T.I Act 2005.

Sir,

I am an Indian Citizen.Kindly furnish me the information in respect of the following:-

(1)Copy of Appointment order,Transfer order,Leave applications,Leave Sanction orders,Aquittance Roll,Vouchers,Attendance Register for the whole tenure of the undersigned while serving as sweeper on appointment and/ or transfer at your office.

(2)Certificates or letters of appreciation awarded or issued to the undersigned in acknowledgment of services rendered, if any,

I undertake to pay necessary processing fees and photo copying charges as prescribed under R.T.I Act 2005.

Thanking You,

Yours Truly,

Gawande

(Smt.Usha Laxman Gawande)

Mohammad Ayaz Zavi
H-19
GOGHI MSG BOARD
MARGAO Goa



Off
21/02
LDC (Adm - RTI)
(Projects)
S.O.
Intorum AD (S)
Pl. inform to applicant to approach Jurisdiction PIO.

To
The Director
Directorate of sports & youth affairs
Seemjol, Panaji - Goa

Subject: RTI of Survey no 73/1 - sao jose dearal Salcete.

Hon. Sir/madam

I would like to file RTI of football ground of Sao Jose de areal Salcete margao Goa

1) Award copy
2) Total area acquired by S.A.G
Survey No: 73/1 of sao jose de areal
Hence, need Submt to town planning

Yours Sincerely

Zhavi

Mohammad Ayaz
8105500978 / 9764179786

o. 07AGCPK6859P1ZN

Mob. 9811125441

Sagar International

(2)

MANUFACTURERS & EXPORTER OF :

* Raincoat * Windcheater * Cap * T-Shirt * Bag * Jacket * Tacksuit * Jeans * School Uniform

E-2/1, Shastri Nagar, Delhi-110052 * Website : www.cersa.net * E-mail : amitsagarinternational@gmail.com

Ref. No. .....

Dated 22/3/22

Dte. of Sports & Youth Affairs
Date 28/3/2022
Inward No. 9070
Inwarded by

P/O Ln

31/03/22 LDC (Adv-RTI)

TO
DIRECTOR OF SPORTS &
YOUTH AFFAIRS CAMPAL.
PANAJI GOA
403001

SUBJECT; -Non-receiving of reply sought under RTI Act - 2005

Sir,

Vide our communication 02.02.22 (enclosed) some information under **RTI Act-2005** is still awaited despite the lapse of Considerable period. It may not be ignored that the information being sought is based on serious issue and cannot be left unattended in the government interest. Moreover as per act the information must be reached to the applicant within a period of 30 days and in the instant case a period of more than 1 month have passed and the reply is still awaited. **There is a provision of penalty of Rs.250/-per day as [per RTI ACT-2005 and the onus/responsibility for non-supply of requisite information to the application within stipulated time will be rest of you.**

It is therefore once again requested either to supply the information as sought within a period of week time and if any reason it is not virtually possible the designation &address of First Appellate Authority may at least be intimated to knock the door of next higher authority for justice & relief.

Thanking you. In anticipation.

SAGAR INTERNATIONAL PROP.

Yours sincerely
AMIT KUMAR
E-2/1 SHASTRI NAGAR
DELHI – 110052

o. 07AGCPK6859P1ZN Mob. 9811125441

Sagar International

MANUFACTURERS & EXPORTER OF :

★ Raincoat ★ Windcheater ★ Cap ★ T-Shirt ★ Bag ★ Jacket ★ Tracksuit ★ Jeans ★ School Uniform

E-2/1, Shastri Nagar, Delhi-110052 ★ Website : www.cersa.net ★ E-mail : amitsagarinternational@gmail.com

Ref. No. .....

Dated 2.02.22

07/2/2022
8138

TO
DIRECTOR OF SPORTS &
YOUTH AFFAIRS (PIO)
PANAJI GOA

Please, Give the following information under **RTI ACT 2005** within stipulated period:-

01. Present status of our bill no. 005/18-19 dated 25.04.2018 and bill no.210 and dated 01.03.2018
02. Present status of our letter dated 18.01.22
03. Action taken report of letter dated 18.01.22

[All Copy Enclosed]

Necessary fees have been enclosed. We are also ready to pay the copying charges while sending reply. The details FAA may be intimated.

[Fees Enclosed]

SAGAR INTERNATIONAL PROP.

Yours Sincerely
For SAGAR INTERNATIONAL
AMIT KUMAR

Provide information quickly

What is the status? of bills

DDL(S)/PIO

10/02

LDC - Adm - RTI / (Sports) (Accounts)

Secretary (Sports)
2381L
23/2/2022

Government of Goa
Directorate of Sports & Youth Affairs
Date 08/3/2022
Diary No. 8610
Inwarded by To

1414237306
Date 22/2/22

C/202

REMINDER-II
BY SPEED POST

NO.F.11011/18/2019-YH
Government of India
Ministry of Youth Affairs & Sports
Department of Youth Affairs
(Y.H. Section)

Shastri Bhawan, New Delhi
Dt. the 14th February, 2022

To
The Chief Secretaries/Secretaries of the States/UTs
(As per List attached)

Subject: - RTI CIC order received in the matter of Sh. Prabhakar Kaushik – reg.

URGENT

Sir,

The undersigned is directed to refer to this Ministry's letter of even number dated 09.12.2021 enclosing therewith a copy of CIC's Notice No. CIC/DOURD/C/2020/107484 dated 17.11.2021 in the matter of Sh. Prabhakar Kaushik (Copy enclosed) regarding bringing Youth Hostels Association of India (YHAI) under the purview of RTI Act, 2005 and reminder dated 29.12.2021 (copy enclosed).

2. The information in this regard has not been received yet. As this is a CIC matter, it is once again requested to kindly direct the officers concerned to furnish the requisite information latest by 22.02.2022.

Yours sincerely,

Encl. As above

(Pankaj Dhamija)
Under Secretary to the Government of India
Tel. - 011-23384072

Copy to: CPIO, Deputy L&DO and CPIO, Ministry of Urban Development, Land & Development, Room No. 623, 'A' Wing, Nirman Bhawan, Maulana Azad Road, New Delhi – 110011 with the request to furnish information as sought vide para 3 of letter dated 09.12.2021.

Copy for information to:

(i) Shri Heeralal Samariya, Information Commissioner, Room No. 416, CIC Bhawan Baba Gangnath Marg, Munirka, New Delhi-110067 with respect to the Notice referred above for information.

(ii) RTI/PG Section with respect to the Notice referred above.

pankaj.dhamija1@gov.in

RTI Matter

Government of Goa
Dept: 09/3/2022
8624

from -
Prakash P. Dhote
Panaji, Goa, 403001
Date - 9/03/2022

To,

The public Information
officer, DSYA, office,
Govt. of Goa, Campal,
Panaji - Goa - 403001.

Reference - please refer Letter No. DSYA/
RTI-ACT-2005/2020-21/Vol XV/
2711, Dated 16/02/2020 for
RTI Inspection.

9/03
LDC-Adm-RTI
(Adm)
DD(S)

Respected sir/ madam,

As per Section clerk advice, today on
Dated 8/3/2022, I had Inspected the
Deputation Employees office file and
thereafter applying for RTI certified
Copies as mentioned below -

Pages No. Noting sheets, N/105/106/107/
108/109/110/111/112/113/114/115/
116/117/-

Pages No - C/303/302/301/304/305/306,
C/321 - 329, C-307, 316, 317, 315,

Those all Letters are regarding Mr. Mahes Rivankar APEO - has deputed to Sports Authority of Goa office since 2018 onwards.

I will pay the requisite fees for copies as per RTI Rules. copies may provide on. Urgent Basis to Applicant.

Please send Intemation Letter and amount of RTI fees by Letter or by calling me. on 9766905884.

Hope your PIO office will be provide me the RTI copies in stipulated time limits.

Thanks forever.

Yours faithfully.

9/3/22

(Prakash P. Dhoke)

RTI Applicant.

Date - 9/3/22

Place - Panaji, Goa

Government ...
Directorate of Sports ... Affairs
Date: 11/3/2022
Inward No: 8676
Inwarded by: [illegible]

R.T.I Matter

Most Urgent

From:-Usha Laxman Gawande

Alias Lajasvi Laxman Gawande,

R/O.H.No:-660,

Deulwada,Virdi,

Sankhlim-Goa

Dated:-09/02/2022.

To,

Public Information Officer,

Directorate Of Sports &Youth Affairs,

Government Of Goa,

Campal,Panaji-Goa.

Sub:-Information underR.T.I Act 2005.

Ref:-Your Letter dated:-28/02/2022 bearing ref.no.DSYA/RTI-Act-2005/2020-2021/Vol.XVI/2798.

Madam,

With respect to the above mentioned subject,Kindly refer your letter cited above wherein you have requested the undersigned to confirm as to whether the copies of information amounting to Rs.400/- has to be Xeroxed as per my application dated:-10/02/2022 under R.T.I Act 2005.

In this regards,I am to inform you to take up photo copying work of copies of information as sought by me.The undersigned is willing to pay Rs.400/- as charges towards the same once the copies are ready for furnishing the same to the undersigned.

However,the undersigned requests you to allow prior inspection of the said copies prior to the same being photo copied by your for facilitating the undersigned to assess authenticity and utility of the said copies .

Thanking You,

Your's Truly,

(Smt.Usha L.Gawande)

230

From:
Shri Prakash Saunlo Chari,
'Anand', 1st Floor,
Shankerwadi, Taleigao Goa.
Date: 08.02.2022

Dated: 08/2/2022
Inward No. 5170
Inv. ...ised by:

To,
The Public Information Officer,
Directorate of Sports and Youth Affairs,
Government of Goa,
Panaji Goa.

Sub: Application under Right to Information Act 2005 to issue certified copies of the documents.

Dear Sir,

I, the undersigned, Shri Prakash Saunlo Chari, Indian citizen, request you under the RTI Act 2005 to furnish me certified copies of all the the following documents:

1. The correspondence documents made to your office of the Directorate of Sports and Youth Affairs by the Office Bearers/Headmaster/Chairman of the Ideal High School, Piligao Goa from 01-02-18 till today regarding the construction of the Sports Complex Hall which is under construction after procuring the grants from the Directorates of Sports and Youth Affairs Government of Goa.

2. The certified copies of all the correspondence from your office of the Directorate of Sports and Youth Affairs made to the Ideal High School, Piligao Goa regarding the approval and the allotment of the grants, release of the amount till date towards the proposed Sports Complex Hall in the premises of the Ideal High School Piligao Goa from 01-02-18 till today.

3. The certified copies of all the plans of the proposed Sports Complex Hall issued on behalf of Ideal High School to your office of the Directorate of

Contd.....2/

Sports and Youth Affairs to avail the grants to construct the Sports Complex Hall in the premises of the Ideal High School at Piligao Bicholim Goa from _____ till today.

4. I am citizen of India.

5. I will pay the charges for the certified copies.

I may be permitted for the above file inspection

Thanking You in Anticipation,

I remain,

Yours sincerely,

(Prakash S Chari)
Mob No: 9421279840

From:-
Shri. Gajanan L. Sawal Desai,
R/O Sawalwada, Pernem,Goa.
Contact NO. 7768822957.
Date:- 04/03/2022.

PDA(S) 10/3
RTI Adm/ADA(S)

To,
PIO,
Directorate of Sports & Youth compal
Panaji Goa.

Dir. of Sports & Youth Affairs
Date: 07/3/2022
Inward: 8576
Inwards: 61

Sub:-Information under R.T.I.

Sir,

Kindly provide the following information under R.T.I. Act. I am a citizen of India.

1. The number of years Shri. Sadanand Sawal Desai has been posted in Pernem as T.S.O. & APEO.

2. The organization bills including acquitance roll of referes /Officials for the year 2014-15 and 2015-16.

3. Whether Shri. Sadanand Sawal Desai has informed the department about construction of the house. Provide the copy of the same.

4. Copy of the permission given by the department for construction of the house.

5. Copy of permission given to Sadanand Sawal Desai to be on the Managing Committee of Adarsh club .

6. Estimated cost of the house of Shri. Sadanand Sawal Desai.

7. Loans /finance availed from the financial Institution.

8. Whether Sadanand Sawal desai has paid labour cost. Kindly provide the receipt of the labour cess.

9. Whether Sadanand Sawal Desai has informed the Department about purchase of land plot to construct the house. Kindly furnish the copy.

Thanking you,

Yours faithfully,

(Gajanan L. Sawal Desai)

Government of Goa
Directorate of Sports & Youth Affairs
Date: 06/6/2022
No. 1611
Inward

ADVOCATE

PATSY DA S
B. A, LLB,



06/06 (Items RTI (Rupees)

Chamber:
9850744912 (M)
Office: S-6,
Dr. Rafael Plaza.
Above Eagle Wearhouse
Behind Margao Post

Court fee was affixed on 9/6/22

To,
The Public Information Officer,
Directorate of Sports & Youth Affairs
Campal,
Panjim Goa.

Sub: *Certified copies of the office records under R.T.I Act 2005.*

Sir,

Kindly furnish me the following information/certified copies of the following documents herein mentioned below;

1) Certified copy of the entire Land Acquisition of the property surveyed under survey No. 464/2, 464/3,464/6, 464/7 and 464/8, of Curtorim village of Salcete Taluka for the purpose of construction of the ground .

2) Certified copy of the development plan/sketch/layout of the said ground

3) Certified copy of the Tender/work order , Name of the contractor who was assigned to do the ground leveling work and what was the estimated cost.

4) Certified copy of the Tender/work order , Name of the contractor who was assigned to do construct the drainage on the Southern side of the said ground and what was the estimated cost.

5) Certified copy of the agreement/contract between the Directorate of Sports and Youth Affairs and the other party with whom the ground is presently with.

6) Certified copy of the annual maintenance cost or budget sanctioned/provided for the upkeep of the said ground.

7) Certified copy of the log book, when the official of your department paid visit for the last time.

Certified copy of the last event/sports event taken place on the said ground.

9) Certified copy of the permissions given/granted for the public to hold sports or other events on the said ground.

This request is made by me under "The Right To Information Act, 2005", and may be issued urgently to produce the same before the District and Sessions Court at Margao and other competent authorities. The necessary fees will be paid by me on demand

Adv. Patsy Da Silva
Applicant

From: Hans Fernandes,
C 3/41, Ribandar, Fondvem,
Ilhas, Goa.
Dtd. July 25, 2022

To.
The PIO,
Directorate of Sports and Youth Affairs,
Campal, Panaji, Goa

Received
Directorate of Sports & Youth Affairs
Dt. 25/7/2022
Dr. 3281
Inward 01

Sub: - Information under Right to information Act 2005.

Sir,

We thank for the quick action on your part wrt the above.

We have examined the file No. DYSA/PS/GVSPG/RIBANDAR/VOL II, having page numbers on noting side from 1-11 upto 327/c, and beyond that no page numbers. Kindly furnish me the following information, from the said file under the Right to Information Act 2005.

1. All pages of noting side from 1-11.
2. Page No.301/c, the request my M/d Kenkro to refer the award to the LA R & R Authority.
3. 299/c reg. additional compensation
4. 298/c reg. LAC No.85/2018
5. 238 to 235 IPSCD 2 letter dtd. 25-09-2019.
6. c/233 letter dtd. 16-10-2019 of Shri. Aires Rodrigues
7. 231/c letter dated28-012019 of Dy. Collector &SDO.
8. 214/c letter dtd 23-03-2018 from Undersecretary (PG) along with enclosures
9. 225/c letter dtd. 08-12-2017 enclosing receipt of Rs.2,36,71,639.
10. 215/c ORDER dtd. 05-06-2017.
11. c/176 SA report No.7/3899/2013-LA dtd. 14-10-2014 with enclosures and draft notification.
12. c/166 – 161 No. 15?LQN/DYC-TIS/3/2013 dtd. 7-10-2014
13. c/158 Site inspection report of Dy. Col No.15/LQN/DYC-TIS/3/203 DTD. 01-10 -2014
14. c/156 No. DYSA/PS/LA/RIBANDAR/2014/2521 dtd/ 29-04-14 reg. acquisition of 4/23
15. c/142 DYSA/PS/LA/RIBANDAR/2014/2407 dtd/ 22-09-14, sekking details of 4/23
16. c/138 DYSA/PS/LA/RIBANDAR/2014/2376 dtd/ 18-09-14. Seeking details of zoning.

The applicant is the citizen of India and is ready to pay the [illegible] of the RTI, Act 2005.

17. c/129 Site plan additional area 4/23
18. c/127 Plan of total area to be acquired
19. 76/c Application dtd. 04-11-2013 by Pandurang Devasthan, with enclosures.
20. 310/c to 308/c Chronology
21. 320/c. PWD/DIV II(R) F 38-1-ADM/2009-10 dtd 10-02-2009. Letter of PWD discarding PWD Road.

File No. DYSA/PS/GVSPG/RIBANDAR/04/VOL I, having page numbers on noting side 1 to 30, and on correspondence side upto 256/c, and beyond that no page numbers, Last paper of PLANTA do predio oiteiral.

22. Noting side pages 1-30/n
23. Last paper of PLANTA do predio oiteiral
24. Notice dtd. 27-01-2020 of Ad-hoc court LA No. 85/18
25. 259/c Order allotting case 78/18 to Atanasio Monserrate
26. 234/c and 233/c NOC of PWD
27. 198/c Copy of Planta issued by Notary
28. Paper below 195/c (Not numbered)
29. Proposal for LA DYSA/PS/LA/RIBANDAR/2011/4164, dtd/ 07-10-11, with enclosures
30. 187/c-186/c Receipt ofor Rs.4,19,750/-
31. 185/c Administrative approval for acquiring 8395 sm DYSA/PS/GVSPG/RIBANDAR/11/3280 dtd. 12-09-2011.
32. 184/c Commitment to provide funds
33. 180/c Order no. DYSA/PS/GVSPG/RIBANDAR/11/3133 dtd. 05-09-2011
34. 175/c NoC dtd. 08-07-2011 from vertica Dagur
35. 141/cMinutes of 14th Ord Meeting of CCP

Kindly furnish the above information at the earliest. I shall pay any fees due for the information, as communicated by your good office.

Yours faithfully,

(Hans Fernandes)

9423885126

Rs.5 INDIA FIVE RUPEES

5 रु. Rs.5 भारत INDIA पाँच रुपये FIVE RUPEES

Government of Goa
Directorate of Sports & Youth Affairs
Date 05/7/2022
Inward No. 2477
Inwarded by:

From: Hans Fernandes,
C 3/41, Ribandar, Fondvem,
Ilhas, Goa.
Dtd. July 4, 2022.

To.
The PIO,
Directorate of Sports and Youth Affairs,
Govt. of Goa,
Panaji.

Sub:- Certified copies of documents under RTI.

Sir/Madam,

Kindly supply me the following information under the RTI Act 2005.

3. Certified copy of your office letter No. DSYA/PS/DEM/Ribandar/2019 dtd. 15-01-2020.
4. Information as to what action was taken, or reply given by your Department, on the letter No. Nil, dated 23-01-2020, from Ms. Vivina Nasnodkar, Ex-Corporator of CCP.
5. The correspondence by which, the advance amount was deposited with the acquiring authority, and how was the amount calculated.
6. We wish to also inspect the files in which the above documents/information, was processed.

Yours faithfuylly,

(Hans Fernandes)
9423885126

Office of Secretary (Sports)
No: 554/2
09/08/2022

From:
Mr. Nitesh Chodankar,
Hno. 89, St. Estavem,
Tonca, Tiswadi, Goa- 403107.

Date: 26/07/2022

To,
The Secretary (Sports & Youth Affairs)
Secretariat Complex, Porvorim
Bardez-Goa.

DSYA
for N/A | time bound

Sub: Application under RTI, Act 2005(reg.)

16/8/2022
3803

With reference to the above subject you are requested to submit the necessary documents/ information as mentioned below:

1. Furnish copy of Recruitment Rule and all notings of the file, in respect of Miss Juliet Miranda towards the appointment in Directorate of Sports and Youth Affairs.
2. Furnish copy of newspaper advertisement published towards the post of lady football coach required for Directorate of Sports and Youth Affairs, as per the serial no. 1
3. Furnish copies of the football coach license submitted by Miss. Juliet Miranda.
4. Furnish copies of Salary details since joined to till date.
5. Furnish employment card copy produced by Miss Juliet Miranda for interview at that time.
6. Furnish copy of contract basis agreement was there between Juliet Miranda and Directorate of Sports and Youth Affairs.
7. Furnish detail of national attended by Miss Juliet Miranda as football lady coach and place details.
8. Furnish copy of complaint filed against Miss. Juliet Miranda till date.
9. Furnish status of enquiry towards complaint over. At serial no. 8
10. Furnish copy order issued by Directorate of Sports and Youth Affairs to G.F.A for I.W.L Juliet Miranda to go as football lady coach at Delhi in the year 2021-2022.
11. Furnish copy of order/issued by G.F.A to Director of Sports and Youth Affairs to allow lady coach Juliet Miranda to go as G.F.A lady coach at Delhi in the year 2021-2022.
12. Furnish copy of order issued by Directorate of Sports and Youth Affairs to allow football lady coach Juliet Miranda to go with the players at Kerala in the year 2021.
13. Furnish copy of order/issued by G.F.A to Directorate of Sports and Youth Affairs to allow lady football coach Juliet Miranda to them as coach of G.F.A to accompany with the players to Kerala in the year 2021.
14. Furnish the detail of the complaint against manager towards molestation happened to football players during the players went to play football at Kerala in the year 2021.
15. Furnish detail of action taken report in the issue of molestation published on the newspaper at the time they went to Kerala in the year 2021.
16. Furnish copy of joining report back to Directorate of Sports and Youth Affairs football coach Juliet Miranda after her return back from Kerala in the year 2021.
17. Furnish copy of joining report back to Directorate of Sports and Youth Affairs football coach Juliet Miranda after her return form I.W.L which was held In Delhi in the year 2021-2022
18. Furnish present posting of lady coach Juliet Miranda.

09/08/2022

Jr. Steno (SAG, G

The applicant is the citizen of India and is ready to pay the necessary fees as per the provision of the RTI, Act 2005.

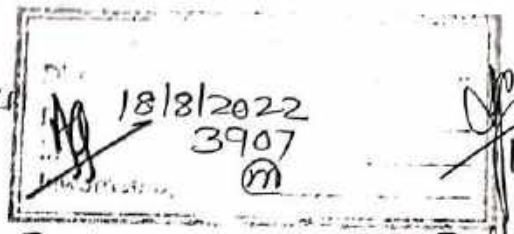
Thanking You,

(Mr. Nitesh Chodankar)
Applicant

From: Hans Fernandes
H.No 341 Fondvem
Ribandar Ilhas
Goa.
18-8-2022
9423885126



To
The PIO,
Directorate of Sports & Youth Affairs
Campal, Panaji, Goa



Jr. Steno (AD(P))

Sub: Information under Right to Information Act 2005, and Certified Copies under RTI 2005.

Sir,

We thank you for the Quick action on your part vert the above.

1) Letter dated 23-11-2020 from Ms, Vivina Nasnodkar Ex Corporator of CCP.
2) Information as to what action was Taken, or Reply given by your Dept on the letter dated 23-11-2020, from Ms, Vivina Nasnodkar Ex Corporator of CCP.

Kindly furnish the above information at the earlist. I shall pay the fees due for the above

Your faithfully

Hans Fernandes
9423885126

From:
Nissar Shaikh
R/o 5.2134, Muslim Wada
Bicholim North Goa.
Mob: 8668431835

Dated: - 25/08/2022

Government of Goa
Directorate of Sports & Youth Affairs
30/8/2022
4171

To,
The Public Information Officer
Directorate of Sports and Youth Affairs
Khelo India state center of Excellence, Goa
Campal Panaji -Goa

30/08
Jr. Steno
SAG/
KISCE

Sub: - Issue of Information under RTI Act, 2005

Sir/Madam,

Kindly provide the following information under RTI Act, 2005 with regards to the Khelo India Badminton selection.

1. That my son mast. Ismail Zidane Shaikh has participated in the camp held on 25/07/2022 at the Multipurpose Hall at Sankhalim for selection of players under khelo India Badminton under 17 years
2. In the respect please furnish as below:-
3. The details towards the procedure followed for selection of players.
4. Furnish the marks / points obtained by each participants/players participated in the said selection camp.
5. Any other procedure followed for selection of the participants.

Further I declare that I am a citizen of India and I am asking the information as citizen.

Kindly do the needful

Thanking You

Yours Faithfully

(Nissar H. Shaikh)

Date: 27/7/22

Viraj V Bakre
H No 318 Candola
Marcaim P.O.
Goa
M: 9168923

10 रु.
दस रुपये

The Information Officer,
Directorate of Sports and Youth Affairs,
Panaji Goa 403001
dsya-goa@nic.in

27/7/2022
3335

Subject matter : RTI Certified copies of information under Sec 6 of RTI
Period of : 2021-22
Information description: Photo copy of the Complaint Register July 2021 to. July

Kindly provide the certified copy under RTI of the complaint register maintained by the Director Directorate of Sports and Youth Affairs who is the Nodal Officer for Directions of High Court of Bombay at Goa to implement their order in PIL dated 18.12.2019 to stop illegal sand extraction in the North Goa district.

Complaint Register to note illegal sand extraction - period from July 2021 to Jul.

On 13.06.2022 at 16.41 hours complaint was lodged with you along with photographs & locations for the theft of sand stacks at Amona under Bicholim Taluka. Proceedings initiated by your office, Bicholim Police Station and the Flying squad of Lal complaint.

On 16.06.2022 COP and DOMG seized illegally extracted sand stacks at Dev Bicholim Taluka, provide the quantity of sand seized and details of actions taken as per the order of the High Court.

... matter of illegal sand extraction The Hon'ble High Court of Bomba...
... for inaction in Pernem Taluka which resulted in seizure of canoes by ...
... by Directorate of Mines and Geology at various places.

... Provide the details of canoes seized in the rivers of Tiracol, Chapora in the Pe...
... Registration number of canoe (ii) details of the owner of the canoe

1. Canoes seized at Nhaibagh -- 26 seized in the last week of April 20...
2. Canoes seized at Poroscodem - 31 seized in the last week of April 20...
3. Mahakhajan.– Dhargal - 4 seized in the first week of July 20...

... Provide the name of the place where these seized 61 canoes are parked.

... Provide the action taken or initiated against these canoes as per the High Cou...

... In case the information is related to/ or held by another public authority, you are ... transfer the application or such part to that other public authority with an int... undersigned.

... further I declare that I am a citizen of India and I am asking for the information as ... have affixed a Rs.10/ court fee stamp, and shall pay any other costs as ... ormation

...

(Deepak V. Bakre)

From;- Shailesh Halankar

House no 34

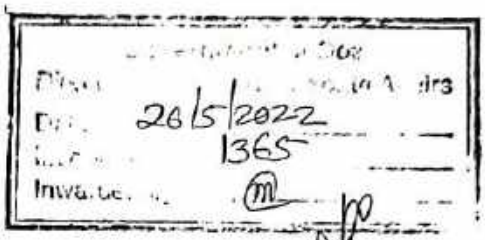
Near Data mandir, orulem,

Vasco-da-gama, south goa

Dated : 26/05/2022

Mob:-8830505461





To,

The Public Information officer,

Director of sports and youth affairs,

Campal, Panaji Goa.

26/5/ LDC-Adm-RTI (Projects)

Sub:- Application under R.T.I Act.2005

Sir,

I the undersigned, would like to apply for the information pertaining to the land filling done in the property bearing chalta no 57/12 P.T. Sheet number 101 for alleged swimming pool project at Maimollem Vasco-da-gama, Goa.

With reference to above, I had sought several information regarding the said acquisition and accordingly , your office vide my RTI letter dated 20/05/2019 had furnished me the copy of the plan, whereby your proposed land filling to be done and the proposed drainage were Clearly shown in the plan. Attached hereto is the copy of the plan for reference and my RTI application dated 20/5/2019.

Yours faithfully

cont... 2

Accordingly, I am now persuaded to sough the following information with reference to above land acquisition.

1. Kindly provide me the land acquired under the chalta numbers and P.T. Sheet numbers as per your plan.
2. Kindly furnish me the acquisition order and also furnish me the areas acquired for the proposed project under chalta no 57/12 P.T. Sheet number 101.
3. Kindly furnish me the details as on date of work completed in the chalta no 57/12 P.T. Sheet number 101.
4. Kindly furnish me the compensation or the amount disbursed to the owners or the tenants of the land bearing chalta no 57/12 P.T. Sheet number 101 or any other owners of tenants of land under chalta no 1 to 12 of P.T. Sheet number 101.
5. Kindly furnish me the total area used by you as per your plan in the property bearing chalta no 57/12 P.T. Sheet number 101.
6. Kindly furnish me the date on which the proposed project started and what is the present status, or the work completed as on dated of filing this application.
7. Kindly furnish me the acquisition notification published in the government gazette towards the acquisition of the properties under your proposed project above mentioned.

Kindly furnish me the certified copies of the aforementioned information. Necessary cost and expenses for procuring the above said information shall be paid for which I may be informed.

This information may please be furnished to me under Right to information Act 2005.

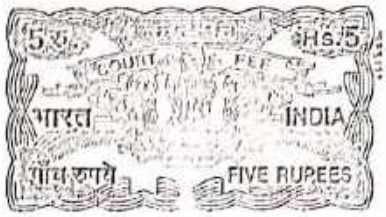
I am the citizen of Goa and Indian National.

Thanking you in anticipation,

Yours faithfully,

Mudaakar

From:
Shailesh Halankar,
H.No-34,
Near Datta Mandir, Orulem,
Vasco Da Gama, Goa.
Dated : 20.05.2019
Mob No: 8830505461.





To,
The Public Information Officer,
Director of Sports and Youth Affairs,
Campal,
Panaji, Goa.

Sub: Issue of Information under **RTI Act 2005.**

Sir,

I, the undersigned an Indian nation have sought some information under RTI vide my letter dated 29.03.19 regarding the acquisition of land for swimming pool project at Maimollem Vasco, Goa.

Accordingly you had informed me that the area acquired by the SAG falls under the property surveyed under Chalta no. 57/1 to 9 of P.T Sheet No.101 and also the NOC from Mormugao Planning & Development Authority was furnished to me.

Therefore I now request you to please furnish me the Xerox copy of Plan of land filling and Plan of Construction of Nallah/Gutter enclosed along with the NOC.

Sir, the above Information and documents shall be issued to me under RTI Act 2005 necessary charges shall be paid by me.

Thanking you,

Yours faithfully,

(Shailesh Halankar)

20/5/2019

GOA LEGISLATURE SECRETARIAT
Assembly Complex, Alto Porvorim,
Bardez, Goa – Pin: 403 521
Phone: 0832- 2410917
Fax: 0832-2411054

No.LA/LEG/RTI/2022/535

24/5/2022
1320

Date: 24-05-2022

To,
The Public Information Officer,
Directorate of Sports and Youth Affairs,
Campal- Panaji- Goa.

25/5 LDC - Adm RTI (Projects/Sports/Stats)

Sub: Transfer of Application Under Section 6 (3) RTI Act, 2005.

Sir,

Please find attached herewith RTI application received by this Legislature on 23/05/2022 from Mr. Agnelo Fernandes, H. No. 128, Calvaddo Varca, Salcette- Goa, seeking information under RTI Act, 2005.

In view of the above, the information sought by the applicant pertains to your office. Hence the application is transferred under section 6 (3) of the RTI Act, 2005 to your Office, requesting to furnish requisite information directly to the applicant under intimation to P.I.O., Goa Legislature, Secretariat.

Yours faithfully,

(Mohan J. Gaonkar)
P.I.O/ Under Secretary, Legislature

Shri Mohan Gaonkar,
Public Information Officer/Under Secretary
/Goa Legislature Secretariat

Encl: As Above
Copy To: Mr. Agnelo Fernandes,
H. No. 128, Calvaddo
Varca, Salcette- Goa,

GOA LEGISLATURE SECRETARIAT
Assembly Complex, Alto Porvorim,
Bardez, Goa – Pin: 403 521
Phone: 0832- 2410917
Fax: 0832-2411054

No.LA/LEG/RTI/2022/534

Office of the Chief Minister
Secretariat, Porvorim
Diary No. 14944
Date: 24/5/22

Date: 24-05-2022

To,
The Public Information Officer,
Office of the Chief Minister,
Secretariat, Porvorim- Goa.

Sub: Transfer of Application Under Section 6 (3) RTI Act, 2005.

Sir,

Please find attached herewith RTI application received by this Legislature on 23/05/2022 from Mr. Agnelo Fernandes, H. No. 128, Calvaddo Varca, Salcette- Goa, seeking information under RTI Act, 2005.

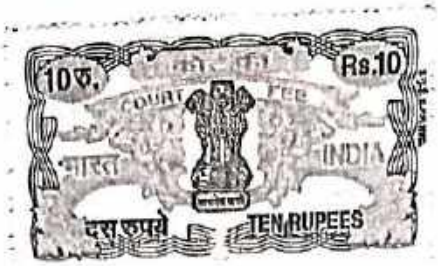
In view of the above, the information sought by the applicant at pertains to your office. Hence the application is transferred under section 6 (3) of the RTI Act, 2005 to your Office, requesting to furnish requisite information directly to the applicant under intimation to P.I.O., Goa Legislature, Secretariat.

Yours faithfully,

(Mohan J. Gaonkar)
P.I.O/ Under Secretary, Legislature

Encl: As Above
Copy To: Mr. Agnelo Fernandes,
H. No. 128, Calvaddo
Varca, Salcette- Goa,

Shri Mohan Gaonkar,
Public Information Officer/Under Secretary
Goa Legislature Secretariat



To
The Secretary
Public Information Officer
Goa Legislative Assembly
Assembly complex
Porvorim Goa.

Agnelo Fernandes
H no. 128
Calvaddo Varca
Salcete Goa
ph no. 9158981367

Sub: Application under Right to Information act 2005.

Request you to kindly issue me the following certified documents related to Bandodkar Gold Trophy. On this matter Churchill Alemao Ex MLA has raised on zero hour in assembly session held on 31/07/2018 on Bandodkar Gold Trophy.

1. Whether meeting was conducted by CM, Sports Minister related to Bandodkar Gold Trophy, between 1st August 2018 to 1st May 2022.

a) If yes, issue me the certified copies of the said meetings which was held.

2. Whether complaint is registered with Police by speaker, Sports Minister related to Bandodkar Gold Trophy, between 1st August 2018 to 1st May 2022.

b) If yes, issue me the certified copies of the complaints registered.

3. Whether any action is taken in regarding Bandodkar Gold Trophy 1st August 2018 to 1st May 2022.

c) If yes, issue me the certified copies of whatever action is taken related to Bandodkar Gold Trophy.

4 Whether any other action/complaints are initiated regarding Bandodkar Gold Trophy 1st August 2018 to 1st May 2022.

d) If yes issue me the all any other certified copies related Bandodkar Gold Trophy.

I will pay the necessary fees.

Agnelo Fernandes

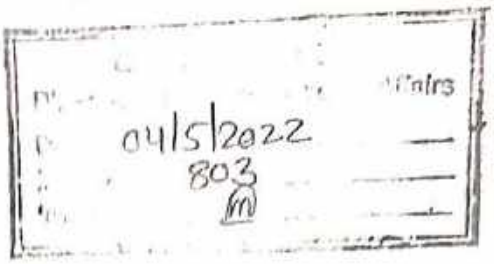
MOHAN (P.L.O)

From: Gurudas S Gawas
H. Bramhpur - goa

Date: 16/03/2494

To

The Director of Sports & youth affair
Directorate of Sport Department
Chowgal - Porvorim Goa



Sub:- Application under "Right to information act 2005"

Sir,

Undersigned applicant is the permanent Resident of Bramhpur Goa and is a Citizen of India Sought following information under "Right to information act 2005".

Kindly provide me detail information regarding ~~Request~~ Play ground constructed by your authority at Satoi vidya mandir, Bramhpur goa with respect to following point

1) Issue me copy of Estimate, site plan of ground, and Legal ownership document of ground and Land
2) Name of Engineer, contractor and Experts who design the ground.
3) At present who is owner of this ground?
4) Issued all Bill copy that you spent amount to construct this ground.
5) Date and year when it's started and completed.
6) Kindly provide me another information that available in your office regarding this ground.
7) Kindly issue me Audit Statement of this ground

Applicant
Gurudas

Government of Goa
Directorate of Sports & Youth Affairs
Date: 12/4/2022
Diary No.: 306
Inwarded by: [illegible]



From :

Date: 8th April, 2022

Raghuvir Mahale
H.No. 86, P.O.Box. 13
Mala, Panaji-Goa 403001
Cont: 9420595013

To,
The Public information Officer
Directorate of Sports and Youth Affairs
Government of Goa
Campal, Panaji – Goa 403001

Subject: Request for Information under Right to Information Act 2005.

Sir/Madam,

This is to request you to kindly provide me with the following information under the RTI Act, 2005.

1. Kindly furnish year wise details of budget allotted and funds utilized for implementation of youth policy from 2015 till date.
2. Kindly furnish names of the beneficiaries of the scheme under the youth policy from 2015 till date.

In case the information is held by or related to another public authority, the application or such part of it as may be appropriate may be transferred to that other public authority under intimation to the undersigned as per Section 6 (3) of RTI Act.

Payment of Application fee of Rs. 10/- is made herewith by the stamp attached to this request. I also agree to pay the relevant fees/ charges for photocopying of requested documents. I state that I am a INDIAN CITIZEN.

Signature:

Dated: 12/4/22.

Government of Goa
Directorate of Sports and Youth Affairs
Campal, Panaji-Goa

GOA@60

No. DSYA/RTI- Act-2005/2021-22/Vol. XVII/411 *Saka 28th Vaisakha 1943*
Date:-18/05/2022

To,
Shri. Jose Remedios Pereira,
H. No. 84, Antonio Pereira Ward,
Utorda, Mollar,
Salcete-Goa.

Sub: - Information sought under RTI Act 2005.

Sir,

This has reference to your RTI application dated 28/04/2022 on above cited subject, this is to inform you that the relevant information is ready and it may be collected by remitting an amount of Rs. 44/- (Rupees Forty Four only) in the treasury of this office.

Yours faithfully

18/5/22

(Jennifer Ferrao e Gonsalves)
Public Information Officer

Copy to:-

1. The Cashier, Accounts section DSYA, Campal, Panaji – Goa.

Phone: - (0832) 2465704 **website- www.dsya.goa.gov.in** **E-Mail:- dir-spor.goa@nic.in**

...icio Roncon
...tary General, Goa Sports
...undation
...: 9511840815

Goa Sports Foundation

Former Sports Psychology Consultant,
Goa Football Development Council (GFDC).
M.A, M.Phil Sports Psychology
Co-owner Football Yard.

80

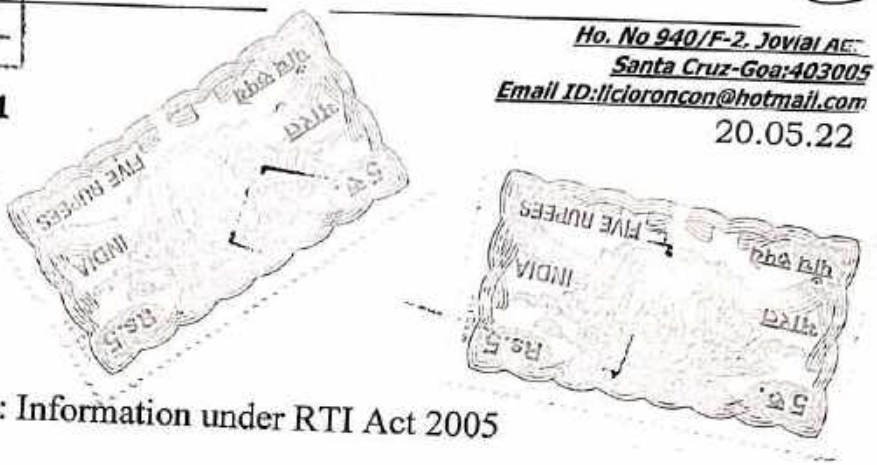
O/o. Chief Secretary
Entry No.: 14145376/1
Date: 23/5/22

Ho. No 940/F-2, Jovial Act
Santa Cruz-Goa;403005
Email ID:licioroncon@hotmail.com

20.05.22

No: GSF/Pers/231/2021

To,
Shri Puneet Kumar Goei,
Chief Secretary
Govt. of Goa
Secretariat, Porvorim
Goai-403521



Sub: Information under RTI Act 2005

Dear Sir

The following information pertaining to laying of Synthetic football surface at Santa-Cruz ground and a copy of the same is required under RTI 2005. -

1.Details of Carpet yarn, thickness of turf.
2.Country of turf manufacturing origin with a copy bill of lading.
3.Sample of the turf /picture that is being supplied.
4.Sample of SBR rubber/picture to be supplied, their test reports with a copy of bill of lading
5.Base construction diagram with cross sections.
6.Drain system diagram with cross section including the depth.
7.Sub-base thickness with cross sections
8.Earth works and compaction details
9.FIFA approved cleaning machine and Goal Posts with details
10.What measures have been taken during the Monsoon since water get flooded.
11) What measures have been taken during the High tide comes in near the Football ground.
12) Instead of Black listing Syncotts, Delhi for laying duplicate turf at Peddem, the firm was rewarded with a contract for laying of synthetic Football turf at Santa-Cruz at an exorbitant price of Rs 4.96 Cr, being (L-2), which is against the CVC guidelines dated 03.03.2007. Under which rule he was awarded the contract?
13)Advance Sports Technologies(L-1) withdrew from the race. The firm ought to have in the first place been black listed by state department of Goa & Earnest money forfeited, as per rules. Any action of the above taken by SAG & the price quoted by (L-1)?

I am requesting this in the interest of having a FIFA standard norms ground as per the tender in Santa Cruz in particular and for Goa in General. I am attaching herewith court fees of Rs 10.

Thanking you

Yours Faithfully

(Joseph Licio Roncon)

(43)

C/4

Date: 29.03.2022

To,

Chief Secretary's Office
Government of Goa,
Secretariat,
Porvorim, Bardez
Goa - 403521

Subject: Application under the R.T.I. Act, 2005

(See Rule 3)

A. Full name of the Applicant: **MEHMOOD PRACHA**

B. Address: Chamber No. 134, Patiala House Court, New Delhi - 110001.

C. E-mail: mp@legalaxis.net

D. Subject matter of information: Information regarding implementation of the Scheduled Caste, Scheduled Tribe Sub-Plan in your State.

E. Description of information required: Kindly provide stamped, signed and certified true copies or attested copies or authenticated copies of information requested on this RTI application.

Kindly provide the following information point-wise and in Hindi or English language as far as possible as required under Section 6(1), 4(3), and 7(9) of the RTI Act, 2005:

1. Details of the scheme such as Scheduled Caste Sub-Plan for provision of funds for welfare of Scheduled Caste Communities in Goa.
2. Details as to the date of initiation of such scheme.
3. Details of the funds allocated in the budget for such scheme in each budget year since the initiation of the scheme.
4. Details of the funds expended under such scheme in each year.
5. Details of funds left unspent in each year.
6. Details of funds carried forward to the subsequent year.
7. Copy of all the official file(s) that have been created pertaining to my present RTI application, along with all the official noting made on the files.

PLEASE NOTE:

If you do not directly deal with this application or a part thereof, kindly forward it to the right PIO under Section 6(3) of the RTI Act, with intimation to me. You are required to do so within 5 days of receipt of this application as per Section 6(3) of the Act.

I hereby declare that:

A. I am a Citizen of India.

B. I have enclosed herewith a Postal Order worth Rs. 10 bearing No. 52E-047954 dated 31/3/22. The proper name/designation of the PIO may kindly be filled therein.

C. I shall not allow, cause to use, pass, share, display or circulate the information received in any case and under any circumstances with any person or in any manner which would be detrimental or against the unity, sovereignty, security or integrity of India.

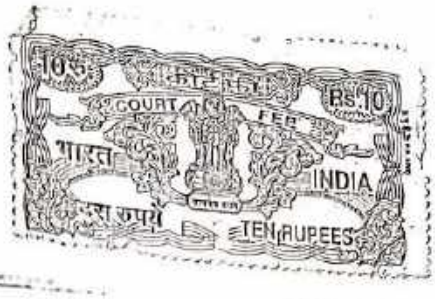
Sincerely,

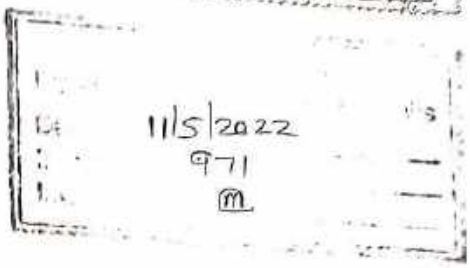
MEHMOOD PRACHA
S/o Shri Siraj Pracha
Chamber No. 134,
Patiala House Court,
New Delhi - 110001
Email: mp@legalaxis.net

From
Sanath S. Bharne
Flat 303, Block- A, 3rd FLR,
Adwalpalkar Park,
Bhatlem-Durgawadi Rd,
Panaji Goa 403002

Date: 08/05/2022

To
P.I.O
Sports Authority of Goa
Dr Shyamaprasad Mukharjee Stadium,
Goa University Complex,
Taleigao, Goa
403206





Subject: Request for Information of the renovation works of the Swimming pool in Campal.

Respected Sir/Madam,

I am writing this letter seeking the following information of the renovation works of the Sports Authority of Goa(SAG) swimming pool at Campal Panaji Goa:

1. Date of commencement of the renovation works.
2. Name of contractor.
3. Projected date of completion at the time of commencement.
4. Projected date of completion as of 08/05/2022
5. Operational Sports Authority of Goa(SAG) swimming pool nearest to Panaji.

In case the information is held by or related to another public authority, the application or such part of it as may be appropriate may be transferred to that other public authority under intimation to the undersigned as per Section 6 (3) of RTI Act.

Payment of Application fee of Rs. 10/- is made herewith by the stamp attached to this request. I also agree to pay the relevant fees/ charges for photocopying of requested documents. I state that I am a INDIAN CITIZEN.

Be pleased to furnish the aforementioned information at the earliest.

Thanking You in anticipation

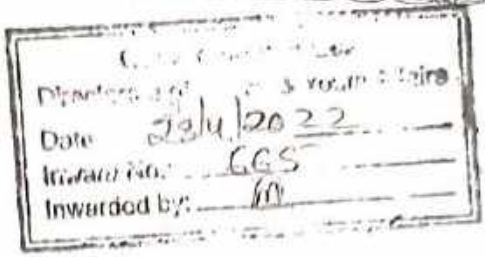
Yours Respectfully

Sanath Bharne

Mob :- 9881887563 email :- sanath010@gmail.com

cc to : P.I.O, Directorate of Sports and Youth affairs Campal Panaji Goa.





From
Smt. Tanuja Himesh Nipanekar
R/O. Presently C/O.
Smt. Chanda Hanabarahatti,
Felicity Flat No. 202, 2Nd Floor,
Behind Vespa Showroom,
Taleigao Vodlem Bhat.
Mob. No. 9146799575

Date: 28/04/2022

TO,
The Public Information Officer,
Directorate of sport and youth affairs,
Panaji Goa.

Sub: Application under the purview of the Right to Information Act, 2005 for obtaining information pertaining to the salary certificate of my Husband Shri. Himesh Subachandra Nipanikar, who is working at SAG Campal Panaji Goa.

Sir,

I, the undersigned, residing at the above mentioned address, is a citizen of India, is the wife of Shri. Himesh Subachandra Nipanikar, who is currently employed in the designation of Multi-tasking Staff (MTS) with the SAG Campal, Panaji Goa.

Hereto enclosed is a plain Xerox copy of my Civil Marriage Certificate against Entry No. 667/15 issued by the Civil Registration Services of Goa of the Civil-cum-Sub-Registrar of Ilhas (Tiswadi) at Panaji- Goa.

I request your Kindself to kindly issue me under the purview of the Right to Information Act, 2005 an authenticated copy of the latest Salary Certificate of my Husband, the afore-referred Shri. Himesh Subachandra

Nipanikar, who is employed in the designation of a Multi Tasking Staff with the SAG Campal Panaji Goa.

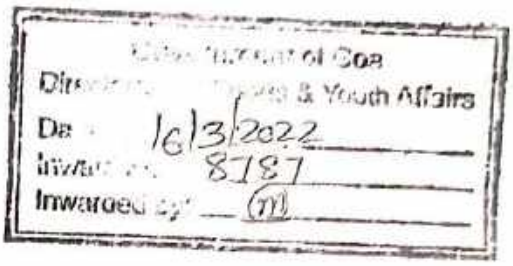
A copy of the Aadhar Card of the Undersigned is hereto annexed to this Application made by her under the right to Information act 2005.
Thanking you in anticipation that the afore- referred Information as ought by the Undersigned in form of Information under the pur view of the Right to Information Act,2005 shall be furnished to the Undersigned within the prescribed time as found stipulated in the said Right Information Act, 2005

Yours Sincerely,

(Tanuja Himesh Nipanekar)

From; - Sunil V Gawas
FF-103, I Block,
Prabhu Residency, Gold
Co-op Hsg. Ltd. Socorro,
Bardez Goa.
M.No. 7020979635
Date. 16th March 2022

To,
The Public Information Officer,
Directorate of sports and Youth Affairs,
Campal Panaji Goa



Sub: - Information Under right to Information act.....

Sir,

Kindly provide the below information under Right to Information act. Necessary fees towards information will be paid.

1) Kindly provide the certified copies of the noting and the correspondence in the file having subject Framing/ Amendment of Recruitment Rules To The Post of Physical Education Teachers/State Sports Organiser/ Taluka Sports Organiser/ Zonal Sports Organiser/ Camp Site Incharge.

2) Copies of the compliance report submitted to anomaly Committee on the parity/ anomaly on the pay scale to Physical Education Teachers/ State Sports Organiser/Taluka Sports Organiser/Zonal Sports Organiser/ Camp Site Incharge and APEO's.

3) Provide copy of inquiries, if any, has been conducted to trace the untraceable / Unavailable files on the parity/ anomaly on the pay scale to Physical Education Teacher/State Sports Organiser/Taluka Sports Organiser/Zonal Sports Organiser/ Camp Site Incharge and APEO's. files (including Master file of Education Dept.) any responsibility has been fixed on any staff for negligent behaviour, copies of the correspondence /notes may be provided

4) Copy of the Approval of Higher Authority may be provided towards giving access to DSYA files in Administration Section to Shri Agnel, than section Officer.

5) Copies of the replies submitted by DSYA to High Court in the writ petition No. 1088/2017 and 1089/2017.

6) Number of staff posted in Administration section of Directorate of Sports and Youth Affairs. Kindly provide details along with the Name of the staff, Designation of the staff, and Number of years working on the same place. Details of the work handled by the each staff.

7) Provide copies of the DSYA staff posted at the Head Office and their dates of posting, copies of DSYA Transfer guidelines may be provided

8) Provide copies of existing Physical Education Teachers/State Sports Organiser/Taluka Sports Organiser/Zonal Sports Organiser/Camp Site Incharge and APEO's posted with their place and date of posting

Yours faithfully

(Sunil V Gawas)

To,
The Public Information Officer,
Directorate of Sports and Youth Affairs,
Campal – Panaji - Goa.

SUB: Request for Information under Right to Information Act, 2005.

Dear Sir,

I the undersigned Janardan Arolkar s/o Mahadev Arolkar r/o Hs. No.134, Shemeche Advan, Varconda, Pedne – Goa. (Mobile No. 9284515221) wish to seek information as under:

1. Whether the Department has any proposal to lease the newly constructed Indoor Sports Complex at Sawalwada Pedne to any private party?

2. If yes, whether any tender in this regards have been floated? Furnish Details.

3. Whether any Company has made application for granting of lease of Indoor Sports Complex at Sawalwada Pedne? Please provide details as to:

   a. Name of the Company:
   b. Tenure of lease requested for:
   c. Lease Rentals fixed by the Department.
   d. Amount of Security Deposit
   e. Provide a copy of lease agreement.
   f. Furnish copy of the application along with file Notes in this regards

4. Furnish details as to what are the bases of rent fixation? Whether Rent Reasonability Certificate has been issued? Please provide copy of the same.

5. Whether Pernem Municipal Council has issued Occupancy Certificate for the Indoor Sports Complex at Sawalwada Pedne? Please furnish copy of the Occupancy Certificate.

I am a citizen of India and I am asking the information as Citizen. I assure that I shall not allow/ cause to use/ pass/share/display/ or circulate the

information received in any case and under any circumstances, with any person or in any manner which would be detrimental to the Unity and Sovereignty or against the Interest of India.

I am ready to pay necessary fees for photocopying the documents requested by me.

Thanking You.

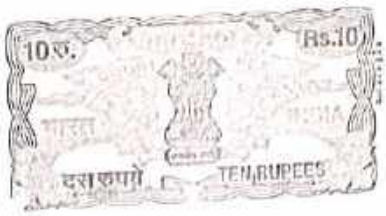
Yours Faithfully,

जनार्दन आरोलकर

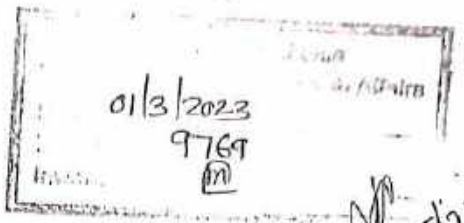
Janardan Arolkar

Date: 25/05/2022

Place: Pedne - Goa.



From:
Mr. Dhiraj N. Matondkar,
Chamunda Enclave,
Flat No. 102, First Floor,
Colle Ghati Khorlim,
Mapusa Goa. 403507
Mob. No. 9860199596



3/3/23
Jr. Steno - RTI
(Adm)

Dated : 24/02/2023

To,
The Director & Public Information Officer,
Directorate of Youth & Sports Affairs,
Campal, Panaji- Goa 403 001.

Sub: Application under RTI, 2005

Sir,

I am an Indian National and a Citizen of India. I hold Aadhaar Card No. 4944 7901 1290.

By an Order under No.50/DSYA/ADM/Upgradation/Ads/2021/2876 dated 13/01/2023, the Director of Sports & Youth Affairs and Ex-Officio Joint Secretary to the Government of Goa, issued Order for sanction of certain Posts in the said Department.

This Order was issued with the concurrence of the Finance Department (R&C) vide U.O. No. Finance (R&C) 88590 dated 29/12/2022.

Kindly supply/provide me certified copy of the Notings in the aforesaid File, as well as the Concurrence/Order issued by the Finance Department thereto.

Contd....

The same are required for legal purpose.

The fees towards the aforesaid information will be paid forthwith.

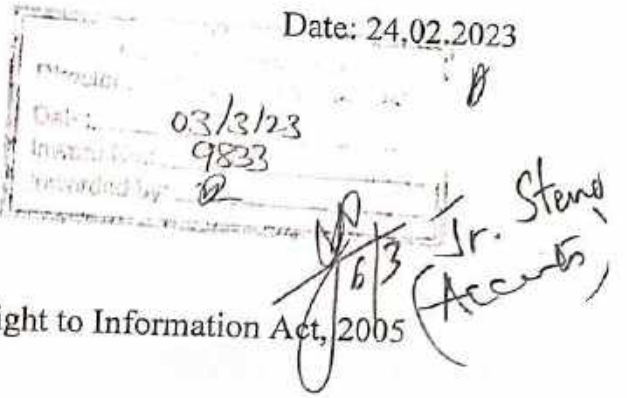
Thanking you,
Yours faithfully

Dhiraj N. Matondkar

To,

The Public Information Officer,
Directorate of Sports and Youth Affairs,
Campal, Panaji
Goa - 403001

Date: 24.02.2023



Sub.: Obtaining Information under Right to Information Act, 2005

Respected Sir / Madam,

The above mentioned subject is that under the Right to Information Act, 2005. Efforts should be made to provide information about budget allocated to Sports Department and the item-wise budget spent by the Department over the financial year 2019-20 to 2023-24 (5 years) in the following format-

S.No.	Year	Allocated Sports Budget	Total amount utilized out of allocated Sports Budget
1.	2019-20		
2.	2020-21		
3.	2021-22		
4.	2022-23		
5.	2023-24		

Kindly provide the attested copies of the above information.

Enclose: Post Order 10/-
S. No. 60f-153107 Date: 23/02/23

Dr. Kanishka Pandey
R-14/130,
Rajnagar, Ghaziabad,
Uttar Pradesh – 201002

Mobile: 9829966592
Email: kanishkasportswayoflife@gmail.com

दस टका दश टाका ಹತ್ತು ರೂಪಾಯಿ ಪತ್ತು ರೂಪಾಯಿ ದಶ ರೂಪಾಯಿ ಹತ್ತು ರೂಪಾಯಿ ಪತ್ತು ರೂಪಾಯಿ ದಶ ರೂಪಾಯಿ ಹತ್ತು ರೂಪಾಯಿ ಪತ್ತು ರೂಪಾಯಿ ದಶ रुपये दश रुपये ದಶ ರೂಪಾಯಿ ಹತ್ತು ರೂಪಾಯಿ ಪತ್ತು ರೂಪಾಯಿ

om
Mr Jose Almeida
House no.497 Mascarenhas Waddo
Goa Velha
Tiswadi Goa

Date: 18/03/2023

To,
THE P.I.O.
Director of Sports and youth affairs.
Campal Panjim Goa

Sub. Right to Information Act 2005.

Sir,

Kindly issue me Right to information Act 2005 as given below.

Give details of staff ponda swimming pool complex ponda Goa as follows.

1. Give certified copies supervisor, lifeguard and plant operator master roll attendance registered book page copies in the month of January 2018 to March 2023.

2.Give Certified copies supervisor, lifeguard and plant operator Leave forms which they applied Leave the month of January 2018 to March 2023.

3. Give certified copy extra duty list supervisor, lifeguard and plant operator in the month of January 2018 to March 2023.

4. Give certified copy supervisor, lifeguards and plant operators duty chart in the month of January 2018 to March 2023.

5.Give Certified copy Lifeguard and plant operator Day work report in the month of January 2018 to March 2023.

6. Give certified copy of plant record log book in the month of January 2018 to March 2023.

7. Give certified copy supervisor, lifeguard and plant operator by Metric Machine attendance copy in the month of January 2018 to March 2023.

I shall be pay necessary fees.

Thanking you.

Your Faithfully

Vijaykumar A. Shirodkar
H.No. G/79/1,
Goulem-bhat, Chimbel,
Tiswadi – Goa.

Date:- **23/03/2023**

Government of Goa
Directorate of Sports & Youth Affairs
Date 23/3/2023
10405

To,

The Public Information Officer
The Directorate of Sports & Youth Affairs,
Campal, Panaji – Goa.

Subject :- Information under Section 6 of RTI Act, 2005.

Respected Sir/Madam,

I, Vijaykumar A. Shirodkar was appointed by DSYA Management, Govt. of Goa in the month of June 2011 as on the post of L.D.C (Casual Labour).

I am Indian citizen and resident of above stated address. Kindly provide me the following information under the RTI Act, 2005 on urgent basis.

1. Kindly provide the certified copy of Shri. Vijaykumar A. Shirodkar's **monthly salary statement** has been prepared by DSYA Administration from **first day of joining in DSYA office as L.D.C. (Daily wages) to till last date of transfer from DSYA to SAG office.**
2. Kindly provide the certified copy of Shri. Vijaykumar A. Shirodkar's **monthly Employees Provident Fund (EPF) deduction statement** including **Employer's Contribution**

statement has been prepared by SAG Administration from **first day of joining in DSYA office as L.D.C. (Daily wages) to till last date of transfer from DSYA to SAG office.**

3. Kindly provide the physical inspection of **monthly salary payment statement of DSYA Accounts section** of Shri. Vijaykumar A. Shirodkar first day of joining in DSYA office as L.D.C. (Daily wages) to till last date of transfer from DSYA to SAG office.

4. Kindly provide the physical inspection of **monthly Employees Provident Fund (EPF) deduction statement** including **Employer's Contribution statement** of Shri. Vijaykumar A. Shirodkar has been prepared by SAG Administration from first day of joining in DSYA office as L.D.C. (Daily wages) to till last date of transfer from DSYA to SAG office.

The applicant is not covered under Below Poverty Line.

If RTI application is transferred to other Goa Govt. Department for to provide the requested information to me than please send me the copy of RTI transfer letter of the concerned PIO/department.

Kindly provide the information on CD/Pandrive (soft copy) as well under the RTI Act, 2005 on urgent basis.

Necessary charges of RTI information copies will be paid at the time of collection of the documents.

SHIRODKAR 23/03/23.

Date:– 23/03/2023,

(Vijaykumar A. Shirodkar)

Place:– Chimbel Goa

Mob. No: 8668502884

.o,

The Public Information Officer,
Directorate of Sports & Youth Affairs,
Campal, Panaji.
Goa.
09th February 2023.

SPECIAL ADHESIVE

09/2/2023
9209

Jr. Steno
RTI Act

Sub: Information Under RTI Act.

Sir,

Please furnish certified copies of the following:

1. Copy of the order given to Shri. Irwin Cordo (A.D.) to inspect Sports Material and Tender file in 2021.
2. Copy of the inspection report given by Shri. Irwin Cordo in 2021 in compliance of order at Sr. No. 1.
3. Order/ letter to Shri. Irwin Cordo by Directorate of Sports & Youth Affairs/ Goa Football Development Council to inspect Sports Materials/ Sports Goods/ Sports Equipment in the year 2021/2022/2023.
4. Furnish copy of the order given to Shri. Irwin Cordo in compliance of Order/ Letter at Sr. No. 3.

I am a citizen of India and the required fee for the above information will be paid. Aadhar card copy is attached for your perusal.

Yours faithfully,

SHAWN

Shawn B. S. Rodrigues
Vila Nova Sapencia,
H. No. 935,
Near Don Bosco Fatorda,
Goa. 403602.
Ph: +91-9822133489.

27/2/2023
9667

Date: 27/2/2023

UNDER RIGHT TO INFORMATION ACT

From:
Patricia Pinto
E-74, Campal, Panjim, Goa. - 403001
Phone: **9822802629**

To,
The PIO,
Right to Information Act,
Directorate of Sports and Youth Affairs,
Panjim, Goa.

Subject:- Inspection of files.

Dear Sir,

Under the Right to Information Act, I request you to allow me to inspect the files relating to:

1. The Site plans along with parking layout in respect of the Swimming Pool Complex at Campal and the Indoor Sports Stadium at Campal.

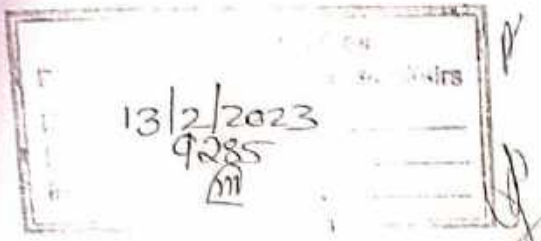
Thanking you
Yours faithfully,

Patricia Pinto.









Madhu Y. N. Gaonkar,
H. No. 233/1, Tamsuli,
Khandola,
P.O. Marcel, Goa.
Mobile No. 9823513787

Dated: 13/02/2023.

To,

The Public Information Officer/
Directorate of Sports & Youth Affairs,
Campal, Panaji, Goa.

Sub: Application under Right to Information Act, 2005.

Respected Sir,

Kindly furnish me the following information under Right to Information Act, 2005:

1. Correct amount sanctioned by the Government for development of play ground in Village Panchayat of Betki Khandola.

Necessary fees will be paid by me.

Process fee of Rs.10/- is affixed on the application.

Further, I declare that I am a citizen of India and I am asking the information as a citizen.

Thanking you,

Yours faithfully,

(Madhu Y. N. Gaonkar)

Government of Goa
Directorate of Sports & Youth Affairs
Date: 25/1/2023
Inward No: 8643
Received by: [illegible]

To,
The public Information officer
Department of Sports & Youth Affairs
Government of Goa
Campal, Panaji,
Goa

30/1 Sr. Steno (RTI SAG/Accts)

Subject: Application seeking information under RTI Act, 2005.

Sir,

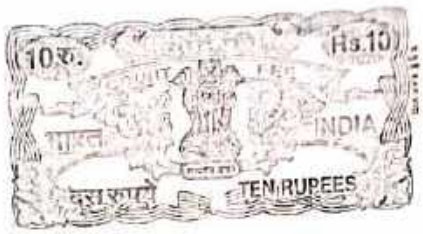
Please provide the following information:

1. The total amount spent for the upkeep, maintenance and expenses including Salaries for temporary as well as permanent employees working or engaged in the facility of Manohar Parikar Stadium, Navelim.
2. Please provide a copy of the audited balance sheet, P&L account along with annexures for the year 2020-21 & 2021-2022 for SAG, Ministry of sports, ministry for sports & youth affairs.
3. Please provide the information regarding the status or action taken on written representation/application was filed vide email id dated 8th December 2022 @ ed.tsag-goa@nic.in and also at @minister.sports.goa@gmail.com and various communication done with Sh Ashwin Gomes, OSD to Sh Govind Gaude, Honourable Minister of Sports.
4. Please provide information regarding the Total Number of temporary membership allotted from 01st April 2022 to 31st December 2023 and the amount of fee collected from them. Please provide the list of names of all temporary for the sports of badminton at Navelim and Fatorda stadium.
5. Provide a copy of order by which permanent members were last inducted to access various facilities of the SAG including the badminton court and the amount of fee collected from each of them.
6. Please provide the fund sanctioned to Sports Authority of Goa by the Government of Goa or Government of Goa or Central government during the period 01st April 2021-31st December 2022.
7. Provide the attendance register maintained at the Manohar Parikar Indoor stadium, Navelim for the period from 1st October to 31st December 2023.
8. Please provide the copy of rules governing the usage of facilities by the members both permanent/temporary as well as any state ranking players of the state of goa.
9. Please provide the order/notification by which Sh. Vinayak Kamath, SAG coach is allowed to conduct training in the morning hours (9 am onwards) at Fatorda Complex or at Navelim.
10. Please provide the copy of rules/notification/order to become a member to play badminton in any SAG governed complexes.
11. Please provide the copies of electricity bill/water bill for the period 1st January 2022 to 31st December 2022.
12. Please provide the details including amount of maintenance spent, of Camera Generator installed at the Manohar Parrikar facility situated at Navelim, South Goa.
13. Please provide the recording of camera proceeding, if installed, for the period 28th December 2022-5th January 2023.

I am enclosing a postal order worth Rs 200/-.

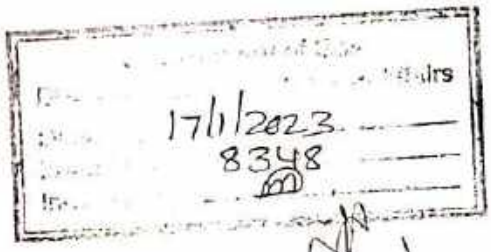
Mohit Chaurasia

B-2, Aquamarina, Colva,
Goa-403708
9910085299
Mohpit1775@gmail.com



From:-
Adv. Shilpa Kamat
C/o. Adv. Pronoy Kamat & Associates
S – 6, 2nd Floor, Wing B,
John Paul Building, Near Church Square,
Dr. Atmaram Borkar Road,
Panjim - Goa

Contact Phone No:- 9422386975



Date: 17/1/2023

To,
The Public Information Officer,
Director of Sports,
Campal, Panaji - Goa

17/1
Jr. Steno (RTI)
AD(P)

Sub:- Information under RTI Act, 2005.

Sir,

Kindly give me the following information:

1. Issue me copy of award passed by Land Acquisition Officer after acquisition of land under survey no. 177/7, 9, 11, 21, 23, 25 of village Goa Velha, Tiswadi – Taluka for Department of Sports, Government of Goa.

2. Give me details of amount payable to legal heirs of late Esmeralda Pegado towards acquisition of land under survey no. 177/7, 9, 11, 21, 23, 25 or any other survey numbers of village Goa Velha, Tiswadi – Taluka by Department of Sports, Government of Goa.

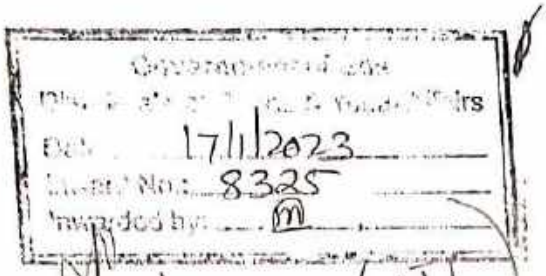
I am a citizen of India and I am asking the information as Citizen. Affixed Rs. 10/- Court fee stamps.

Yours Faithfully,

Kamat

Adv. Shilpa Kamat
Mobile No. 9850355281

ido Correa - 9923975749
7/c
em - Bhatt
Railway Gate
ansaulim - Goa







17/1
Jr. Steno (RTI)
(AD(P))

To, PIO
Directorate of sports
Compal - Panaji
Goa
17th Jan 2023

Sub- Information under RTI act

SIR, I would request you kind office to kindly inspect the file of "Tristao Braganza Cunha Sports complex" Cansaulim - Goa at the earliest from your side. waiting in Anticapation

Thanking you

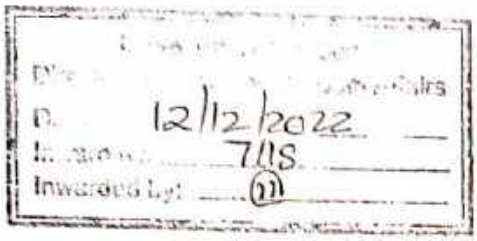
Yours

Candida Correa



From
Ajit Shetgaonkar
Aradi Porvorim
Bardez-Goa

Date: 12/12/2022



To,
The public information officer
Directorate of sports and youth affairs
Campal, Panaji-Goa

Sub: Request to supply the copies under RTI Act 2005

Sir,

With reference to the above, kindly supply me the following copies under RTI Act 2005

a) Copies of application of Mrs. Maria Cardozo e Martins submitted in the office to claim monthly pension of sportsperson under indigenous circumstances.

b) Copies of merit certificates and participation certificates submitted by her.

c) Copies of affidavit submitted by her from time to time.

d) Any other copies submitted by her for claiming the pension.

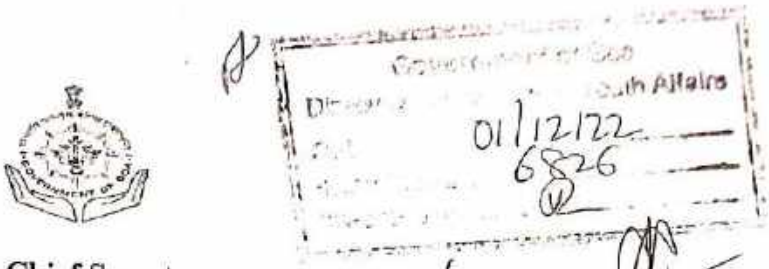
I am the Indian Citizen, and I agree to pay the charges of the copies.

Thanking you

Yours faithfully

Ajit Shetgaonkar

By Regd. A/D



O/o. Chief Secretary
Government of Goa
Secretariat, Porvorim-Goa.

Phone: (0832) 2419659 Fax 2415201 e-mail: cs-goa@nic.in

No.US(CS)/RTI/(A-176)/2022/1449405 Dated: 23/11/2022

RTI MATTER

To,
The Public Information Officer,
Directorate of Sports and Youth Affairs,
Campal, Panaji– Goa.

Subject: Information under R.T.I. Act 2005.

Sir/ Madam,

In terms of section 6(3) (ii) of the R.T.I. Act, 2005, I am to transfer herewith, in original, R.T.I. application dated 23/11/2022 addressed to the Chief Secretary, Govt. of Goa by Shri E. D. Jason, Dona-Paula Goa on the subject mentioned in his R.T.I. application and request you to furnish the requisite details/ information, as desired by the applicant within the scheduled time frame under intimation to this office.

In case if any of the information sought in the RTI application dated 23/11/2022 does not pertain to you, kindly transfer it, under intimation to the applicant and this office, to the respective department under section 6(3) (ii) of the R.T.I. Act, 2005.

Yours faithfully,

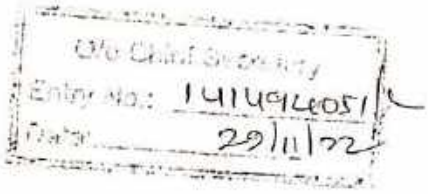
(Susmita S. Sadekar)
PIO/ Section Officer

Encl: as above.
Copy to:
Shri E. D. Jason, B4, Milroc Height, Opp. Bela Vista, Dona-Paula Goa for information and necessary action please.

176

By Speed Post
Mr E D Jason
B4, Milroc height, Opp Bela Vista
Dona-Paula Goa -403004
23.11.2022

To,
The Chief Secretar
Govt. of Goa
Secretariat, Porvorim
Goa-403521



Sir,

Kindly direct the PIO of Director of Sports and Youth affairs, Govt. of Goa to provide the following information pertaining to services of Foreign Football coach from Dutch for imparting coaching for Goan coaches, under the RTI Act 2005.

1) It is true that Goa Govt. requested for the services of Mr J Neesken, a Dutch Coach, if so, a copy of the letter from Goa Govt. to Dutch Govt. or Neesken is required?
2) A copy of agreement with the Dutch Govt or Mr Neesken, is required.
3) An amount is to be paid to foreign coach and other connected facilities is to be provided by Goa Govt.. a copy required
4) Confirmation letter received from Dutch Govt/Mr J Neesken in writing, a copy of which is required
5) Who is likely to pay the Coaching fees to bring the Dutch Coach. A copy of which is required
6) Credentials of Mr J Nesken is required

Attached Court fees for Rs 10. Kindly treat this as Most urgent.

Thanking You

Yours Faithfully,

(Mr E D Jason)
23.11.22

Enclosed: Attached Court fees of Rs 5 each (02)

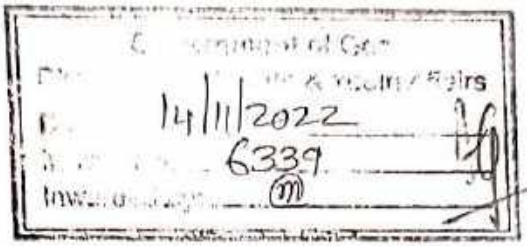
From

Mr. Shripad Sonu Parab

H.No.146 B, Warchawada,

Virnoda, Pernem Goa.

Date 14/11/2022



To

The Directorate of Sports and Youth Affairs,

Campal, Panaji, Goa.

Sub: Application for Certified Copies under Right to Information Act 2005.

Sir,

Kindly issue the undersigned, The Certified Copies of Lease Deed with Goa Cricket Association towards part of property acquired for sports city project at Dhargal, Pernem Goa.

That the necessary fees shall be borne by the undersigned, on intimation.

Thanking You,

Yours Truly,

(Mr. Shripad Sonu Parab)

MBL 9552554897

14/11/2022
6325

SPECIAL ADHESIVE

FROM: ANTONIO C. CARVALHO
HOUSE NO. 214/1
SINQUETIM, NAVELIM
SALCETE GOA.

TO
THE DIRECTOR
Directorate of Sports & Youth Affairs PANJIM GOA.

DATE :

SIR,

SUB: **APPLICATION UNDER RIGHT TO INFORMATION ACT.**

KINDLY FURNISH ME THE INFORMATION OF **ENFERMOS SPORTS CLUB**, OF SINQUETIM NAVELIM, SALCETE GOA. ESTD. 1968, REGISTERED WITH : GOA DAMAN & DIU STATE COUNCIL OF SPORTS,, PANJIM – GOA . REGISTERED UNDER CO-OPERATIVE SOCIETIES ACT 1860.

ACTIVITIES FROM 1989 TO 2022 NOVEMBER
I AM ONE OF THE FOUNDER MEMBER OF THE ABOVE MENTIONED CLUB.

THE UNDERSIGNED IS WILLING AND READY TO PAY THE NECESSARY CHARGES.

KINDLY FURNISH ME ALL THE DOCUMENTS AT THE EARLIEST.

THANKING YOU IN ANTICIPATION.

YOURS FAITHFULLY,

ANTONIO CONCEICAO CARVALHO
MOB. NO. 9850476131

O/o. Chief Secretary
Government of Goa
Secretariat, Porvorim-Goa.

Phone: (0832) 2419659 Fax 2415201 e-mail: cs-goa@nic.in

No.US(CS)/RTI/(A-166)/2022/14149150 Dated: 16/11/2022

RTI MATTER



To,
The Public Information Officer,
Directorate of Sports and Youth Affairs,
Campal, Panaji– Goa.

Subject: Information under R.T.I. Act 2005.

Sir/ Madam,

In terms of section 6(3) (ii) of the R.T.I. Act, 2005, I am to transfer herewith, in original, R.T.I. application dated Nil addressed to the Chief Secretary, Govt. of Goa by Dr. Rakesh Mishra, National President, Hindustan Scout & Guide Association, Raipur, Chhattisgarh on the subject mentioned in his R.T.I. application and request you to furnish the requisite details/ information, as desired by the applicant within the scheduled time frame under intimation to this office.

In case if any of the information sought in the RTI application dated Nil does not pertain to you, kindly transfer it, under intimation to the applicant and this office, to the respective department under section 6(3) (ii) of the R.T.I. Act, 2005.

Yours faithfully,

(Susmita S. Sadekar)
PIO/ Section Officer

Encl: as above.
Copy to:
Dr. Rakesh Mishra, National President, Hindustan Scout & Guide Association, K. P. S. Sarona, Sant Ravidhan, Ward No. 70, Post Tatibandh, Raipur, Chhattisgarh for information and necessary action please.

O/o. Chief Secretary
Entry No.: 14149/150
Date: 15/11/22

166

प्रति,

श्रीमान् जनसूचना अधिकारी
कार्यालय, मुख्य सचिव महोदय
मंत्रालय भवन, पणजी
गोवा

विषय:- सूचना के अधिकार अधिनियम 2005 के तहत् जानकारी प्रदान करने हेतु।
संदर्भ:-1. भारत स्काउट एवं गाइड से संबंधित वित्तीय जानकारी प्रदान करनें हेतु।
2. राज्य सरकार के खेल मंत्रालय एवं शिक्षा मंत्रालय के अधीन भारत स्काउट एवं गाइड (एन.जी.ओ.) से संबंधित कार्य करने वाले सरकारी अधिकारियों से संबंधित जानकारी।
3. भारत सरकार युवा एवं खेल मंत्रालय का हिन्दुस्तान स्काउट्स एवं गाइड्स एसोसिएशन को लिखा गया पत्र क्रमांक F.No. 46-5/2015-NPYAD

महोदय,

उपरोक्त विषय एवं संदर्भानुसार आपसे निवेदन हैं कि भारत सरकार के खेल मंत्रालय के पत्र क्रमांक F.No. 46-5/2015-NPYAD के अनुसार स्काउट एवं गाइड का कार्य करने के लिए हिन्दुस्तान स्काउट्स एवं गाइड्स एवं भारत स्काउट एवं गाइड को अधिकृत रूप से मान्यता प्रदान की गई है। राज्य सरकार द्वारा भारत स्काउट एवं गाइड को जो कि एन.जी.ओ. है, सरकारी संस्था मानते हुए राज्य सरकार द्वारा राज्य में कार्य करने हेतु बिना मान्यता प्रदान किये अधिकृत किया गया है और हिन्दुस्तान स्काउट्स एवं गाइड्स को कार्य करने से रोका जा रहा है।

अत: सूचना के अधिकार अधिनियम 2005 के अंतर्गत भारत स्काउट एवं गाइड को राज्य में प्रदान की जा रही सुविधाओं, सरकारी भवनों, बिजली, टेलीफोन, सरकारी अधिकारियों की सूची राज्य के जिला शिक्षा अधिकारियों जो कि भारत स्काउट एवं गाइड के लिए कार्य कर रहे है और शासकीय नौकरी के साथ-साथ भारत स्काउट एवं गाइड (एन.जी.ओ.) लिखित अनुमति राज्य शासन या केन्द्र सरकार के सेवा शर्तों के अधीन एन.जी.ओ. से संबंधित कार्य करने हेतु राज्य शासन अथवा केन्द्र शासन लिखित अनुमति प्राप्त कर चुके है की जानकारी प्रदान करने की कृपा करें, मैं आवश्यक शुल्क प्रदान करने को तैयार हूं।

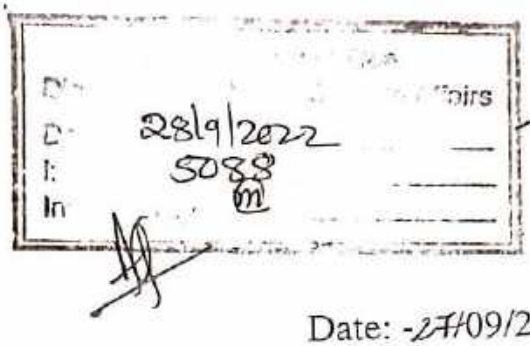
संलग्न:- 1. उपरोक्तानुसार।
2. 10/- पोस्टल आर्डर क्रमांक 59 F 673374

भवदीय

डॉ. राकेश मिश्रा
राष्ट्रीय अध्यक्ष, हिन्दुस्तान स्काउट्स एवं गाइड्स एसोसिएशन
मो.-7389088995
पता-के.पी.एस. सरोना, संत रविदान वार्ड क्र. 70,
पो.-टाटीबंध, रायपुर (छ.ग.)

From,
Umesh V, Pereira
H No.166, Nr. Goa University
Cacra Goa 403206





To,
The Public Information Officer
The Director
Sports and Youth Affairs,
Campal, Panaji – Goa
403001

Date: -27/09/2022

Sub: Information under RTI Act 2005

Sir/Madam,

Kindly provide me information of Grounds man under RTI Act 2005 as below:-

1. What is the Grade Pay (level) to Grounds man as per Recruitment Rules?
2. Duties and responsibilities as per Recruitment Rules?
3. After how many years the Grounds man is been promoted and what is the next promotion post as per Recruitment Rules?
4. If he is having uniform and washing allowances, if yes kindly provide me a circular/any other document as per Recruitment Rules?
5. What is the timing for grounds man as per Recruitment Rules?
6. Other benefits if he/she gets as per Recruitment Rules?

I am citizen of India Aadhar bearing no. 5324 0629 2532.

Provide me a certified copy of the document.

I will bare all the expenses incurred as above

Thanking you

Yours faithfully

(Umesh V. Pereira)

From,
John B Mascarenhas
H.No. 10/32/10
Opp. Almeida High School
Warkhande, Ponda- Goa. Mob- 9823119176



Date: 16/09/2022

To,
The Public Information Officer,
SCERT,
Porvorim, Goa.

Sub: Application under Right to Information Act, 2005

Sir,

I the undersigned hereby require the following particulars of information.

Subject Matter: Regarding Teachers in Government and Government Aided Schools

Information required:

1) Certified copy of the document specifying the working hours of Music Teacher in Government and Government Aided Schools

2) Certified copy of the document specifying workload in terms of the number of hours a Music Teacher in Government/Government Aided Schools is required to work

3) Certified copy of the document specifying the working hours of a Dance Teacher / Theatre Arts Teacher in Government and Government Aided Schools

4) Certified copy of the document specifying workload in terms of the number of hours a Dance Teacher / Theatre Arts Teacher in Government/Government Aided Schools is required to work

5) Certified copy of the document specifying the working hours of Special Educator/CWSN/Resource Room Teacher in Government and Government Aided Schools

6) Certified copy of the document specifying workload in terms of the number of hours a Special Educator/CWSN/Resource Room Teacher in Government/Government Aided Schools is required to work

7) Certified copy of the document specifying the working hours of a Physical Education Teacher in Government and Government Aided Primary/Secondary/Higher Secondary Schools

8) Certified copy of the document specifying workload in terms of the number of hours a Physical Education Teacher in Government/Government Aided Primary/Secondary/Higher Secondary Schools is required to work

9) Certified copy of the document specifying the working hours of Teacher in Government/Government Aided Primary/Secondary/Higher Secondary Schools

10) Certified copy of the document specifying workload in terms of the number of hours a Teacher in Government/Government Aided Primary/Secondary/Higher Secondary Schools is required to work

I am a citizen of India and I am asking the information as a citizen of India.

RTI fee of ten rupees is affixed in the form of Court Fee Stamp.

Yours faithfully,

John B Mascarenhas

7096
19/9/22

07/9/2022
4342

From :-

Vithal Uttam Chodankar
Ex-Kho Kho, Kabaddi coach
Directorate of Sports and Youth Affairs
Siolim, Bardez, Goa
26/07/2022
07/09/2022

To,

The Public Information Officer
Directorate of Sports and Youth Affairs
Government of Goa
Panaji-goa

Subject: Application under Right to Information Act,2005

Sir,

1. With reference to subject stated above kindly be pleased to furnish me a copy of **my entire personal file.**
2. The said information is required for the purpose of initiating appropriate action, against grant of inappropriate pay-scales while in service.
3. The present application is affixed with a court fee of Rs.10/- and appropriate charge as for the said information shall be paid as and when called upon.
4. For the purpose of convenience it may be noted that, I was appointed to the post of kho kho/kabaddi Coach in the Directorate of Sports and youth affairs, Panaji – Goa vide order dated 29/01/1990 bearing No.2/07(438)90/DSZT A ADA/6060

Sincerely,

Vithal Uttam Chodankar

Prakash Pandurang Dhoke
Flat No 13/366/08.
Grd Floor, Ho. No. 13/366,
Near to Karimabad Co-op.
Housing Society Gate,
D. B. Marg, Campal,
Panaji, Goa-403001.

The Sports Authority of Goa
Athlete Stadium Cujira, Bambolim-Goa
Inward No. 970
Date: 03/05/2023

Date:- **02/05/2023**

To,

The Public Information Officer,

The Sports Authority of Goa,

Athletic Stadium,

Cujira, Bambolim – Goa.

Subject :- Information under Section 6 of RTI Act, 2005.

Respected Sir/Madam,

I am Indian citizen and resident of above stated address. Kindly provide me the following information under the RTI Act, 2005 on urgent basis.

Kindly provide **RTI Physical Inspection** of ***"SAG Office Canteen Tender File No. DSYA /Accts / Canteen at Indoor Campal /175/2022-23/ 2345,*** **and all other relevant office files / papers in respect of SAG canteen process.**

This **Public Utility Canteen Allotment process** has been completed by SAG office in year 2022-2023, but till date the said Canteen is not functioning at SAG Indoor Stadium at Campal Panaji Goa.

The applicant is not covered under Below Poverty Line.

If RTI application is transferred to other Goa Govt. Department for to provide the requested information to me than please send me the copy of RTI transfer letter of the concerned PIO/department.

I will apply requested and necessary documents after RTI Inspection. Necessary charges for RTI inspection fees & copies will be paid at the time of physical inspection and collection of the documents.

Dhoke 02/5/23

(Prakash Pandurang Dhoke)

Mob. No: 9766905384

Date:– 02/05/2023,

Place:– Campal, Goa

6/249

RTI MATTER
URGENT

No. 1-156-2023/ADMN/RTI/DTW/651
Government of Goa,
Directorate of Tribal Welfare,
Shram Shakti Bhavan, 5th floor,
Patto - Panaji – Goa.

Dated: 3 /05/2023.

To,

1. The Public Information Officer, Directorate of Agriculture, Krishi Bhavan, Tonca Caranzalem – Goa.
2. The Public Information Officer, Directorate of Animal Husbandry & Veterinary Services, Pashu Samvarshan Bhavan, Patto- Panaji -Goa.
3. The Public Information Officer, Directorate of Arts & Culture, Patto –Panaji -Goa.
4. The Public Information Officer, Registrar of Cooperation, Sahakar Sankul, Patto – Panaji -Goa.
5. The Public Information Officer, D.R.D.A. Department, Spaces Patto- Panaji - Goa.
6. The Public Information Officer, Directorate of Skill Development & Entrepreneurship, Shram Shakti Bhavan, Patto Panaji – Goa.
7. The Public Information Officer, Directorate of Education, Porvorim Goa.
8. The Public Information Officer, Electricity Department, Vidyut Bhavan, Panaji – Goa.
9. The Public Information Officer, Directorate of Fisheries, Dayanand Bandodkar Marg, Panaji – Goa.
10. The Public Information Officer, Forest Department, Goa Van Bhavan, Altinho Panaji -Goa.
11. The Public Information Officer, Directorate of Health Services, Campal Panaji – Goa.
12. The Public Information Officer, Directorate of Higher Education, Panaji – Goa.
13. The Public Information Officer, Directorate of Information & Technology, Altinho – Panaji -, Goa.
14. The Public Information Officer, Directorate of Information Technology, Altinho Panaji– Goa.
15. The Public Information Officer, Labour & Employment Department, Panaji – Goa.
16. The Public Information Officer, Directorate of Urban Development, Dempo Tower, Patto – Panaji – Goa.
17. The Public Information Officer, Directorate of Panchayat, Patto - Panaji – Goa.
18. The Public Information Officer, Public Works Department, Altinho – Panaji -Goa.

C/248

19. The Public Information Officer, Directorate of Science & Technology, Pandit Deendayal Upadhyay Bhavan, Porvorim – Goa.
20. The Public Information Officer, Directorate of Social Welfare, Panaji – Goa.
21. The Public Information Officer, Directorate of Sports and Youth Affairs, Campal- Panaji – Goa.
22. The Public Information Officer, Directorate of Tourism, Paryatan Bhavan, Panaji – Goa.
23. The Public Information Officer, Water Resources Department, Sinchai Bhavan, Near Police Station, Porvorim – Goa.
24. The Public Information Officer, Directorate of Women and Child Development, Old Education Bldg., Panaji – Goa.
25. The Public Information Officer, Department of Civil Supplies & Consumer Affairs, 2nd Floor, Junta House, Panaji – Goa.
26. The Public Information Officer, Department of Environment, Pandit Deendayal Upadhayay Bhavan, Porvorim – Goa.
27. The Public Information Officer, Department of Handicraft, Textile & Coir, Neuginagar, Mala – Panaji – Goa.

Sub: Transfer of Application under Section 6(3) of Right to Information Act, 2005.

Ref: Application dated 28/04/2023.

Sir,

I am to transfer the application under Section 6(3) of Right to Information Act, 2005 received from Shri Rama Gurudas Kankonkar, R/o. H.No. 231, Molebhat Curca, Goa Velha, Near Nagesh Temple with a request to furnish information pertaining to your department directly to the applicant under intimation to this Directorate.

Directorate of Tribal Welfare
Panaji-Goa
Govt. of Goa

Yours faithfully,

(Veera V. Nayak)
PIO/Dy. Director of Tribal Welfare

Copy to:
1. Shri Rama Gurudas Kankonkar, R/o. H.No. 231, Molebhat Curca, Goa Velha, Near Nagesh Temple – 403108.

RTI Application 2005. Dated: 28/04/2023

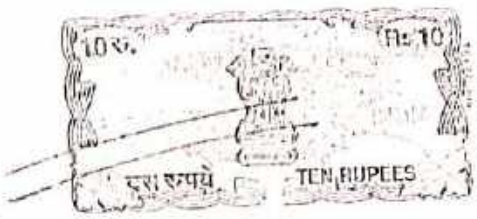
To:

The Public Information Officer (RTI),

Department Of Tribal Welfare,

Government of Goa

Pin code 403001



(1) Full Name of the Applicant Rama Gurudas Kankonkar

(2) Corresponding Off. Address – House no. 231 molebhat curca Goa velha , Near Nagesh Temple 403108.

ContactNo.:7447778737 Email: Goenkar.rama.kankonkar@gmail.com

I am Indian citizen and resident of above stated address. Kindly provide me the following information under the RTI Act, 2005 on urgent basis.

(3) Particulars of Information Required -

(3) (i) Subject matter of Information -

(a). The Department-wise budget allocation for Tribal Sub plan (TSP) funds for the Financial Year 2003-2004,2004-2005,2005-2006,2006-2007,2007-2008,2008-2009,2009-2010,2010-2011,2011-2012,2012-2013,2013-2014,2014-2015,2015-2016,2016-2017,2017-2018,2018-2019,2019-2020,2020-2021,2021-2022,2022-2023,2023-2024.

(b). The Department-wise utilization of Tribal Sub plan (TSP) funds for the Financial Year 2003-2004,2004-2005,2005-2006,2006-2007,2007-2008,2008-2009,2009-2010,2010-2011,2011-2012,2012-2013,2013-2014,2014-2015,2015-2016,2016-2017,2017-2018,2018-2019,2019-2020,2020-2021,2021-2022,2022-2023,2023-2024.

(c). The Department-wise List of the Project/work completed along with amount details by Department of Tribal welfare (Nodal department) and the relevant line departments of Goa though Tribal Sub-plan (TSP) for the Financial Year 2003-2004,2004-2005,2005-

9/246

2006,2006-2007,2007-2008,2008-2009,2009-2010,2010-2011,2011-2012,2012-2013,2013-2014,2014-2015,2015-2016,2016-2017,2017-2018,2018-2019,2019-2020,2020-2021,2021-2022,2022-2023,2023-2024.

(d). The Department-wise List of the Project/work approved but incomplete along with amount details by Department of Tribal welfare (Nodal department) and the relevant line departments of Goa though Tribal Sub-plan (TSP) for the Financial Year 2003-2004,2004-2005,2005-2006,2006-2007,2007-2008,2008-2009,2009-2010,2010-2011,2011-2012,2012-2013,2013-2014,2014-2015,2015-2016,2016-2017,2017-2018,2018-2019,2019-2020,2020-2021,2021-2022,2022-2023,2023-2024.

(e)Certified copies minutes meetings of TAC's(Tribal Advisory Council) and its members list Constituted from the financial year 2003 till date.

(f)Softcopies/Certified copies of financial Audit report of Department of Tribal Welfare from the financial year 2003 to till date respectively.

(3) (ii) The Period to which the information relates –

From 1 April, 2003 to till date for each financial year seperately

(3) (iii) Whether information is required by post or in person –

The Concerned PIO Department may please intimate to the applicant, as and when the information is ready to dispatch along with RTI soft copies fees if available or certified copies fees.

4. Whether the applicant is below poverty line – NO.

It is certified that I am a bonafide Citizen of India.

I have affixed the required amount of RTI fees of Rs.10/- (Rupees Ten only) by Indian Court Fees Stamp. Further, I also undertake to pay any additional fees / charges for RTI Certified Copies & Documents (if applicable) as prescribed under the RTI Act and or relevant Rules.

d/245

If any of the information and documents pertaining to above asked subject matter, that happen to be in official custody of Department Of Tribal Welfare administration Departments and/or any other Goa Govt's Department's PIO authority, then the same may be transferred under section Rule 6 (3) of RTI Act 2005 with due intimation to the applicant within the stipulated time period under RTI Act 2005.

(Signature of the Applicant)

Telephone No :7447778737

E-mail Address :goenkar.rama.kankonkar@gmail.com

C/117

From : Mr. Sandeep Suryakant dicholkar

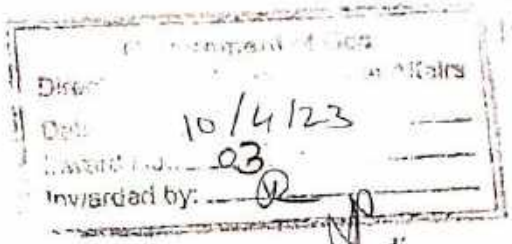
R/ o, H.no . 87 , Old power House ,

Margao salcete, Goa 403 601

Dated , 10 /04 / 2023

Mob. **98220 55907**





To,

The Public Information Officer (P.I.O),

Directorate of Sports and Youth affairs ,

Campal , Panaji, Goa 403001.

SUB: Issue of Information Under R.T.I. act 2005

Sir,

This is to request your office to issue of information under R.T.I. act 2005 as follows ,

1) Kindly issue information of qualified coaches / List of Athletics , Technical Officials posted in Pandit Jawaharlal Nehru stadium , Faorda, Margao Goa. To conduct physical examination test for govt. Recruitment test for police Sub Inspectors .
2) Kindly issue information of Qualified coaches /Athleths / technical officials along with name ,designation , date amd time of posting to invigilate , examine the Physical Test on 19/11/2021 for the advertisement 01 year 2021 dt. 28/03/2021 for police Sub Inspector posts for long jump, 100 Mtr. Dash , high jump . 800Mtr dash which was held on 19.11.2021 at Pandit Jawaharlal Nehru stadium , Fatorda , Margao Goa .

If the information pertains to any other department the same may be informed to the applicant .

The applicant is a citizen of India and pay the necessary fees on receiving the information .

Please do the Needful,

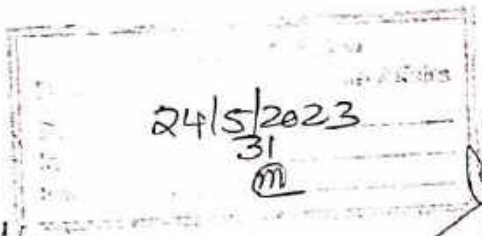
Yours faithfully,

(Mr. Sandeep Suryakant Dicholkar)

C/10

From: Ralph D. Trindade
H.No. 9/185/B, Palrong Baina
Vasco-da-Gama, Goa-403802
Ph.No. 8999014491
dt. 24/05/2023





To
The Director,
Directorate of Sports & Youth affairs,
Compal, Panaji
Goa-,

Sub:- Issue of Certified copy of Award.
Under RTI

Sir,

Kindly issue me a certified copy of Award under RTI the award is of Acquisition of Land for Sports Complex at Chicalim Airport Road.

Please do the needful as I need it urgently necessary fees will be paid by me.

Thanking you
yours sincerely

Ralph Trindade

(Ralph D. Trindade)

2/c C/101

The Sports Authority of Goa
Athlete Stadium Cujira, Bambolim-Goa
Inward No. 1664
Date: 19/05/2023

From
BHAVDAS A. NAIK
RAMNAGAR-COLVALE
BARDEZ - GOA.
Mobile: 9854897268

Date: 15/05/2023

To,
The Public Information Officer
Sports Authority of Goa
1st Floor, Athletic Stadium
Bambolim Goa.



Sub: Request to furnish information under the Right to Information Act, 2005.

Sir,

Kindly provide below information.

1. Number of swimming pool facilities available to general public within state of Goa established and managed by Sports authority of Goa.

2. Location of Swimming pool facilities available to general public within state of Goa established and managed by Sports authority of Goa.

3. How many life Guards and training instructors are there at Swimming pool facilities available to general public within state of Goa established and managed by Sports authority of Goa ?

4. Whether any swimming teaching classes are conducted at Swimming pool facilities within state of Goa established and managed by Sports authority of Goa ?

5. Whether swimming classes are conducted by swimming instructors (trained and recruited for the purpose) within state of Goa established and managed by Sports authority of Goa?

If the information is not available in your office, kindly forward to the concerned public authority as per section 6(3) of the RTI Act,2005.

I am a citizen of India and address as stated above.
Requisite RTI application fee for Rs.10/- is affixed to this application.

Thanking You

Bhavdas

(BHAVDAS A. NAIK)

RTI Ae

182

16/5/2023
24

From:-Smt.Usha Laxman Gawande

alias Lajasvi Laxman Gawande,

R/O.H.No:- 660,

Deulwada,Virdi,

Sankhalim-Goa.

Dated:-15/05/2023.

To,

Director/Public Information Officer,

Directorate Of Sports and Youth Affairs,

Campal,Panaji-Goa. ,

Sir,

I am an Indian Citizen.Kindly furnish me the following information:-

(1)Status as on date of letter dated:-02/05/2022 addressed to you(Copy enclosed).

(2)Action taken by your office pursuant to receipt of the above mentioned letter and authority before whom it is pending for initiating further action,if any,

I undertake to pay necessary processing fees and photo copying charges as prescribed under R.T.I Act 2005.

Thanking You,

Your's Truly,

Lajawande

(Smt.Usha Laxman Gawande

alias Lajasvi Laxman Gawande)

From:-Smt Usha Laxman Gawande
alias Lajasvi Laxman Gawande,
R/O H.No:- 660,
Deulwada,Virdi,
Sankhalim-Goa.
Dated -02/05/2022.

To,
Director,
Directorate Of Sports and Youth Affairs,
Campal,Panaji-Goa.

Through Proper Channel

Sub:-Request to forward my application dated:-22/04/2022 U/s.8(1) of Goa Government Employees (Redressal of Grievances Forum) Scheme 2001.

Sir,

With respect to the above mentioned subject,I am submitting herewith copy of aforesaid application in duplicate with a request to forward the same to Under Secretary(Personnel),Department of Personnel,Government Of Goa,Secretariat,Porvorim-Goa.

This is for your kind information and further necescary action in the matter.

Thanking You,

Your's Truly,

(Smt.Usha Laxman Gawande

MOST URGENT
TIME BOUND

d73

Government of Goa
Administrative Reforms Department
Secretariat Porvorim-Goa

Phone No. (0832) 2419795/2419694 Email:- usard-sect.goa@nic.in

No. 3/1/2021-RTI-ARD/ 239 Dated:- 04/04/2023

To,
The Public Information Officer,
Directorate of Sports and Youth Affairs,
Campal, Panaji-Goa.

06/4/2023

11/4 Jr. Steno RTI

Subject: - Transfer of Application u/s 6(3) of R.T.I. Act, 2005.

Sir/Madam,

In terms of section 6 (3) (ii) of the RTI Act, 2005, I am to transfer herewith (in original) the RTI application dated 27/03/2023, received from Shri Vijaykumar A. Shirodkar, R/o. Goulem-bhat, Chimbel, Tiswadi-Goa on the subject mentioned above and to request you to furnish the requisite information directly to the applicant under intimation to this department.

Yours faithfully,

(Praveen C.P. Singh)
P.I.O. (link)

Encl: As above.(in original)
Copy to:

1. Shri Vijaykumar A. Shirodkar, R/o. Goulem-bhat, Chimbel, Tiswadi-Goa for information please.
2. Guard File.
3. Office copy.

Administrative Reforms
Department
Entry No. 243/L
Date 29/03/23

Vijaykumar A. Shirodkar
H.No. G/79/1,
Goulem-bhat, Chimbel,
Tiswadi – Goa.

Date:- **27/03/2023**

To,

The Public Information Officer
Administrative Reforms Department,
Secretariat, Porvorim – Goa.

Subject :- Information under Section 6 of RTI Act, 2005.

Respected Sir/Madam,

I am Indian citizen and resident of above stated address. Kindly provide me the following information under the RTI Act, 2005 on urgent basis.

1. Kindly provide the RTI certified copy of **Recruitment Rules & Policy's** has been notified by ***Goa of Govt.'s Administrative Reforms Department*** for **the Directorate of Sports and Youth Affairs** including information of Structure of Departmental Administrative Posts and Pay Structure, The Departmental Officers & Staff Employees Promotion Policy, and Disciplinary Rules has published by Govt. of Goa in Goa Gazetteer and latest amendments.
   The information is required since the establishment year of the Directorate of Sports & Youth Affairs, Govt. of Goa to till date.

2. Kindly provide the RTI certified copy of **Recruitment Rules** & **Policy's** has been notified by ***Goa of Govt.'s Administrative Reforms Department*** for **the Sports Authority of Goa** (Autonomous Body) including information of Structure of Departmental Administrative Posts and Pay Structure, The Departmental Officers & Staff Employees Promotion Policy, and Disciplinary Rules has published by Govt. of Goa in Goa Gazetteer.

The information is required since the establishment year of the Sports Authority of Goa to till date.

The Applicant is not covered under Below Poverty Line.

If RTI application is transferred to other Goa Govt. Department for to provide the requested information to me than please send me the copy of RTI transfer letter of the concerned PIO/department.

Kindly provide the information under the RTI Act, 2005 on urgent basis.

Necessary charges of RTI information copies will be paid at the time of collection of the documents.

Date:– 27/03/2023,

Place:– Chimbel - Goa

SHIRODKAR 27.03.23

(Vijaykumar A. Shirodkar)

Mob. No: 8668502884

Campal, Panaji-Goa.

C/69

सेवा में,

लोक सूचना अधिकारी,
निदेशालय युवा मामले एवं खेल विभाग
गोवा सरकार,
कैम्पल, पणजी, गोवा।

27/3/2023
10501

विषयः सूचना का अधिकार कानून–2005 के अंतर्गत सूचना प्राप्ति के लिए आवेदन।

महोदय / महोदया,

कृपया सूचना का अधिकार कानून 2005 के तहत नीचे मांगी गई सूचना का लिखित उत्तर निर्धारित अवधि में देने की कृपा करें।

- 37 वें नेशनल गेम्स में जो भी खेल शामिल है, उन खेलों को किस आधार पर 37वें नेशनल गेम्स में शामिल किया गया है। इसकी संपूर्ण जानकारी उपलब्ध कराएं।
- 37वें नेशनल गेम्स में से किन किन खेलों को बाहर किया गया है एवं किस आधार पर किया गया है, इसकी जानकारी उपलब्ध करावें।
- ऐसे कितने खेल है जो कि ओलंपिक खेलों में शामिल खेल हैं तथा जो गुजरात में आयोजित 36वें नेशनल गेम्स का हिस्सा थे तथा 37वे नेशनल गेम्स का हिस्सा नहीं है उनकी जानकारी उपलब्ध कराइए एवं इन खेलों को 37वें नेशनल गेम्स में शामिल नहीं किया गया है, इस बारे में कारण सहित स्थिति स्पष्ट करवाकर जानकारी उपलब्ध कराएं।

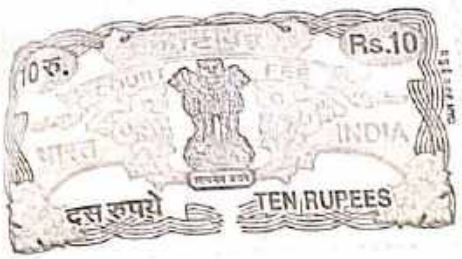
पोस्टल ऑर्डर नंबर ① IID697583 ② IID697584 जारी करने की तारीख 17/03/2023 राशि 07/- (सात रुपए)

निवेदन है कि चाही गई समस्त सूचना की सत्यापित / प्रमाणित प्रतिलिपियाँ क्रम में एवं पृष्ठ संख्या अंकित करते हुए निर्धारित अवधि के तहत केवल हिंदी अथवा अंग्रेजी भाषा में ही आवश्यक रू से मेरी ईमेल आईडीः premjoshirj19@gmail.com पर ही सक्षम अधिकारी द्वारा सूचना अधिकार के तहत प्रदान की गई प्रतिनिधि के रूप में प्रमाणित करते हुए प्रदान करने की कृपा एवं यदि ऊपर चाही गई कोई भी सूचना नहीं दी जा रही है तो, उन नियमों का उल्लेख आवश्य रूप से करें जिनके तहत सूचना नहीं दी जा रही है।

भवदीय

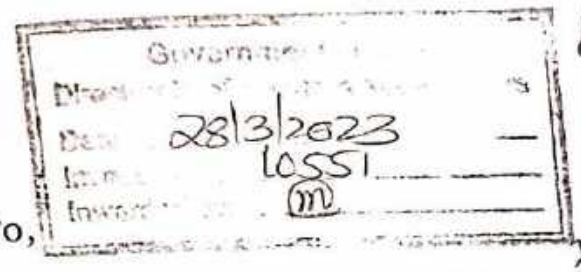
(प्रेम जोशी)
सेवगों की गली, सिंह पोल,
जुनी मंडी, जोधपुर।
मोबाइलः 8949229844
ईमेलः premjoshirj19@gmail.com

d9



Vijaykumar A. Shirodkar
H.No. G/79/1,
Goulem-bhat, Chimbel,
Tiswadi – Goa.

Date:- **27/03/2023**



To, To,

The Public Information Officer
The Directorate of Sports & Youth Affairs,
Campal, Panaji – Goa.

DDS/PIO 29/3 Jr. Steno-RTI

Subject :- Information under Section 6 of RTI Act, 2005.

Respected Sir/Madam,

I am Indian citizen and resident of above stated address. Kindly provide me the following information under the RTI Act, 2005 on urgent basis.

1. Kindly provide the RTI certified copy of **Recruitment Rules & Policy's** has been notified by ***Goa of Govt.'s Administrative Reforms Department*** for **the Directorate of Sports and Youth Affairs** including information of Structure of Departmental Administrative Posts and Pay Structure, The Departmental Officers & Staff Employees Promotion Policy, and Disciplinary Rules has published by Govt. of Goa in Goa Gazetteer and latest amendments.
   The information is required since the establishment year of the Directorate of Sports & Youth Affairs, Govt. of Goa to till date.

The Applicant is not covered under Below Poverty Line.

If RTI application is transferred to other Goa Govt. Department for to provide the requested information to me than please send me the copy of RTI transfer letter of the concerned PIO/department.

Kindly provide the information under the RTI Act, 2005 on urgent basis.

Necessary charges of RTI information copies will be paid at the time of collection of the documents.

SHIRODKAR 27.03.23

Date:– 27/03/2023,

Place:– Chimbel Goa

(Vijaykumar A. Shirodkar)

Mob. No: 8668502884

Subj

43
43

सेवा में,
लोक सूचना अधिकारी,
राजभवन,
गोवा।

Governor's Secretariat
Inw. No.: 08
Date: 25/3/2023

28/3

विषयः सूचना का अधिकार कानून–2005 के अंतर्गत सूचना प्राप्ति के लिए आवेदन।

महोदय / महोदया,

कृपया सूचना का अधिकार कानून 2005 के तहत नीचे मांगी गई सूचना का लिखित उत्तर निर्धारित अवधि में देने की कृपा करें।

- 37 वें नेशनल गेम्स में जो भी खेल शामिल है, उन खेलों को किस आधार पर 37वें नेशनल गेम्स में शामिल किया गया है। इसकी संपूर्ण जानकारी उपलब्ध कराएं।
- 37वें नेशनल गेम्स में से किन किन खेलों को बाहर किया गया है एवं किस आधार पर किया गया है, इसकी जानकारी उपलब्ध करावें।
- ऐसे कितने खेल है जो कि ओलंपिक खेलों में शामिल खेल हैं तथा जो गुजरात में आयोजित 36वें नेशनल गेम्स का हिस्सा थे तथा 37वे नेशनल गेम्स का हिस्सा नहीं है उनकी जानकारी उपलब्ध कराइए एवं इन खेलों को 37वें नेशनल गेम्स में शामिल नहीं किया गया है, इस बारे में कारण सहित स्थिति स्पष्ट करवाकर जानकारी उपलब्ध कराएं।

(1) IID697585 17/03/2023 ₹57/- (सात रुपए)
पोस्टल ऑर्डर नंबर (2) IID67536 जारी करने की तारीख 17/03/2023 राशि ₹57/- (सात रुपए)

निवेदन है कि चाही गई समस्त सूचना की सत्यापित / प्रमाणित प्रतिलिपियाँ क्रम में एवं पृष्ठ संख्या अंकित करते हुए निर्धारित अवधि के तहत केवल हिंदी अथवा अंग्रेजी भाषा में ही आवश्यक रूप से मेरी ईमेल आईडीः premjoshirj19@gmail.com पर ही सक्षम अधिकारी द्वारा सूचना के अधिकार के तहत प्रदान की गई प्रतिनिधि के रूप में प्रमाणित करते हुए प्रदान करने की कृपा करें एवं यदि ऊपर चाही गई कोई भी सूचना नहीं दी जा रही है तो, उन नियमों का उल्लेख आवश्यक रूप से करें जिनके तहत सूचना नहीं दी जा रही है।

भवदीय
(प्रेम जोशी)
सेवगों की गली, सिंह पोल,
जुनी मंडी, जोधपुर।
मोबाइलः 8949229844
ईमेलः premjoshirj19@gmail.com



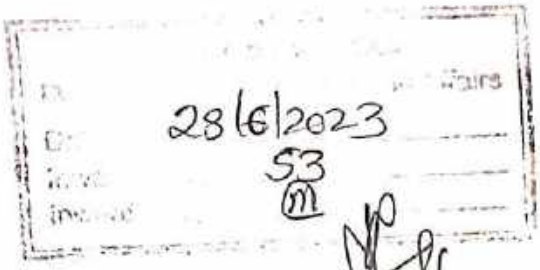


From : Chandrakant D. Gaonkar

House No. 180, Bhatimol,
Bhati Sanguem

Goa.403704

M –9423931301



28/6/2023
53

To,

The Public Information Officer,

Director of Sports and Youth Affairs ,

Government of Goa.

Panjim Goa.

28/6
Dr. Stem RTI
(Projects)

Sir,

Sub.: Request for information under Right to Information Act, 2005.

I Chandrakant D Gaonkar son of Devu Gaonkar, resident of Bhati, Sanguem Goa. Wish to seek information as under :-

1. Produce me the copy of all the correspondence pertains to land transfer in respect of Survoy 95/5, Village Bhati, Sanguem Taluka including file notings of Sports Authority of Goa to be transferred to Director of Panchayat for construction of Panchayat Ghar of Village Panchayat Bhati at Bhati.

I hereby inform that following formalities have been completed by me.

1. I am a Citizen of India and I am asking the information as citizen.
2. That I have affixed the requisite fee of Rs. 10/- by way of court fee stamp.
3. I assure that I shall not allow/cause to/use/pass/share/display/ or circulate the information received in any case and under any circumstances, with any person or in any manner which would be detrimental to the unity and soverginity or against the Interest of State of Goa and India.

Gaonkar

Chandrakant D Gaonkar

28th June, 2023

Note : If you are not the competent Public Information Officer to provide the any of the above information, in that case, please transfer this R.T.I application to the competent P.I.O for providing information

RTI Application 2005.

Dated: 17/07/2023 17/07/2023

To:

The Public Information Officer (RTI),

Directorate of Sports and Youth Affairs,

Government of Goa

Pin code 403001



(1) Full Name of the Applicant Rama Gurudas Kankonkar

(2) Corresponding Off. Address – House no. 231 molebhat curca

Goa velha , Near Nagesh Temple

403108.

ContactNo.:7447778737 Email:

Goenkar.rama.kankonkar@gmail.com

I am Indian citizen and resident of above stated address. Kindly provide me the following information under the RTI Act, 2005 on urgent basis.

(3) Particulars of Information Required -

(3) (i) Subject matter of Information -

(a). Certified copies of Tender no .DYSA/Accts/Canteen at Indoor Campal/175/2022-23/2345 Dtd.25/11/2022.

(b). Certified Copies of all the Tender forms and the quotation filled by vendors for the above tender Notice DYSA/Accts/Canteen at Indoor Campal/175/2022-23/2345 Dtd.25/11/2022.

(c). Certified Copies of Complete Tender file with the process followed and noting of Government officials for the tender no DYSA/Accts/Canteen at Indoor Campal/175/2022-23/2345 Dtd.25/11/2022.

(d) Certified Copies of all the agreement done by government with the Vendor M/S Meeting point for the tendor no. DYSA/Accts/Canteen at Indoor Campal/175/2022-23/2345 Dtd.25/11/2022.

(e)Total Amount received from M/S Meeting point Vendor to the government as Rent and the security deposit to the Canteen at indoor campal (Tender no .DYSA/Accts/Canteen at Indoor Campal/175/2022-23/2345 Dtd.25/11/2022.).

(e)Certified copies of all the documents provided by M/S Meeting point Vendor in related to Tender no .DYSA/Accts/Canteen at Indoor Campal/175/2022-23/2345 Dtd.25/11/2022.

(3) (ii) The Period to which the Information relates –

From 25/11/2022 till Date.

(3) (iii) Whether information is required by post or in person –

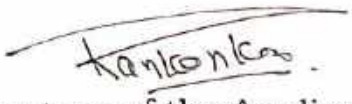
The Concerned PIO Department may please intimate to the applicant, as and when the information is ready to dispatch along with RTI soft copies fees if available or certified copies fees.

4. Whether the applicant is below poverty line – NO.

It is certified that I am a bonafide Citizen of India.

I have affixed the required amount of RTI fees of Rs.10/- (Rupees Ten only) by Indian Court Fees Stamp. Further, I also undertake to pay any additional fees / charges for RTI Certified Copies & Documents (if applicable) as prescribed under the RTI Act and or relevant Rules.

If any of the information and documents pertaining to above asked subject matter, that happen to be in official custody of Department Of Tribal Welfare administration Departments and/or any other Goa Govt's Department's PIO authority, then the same may be transferred under section Rule 6 (3) of RTI Act 2005 with due intimation to the applicant within the stipulated time period under RTI Act 2005.



(Signature of the Applicant)

Telephone No :7447778737

E-mail Address :goenkar.rama.kankonkar@gmail.com



Prakash Pandurang Dhoke
Flat No 13/366/08, Ground Floor, House No. 13/366,
Near to Karimabad Co-op. Housing Society Gate,
D. B. Marg, Campal,
Panaji, Goa-403001.

28/6/2023
54

Date: - **28/06/2023**

28/6

To,

The Public Information Officer,
Directorate of Sports and Youth Affaires,
Government of Goa,
Campal Office, Panaji - Goa.

Subject :- Information under Section 6 of RTI Act, 2005.

Respected Sir/Madam,

I am Indian citizen and resident of above stated address. Kindly provide me the following information under the RTI Act, 2005 on urgent basis.

Kindly provide the **" RTI Certified Copies of Note Sheet & Official Correspondence"** has been sent to me **from the office of the Directorate of Sports and Youth Affairs, Govt. of Goa** in reply to my Application subjected as asking for the **" Certified Copies of Public Documents "** under " Section 76 of Indian Evidence Act, 1876 " dated **05/06/2023.**

The applicant is not covered under Below Poverty Line. Necessary charges for RTI Certified copies will be paid at the PIO – DSYA – Goa after their intimation letter to me

Dhoke 28/6/23

Date:– 28/06/2023,
Place:– Campal, Panaji - Goa

(Prakash Pandurang Dhoke)
Mob. No: 9766905384

PIO 19/7

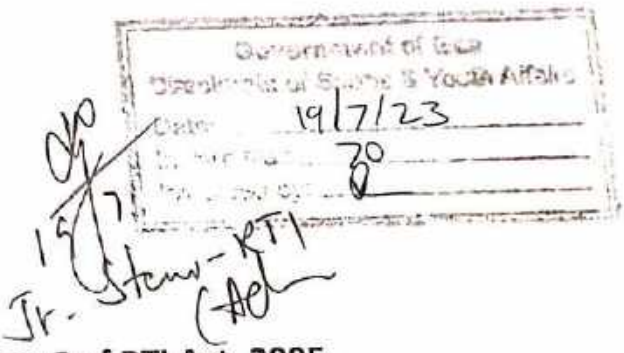


Prakash Pandurang Dhoke
Flat No 13/366/08, Ground
Floor, House No. 13/366,
Near to Karimabad Co-op.
Housing Society Gate, D.B.
Marg, Campal, Panaji, Goa.

Date- **19/07/2023**

To,

The Public Information Officer,
Directorate of Sports and Youth Affaires,
Government of Goa, Campal Office ,
Panaji - Goa.



Subject: - Information under Section 6 of RTI Act, 2005.

Respected Madam,

I am Indian citizen and resident of above stated address. Kindly provide me the following information under RTI Act, 2005 on Urgent basis for to provide information before the Hon'ble High Court of Bombay at Goa.

(1) The RTI Certified Copy of "**Inward Register Office Entry Book Pages**" for period from dated **1st February, 2015** to **28th February, 2015** in respect of ***inward entry of two separate Corruption Complaints*** has been filed jointly by Shri. Janu M. Naik (Peon) & (2) Smt. Leonide Afonso (Sweeper) against **Three Respondents** i.e. **(1)** Shri. M.K. Agarwal, Co-NCC Goa, **(2)** Shri Ajit Chari (Driver is in service at DSYA) and **(3)** Smt. Kavita A. Chari (LDC is in service at

DSYA) on **05/02/2015** & **12/02/2015** to **The Director, Directorate of Sports and Youth Affaires, Govt. of Goa** at DSYA Campal Office, Panaji, Goa.

(2) The RTI Certified Copy of "**Inward Register Office Entry Book Pages**" for period from dated **1st February, 2018** to **31st March, 2018** in respect of ***inward entry of two separate Corruption Complaints*** has been filed by Shri. Janu M. Naik (Peon) against **Two Respondents** i.e. (1) Mr. Jaiprakash Naik (U.D.C. is in service at DSYA) and **(2)** Smt. Anjali Jaiprakash Naik (U.D.C. is in service at DSYA) to **The Hon'ble Chief Minister, Govt. Of Goa** on dated **12/02/2018** & to **The Director, Directorate of Sports and Youth Affaires, Govt. of Goa, Campal, Panaji, Goa** on dated **07/03/2018.**

- The Copies of both the Corruption Complaints of above dated are officially available at DSYA Administration office records.

The applicant is not covered under Below Poverty Line. I will be ready to pay RTI Fees to DSYA's PIO Office as per their intimation letter to me.

Date:– 19/07/2023,
Place – Panaji, Goa.

19/7/23
(Prakash Pandurang Dhoke)
Contact no. 9766905384

Prakash Pandurang Dhoke
Flat No 13/366/08, Ground
Floor, House No. 13/366,
Near to Karimabad Co-op.
Housing Society Gate,
D. B. Marg, Campal,
Panaji, Goa-403001.

Date: - **28/06/2023**

To,

The Public Information Officer,
Directorate of Sports and Youth Affaires,
Government of Goa,
Campal Office, Panaji - Goa.

28/6/2023
55

Subject :- Information under Section 6 of RTI Act, 2005.

Respected Sir/Madam,

I am Indian citizen and resident of above stated address. Kindly provide me the following information under the RTI Act, 2005 on urgent basis.

Kindly provide the " RTI Certified Copies of Note Sheet & Official Correspondence" has been sent to me **from the office of the Public Information Officer,** Directorate of Sports and Youth Affairs, Govt. of Goa in reply to my Application subjected as " **asking the official information from PIO - DSYA office ,"** dated **05/06/2023.**

The applicant is not covered under Below Poverty Line.

Necessary charges for RTI Certified copies will be paid at the PIO – DSYA – Goa after their intimation letter to me

28/6/23

(Prakash Pandurang Dhoke)
Mob. No: 9766905384

Date:– 28/06/2023,
Place:– Campal, Panaji - Goa

Prakash Pandurang Dhoke
Flat No 13/366/08, Ground
Floor, House No. 13/366,
Near Karimabad Co-op.
Housing Society Gate, D.B.
Marg, Campal, Panaji
Panaji, Goa - 403001.

Date:- 05/06/2023

To,

The Public Information Officer,
Directorate of Sports and Youth Affaires,
Government of Goa, Campal Office ,
Panaji - Goa.

Reference – (1) Please take the official reference of PIO- DSYA letter No. **DSYA/ RTI-Act-2005/2023-24/Vol. XIX/641,** dtd. 29/05/23 has been issued by the PIO-DSYA, Goa (Annexure-3) in respect of PIO's official reply against my principal RTI letter, dated **08/05/2023** (**Annexure-1**) and the Reminder Letter, dated **25/05/2023** as (**Annexure-2**).

(2) Please refer the PIO- Vigilance Letter **No. 13/59/2005-VIG/ 2023/RTI/57/738,** dated **30/05/2023** has received from The Directorate of Vigilance, Govt. of Goa in reply to my RTI letter dated 15/05/2023 in respect of **Corruption Complaint** has been filed by Mr. Janu M. Naik against Mr. Jaiprakash Suthigathikar/ Naik and Mrs. Anjali Jaiprakash Suthigathikar/ Naik on dated 07 /03/2018 (12/02/2018). (**Annexture-4**).

Subject – kindly inform me the Last date of RTI Physical Inspection will be fixed by the PIO-DSYA office against my RTI application, dated 08/05/2023.

Respected Madam,

After observing the PIO – DSYA office reply to my RTI, 08/05/23 and Reminder letter, dated 25/05/2023, I am confused in my mind that DSYA- PIO's office will be providing the **RTI Physical Inspection and RTI Certified Copies of Corruption Inquiry Case File at DSYA Office within 30 days' time period or not.**

Another Question mark is that " **from which date / period that this Corruption Inquiry Case file are not traceable at DSYA Office ?"**

This Corruption Case file is not traceable at DSYA Administration office, whether it is traceable / available before filling my RTI application, dated 08/05/2023 ? or it is non traceable after filing my RTI application, dated 08/05/2023 at your office custody ? please clarify the matter.

This Corruption Case file is still open for inquiry at Directorate of Vigilance, Govt of Goa office. Please refer **Annexure – 4.**

as and when you are aware and known about that file is not traceable at DSYA office, Whether your PIO Office has officially filed the **Police Complaint against this file custodian Officer/Staff who is working / handling said file at DSYA office ,**

Have DSYA PIO Office has officially inform to **The Director, DSYA** for this Non-traceable Corruption File after dated 08/05/2023 or therebefore and the Director – DSYA is fully aware for this non-traceable case matter. Please provide the Copy to me.

This is very serious matter in point of view of administration. Waiting for your PIO office reply urgently. Hoping that the PIO – DSYA office will be provide RTI inspection and RTI certified Copies at earliest.

Thanking you,

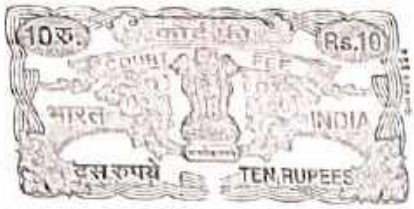
Your Sincerely,

Dhakne

(Prakash P. Dhakne)

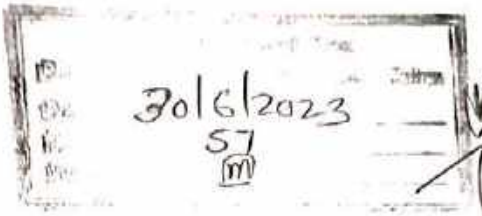
Date- 05/06/2023, Pananji.

Dhakne



Mr. Oswald Barros
1003 Maitri Height
Louiswadi, Thane
400 604.
30th June 2023.
9930313240

To
The Public Information Officer
Director of Sports & Youth Affairs
Govt of India
Panjim Goa



30/6
Jr. Steno (RTI)
(ADP)

Sir.

Sub: Request for information under Rig to Information Act, 2005.

I, Oswald Barros, son of Late Tereza Crista Desouza Barros & Jose Rozendro Barros resi of 195/C Ward, Fonduem, Ilhas Goa, would like to have file inspection of Govt Village School Playground, Rivandar.

I hereby inform that following formalities have been completed by me.

① I am a Citizen of India and I am seek the information as Citizen.

② That I have affixed the requisite fee of Rs 10/- by way of court fee stamp.

③ I assure that I shall not allow/cau to/use/pass/share/display/or circulate t information received in any case and u any circumstances, with any person, or in an manner which would be detrimental to unity & sovereignity or against the Inter of State of Goa & India

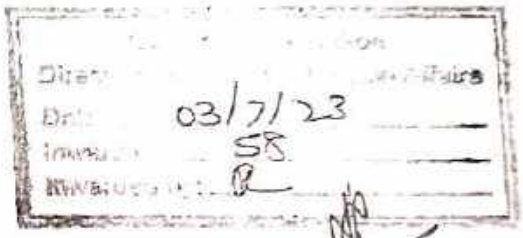
Yours faithfully.
Oswald Barros. (9930313240)

Prakash Pandurang Dhoke
Flat No 13/366/08, Ground
Floor, Ho. No. 13/366,
Near to Karimabad Co-op.
Housing Society Gate,
D. B. Marg, Campal,
Panaji, Goa-403001.

Date:- **03/07/2023**

To,

The Public Information Officer,
Directorate of Sports and Youth Affaires,
Government of Goa, Campal Office ,
Panaji - Goa.



Subject: - Information under Section 6 of RTI Act, 2005.

Respected Madam,

I am Indian citizen and resident of above stated address. Kindly provide me the following information under the RTI Act, 2005 on **urgent basis.**

Kindly provide the RTI Information of following **Designated DYSA Officers those who were officially handling Corruption Complaint Case** in past and present which is filed by DSYA Employees **Mr. Janu M. Naik** (Peon) to on dated 12/02/2018 and 07/03/2018 to **The Honorable Chief Minister, Govt. of Goa, Sachivalaya, Porvorim, Goa** and Copy to Many Goa Government Offices and Newspapers including **The Director, Directorate of Sports and Youth Affairs, Govt. of Goa** against **(1)**

Jaiprakash Naik (UDC) and (2) Mrs. Anjali Jaiprakash Naik (UDC) and they both are working at DSYA-Goa Office.

The Complaint's title is "Sanchalakanchya Manmani Karbharamule Krida Khatayat Saha varshat Karaodo Rupayancha Ghotala." Copy is available at DSYA Office.

The said RTI Information is required from month of **February, 2018** to **till today's** date.

(a) Kindly provide the List of **previous working** and **at present retired from post of Directors from DSYA Office.** Please furnish their present Postal corresponding address and Contact Nos. / Email etc. for Legal Case Correspondence in above matter.

(b) The information of **Present working Director of DSYA's Goa** Office. Please furnish **the date of joining of The Director at DSYA Office,** Campal, Goa.

(c) The List of **previous working** and **at present retired Deputy Directors from DSYA Office.** Please furnish their present Postal corresponding address and Contact Nos. / Email etc. for Legal Case Correspondence in above matter.

(d) The Information of **Present working Deputy Director at DSYA – Goa** Office at Campal, Panaji, Goa.

(e) The List of **DSYA's previous working** and **at present retired Administration and Accounts Section Officers / Both Section Office Staffs i.e. (Office Superintendent / Head Clerk/ UDC / LDC / Daily Wages Workers/ Casual Workers/ Peons etc.)** those who were worked at DSYA's Administration and

Accounts Office, including Officers of Directorate of Accounts, Govt of Goa Department those who has been worked at Account Section at DSYA Office on deputation. Please furnish their present Postal corresponding address and Contact Nos. / Email etc. for Legal Case Correspondence in above matter.

(f) The Information of **DSYA's present working head of Administration Section Officer / Account Section Officer those who are *Departmental Custodian of Public and Office Documents*** at DSYA Office at Campal, Panaji, Goa. Please furnish their present Postal corresponding address and Contact Nos. / Email etc. for Legal Case Correspondence in above matter.

(g) The Information of "*Disciplinary Authority of DSYA*" who has been nominated and officially appointed by Govt. of Goa after **dated 12/02/2018 and 07/03/2018 to till today's date for to carry out Case investigation and Proceedings of said Corruption Case** which is still pending in official Inquiry for last many years is pending and related to (1) **Jaiprakash Naik (UDC)** and (2) **Mrs. Anjali Jaiprakash Naik (UDC)** at DSYA – Goa Office. Please furnish their present Postal corresponding address and Contact Nos. / Email etc. for Legal Case Correspondence in above matter.

(h) The Information of "***Presenting Officer*** "has been nominated for Said Case those who has been appointed by Govt. of Goa after **dated 12/03/2018 and 07/03/2018 to till today's date for presenting the case and investigation** of said Corruption Case is related to **(1) Jaiprakash Naik (UDC)** and **(2) Mrs. Anjali Jaiprakash Naik (UDC)** at DSYA Office. Please furnish their present Postal corresponding address and Contact Nos. / Email etc. for Legal Case

Correspondence in above matter.

(i) The List of **DSYA's Transferred Officers on Premotion** and / or Posted on **Deputation Officer at Other Goa Govt. Offices those who were handling the said Corruption Case in their DSYA Office tenure i.e. He / She.** Now many officers were joined at another Govt. of Goa Department on by Premotion Order and / or by Deputation Order. Please furnish their present Posting Designation / Office Address/ Postal corresponding address and Contact Nos. / Email etc. for Legal Case Correspondence in above matter.

(j) Please provide the official Information of **the Complainant (1) Janu M. Naik** (Peon). Please furnish his present Posting Designation / Office Address / Postal corresponding address, Contact Nos. / Email etc. for Legal Case matter and Correspondence.

(k) Please provide the official Information of the **Two Respondents** those who were **officially involved in this Corruption Case Compliant** (1) **Jaiprakash Naik** (UDC at service of DSYA) and (2) **Mrs. Anjali Jaiprakash Naik** (UDC at Service of DSYA), dated 12/03/2018 and 07/03/2018 has filed by the Complainant.

Please provide the information of above respondents i.e. (a) Their Present Designation at their present located Office, (b) Their Present Place of Posting, Their Contact Postal address, Email, Contact No. etc. of three Respondents for Legal Case Correspondence in above matter.

Please provide **above noted designated officers - Names, Designations, his/her Period of Posting Tenure at DSYA office** since month of **February, 2018 to till date.**

The applicant is not covered under Below Poverty Line.

Necessary charges for RTI Information of Certified copies will be paid after receiving the PIO's Official Intimation letter from PIO office for to collect the information. **I need this information on Urgent Basis.**

Dhoke 3/7/23

(Prakash Pandurang Dhoke)

Mob. No: 9766905384

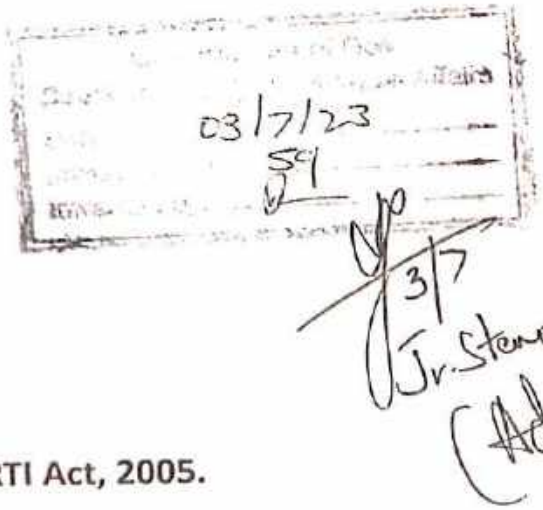
Date:– 03/07/2023,

Place:– Campal, Goa



Prakash Pandurang Dhoke
Flat No 13/366/08, Ground
Floor, Ho. No. 13/366,
Near to Karimabad Co-op.
Housing Society Gate,
D. B. Marg, Campal,
Panaji, Goa-403001.

Date:- **03/07/2023**



To,

The Public Information Officer,
Directorate of Sports and Youth Affaires,
Government of Goa, Campal Office ,
Panaji - Goa.

Subject :- Information under Section 6 of RTI Act, 2005.

Respected Madam,

I am Indian citizen and resident of above stated address. Kindly provide me the following information under the RTI Act, 2005 on **urgent basis.**

Kindly provide the RTI Information of following **Designated Officers those who were officially handling Corruption Complaint Case** in past and present i.e. "GOTALA GOTALA MAHA GOTALA" which was filed by two Goa Govt.'s DSYA Employees (1) **Mr. Janu M. Naik** (Peon) & (2) **Smt. Leonide Afonso** (Sweeper) to

The Director, Directorate of Sports and Youth Affairs, Goa against Mr. Ajit D. C
(Driver) and Mrs. Kavita A. Chari (LDC) on dated 05/02/2015 and 12/02/2015
DSYA-Goa office. The said RTI Information is required for period fro
month of January, 2015 to till today's date.

(a) Kindly provide the List of **previous working and at present retired from post of Directors from DSYA Office.** Please furnish their present Postal corresponding address and Contact Nos. / Email etc. for Legal Case Correspondence in above matter.

(b) The information of **Present working Director of DSYA's Goa** Office. Please furnish **the date of joining of The Director at DSYA Office**, Campal, Goa.

(c) The List of **previous working** and **at present retired Deputy Directors from DSYA Office.** Please furnish their present Postal corresponding address and Contact Nos. / Email etc. for Legal Case Correspondence in above matter.

(d) The Information of **Present working Deputy Director at DSYA – Goa** Office at Campal, Panaji, Goa.

(e) The List of **DSYA's previous working** and **at present retired Administration and Accounts Section Officers / Both Section Office Staffs i.e. (Office Superintendent / Head Clerk/ UDC / LDC / Daily Wages Workers/ Casual Workers/ Peons etc.) those who were worked at DSYA's Administration and Accounts Office, including Officers of Directorate of Accounts, Govt of Goa Department those who has been worked at Account Section** of DSYA Office.

Please furnish their present Postal corresponding address and Contact Nos. / Email etc. for Legal Case Correspondence in above matter.

(f) The Information of **DSYA's present working head of Administration Section Officer / Account Section Officer those who are *Departmental Custodian of Public and Office Documents*** at DSYA Office at Campal, Panaji, Goa. Please furnish their present Postal corresponding address and Contact Nos. / Email etc. for Legal Case Correspondence in above matter.

(g) The Information of "***Disciplinary Authority of DSYA***" who has been nominated and officially appointed by Govt. of Goa after **dated 05/02/2015 and 12/02/2015 to till today's date for to carry out Case investigation and Proceedings of said Corruption Case** which is still pending in official Inquiry for last many years is related to **Ajit Chari** and **Kavita A. Chari** at DSYA – Goa Office. Please furnish their present Postal corresponding address and Contact Nos. / Email etc. for Legal Case Correspondence in above matter.

(h) The Information of "***Presenting Officer*** "has been nominated for Said Case those who has been appointed by Govt. of Goa after **dated 05/02/2015 and 12/02/2015 to till today's date for presenting the case and investigation** of said Corruption Case is related to ***Ajit Chari and Kavita A. Chari*** at DSYA Office. Please furnish their present Postal corresponding address and Contact Nos. / Email etc. for Legal Case Correspondence in above matter.

(i) The List of **DSYA's Transferred Officers on Premotion** and / or **Posted on Deputation Officer at Other Goa Govt. Offices** those who were handling the

said Corruption Case in their DSYA Office tenure i.e. He / She. Now They are joined at another Govt. of Goa Department on by Premotion Order and / or by Deputation Order. Please furnish their present Posting Designation / Office Address/ Postal corresponding address and Contact Nos. / Email etc. for Legal Case Correspondence in above matter.

(j) Please provide the official Information of both the Complainant's (1) Janu M. Naik (Peon) and (2) Smt. Leonide Afonso (Sweeper) i.e. Their **Present Designation at DSYA Office, Their Present Place of Posting, contact Postal address, Email, Contact No. etc.** of both of the Complainants. Please furnish their present Posting Designation / Office Address/ Postal corresponding address, Contact Nos. / Email etc. for Legal Case matter and Correspondence.

(k) Please provide the official Information of the **Three Respondents were officially involved in this Corruption Case** (1) **Shri M. K. Agarwal, Commanding Officer, 1 Goa Naval Unit NCC, St. Cruz.** (2) **Ajit D. Chari (Driver working at DSYA)** and (3) **Mrs. Kavita A. Chari (LDC working at DSYA)** in this Compliant, dated 05/02/2015 and 12/02/2015 has made by both the Complainant's.

Please provide the information of above respondents i.e. (a) Their Present Designation at their present located Office, (b) Their Present Place of Posting, Their Contact Postal address, Email, Contact No. etc. of three Respondents for Legal Case Correspondence in above matter.

please provide above noted designated officers - **Names, Designations, his/her period of Posting Tenure at DSYA office** since year **January, 2015 to till date. All they were officially looking after the said pending Inquiry file of Corruption Case** as per DSYA office order **No. DSYA/Naval NCC Unit/Inquiry Report/2015/3445,** dated **06/12/2016,** in between period from dated **05/02/2015** and **12/02/2015** to **till today's date.**

The applicant is not covered under Below Poverty Line.

Necessary charges for RTI Information of Certified copies will be paid after receiving the PIO's Official Intimation letter from PIO office for to collect the information. I need this information on Urgent Basis.

Dhakedd
3/7/23

(Prakash Pandurang Dhoke)

Mob. No: 9766905384

Date:– 03/07/2023,

Place:– Campal, Goa

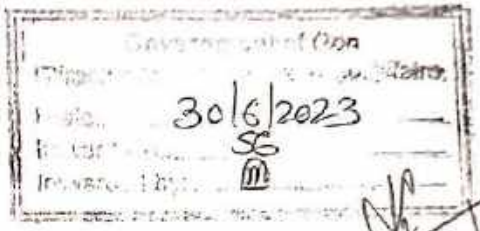


Prakash Pandurang Dhoke
Flat No 13/366/08,
Grd Floor, Ho. No. 13/366,
Near to Karimabad Co-op.
Housing Society Gate,
D. B. Marg, Campal,
Panaji, Goa-403001.

Date:- 30/06/2023

To,

The Public Information Officer,
Directorate of Sports and Youth Affaires,
Government of Goa, Campal Office ,
Panaji - Goa.



Subject :- Information under Section 6 of RTI Act, 2005.

Respected Madam,

I am Indian citizen and resident of above stated address. Kindly provide me the following information under the RTI Act, 2005 on urgent basis.

(1) Kindly provide the RTI Certified Copies of **INQUIRY RTPORT** has been submitted by **DSYA Office appointed Investigation Officer Shri Ashok N. P. Desai**, who was officially appointed by Order / Sanction of **The Secretary of Sports, Govt. of Goa** in year **2016**, Vide DSYA Office Order **No. DSYA/Naval NCC Unit/Inquiry Report/2015/3445, dated 06/12/2016**. INQUIRY RTPORT information is required in between period dated 06/12/2016 to till date. Copy of DSYA letter, dated 25 (18)/04/2023 is attached with Application.

(2) Kindly provide the RTI Certified Copies of "Conduct Disciplinary Proceeding" has been initiated by DSYA-Goa office as per directions has been given by **The Secretary of Sports, Govt. of Goa** against **DSYA Office appointed Investigation Officer Shri Ashok N. P. Desai** in between period from dated 06/12/2016 to till date.

Also Provide the Copies of **Noting Sheet of DSYA Office, Official Correspondence** has been made in between (1) **Investigation Officer Shri Ashok N. P. Desai,** (2) **The Secretary of Sports, Govt. of Goa** at **Secretariate, Porvorim Office** and (3) **The DSYA Administration Department Officers,** Campal -Goa Office, after dated 06/12/2016 to till today's date.

I am hereby attaching the latest copy of letter has been issued to Inquiry Officer Shri Ashok N. P. Desai from DSYA Office on dated 25 ~~(18)~~/04/2023 as subjected as **Regarding Inquiry Report** is officially pending in investigation Corruption Case of Mr. Ajit Chari and Mrs. Kavita Chari after dated 06/12/2016.

The applicant is not covered under Below Poverty Line.

If RTI application is transferred to any other Goa Govt.'s Department for to provide the requested information to me in the matter by the PIO-DSYA Office, than please send me the copy of intimation of said RTI transfer letter of the concerned PIO / Department has been marked. Necessary charges for RTI Certified copies will be paid after receiving the official Intimation letter from the PIO – DSYA office.

Date:– 30/06/2023,
Place:– Campal, Goa

Dhakgoe
30/6/23
(Prakash Pandurang Dhoke)
Mob. No: 9766905384

Vijaykumar A. Shirodkar
House No. G/79/1,
Goulem-Bhat, Chimbel
Tiswadi – Goa.

Date: - 01/07/2023

03/7/2023

To,

The Public Information Officer,
The Directorate of Sports and Youth Affairs,
Campal, Panaji – Goa.

3/7 Jr. Steno - RTI

Subject: Information under Section 6 of RTI Act, 2005.

Respected Madam,

I am Vijaykumar A. Shirodkar, Petitioner of **COURT CASE NO. WP 256 OF 2023 (F)** and an Indian Citizen and resident of above stated address.

Kindly provide the following information under the RTI Act 2005 on urgent basis in respect of **COURT CASE NO. WP 256 OF 2023 (F)** has been issued by Coram of Two Hon. Judges to the Director, Directorate of Sports & Youth Affairs, Govt. of Goa. (Respondents No. 3)

1. Kindly provide the RTI Certified **Copy of Notice issued by Hon. High Court of Bombay at Goa to the** Director, Directorate of Sports & Youth Affairs, Govt. of Goa. (Respondents No. 3) have been received at DSYA office on dated 21/03/2023.

2. Kindly provide the RTI Certified Copies of **Written Arguments** and/or **Verbal Statement** of the **Director, Directorate of Sports & Youth Affairs, Govt. of Goa.** (Respondents No. 3) or his learned Advocate/officially appointed Representative with their Supported Evidential Copies of Documents have been submitted before the Hon. High Court Judges in-between dated 21/03/2023 to 18/04/2023.

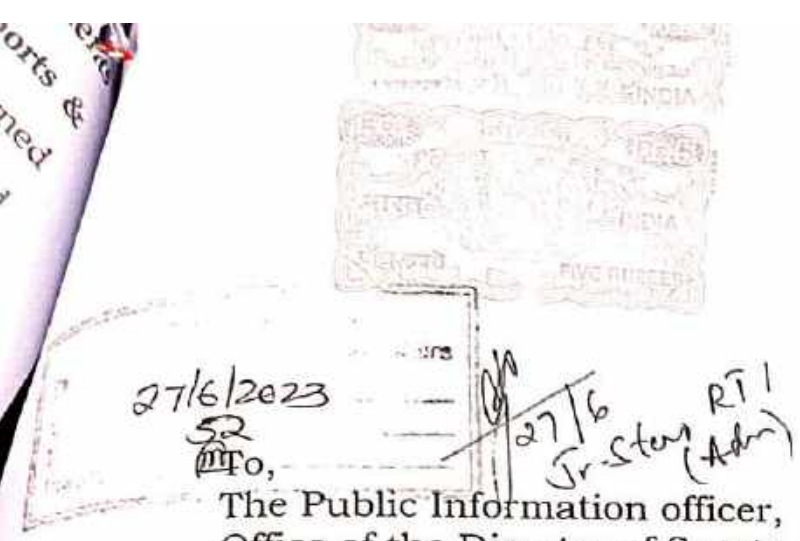
3. Kindly provide the RTI Certified Copies of **Acknowledgement of Receipt of Written Arguments** and/or **Verbal Statements** have been received by the DSYA office, Govt. of Goa ((Respondents No. 3) from Petitioner (Vijaykumar A. Shirodkar) and/or by Petitioner's Advocate Mr. Ganesh Naik, which have been submitted/presented by Respondents No. 3 before the Hon. High Court from dated 21/03/2023 to 18/04/2023.

The Applicant is not covered under Below Poverty Line.
Necessary charges of RTI information copies will be paid at the time of collection of the documents.

Date:- 01/07/2023,
Place:- Chimbel - Goa

SHIRODKAR
01/07/23

(Vijaykumar A. Shirodkar)
Mob. No: 8668502884



From,
Shri Prakash Bhiku Velip,
r/o. H.No.25,
Bendurdem,Balli,
Quepem-Goa

Date:26/6/2023

27/6/2023
52
27/6 RTI
Jr-Stor (Adm)

To,
The Public Information officer,
Office of the Director of Sports and Youth Affairs
Campal, Panaji-Goa.

Sub: **Application under section 6 of Right to Information Act 2005.**

Sir,

Be please to issue me the following information under Right to Information Act 2005.

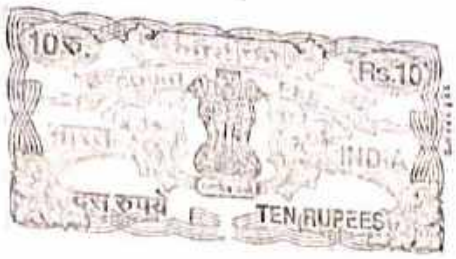
1. Give me the list of Physical Education Teachers teaching/working in different Government High Schools and Government Higher Secondary Schools in Canacona Taluka including their name, address, the name of the High School/Higher Secondary School in which they are teaching/working, the period for which they are teaching/working in that institution.

That I am Indian Citizen.

The court Fee of Rs.10/- is hereto affixed.

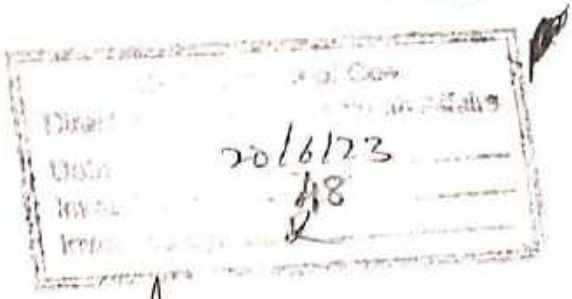
Yours Truly

(Prakash Bhiku Velip)



From :- Mehboobsab Batheri
Add:- H.no.95, Indiranagar,
Chimbel-Goa,403006
Ph.no.9511233830.

Date:-~~07~~20/06/2023



RTI MATTER

21/6/23
AD(P)

To,
The P.I.O
Directorate of Sports & Youth Affairs,
Campal,Panaji-Goa.

Sub:- **Information under Right to Information Act 2005.**

Sir,

I the undersigned would like to request your kind office to furnish me a certified copy of the following under Right to Information Act 2005.

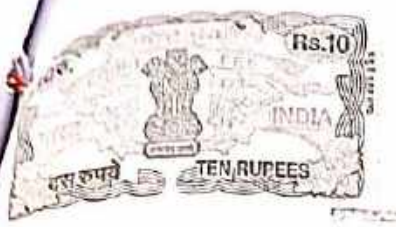
1- Total amount received by the Headmaster ,Jadeed Urdu High school,Chimbel-Goa for the construction of Multipurpose Hall under grant in aid of Assistance approved by Govt.of Goa vide its letter no.DYSA/PS/GIA-Institutions/2009/3790.
2- Certified copies of the all the Utilization certificate issued by the Jadeed urdu High School,Chimbel-Goa.
3- Certified copy of TCP order.
4- Certified copy NOC From Village Pachayat of Chimbel.
5- Certified copy of structural stability certificate of the Multipurpose Hall from the concerned Authority.
6- Certified copy of the Joint inspection report carried out on 20/02/2014 by the Department of PWD.
7- Certified copy of Valuation certificate issued by the Executive Engineer, W.D.V,PWD.
8- Certified copy of the Plan of the project Multipurpose hall which is approved by the concerned Departments.
9- Wheter the electrification work was given to a certified Person, if yes than Please provide his licence number and name of the licence holder.
10- Cerified copy of the Tender letter issued to the CONTRACTOR.

I am the citizen of India and ~~registered member of this Association~~ and seeking the above information as a Citizen of India and I shall pay the necessary charges to obtain the above Information . I am affixing a court fee stamp of Rs. 10/- to my application.

Thanking you

Yours truly

(Mehboobsab Batheri)



Vijaykumar A. Shirodkar
House No. G/79/1,
Goulem-bhat, Chimbel,
Tiswadi – Goa.

Date:- **21/06/2023**

21/6/2023
419

22/6/23
ADM

To,

The Public Information Officer
The Directorate of Sports & Youth Affairs,
Campal, Panaji – Goa.

Subject :- Information under Section 6 of RTI Act, 2005.

Respected Madam,

I am Indian citizen and resident of above stated address. Kindly provide me the following information under the RTI Act, 2005 on urgent basis.

1) RTI Physical Inspection of File No. DSYA/ADM/Misc/SAG /2021/Part-IV/2710 subjected to **Relieving Order** on urgent basis.

The Applicant is not covered under Below Poverty Line.

Necessary charges of RTI information copies will be paid at the time of collection of the documents.

SHIRODKAR
21/06/2023

Date:– 21/06/2023,
Place:– Chimbel - Goa

(Vijaykumar A. Shirodkar)
Mob. No: 8668502884



Mrs. Kavita Ajit Chari
L.D.C,(Coaching Section)
Dir. of Sports & Youth Affairs,
Campal, Panaji-Goa.

Date:- 05/06/2023

To,

The Public Information Officer
Directorate of Sports & Youth Affairs,
Campal, Panaji- Goa.

Subject :- Information under Section 6 of RTI Act, 2005.

Respected Sir/Madam,

I am an Indian citizen and Employee of the Directorate of Sports & Youth Affairs, Campal, Panaji-Goa.

1. Kindly provide the **RTI Certified copies** of **Personal file of Mrs. Kavita A. Chari, L.D.C.** (Coaching Section) including Noting Sheets, Office Memorandums, Various Orders, Suspension related orders etc. from the date of joining to till date.

Necessary charges of RTI information copies will be paid at the time of collection of the documents.

Kavita Ajit Chari
L.D.C,(Coaching Section)

Date:- 05/06/2023,
Place:- Campal, Panaji-Goa
Mobile No: 7972836483



Mr. Ajit Chari
Driver,
Dir. of Sports & Youth Affairs,
Campal, Panaji-Goa.

05/6/2023
39

Date:- 05/06/2023

To,

The Public Information Officer
Directorate of Sports & Youth Affairs,
Campal, Panaji- Goa.

Subject :- Information under Section 6 of RTI Act, 2005.

Respected Sir/Madam,

I am an Indian citizen and Employee of the Directorate of Sports & Youth Affairs, Campal, Panaji-Goa.

1. Kindly provide the **RTI Certified copies** of **Personal file of Mr. Ajit Chari, Driver,** including Noting Sheets, Office Memorandums, Various Orders, Suspension related orders etc. from the date of joining to till date.

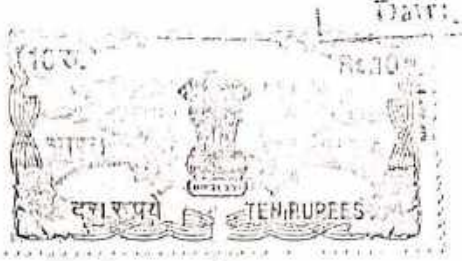
Necessary charges of RTI information copies will be paid at the time of collection of the documents.

Mr. Ajit Chari
(Driver)

Date:- 05/06/2023,
Place:- Campal, Panaji-Goa
Mobile No: 8459112872

Inward No. 1264
Date: 08/5/2023

From,
Vishwas Gurav
HNo.83 Indona
Davorlim -Goa
9923528635
Date:08.05.23



10/5/23
Digambar

To,
The Public Information Officer
Sports Authority of Goa
1st Floor Athletic Ground, Cujira
Bambolim – Goa

SUBJECT - : APPLICATION FOR INFORMATION UNDER RTI ACT 2005

Dear MADAM / SIR

Kindly provide me the following information With Regards to Recognition of Associations in the field of respective sports by your department.

1) Name of all the Coaches with their respective the postings in Body Building, weight Lifting and Power lifting .
2) Whether there is any Rules, Circular, Office Memorandum or any other Document which state the work timings for the above coaches to be present in the gyms. If YES kindly provide a copy of the same and regarding Body Building, weightlifting and Power lifting.
3) Copy of the Rules, Circular, Office Memorandum or any other Document which the stating the procedure coaches must follow if they want to leave the gyms jurisdiction during their working hours. If YES kindly provide a copy of the same and regarding Body Building, weightlifting and Power lifting.
4) Certified copy of the Rules, Circular, Office Memorandum or any other Document which state that SAG Coaches can take part in functions of not recognised / recognised Associations during office hours. If YES kindly provide a certified copy of the same and regarding Body Building, weightlifting and Power lifting.
5) If the above point (4) is NO then copy of the Rules, Circular, Office Memorandum or any other Document which state the Disciplinary action to be taken against Coaches attending such functions.
6) The permissions granted to the coaches to attend the competition of Body building, Power Lifting, weightlifting from 01.12.22 till 07.05.23.at state as well as for national events.
7) Certified copy of the Rules, Circular, Office Memorandum or any other Document which state that SAG Coaches need to follow even when on leave

to take any part in competition of Associations not recognised and recognised. If YES kindly provide a certified copy of the same and regarding the above sports.

8) If the above point (7) is NO then Certified copy of the Rules, Circular, Office Memorandum or any other Document which state the Disciplinary action to be taken against Coaches attending such functions.

9) Certified copy of the Rules, Circular, Office Memorandum or any other Document which states the Authority in the SAG who can grant permission to the Coaches to attend and take part in any capacity of any event of unrecognised and recognised association and share stage with politicians.

10) If the above point (9) is NO then Certified copy of the Rules, Circular, Office Memorandum or any other Document which state the Disciplinary action to be taken against the above Authority who granted them permission attending such functions.

11) If there are any CCS / CCA service rules of the Govt. of Goa to be followed by the Coaches. If YES kindly provide a copy of the same.

12) Whether the gym of SAG have any system to check the incoming and outgoing timings of the Coaches in the gyms. If YES kindly provide the Copy of the same in SAG Gym at Athletic Ground Cujira Bambolim and SAG GYM in Curchorem for the last 6 months.

13) Revenue collected for the last six months in each gym where SAG coaches are posted.

14) The number of persons employed in each gym scope of their duties and total expenditure of each gym including salary expenses.

Kindly provide me the above information at the earliest as it is required in larger public interest.

I am a citizen of India. Application Fee is paid herewith vide court fee stamp of Rs 10/-.

Thanking You in Anticipation

Yours Faithfully

(Vishwas Gurav)

THE SPORTS AUTHORITY OF GOA

Athletic Stadium Bambolim,
Cujira, Bambolim-Goa. 403 202

No.SAG-03/ADM-CO/RTI-ACT-2005/2023-24/54/1076 Dated: 29/05/2023

Government of Goa
Dirs
30/5/2023
35
(M)

To,
The Public Information Officer,
Directorate of Sports & Youth Affairs,
Campal, Panaji-Goa.

Sub: Information sought under RTI Act 2005.

31/5 LD(-RTI (Sports)

Madam,

Please find enclosed herewith RTI application dated 08/05/2023 received from Shri Vishwas Gurav, H.No. 83, Indona, Davorlim-Goa, seeking information under the RTI Act 2005.

Since, the information related to Gymnasium at point no. 13 & 14, partly, pertains to your office, too the application is forwarded to your office, under the provision of section 6(3) of the RTI Act 2005, to provide the requisite information to the applicant directly from your end, under intimation to this office.

Yours faithfully,

(Deepesh N. Priolkar)
Director (Administration)
Public Information Officer

Encl: As above

Copy to:
Shri Vishwas Gurav, H. No. 83, Indona, Davorlim-Goa.

OFFICE OF THE DY. COLLECTOR/SDO, MORMUGAO, TALUKA VASCO DA GAMA, GOA

Phone: 8767114825
email id: sdm-mormugao.goa@nic.in

Ref. No.3/2/RTI/2023/1512 Dated: 23/05/2023

09/6/2023
46

To,
The Public Information Officer &
The Managing Director,
Directorate of Sports & Youth Affairs,
Campal, Panjim, Goa - 403001

9/6
Jr. Steno - RTI (Projects)

Sub: - Information under Right to Information Act. 2005.

Sir,

Please find enclosed herewith copy of the application dated 19/05/2023 received from Sarpanch, Village PanchayatCana Benaulim, Salcete Goa 403716, under RTI Act 2005.

As the information sought by the applicant will be available in your office, the application is transferred as per sub section (3) of section 6 of the Right to Information Act, 2005, with a request to kindly furnish the information directly to the applicant with a copy to this office.

Yours faithfully

(Nilesh A. Salgaonkar)
Awal Karkun & PIO,
O/O Dy. Collector/SDO
Mormugao, Vasco da Gama

Copy to:- The Sarpanch, Village Panchayat Cana Benaulim, Salcete Goa 403716,

✆ 2770164
Office of the Village Panchayat
Cana - Benaulim
Salcete - Goa. 403 716

Ref. No. VP / C- B / 477 / 2023-24

Date 19/5/2023

3583
19/5/23
4-02 p.m.

To
The Public Information Officer
Office of Deputy Collector
& SDO, Land Acquisition Officer,
Mormugao, Goa.

Sub: Application under Right to Information Act, 2005.
Ref: 1. Notification bearing no. 22/153/83-RD dated 13/10/1987.
2. Land Acquisition project for playground at Cana Benaulim, Salcete Goa.
3. Case No. 16/41/84-85/DYC-MOR.

Sir,

I the undersigned kindly request you to furnish me information in the form of certified copies pertaining to the above subject matter.
The information required is as under:-

a) Copy of Notification bearing No. 22/153/83-RD dated 13/10/1987.
b) Copy of Land Acquisition Award along with the land Acquisition plan.

The above information is required to produce before the Director of Panchayats. I have affixed the necessary court fee of Rs. 10/-. I am ready to pay the necessary charges for the supply of information sought for.

Yours Sincerely,

Xavier W. Pereira
Sarpanch
V.P. Cana Benaulim

09/6/2023
47
9/6
Jr. Stenо - RTI
(Projects)

OFFICE OF THE DY. COLLECTOR/SDO, MORMUGAO, TALUKA VASCO DA GAMA, GOA

Phone: 8767114825
email id: sdm-mormugao.goa@nic.in

Ref. No.3/2/RTI/2023/1513 Dated: 23/05/2023

To:
The Public Information Officer &
The Managing Director,
Directorate of Sports & Youth Affairs,
Campal, Panjim, Goa - 403001

Sub: - Information under Right to Information Act. 2005.

Sir,

Please find enclosed herewith copy of the application dated 19/05/2023 received from Aquita Swizel Barreto, Office: Shop NO GSH-9, Ground floor, L&L Correia Pride, Opposite Mathany Saldanha, Administrative Complex, Near KFC, Margao, Salcete Goa, under RTI Act 2005.

As the information sought by the applicant will be available in your office, the application is transferred as per sub section (3) of section 6 of the Right to Information Act, 2005, with a request to kindly furnish the information directly to the applicant with a copy to this office.

Yours faithfully

(Nilesh A. Salgaonkar)
Awal Karkun & PIO,
O/O Dy. Collector/SDO
Mormugao, Vasco da Gama

Copy to:- Aquita Swizel Barreto, Office: Shop NO GSH-9, Ground floor, L&L Correia Pride, Opposite Mathany Saldanha, Administrative Complex, Near KFC, Margao, Salcete Goa,

AQUITA SWIZEL BARRETO

BA.LL.B

ADVOCATE

Office: Shop No. GSH-9, Ground Floor, L&L Correia Pride, opposite Mathany, Saldhana, Administrative Complex, Near KFC, Margao, Salcete, Goa.
email: barretoaquita@gmail.com
mobile No. 8805794312

OFFICE OF THE
DY COLLECTOR
(SDO)
MORMUGAO
Receipt No. 3687
Date 19/5/23
Time 4:03 p.m.

Date: 19/05/2023

To,

The Public Information Officer,

Office of Deputy Collector

& SDO, Land Acquisition Officer,

Mormugao, Goa.

Sub: Application under Right to Information Act, 2005.

Ref: 1. Notification bearing No. 22/153/83-RD dated 13/10/1987.

2. Land Acquisition project for playground at Cana Benaulim, Salcete, Goa.

3. Case No. 16/41/84-85/DYC-MOR.

Sir,

I am an Indian National and having office at the above address. Kindly furnish me information in the form of certified copies pertaining to the above subject matter. The information required is as under:-

a) Copy of Notification bearing No. 22/153/83-RD dated 13/10/1987.

b) Copy of the Land Acquisition Award along with the Land Acquisition plan.

The above information is required to produce before the Director of Panchayats. I have affixed the necessary court fee of Rs.10/-. I am ready to pay the necessary charges for the supply of information sought for.

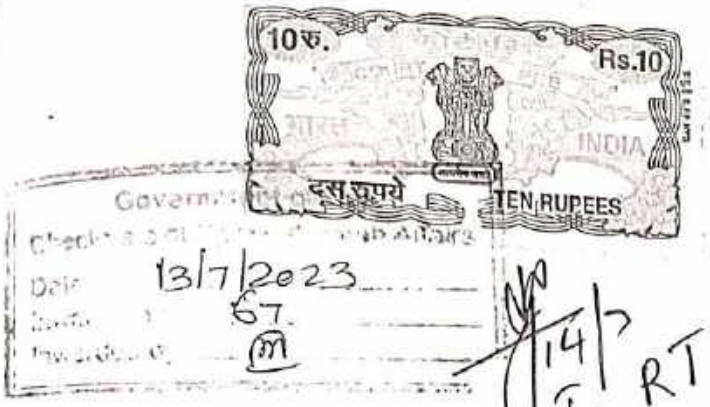
Yours sincerely,

(Aquita Swizel Barreto)
Advocate

AQUITA SWIZEL BARRETO * ADVOCATE

Prakash Pandurang Dhoke
Flat No 13/366/08, Ground Floor, House No. 13/366, Near to Karimabad Co-op. Housing Society Gate, D.B. Marg, Campal, Panaji, Goa.

Date- **13/07/2023**



14/7
Jr. RTI
(Adm)

To,

The Public Information Officer,

Directorate of Sports and Youth Affaires,

Government of Goa, Campal Office ,

Panaji - Goa.

Subject: - Information under Section 6 of RTI Act, 2005.

Respected Madam,

I am Indian citizen and resident of above stated address. Kindly provide me the following information under RTI Act, 2005 on Urgent basis for to provide information before the Hon'ble High Court of Bombay at Goa.

Please furnish the RTI Certified Copies of Documents from the Office of Public Information Officer of the Directorate of Sports & Youth Affairs, Campal, Panaji – Goa in respect of **Respondent No. 1 – Mr. Ajit D. Chari (Driver)** Employee of DSYA.

(1) The RTI Certified Copy of "**Goa Govt.'s Service Appointment Order Letter**" has been issued to **Respondent No. 1 -** Mr. Ajit D. Chari from the office of

The **Directorate of Sports and Youth Affairs, Goa** on behalf of Hon'ble Governor of Government of Goa.

(2) The RTI Certified Copies of **DSYA Office Joining Report** of **Respondent No. 1** Mr. Ajit Chari (Driver) along with his copies of (1) **Educational Qualification**, (2) **Age Proof**, (3) **Medical Fitness Certificate** and (4) **Many other Goa Govt.'s Service-related required and essential documents** have been submitted by **Respondent No. 1 -** Mr. Ajit Chari (Driver) to DSYA – Goa Office **at the time of his recruitment at DSYA Office** on his First Date of Joining on duty at DSYA Goa Office.

(3) The RTI Certified Copies of **DSYA's Office Administration Section** have been issued to **Respondent No.1 -** Mr. Ajit Chari (Driver) in his present service tenure at Goa Govt.'s Service on following subjects –

(a) RTI Copies of **Various Goa Govt.'s Posting Office Orders** was issued to **Respondent No. 1** from DSYA Administration in his service tenure **till toddy's date.**

(b) RTI Copies of **Various Goa Govt.'s Duty Transfer Orders of working Places from all over Goa State** i.e. Transfer from one office place to another Goa Govt. office premises since his date of Joining at DSYA Office duties, i. e. Naval NCC Office, Covid Duty, Election Duty, Dona Poula NCC Training Water Scotter Jetty and / or if any Special Govt. duty etc. to **till today's date**. At present Respondent No. 1 is posted at **NCC Goa Unit Office, Old Education Building, Panaji, Goa.**

(c) The RTI Certified Copies of **Respondent No.1's Premotion Order** in present DSYA cadre / **Pay Fixation Orders** under Govt. of India Pay Commission /

Official Warning Letters / Official Inquiry Notices / Office Memorandums related to this Compliant / Copies of **Respondent No. 1 Statement** has been taken / submitted before the **Goa Govt.'s appointed DSYA Investigation Committee / DSYA Disciplinary Authority** against Corruption Complaint dated 05/02/2015 and dated 12/02/2015 after dated 05/02/2015 to **till date.**

(d) The RTI Certified Copies of "**Year wise prepared Work Performance Report** of **Respondent No.1 - Mr. Ajit Chari (Driver) at DSYA – Goa Office**" from his date of Joining at this office.

- Please Note that ***these Work Performance Report office documentations are to be prepared and kept in office record is Important part of Govt. Servant's Duties and Routine of Office Work*** as per General Rules and Regulations for all Govt. Servants at Every Govt. Office.

(e) The RTI Certified Copies of **Pay and allowance's details has been given to Respondent No. 1 from Goa Govt.'s collected Public Funds / Revenue** where as **he is deputed and working as Public Servant** in Goa State.

The applicant is not covered under Below Poverty Line.

I will ready to pay necessary charges for RTI Certified Copies as per RTI Act and Rules, 2005 to the PIO – DSYA, Goa or to Any other Goa Govt.'s / Indian Govt.'s Authority.

13/7/23

Date:– 13/07/2023,

Place- Panaji, Goa.

(Prakash Pandurang Dhoke)

Contact No. 9766905384

Prakash Pandurang Dhoke
Flat No 13/366/08, Ground Floor, House No. 13/366,
Near to Karimabad Co-op. Housing Society Gate, D.B. Marg, Campal, Panaji, Goa.



14/7 (Shri) Jr. Steno - RTI

Date- **13/07/2023**

To,

The Public Information Officer,
Directorate of Sports and Youth Affaires,
Government of Goa, Campal Office ,
Panaji - Goa.

Subject: - Information under Section 6 of RTI Act, 2005.

Respected Madam,

I am Indian citizen and resident of above stated address. Kindly provide me the following information under RTI Act, 2005 on Urgent basis for to provide information before the Hon'ble High Court of Bombay at Goa.

Please furnish the RTI Certified Copies of Documents from the Office of Public Information Officer of the Directorate of Sports & Youth Affairs, Campal, Panaji – Goa in respect of **Respondent No. 2 – Mrs. Kavita Chari (L.D.C.)** Employee of DSYA.

(1) The RTI Certified Copy of "**Goa Govt.'s Service Appointment Order Letter**" has been issued to **Respondent No. 2 – Mrs. Kavita Chari (L.D.C.)** from the

office of The **Directorate of Sports and Youth Affairs, Goa** on behalf of Hon'ble Governor of Government of Goa.

(2) The RTI Certified Copies of **DSYA Office Joining Report** of **Respondent No. 2** – Mrs. Kavita Chari (L.D.C.) along with his copies of (1) **Educational Qualification**, (2) **Age Proof**, (3) **Medical Fitness Certificate** and (4) **Many other Goa Govt.'s Service-related required and essential documents** have been submitted by **Respondent No. 2** – Mrs. Kavita Chari (L.D.C.) to DSYA – Goa Office at **the time of his recruitment** at **DSYA Office** on his First Date of Joining on duty at DSYA Goa Office.

(3) The RTI Certified Copies of **DSYA's Office Administration Section** have been issued to **Respondent No. 2** – Mrs. Kavita Chari (L.D.C.) in his present service tenure at Goa Govt.'s Service on following subjects –

(a) RTI Copies of **Various Goa Govt.'s Posting Office Orders** was issued to **Respondent No. 2** from DSYA Administration in his service tenure **till toddy's date.**

(b) RTI Copies of **Various Goa Govt.'s Duty Transfer Orders of working Places from all over Goa State** i.e. Transfer from one office place to another Goa Govt. office premises since his date of Joining at DSYA Office duties, i. e. Naval NCC Office, Covid Duty, Election Duty, Dona Poula NCC Training Water Scotter Jetty and / or if any Special Govt. duty etc. to **till today's date.** At present **Respondent No. 2** is posted at **DSYA Head Office, Campal, Panaji, Goa.**

(c) The RTI Certified Copies of **Respondent No. 2's Premotion Order** in present DSYA cadre / **Pay Fixation Orders** under Govt. of India Pay Commission / **Official Warning Letters / Official Inquiry Notices / Office Memorandums**

related to this Compliant / Copies of **Respondent No. 1 Statement** has been taken / submitted before the **Goa Govt.'s appointed DSYA Investigation Committee / DSYA Disciplinary Authority** against Corruption Complaint dated 05/02/2015 and dated 12/02/2015 after dated 05/02/2015 to **till date.**

(d) The RTI Certified Copies of **"Year wise prepared Work Performance Report of Respondent No. 2 – Mrs. Kavita Chari (L.D.C.) at DSYA – Goa Office"** from his date of Joining at this office.

- Please Note that ***these Work Performance Report office documentations are to be prepared and kept in office record is Important part of Govt. Servant's Duties and Routine of Office Work*** as per General Rules and Regulations for all Govt. Servants at Every Govt. Office.

(e) The RTI Certified Copies of **Pay and allowance's details has been given to Respondent No. 2 from Goa Govt.'s collected Public Funds / Revenue** where as **She is deputed and working as Public Servant** in Goa State.

The applicant is not covered under Below Poverty Line.

I will ready to pay necessary charges for RTI Certified Copies as per RTI Act and Rules, 2005 to the PIO – DSYA, Goa or to Any other Goa Govt.'s / Indian Govt.'s Authority.

Date:– 13/07/2023,

Place- Panaji, Goa.

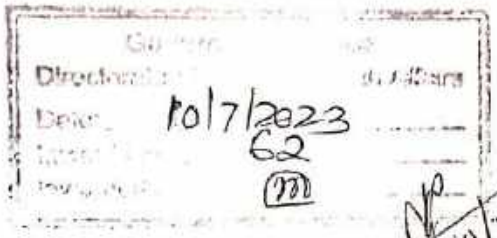
13/7/23

(Prakash Pandurang Dhoke)

Contact No. 9766905384




Prakash Pandurang Dhoke
Flat No 13/366/08, Ground Floor, House No. 13/366, Near to Karimabad Co-op. Housing Society Gate, D.B. Marg, Campal, Panaji, Goa.



Date-**10/07/2023**

To,

The Public Information Officer,
Directorate of Sports and Youth Affaires,
Government of Goa, Campal Office ,
Panaji - Goa.

Subject: - Information under Section 6 of RTI Act, 2005.

Respected Madam,

I am Indian citizen and resident of above stated address. Kindly provide me the following information under RTI Act, 2005 on **Urgent basis** for to provide information before the Hon'ble High Court of Bombay at Goa.

Please furnish the **RTI Certified Copies of Documents** from the Office of Public Information Officer of the Directorate of Sports & Youth Affairs, Campal, Panaji – Goa in respect of **Complainant No. 2 - Smt. Leonildes Afonso (Sweeper)** Employee of DSYA.

(1) The RTI Certified Copy of **"Goa Govt.'s Service Appointment Order Letter"** has been issued to **Complainant** Smt. Leonildes Afonso (Sweeper) from the office

of **Directorate of Sports and Youth Affairs, Goa** on behalf of Hon'ble Govt. of Government of Goa.

(2) The RTI Copies of **Complainant's DSYA Office Joining Report of** Smt. Leonildes Afonso (Sweeper) along with her copies of (1) **Educational Qualification,** (2) **Age Proof,** (3) **Medical Fitness Certificate** and **(4) Many other Goa Govt.'s Service-related required and essential documents** has been submitted by **Complainant** Smt. Leonildes Afonso (Sweeper) to DSYA – Goa Office **at the time of her recruitment at DSYA Office** on her First Date of Joining on duty at DSYA Goa Office.

(3) The RTI Certified Copies of **DSYA's Office Administration Section** have been issued to **Complainant** - Smt. Leonildes Afonso (Sweeper) in her present service tenure at Goa Govt.'s Service on following subjects –

(a) RTI Copies of **Various Goa Govt.'s Posting Office Orders** was issued to Complainant from DSYA Administration in her service tenure **till toddy's date.**

(b) RTI Copies of **Various Goa Govt.'s Duty Transfer Orders of working Places from all over Goa State** i.e. Transfer from one office place to another Goa Govt. office premises since her date of Joining at DSYA Office duties, i. e. Naval NCC Office, Covid Duty, Election Duty, Dona Poula NCC Training Water Scotter Jetty and / or if any Special Govt. duty etc. to **till today's date.** At present Complainant is posted at Naval NCC Unit Office at **DSYA Sports Complex – Pedem, Mapusa, Goa.**

(c) The RTI Certified Copies of **Complainant's Premotion Order** in present DSYA cadre / **Pay Fixation Orders** under Govt. of India Pay Commission / **Official Warning Letters / Official Inquiry Notices / Office Memorandums related to this Compliant** / Copies of **Complainants' Statement** has been taken / submitted before the **Goa Govt.'s appointed DSYA Investigation Committee / DSYA Disciplinary Authority** against her Corruption Complaint dated 05/02/2015 and dated 12/02/2015 after dated 05/02/2015 to **till date.**

(d) The RTI Certified Copies of " **Year wise prepared Work Performance Report of Complainant Smt. Leonildes Afonso (Sweeper) at DSYA – Goa Office** " from her date of Joining at this office.

- Please Note that ***these Work Performance Report office documentations are to be prepared and kept in office record is Important part of Govt. Servant's Duties and Routine of Office Work*** as per General Rules and Regulations for all Govt. Servants at Every Govt. Office.

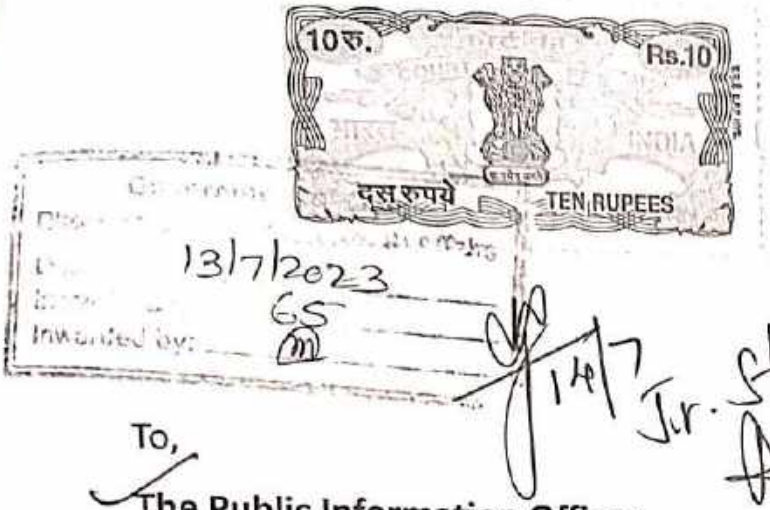
(e) The RTI Certified Copies of **Pay and allowance's details has been given to Complainant from Goa Govt.'s collected Public Funds / Revenue** where as **She is deputed and working as Public Servant** in Goa State.

The applicant is not covered under Below Poverty Line. I will ready to pay necessary charges for RTI Certified Copies as per RTI Act and Rules, 2005 to the PIO – DSYA, Goa or to Any other Goa Govt.'s / Indian Govt.'s Authority.

Dhake 10/7/23

Date:– 10/07/2023,
Place- Panaji, Goa.

(Prakash Pandurang Dhoke)
Contact No. 9766905384



Prakash Pandurang Dhoke
Flat No 13/366/08, Ground Floor, House No. 13/366, Near to Karimabad Co-op. Housing Society Gate, D.B. Marg, Campal, Panaji, Goa.

Date- **13/07/2023**

To,

The Public Information Officer,

Directorate of Sports and Youth Affaires,

Government of Goa, Campal Office ,

Panaji - Goa.

Subject: - Information under Section 6 of RTI Act, 2005.

Respected Madam,

I am Indian citizen and resident of above stated address. Kindly provide me the following information under RTI Act, 2005 on Urgent basis for to provide information before the Hon'ble High Court of Bombay at Goa.

Please furnish the RTI Certified Copies of Documents from the Office of Public Information Officer of the Directorate of Sports & Youth Affairs, Campal, Panaji, Goa in respect of **Mrs. Anjali Jaiprakash Naik (U.D.C.)** Employee of DSYA **who is suspected Respondent No. 2** under **Crores of Rupees Corruption Case.**

The said case has been filed by **Mr. Janu M. Naik (Peon)** DSYA-Goa to **The Honorable Chief Minister, Govt. of Goa** on dated **12/02/2018** and **07/03/2018.** ***At present His Corruption Case Inquiry file was not traceable at DSYA, Head Office***

at Campal, Panaji, Goa as per the PIO-DSYA Office letter **No. DSYA/RTI-2005/2023-24/Vol. XIX/641**, dated 29/05/2023 and letter **No. DSYA/RTI-2005/2023-24/Vol. XIX/684,** dated 02/06/2023 to applicant. Copy of Letter available at PIO-DSYA office.

(1) The RTI Certified Copy of "**Goa Govt.'s Service Appointment Order Letter**" has been issued to **Mrs. Anjali Jaiprakash Naik (U.D.C.)** from the office of The **Directorate of Sports and Youth Affairs, Goa** on behalf of Hon'ble Governor of Government of Goa.

(2) The RTI Certified Copies of **DSYA Office Joining Report** of **Mrs. Anjali Jaiprakash Naik (U.D.C.)** along with his copies of (1) **Educational Qualification**, (2) **Age Proof,** (3) **Medical Fitness Certificate** and (4) **Many other Goa Govt.'s Service-related required and essential documents** have been submitted by **Mrs. Anjali Jaiprakash Naik (U.D.C.)** to DSYA – Goa Office **at the time of his recruitment at DSYA Office** on his First Date of Joining on duty at DSYA Goa Office.

(3) The RTI Certified Copies of **DSYA's Office Administration Section** have been issued to **Mrs. Anjali Jaiprakash Naik (U.D.C.)** in his present service tenure at Goa Govt.'s Service on following subjects –

(a) RTI Copies of **Various Goa Govt.'s Posting Office Orders** was issued to **Mrs. Anjali Jaiprakash Naik (U.D.C.)** from DSYA Administration in his service tenure **till toddy's date.**

(b) RTI Copies of **Various Goa Govt.'s Duty Transfer Orders of working Places from all over Goa State** i.e. Transfer from one office place to another Goa Govt. office premises since his date of Joining at DSYA Office duties, i. e. Naval NCC Office, Covid Duty, Election Duty, Dona Poula NCC Training Water Scotter

Jetty and / or if any Special Govt. duty etc. to **till today's date**. At present **Mrs. Anjali Jaiprakash Naik (U.D.C.)** is posted at **NCC Goa Office, Old Education Building, Panaji, Goa.**

(c) The RTI Certified Copies of **Mrs. Anjali Jaiprakash Naik (U.D.C.)'s Premotion Order** in present DSYA cadre / **Pay Fixation Orders** under Govt. of India Pay Commission / **Official Warning Letters / Official Inquiry Notices / Office Memorandums related to this Compliant** / Copies of **Mrs. Anjali Jaiprakash Naik (U.D.C.)'s Statement** has been taken / submitted before the **Goa Govt.'s appointed DSYA Investigation Committee / DSYA Disciplinary Authority** against Corruption Complaint dated 12/02/2018 and dated 07/03/2018, after dated 12/02/2018 to **till date.**

(d) The RTI Certified Copies of "**Year wise prepared Work Performance Report of Mrs. Anjali Jaiprakash Naik (U.D.C.) at DSYA – Goa Office**" from her date of Joining at this office. Please Note that ***these Work Performance Report office documentations are to be prepared and kept in office record is Important part of Govt. Servant's Duties and Routine of Office Work*** as per General Rules and Regulations for all Govt. Servants at Every Govt. Office.

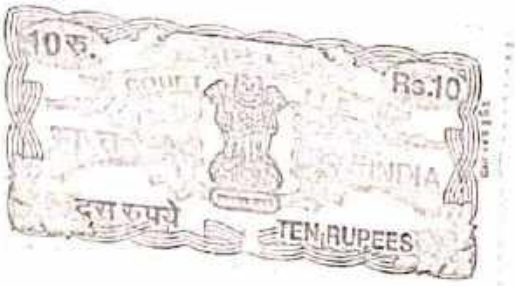
(e) The RTI Certified Copies of **Pay and allowance's details has been given to Mrs. Anjali Jaiprakash Naik (U.D.C.) from Goa Govt.'s collected Public Funds / Revenue** where as **She is deputed** and **working as Public Servant** in Goa State.

The applicant is not covered under Below Poverty Line. I will ready to pay RTI Fees.

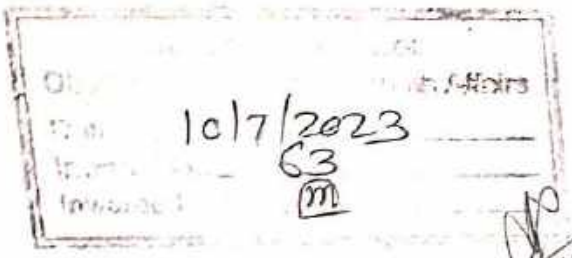
Dhakepp 13/7/2

Date:– 13/07/2023, Place – Panaji, Goa.

(Prakash Pandurang Dhoke)



Prakash Pandurang Dhoke
Flat No 13/366/08, Ground Floor, House No. 13/366, Near to Karimabad Co-op. Housing Society Gate, D.B. Marg, Campal, Panaji, Goa.



Date- **10/07/2023**

To,

The Public Information Officer,
Directorate of Sports and Youth Affaires,
Government of Goa, Campal Office ,
Panaji - Goa.

Subject: - Information under Section 6 of RTI Act, 2005.

Respected Madam,

I am Indian citizen and resident of above stated address. Kindly provide me the following information under RTI Act, 2005 on Urgent basis for to provide information before the Hon'ble High Court of Bombay at Goa.

Please furnish the RTI Certified Copies of Documents from the Office of Public Information Officer of the Directorate of Sports & Youth Affairs, Campal, Panaji – Goa in respect of **Complainant No. 1 – Mr. Janu M. Naik (Peon)** Employee of DSYA.

(1) The RTI Certified Copy of "**Goa Govt.'s Service Appointment Order Letter**" has been issued to **Complainant** Mr. Janu M. Naik from the office of The

Directorate of Sports and Youth Affairs, Goa on behalf of Hon'ble Governor of Government of Goa.

(2) The RTI Copies of **Complainant's DSYA Office Joining Report of** Mr. Janu M. Naik (Peon) along with his copies of (1) **Educational Qualification,** (2) Age **Proof,** (3) **Medical Fitness Certificate** and (4) **Many other Goa Govt.'s Service-related required and essential documents** have been submitted by Complainant Mr. Janu M. Naik (Peon) to DSYA – Goa Office **at the time of his recruitment at DSYA Office** on his First Date of Joining on duty at DSYA Goa Office.

(3) The RTI Certified Copies of **DSYA's Office Administration Section** have been issued to **Complainant** – Janu M. Naik (Peon) in his present service tenure at Goa Govt.'s Service on following subjects –

(a) RTI Copies of **Various Goa Govt.'s Posting Office Orders** was issued to Complainant from DSYA Administration in his service tenure **till toddy's date.**

(b) RTI Copies of **Various Goa Govt.'s Duty Transfer Orders of working Places from all over Goa State** i.e. Transfer from one office place to another Goa Govt. office premises since her date of Joining at DSYA Office duties, i. e. Naval NCC Office, Covid Duty, Election Duty, Dona Poula NCC Training Water Scotter Jetty and / or if any Special Govt. duty etc. to **till today's date.** At present Complainant is posted at **DSYA Sports Complex – Curti, Phonda, Goa.**

(c) The RTI Certified Copies of **Complainant's Premotion Order** in present DSYA cadre / **Pay Fixation Orders** under Govt. of India Pay Commission / **Official Warning Letters / Official Inquiry Notices / Office Memorandums related to this Compliant** / Copies of **Complainants' Statement** has been taken /

submitted before the **Goa Govt.'s appointed DSYA Investigation Committee / DSYA Disciplinary Authority** against his Corruption Complaint dated 05/02/2015 and dated 12/02/2015 after dated 05/02/2015 to **till date.**

(d) The RTI Certified Copies of "**Year wise prepared Work Performance Report of Complainant Mr. Janu M. Naik (Peon) at DSYA – Goa Office**" from his date of Joining at this office.

- Please Note that ***these Work Performance Report office documentations are to be prepared and kept in office record is Important part of Govt. Servant's Duties and Routine of Office Work*** as per General Rules and Regulations for all Govt. Servants at Every Govt. Office.

(e) The RTI Certified Copies of **Pay and allowance's details has been given to Complainant from Goa Govt.'s collected Public Funds / Revenue** where as **he is deputed and working as Public Servant** in Goa State.

The applicant is not covered under Below Poverty Line.

I will ready to pay necessary charges for RTI Certified Copies as per RTI Act and Rules, 2005 to the PIO – DSYA, Goa or to Any other Goa Govt.'s / Indian Govt.'s Authority.

Dhoke 10/7/23

Date:– 10/07/2023,

Place- Panaji, Goa.

(Prakash Pandurang Dhoke)

Contact No. 9766905384

Prakash Pandurang Dhoke
Flat No 13/366/08, Ground Floor, House No. 13/366,
Near to Karimabad Co-op. Housing Society Gate, D.B. Marg, Campal, Panaji, Goa.

Date- **13/07/2023**



13/7 Jr. Steno - RTI

To,

The Public Information Officer,

Directorate of Sports and Youth Affaires,

Government of Goa, Campal Office ,

Panaji - Goa.

Subject: - Information under Section 6 of RTI Act, 2005.

Respected Madam,

I am Indian citizen and resident of above stated address. Kindly provide me the following information under RTI Act, 2005 on Urgent basis for to provide information before the Hon'ble High Court of Bombay at Goa.

Please furnish the RTI Certified Copies of Documents from the Office of Public Information Officer of the Directorate of Sports & Youth Affairs, Campal, Panaji, Goa in respect of **Mr. Jaiprakash Naik (U.D.C.)** Employee of DSYA **who is suspected Respondent No. 1** under **Crores of Rupees Corruption Case.**

The said case has been filed by **Mr. Janu M. Naik (Peon)** DSYA-Goa to **The Honorable Chief Minister, Govt. of Goa** on dated **12/02/2018** and **07/03/2018.**

At present His Corruption Case Inquiry file was not traceable at DSYA, Head Office at Campal, Panaji, Goa as per the PIO-DSYA Office letter **No. DSYA/RTI-2005/2023-24/Vol. XIX/641**, dated 29/05/2023 and letter **No. DSYA/RTI-2005/2023-24/Vol. XIX/684,** dated 02/06/2023 to applicant. Copy of Letter available at PIO-DSYA office.

(1) The RTI Certified Copy of **"Goa Govt.'s Service Appointment Order Letter"** has been issued to **Mr. Jaiprakash Naik (U.D.C.)** from the office of The **Directorate of Sports and Youth Affairs, Goa** on behalf of Hon'ble Governor of Government of Goa.

(2) The RTI Certified Copies of **DSYA Office Joining Report** of **Mr. Jaiprakash Naik (U.D.C.)** along with his copies of (1) **Educational Qualification**, (2) **Age Proof,** (3) **Medical Fitness Certificate** and (4) **Many other Goa Govt.'s Service-related required and essential documents** have been submitted by **Mr. Jaiprakash Naik (U.D.C.)** to DSYA – Goa Office **at the time of his recruitment at DSYA Office** on his First Date of Joining on duty at DSYA Goa Office.

(3) The RTI Certified Copies of **DSYA's Office Administration Section** have been issued to **Mr. Jaiprakash Naik (U.D.C.)** in his present service tenure at Goa Govt.'s Service on following subjects –

(a) RTI Copies of **Various Goa Govt.'s Posting Office Orders** was issued to **Mr. Jaiprakash Naik (U.D.C.)** from DSYA Administration in his service tenure **till toddy's date.**

(b) RTI Copies of **Various Goa Govt.'s Duty Transfer Orders of working Places from all over Goa State** i.e. Transfer from one office place to another Goa Govt. office premises since his date of Joining at DSYA Office duties, i. e. Naval NCC Office, Covid Duty, Election Duty, Dona Poula NCC Training Water Scotter

Jetty and / or if any Special Govt. duty etc. to **till today's date.** At present **Mr. Jaiprakash Naik (U.D.C.)** is posted at **DSYA Head Office, Campal, Panaji, Goa.**

(c) The RTI *Certified* Copies of **Mr. Jaiprakash Naik (U.D.C.)'s Premotion Order** *in present* DSYA cadre / **Pay Fixation Orders** under Govt. of India Pay *Commission* / **Official Warning Letters / Official Inquiry Notices / Office Memorandums related to this Compliant** / Copies of **Mr. Jaiprakash Naik (U.D.C.)'s Statement** has been taken / submitted before the **Goa Govt.'s appointed DSYA Investigation Committee / DSYA Disciplinary Authority** against Corruption Complaint dated 12/02/2018 and dated 07/03/2018, after dated 12/02/2018 to **till date.**

(d) The RTI Certified Copies of "**Year wise prepared Work Performance Report** of **Mr. Jaiprakash Naik (U.D.C.) at DSYA – Goa Office**" from his date of Joining at this office.

- Please Note that ***these Work Performance Report office documentations are to be prepared and kept in office record is Important part of Govt. Servant's Duties and Routine of Office Work*** as per General Rules and Regulations for all Govt. Servants at Every Govt. Office.

(e) The RTI Certified Copies of **Pay and allowance's details has been given to Mr. Jaiprakash Naik (U.D.C.) from Goa Govt.'s collected Public Funds / Revenue** where as **He is deputed** and **working as Public Servant** in Goa State.

The applicant is not covered under Below Poverty Line. I will ready to Pay RTI Fees.

Dhoke 13/7/23

Date:– 13/07/2023, Place – Panaji, Goa. (Prakash Pandurang Dhoke)

The Sports Authority of Goa
Athletic Stadium Cujira, Bambolim-Goa
2492
09/06/2023

2/c

MOST URGENT

From,
Jose Dias
H. No1292, Subraya Naik Road,
Old Market, Margao- Goa

Dated: 05/06/2023

To,
The Public Information Officer
Sports Authority of Goa
Cujira Bambolim
Margao Goa

SUB: Information under RTI Act 2005

Sir,

Kindly furnish me the following information on an urgent basis under RTI Act 2005.

1) Certified Copy of Order of all SAG Staff on duty on 10th and 11th September 2022 for FIFA program at Bambolim Athletic Stadium.
2) Certified Copy of attendance sheet of staff that attended FIFA program at Bambolim Athletic Stadium on 10th and 11th September 2022.
3) Certified Copy of prior written application along with Office order issued by sanctioning authority for any SAG Staff to attend any workshop/programme on 10th and 11th September 2022.
4) Certified Copy of correspondence made in lieu of official services required to any other department for 10th and 11th September 2022 for FIFA program at Bambolim Athletic Stadium in absence of any SAG Official.
5) Certified Copy of initial service joining report in July 2022, leave application and leave sanctioned order Of Khelo India Physiotherapist in the month of July 2022.
6) Certified Copy of correspondence/notings/letters made to any other department for Physiotherapist services in absence of Khelo India and SAG Physiotherapist.
7) Certified copy of deputation order of SAG Physiotherapist from July to October 2022 along with attendance for such programmes/tournaments.



Prakash Pandurang Dhoke
Flat No 13/366/08, Ground Floor, House No. 13/366, Near to Karimabad Co-op. Housing Society Gate, D.B. Marg, Campal, Panaji, Goa - 403001.

Date- **18/12/2023**

To,

The Public Information Officer,
Directorate of Sports and Youth Affaires,
Government of Goa, Campal Office ,
Panaji - Goa.

Subject: - Information under Section 6 of RTI Act, 2005.

Respected Madam,

I am Indian citizen and resident of above stated address at Goa State.

Please furnish the **RTI Physical Inspection** of **DSYA Office Employees Personal files** as per attached **list of wittiness** noted in **ANNEXURE – III** and **ANNEXURE – IV** with **MEMORANDUM**, dated **15/03/2016** which has been issued by Shri V. M. Prabhu Desai in **Corruption Case has been filed by Shri Janu M. Naik (Peon)** and **Smt. Leonildes Afonso (Sweeper)** against **Three Respondents in Year 2015.**

The Xerox copies are attached of Memorandum & ANNEXURE – III and ANNEXURE – IV.

If any Personal Office File will be not available at this DSYA office, than this DSYA PIO office will transferred the RTI Application to the Concern PIO's office of Govt. of Goa under RTI Act 2005, within stipulated time limits. Applicant will apply for requested RTI Certified Copies after RTI Inspection to Concern PIO Office.

The Applicant is not covered under Below Poverty Line.

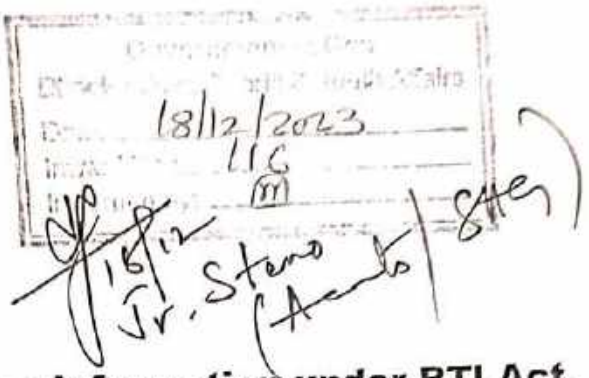
Dhakoo 18/12/23
(Prakash Pandurang Dhoke)
RTI Applicant

Date:– 18/12/2023, Panaji, Goa.

Contact No. 9766905384.

Date: 13 December 2023

To
The PIO
Department of Sports
Government of Goa
Campal
Panaji
Goa



Subject: Providing information under RTI Act.

Sir,

Please provide me point-wise information under the RTI Act. The information I am seeking is related to the National Games. An Indian Postal Order of Rs 10 (Ten) is enclosed with the application.

1: Funds spend for conducting National Games. Provide head wise details- infrastructure development, hotel/food expenses, DA/TA to sportsmen/officials, local transportation, prize, medals, souvenirs, advertisement in media, hoardings, etc.

2: Amount provided to the event management company for hosting the cultural programme and other events during the games.

3: Amount provided to third parties for various services. Including physiotherapy, medical, media management, etc.

4: State wise name list of officials, who were provided free hotel rooms, food and local transportation during the games. Honorarium paid to these officials.

5: Name list of Indian Olympic Association office bearers, who attended the game and who were provided free hotel rooms, food and local transportation. Honorarium paid to these officials.

6: Funds received from Central government, Indian Olympic Association, sponsorship, etc.

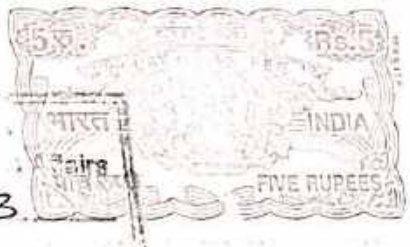
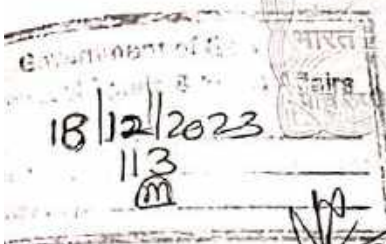
7: Funds spent on infrastructure development for the games. Provide game wise details.

8: Funds spend on creating permanent infrastructure, temporary infrastructure and repair work/refurbishing old sporting infrastructure for hosting the National Games. Please provide data separately on permanent infrastructure, temporary infrastructure and repair work/refurbishing infrastructure.

Regards

Raju Gusain
Deepnagar
PO: Ajabpur
Dehradun
Uttarakhand
PIN: 248121

Note: As Rs 10 IPO is not avai lable
since a long

Prakash Pandurang Dhoke
Flat No 13/366/08, Grd.
Floor, Ho. No. 13/366,
Near to Karimabad Co-op.
Housing Society Gate,
D. B. Marg, Campal,
Panaji, Goa-403001.

Date:- 18/12/2023.

18/12/2023
113

18/12 Jr. Steno

To,

The Public Information Officer,

Directorate of Sports and Youth Affaires,

Government of Goa, Campal Office ,

Panaji - Goa.

Subject :- Information under Section 6 of RTI Act, 2005.

Respected Madam,

I am Indian citizen and resident of above stated address. Kindly provide me the following information under the RTI Act, 2005 on urgent basis.

Kindly take official reference of attached copies of documents in respect of **"Reply to Allegations dated 12 Feb 15"** which has been submitted by **Shri M. K. Agarwal, Commander, Commanding Officer of 1 Goa Naval Unit NCC** to NCC Group Headquarters, Belgaum, on dated 16 May 15 along with **Memorandums/Show Cause Notices/Orders** has been issued to **Shri Janu Naik, Peon** as per **Encloser 1. Points No. 1 to 17** on various dates in his Goa Govt. deputation service tenure at 1 Goa Naval Unit NCC. Those Office Memorandums/Show Cause Notices/Orders has been issued to Shri Janu Naik, Peon for Offence of **his low-quality standard maintenance of hygiene and sanitation work. He has resorted for his verbal abuse on many occasions. He was a Alcohol Dependence Syndrome and many of his actions are under the influence of liquor. He was incompetent, indisciplined, disgruntled with service and problem**

creator. Copies are enclosed as **Annexure-1**

(1) Kindly provide the **RTI Certified Copies of Memorandums / Show Cause Notices / Orders** which has been issued to Shri Janu Naik, Peon from dated 07/05/2012 to dated 26/02/2015 from office of 1 Goa Naval Unit NCC in his DSYA deputation Services.

(2) Kindly provide the **RTI Certified Copies of his official Replies has been submitted by Shri Janu Naik, Peon** against above mentioned Memorandums / Show Cause Notices / Orders from dated 07/05/2012 to dated 26/02/2015 to the Directorate of DSYA, Govt. Of Goa.

(3) Kindly provide the RTI Certified Copies of **Official Administrative replies has been sent time to time by the Director, DSYA and /or DDA- DSYA - Goa** to above 1 Goa Naval Unit NCC, Memorandums/ Show Cause Notices / Orders from DSYA Administration **to 1 Goa Naval Unit NCC Commander Office** in period from dated 07/05/2012 to 26/02/2015 along with DSYA Warning letters to Shri Janu M. Naik.

The applicant is not covered under Below Poverty Line.

If RTI application is transferred to any other Goa Govt.'s Department for to provide the requested information to Applicant in the matter from the PIO-DSYA Office, than please send me the copy of intimation of said RTI transfer letter of the concerned PIO / Department has been marked.

Necessary charges for RTI Certified copies will be paid after receiving the official Intimation letter from the PIO – DSYA office.

Date:– 18/12/2023,

Place :– Campal, Goa

Dhakepp 18/12/23

(Prakash Pandurang Dhoke)

Mob. No: 9766905384



Prakash Pandurang Dhoke
Flat No 13/366/08, Ground Floor, House No. 13/366, Near to Karimabad Co-op. Housing Society Gate, D.B. Marg, Campal, Panaji, Goa - 403001.

To,

Date- **18/12/2023**

The Public Information Officer /
Captain, Commanding Officer,
1 Goa Naval Unit NCC,
Sports Science & Research Centre,
Peddem, Mapusa, Goa-404507.

Subject: - Information under Section 6 of RTI Act, 2005.

Respected Sir/Madam,

I am Indian citizen and resident of above stated address at Goa State.

Please furnish the RTI Physical Inspection of Office Employees Personal files of **1 Goa Naval Unit NCC**, as per attached list of wittiness noted in ANNEXURE – III and ANNEXURE – IV with MEMORANDUM, dated 15/03/2016 which has been issued by Shri V. M. Prabhu Desai in Corruption Case has been filed by Shri Janu M. Naik (Peon) and Smt. Leonildes Afonso (Sweeper) against Three Respondents in Year 2015.

The Xerox copies are attached of Memorandum & ANNEXURE – III and ANNEXURE – IV.

If any Personal Office File will be not available at 1 Goa Naval Unit NCC office, then this PIO office will be transferred the RTI Application to the Concern PIO's office of Govt. of Goa under RTI Act 2005, within stipulated time limits.

Applicant will apply for requested RTI Certified Copies after RTI Inspection to Concern PIO Office.

The Applicant is not covered under Below Poverty Line.

INW	Date
624	21/12/23
CO	
CI	
HC	
ACT	

Date:– 18/12/2023, Panaji, Goa.

Contact No. 9766905384.

Dhoke 18/12/23

(Prakash Pandurang Dhoke)
RTI Applicant

creator. Copies are enclosed as **Annexure-1**

(1) Kindly provide the **RTI Certified Copies of Memorandums / Show Cause Notices / Orders** which has been issued to Shri Janu Naik, Peon from dated 07/05/2012 to dated 26/02/2015 from office of 1 Goa Naval Unit NCC in his DSYA deputation Services.

(2) Kindly provide the **RTI Certified Copies of his official Replies has been submitted by Shri Janu Naik, Peon** against above mentioned Memorandums / Show Cause Notices / Orders from dated 07/05/2012 to dated 26/02/2015 to the Directorate of DSYA, Govt. Of Goa.

(3) Kindly provide the RTI Certified Copies of **Official Administrative replies has been sent time to time by the Director, DSYA and /or DDA- DSYA - Goa** to above 1 Goa Naval Unit NCC, Memorandums/ Show Cause Notices / Orders from DSYA Administration **to 1 Goa Naval Unit NCC Commander Office** in period from dated 07/05/2012 to 26/02/2015 along with DSYA Warning letters to Shri Janu M. Naik.

The applicant is not covered under Below Poverty Line.

If RTI application is transferred to any other Goa Govt.'s Department for to provide the requested information to Applicant in the matter from the PIO-DSYA Office, than please send me the copy of intimation of said RTI transfer letter of the concerned PIO / Department has been marked.

Necessary charges for RTI Certified copies will be paid after receiving the official Intimation letter from the PIO – DSYA office.

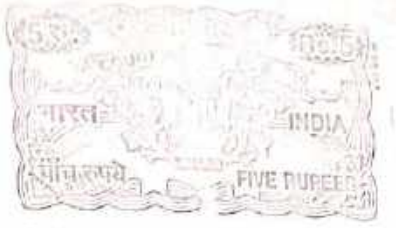
Dhakepp 18/12/23

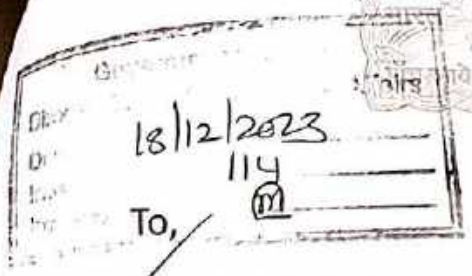
(Prakash Pandurang Dhoke)

Mob. No: 9766905384

Date:– 18/12/2023,

Place :– Campal, Goa





Prakash Pandurang Dhoke
Flat No 13/366/08, Grd. Floor, Ho. No. 13/366,
Near to Karimabad Co-op. Housing Society Gate,
D. B. Marg, Campal,
Panaji, Goa-403001.

Date:- **18/12/2023.**

To,

The Public Information Officer,
Directorate of Sports and Youth Affaires,
Government of Goa, Campal Office ,
Panaji - Goa.

Subject :- Information under Section 6 of RTI Act, 2005.

Respected Madam,

I am Indian citizen and resident of above stated address. Kindly provide me the following information under the RTI Act, 2005 on urgent basis.

Kindly take official reference of attached copies of documents in respect of **"Reply to Allegations dated 12 Feb 15"** which has been submitted by **Shri M. K. Agarwal, Commander, Commanding Officer of 1 Goa Naval Unit NCC** to NCC Group Headquarters, Belgaum, on dated 16 May 15 along with **Memorandums/Show Cause Notices/Orders** has been issued to **Smt. Leonildes Afonso Sweeper** as per **Encloser 2. Points No. 1 to 11** on various dates in his Goa Govt. deputation service tenure at 1 Goa Naval Unit NCC. Those Office Memorandums/Show Cause Notices/ Orders has been issued to Smt. Leonildes Afonso Sweeper for Offence of **her low-quality standard maintenance of hygiene and sanitation work. She has resorted for her verbal abuse on many occasions. She was incompetent, indisciplined, disgruntled with service and problem creator**. Copies are enclosed as **Annexure-1**

(1) Kindly provide the **RTI Certified Copies of Memorandums / Cause Notices / Orders** which has been issued to Shri Janu N... Peon from dated 07/09/2012 to dated 25/02/2015 from office of Goa Naval Unit NCC in his DSYA deputation Services.

(2) Kindly provide the **RTI Certified Copies of his official Replies has been submitted by Smt. Leonildes Afonso Sweeper** against above mentioned Memorandums / Show Cause Notices / Orders from dated 07/09/2012 to dated 25/02/2015 to the Directorate of DSYA, Govt. Of Goa.

(3) Kindly provide the RTI Certified Copies of **Official Administrative replies has been sent time to time by the Director, DSYA and /or DDA- DSYA - Goa** to above 1 Goa Naval Unit NCC, Memorandums/ Show Cause Notices / Orders from DSYA Administration **to 1 Goa Naval Unit NCC Commander Office** in period from dated 07/09/2012 to 25/02/2015 along with DSYA Warning letters to Smt. Leonildes Afonso Sweeper.

The applicant is not covered under Below Poverty Line.

If RTI application is transferred to any other Goa Govt.'s Department for to provide the requested information to Applicant in the matter from the PIO-DSYA Office, than please send me the copy of intimation of said RTI transfer letter of the concerned PIO / Department has been marked.

Necessary charges for RTI Certified copies will be paid after receiving the official Intimation letter from the PIO – DSYA office.

P.Dhokejar
18/12/23

Date:– 18/12/2023,
Place :– Campal, Goa

(Prakash Pandurang Dhoke)
Mob. No: 9766905384

08/12/2023

COMUNIDADE DE MAPUSA

Near St. Jerome's Church, Mapusa, Bardez-Goa
Telephone No. 2262615
Email: comunidadeofmapusa@gmail.com

Ref. No. COM/Misc/2023/4116

Dated: 7/ 12/2023

To,
The Director,
The Public Information Officer,
Directorate of Sports & Youth Affairs,
Govt. of Goa,
Campal, Panaji, Goa.

Sub: - Your letter No. DSYA/RTI- Act-2005/2023-24/Vol. XXII/3865 dated 29/11/2023.

Your above letter regarding MOU of Peddem Ground was placed before the Managing Committee Meeting held on 6/12/2023. We regret to inform you that the said MOU with regard to Peddem ground is not available with us.

Further you are kindly requested to provide needful information (MOU of 1977 which is in your possession) to applicant Shri. Salvador Pinto resident of Mapusa.

Please note that Comunidade of Mapusa is not currently under preview of RTI.

Yours faithfully

Rudresha 7/12/2023

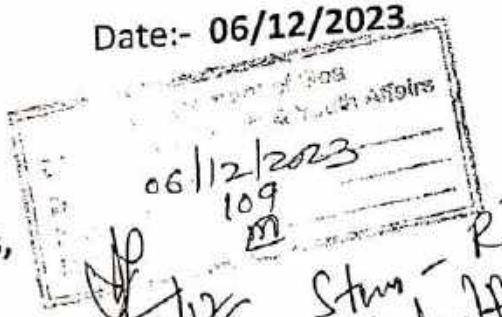
Comunidade de Mapusa

Miss. Rudresha R Sawant
CLERK / ESCRIVAO OF COMUNIDADE OF MAPUSA



Prakash Pandurang Dhoke
Flat No 13/366/08, Grd. Floor, House No. 13/366, Near to Karimabad Co-op. Housing Society Gate, D. B. Marg, Campal, Panaji, North Goa-403001.

Date:- **06/12/2023**



To,

The Public Information Officer,
Directorate of Sports and Youth Affairs,
Government of Goa,
Campal Office, Panaji - Goa.

Subject:- Information under Section 6 (3) of RTI Act, 2005.

Respected Madam,

I am Indian citizen and resident of above stated address. Kindly provide me the following information under the RTI Act, 2005 on urgent basis.

Kindly provide the RTI Information in respect of **Shri. N. B. Narvekar** appointed as **First Inquiry Officer** by DSYA, Adm. for the corruption complaint case filed by Shri. Janu M. Naik (Peon) and Smt. Leonide Afonso (Sweeper) Shri. Ajit V. Chari and Smt. Kavita Ajit Chari Case on dated **20/04/2016.**

(1) Kindly provide the RTI Certified Copies of DSYA Administrative Office Corresponding documents in-between DSYA – Goa Office and **Shri. N. B. Narvekar as an Inquiry Officer by DSYA** in Shri. Ajit V. Chari and Smt. Kavita Ajit Chari Case from dated **20/04/2016** to dated **07/12/2016,** including appointment order as Inquiry Officer from DSYA and Resignation for to quit as inquiry officer in Shri Ajit V. Chari and Smt. Kavita A. Chari Case from dated 20/04/2016 to 07/12/2016

(2) Kindly provide the RTI Certified Copy of Rules/ Regulations/Circular /Memorandum/Office Orders and their time barred changed Amendment's up to till date in the above-mentioned documents from **Govt. of Goa for to pay the consultation/inquiry fees to the Inquiry Officers has been appointed by any Govt. Departments of Goa for conducting such types of Goa Govt. Departmental inquiry.**

(3) Kindly provide the RTI Certified Copies of **Payment Receipt Vouchers paid to Shri. N. B. Narvekar as inquiry Officer by** Account Section of **DSYA** in case of Shri Ajit V. Chari and Smt. Kavita A. Chari from dated 20/04/2016 to 07/12/2016.

(4) Kindly Provide the RTI Certified Copies of **Inquiry Orders has been issued by Shri N. B. Narvekar as an Inquiry Officer of DSYA** and **Letters of Inquiry Conduction Remarks** and **Inquiry Officer's observation submitted to the DSYA Office** in case of Shri. Ajit V. Chari and Smt. Kavita A. Chari Case from dated 20/04/2016 to 07/12/2016.

The applicant is not covered under Below Poverty Line.

I am ready to Pay RTI Fees of those documents to the respected PIO Office/Offices.

Also sent the intimation letter to the applicant within a stipulated time limit to collect the RTI copies. Please provide the certified copies in singles document.

Date:– 06/12/2023, .

Place:- Panaji – Goa.

6/12/2023

(Prakash Pandurang Dhoke)

Mob. No. :- 9766905384

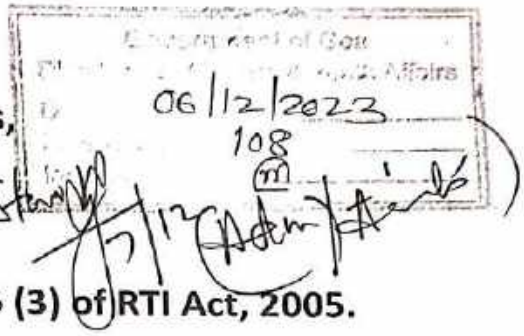


Prakash Pandurang Dhoke
Flat No 13/366/08, Grd. Floor, House No. 13/366,
Near to Karimabad Co-op. Housing Society Gate,
D. B. Marg, Campal, Panaji,
North Goa-403001.

Date:- **06/12/2023**

To,

The Public Information Officer,
Directorate of Sports and Youth Affairs,
Government of Goa,
Campal Office, Panaji - Goa.



Subject:- Information under Section 6 (3) of RTI Act, 2005.

Respected Madam,

I am Indian citizen and resident of above stated address. Kindly provide me the following information under the RTI Act, 2005 on urgent basis.

Kindly provide the RTI Information in respect of **Shri. Ashok N. P. Desai** appointed as **Second Inquiry Officer** by DSYA, Adm. for the corruption complaint case filed by Shri. Janu M. Naik (Peon) and Smt. Leonide Afonso (Sweeper) Shri. Ajit V. Chari and Smt. Kavita Ajit Chari Case on dated **06/12/2016 to till date**.

(1) Kindly provide the RTI Certified Copies of DSYA Administrative Office Corresponding documents in-between DSYA – Goa Office and **Shri. Ashok N. P. Desai as an Inquiry Officer** has been appointed by DSYA in the case of Shri. Ajit V. Chari and Smt. Kavita Ajit Chari Case from dated **06/12/2016 to till date.**

Also provide the appointment order of Inquiry Officer appointed by DSYA in case of Shri Ajit V. Chari and Smt. Kavita A. Chari from dated 06/12/2016 to till date.

(2) Kindly provide the RTI Certified Copies of **Payment Receipt Vouchers paid to Shri. Ashok N. P. Desai as inquiry Officer by** Account Section of **DSYA** in case of Shri Ajit V. Chari and Smt. Kavita A. Chari from dated 06/12/2016 to till date.

(3) Kindly Provide the RTI Certified Copies of **Inquiry Orders has been issued by Shri. Ashok N. P. Desai as an Inquiry Officer of DSYA** and **Letters of Inquiry Conducted, Remarks** and **Inquiry Officer's observation submitted to the DSYA Office** in case of Shri. Ajit V. Chari and Smt. Kavita A. Chari Case from dated 06/12/2016 to till date.

(4) Kindly Provide the RTI Certified Copies of Letters and Reminder Letter issued by **DSYA Administration Office** to **Shri. Ashok N. P. Desai as Inquiry Officer** from dated 06/12/2016 to till date.

(5) Kindly Provide the RTI Certified Copies of inquiry report has been submitted by **Shri. Ashok N. P. Desai as an Inquiry Officer to DSYA office** from dated 06/12/2016 to till date.

The applicant is not covered under Below Poverty Line.

I am ready to Pay RTI Fees of those documents to the respected PIO Office/Offices.

Also sent the intimation letter to the applicant within a stipulated time limit to collect the RTI copies. Please provide the certified copies in singles document.

Dhakepp 6/12/23

Date:– 06/12/2023, .

Place:- Panaji – Goa.

(Prakash Pandurang Dhoke)

Mob. No. :- 9766905384

Receipt by

Gaonkar
H.No. 245, Malkapar Malkarnem
Sanguem - Goa.

Date: 16 November 2023



To,
Public information Officer.
Village Panchayat Netravali
Sanguem - Goa.

Sub: Right to information Act, 2005.

Sir,

Kindly enclose me the information on following points.

1) Tender issued for the development of Play Ground opp. Govt. High School Netravali

2) Kindly enclose me the letters made to the sports authority for the development of Ground opp. Govt High School Netravali. and also the track report of the V.P. Netravali taken for the work stopped of the Ground.

Provide the information on urgent priority failing which you will be penalized under Sec 20. of RTI Act 2005.

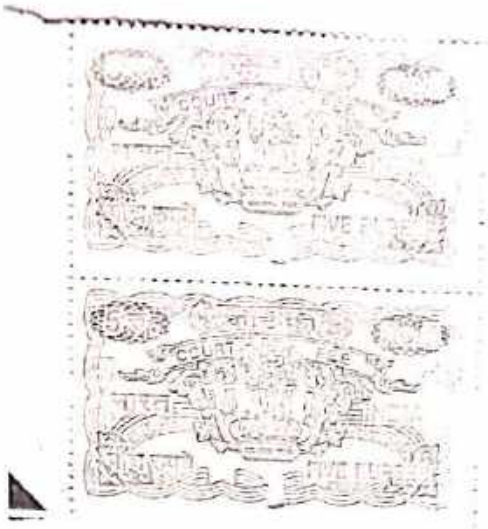
Provide clear print copies and if copies are ineligible the same will be asked for a re-print at your cost.

In case the information sought not available with your office, you are requested to obtain the same from other source and furnish the same is available, under Sec 6(3) of RTI Act, 2005.

Yours faithfully

1071
16/11/2023

(Abhay Gaonkar)



Prakash Pandurang Dhoke
Flat No 13/366/08, Ground Floor, House No. 13/366, Near to Karimabad Co-op. Housing Society Gate, D. B. Marg, Campal, Panaji, Goa-403001.

Date:- **20/12/2023**

To,

The Public Information Officer,
Directorate of Sports and Youth Affaires,
Government of Goa, Campal Office ,
Panaji - Goa.

20/12/2023
118

FAA

Subject :- Information under Section 6 of RTI Act, 2005.

Respected Madam,

I am Indian citizen and resident of above stated address. Kindly provide me the following information under the RTI Act, 2005 on urgent basis.

This First Appeal No 4/2023 was heard before **the then First Appellate Authority of DSYA, Shri Rohit Kadam** on dated **5th July, 2023 at 4.00 pm.** Copy attached.

Kindly provide the RTI Certified Copies of **Note Sheet & Remarks / Roznama Pages / Application / Copy of First Appeal/ PIO's Replies and Office Correspondence / Final Order Passed against First Appeal No. 4/2023** has pronounced by **The Then First Appellate Authority of DSYA office before his official transfer to another Goa Govt. office.**

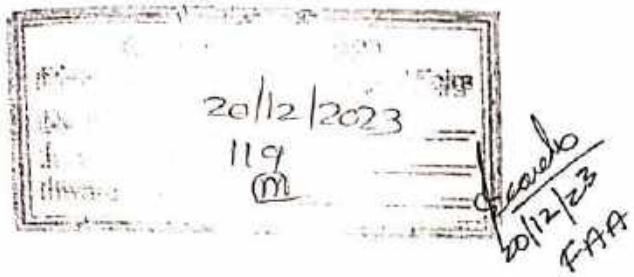
The applicant is not covered under Below Poverty Line. Necessary charges for RTI Certified copies will be paid after receiving the official Intimation letter from the PIO – DSYA office.

20/12/23

Date:– 20/12/2023,
Place:– Campal, Goa

(Prakash Pandurang Dhoke)
Mob. No: 9766905384

Prakash Pandurang Dhoke
Flat No 13/366/08, Ground Floor, House No. 13/366,
Near to Karimabad Co-op. Housing Society Gate,
D. B. Marg, Campal,
Panaji, Goa-403001.



Date:- **20/12/2023**

To,

The Public Information Officer,
Directorate of Sports and Youth Affaires,
Government of Goa, Campal Office ,
Panaji - Goa.

Subject :- Information under Section 6 of RTI Act, 2005.

Respected Madam,

I am Indian citizen and resident of above stated address. Kindly provide me the following information under the RTI Act, 2005 on urgent basis.

This First Appeal No 3/2023 was heard before the then First Appellate Authority of DSYA, Shri Rohit Kadam on dated 5th July, 2023 at 3.30 pm. Kindly provide the RTI Certified Copies of **Roznama Pages** from **N/4 to last page of Roznama** i.e. up to Date of Final Appeal Order has been pronounced by F. A. Authority of DSYA against **First Appeal No. 3/2023**. Other copies of said file was provided by PIO-DSYA office to me on dated 05/10/2023.

The applicant is not covered under Below Poverty Line.

Necessary charges for RTI Certified copies will be paid after receiving the official Intimation letter from the PIO – DSYA office.

Dhoke 20/12/23

Date:– 20/12/2023,
Place:– Campal, Goa

(Prakash Pandurang Dhoke)
Mob. No: 9766905384

Prakash Pandurang Dhoke
Flat No 13/366/08, Grd. Floor, House No. 13/366, Near to Karimabad Co-op. Housing Society Gate, D. B. Marg, Campal, Panaji, Goa.

Date:- **09/11/2023**

To,
The Public Information Officer,
Directorate of Sports & Youth Affairs,
Campal, Panaji – Goa.

Reference - The F.I.R. Letter has been issued and signed by Dy. Director (Administration) of DSYA to The Police Inspector, Panaji Police Station, Goa, dated 14/07/2023. The Xerox copy of letter dated 14/07/2023 is attached for your reference as **Annexure-I.**

Subject:- Kindly provide the information in respect of the above FIR Letter, dated 14/07/2023 under the RTI Act 2005..

Respected Madam,

I am Indian Senior citizen and RTI activist and resident of the above stated address. Kindly provide me the following information on urgent basis for my knowledge and to present before the Hon'ble High Court of

Bombay at Goa in my petition against this Corruption Case of year 201

This filing F. I. R. letter for the missing file was issued by Shri. Avit S. Naik, Dy. Director (Administration) of Directorate of Sports and Youth Affairs office, Govt. of Goa submitted to **The Police Inspector, Panaji Police Station, Panaji, Goa** on dated 14/07/2023. Copy attached is as **Annexure-I.**

Kindly provide the Information as follows.

(A) "This document have been lost since long back during transit."

(i) Kindly provide the RTI Certified Copy of DSYA office information regarding the said missing Office file No. 40/Report/DSYA/Adm /2018 movement entry register of the transit file at DSYA office.

(ii) Kindly provide the Names of two Goa Govt.'s departments /Offices/Authorities where the file has been sent officially sent from DSYA office in-transit to another Goa Govt. Departments where the said file had been sent for the Corruption Case inquiry.

(iii) Kindly provide the information of transit File Notesheet of DSYA office and please state the month & year of transit file.

(iv) Kindly provide the name and designations of the responsible Officers and Staffs those who was handling the said corruption file in the year 2018 at Administration section of DSYA office.

(B) **"It is requested to kindly register F.I.R. in the subject matter against unknown person and provide me attested copy."**

(a) Kindly provide the Name and Designation of Unknown Person that who was handling the said Corruption Complaint file of Shri. Janu M. Naik at DSYA Office from Year 2018 to in between year 2023.

Necessary charges for RTI inspection fees & Certified copies will be paid at the time of physical inspection and collection of the documents from applicant to respected PIO – DSYA – Goa or Any other Goa Govt. PIO / Office Authority.

- In case if the PIO-DSYA office has transferred the said RTI application to another Goa Govt.'s Office under RTI Rules, than please send me copy of intimation of Pio's transferred letter.

The Applicant is not covered under Below Poverty Line.

9/11/23

(Prakash Pandurang Dhoke)

Mob. No: 9766905384

Date:– 09/11/2023,

Place:– Campal, Panaji - Goa



Prakash Pandurang Dhoke
Flat No 13/366/08, Ground Floor, House No. 13/366, Near to Karimabad Co-op. Housing Society Gate, D. B. Marg, Campal, Panaji, Goa-403001.

Date: - **30/11/2023**

To,

The Public Information Officer,
Directorate of Sports and Youth Affairs,
Government of Goa,
Campal, Panaji - Goa.

Subject :- Information under Section 6 of RTI Act, 2005.

Respected Madam,

I am Indian citizen and resident of above stated address. Kindly provide me the **RTI Physical Inspection** of following documents and **Requested RTI Certified Copies** under the RTI Act, 2005 on **urgent basis.**

(1) Applicant is seeking the **RTI Physical Inspection** of **DSYA Office File in respect of collaboration / alliance** between **NCC Branches at Goa State** and **Govt. of India** since the **year 1943** to **till date** as per available office record of DSYA – Goa.

There are two Branches of NCC wings in Goa State - Army and Navy. (1) **Army (Boyes) Wings- 1 Goa Battalion NCC**, Panaji, Goa.

(2) **Army (Girls) Wings-1 Goa Girls Battalion NCC**, Peddem Sports Complex, Mapusa, Goa. (3) **Naval NCC Wings -1 Goa Naval Unit NCC** at Peddem Sports Complex, Mapusa, Goa.

- **Kindly Provide the N C C collaboration and Correspondence Files with DSYA Administration and Correspondence between three NCC Units / Financial Contribution of Goa State Government / Agreements for deputing the DSYA Office Staff to those Three NCC Units and their Salary and Wages, DSYA Staff Leave records, Service Books and other facilities which are given to be extra foe those deputed DSYA Staffs / Officers at NCC Goa Offices since the year 1943 to till date.**

If any information is partly or fully available with particular N C C Office / any Goa Govt. Office, please transfer the RTI Application within 5 days of stipulated time period and kindly send intimation to the Applicant.

The applicant is not covered under Below Poverty Line. Applicant is ready to pay the necessary fees / charges for the RTI Certified copies and will be paid at the PIO – DSYA, Goa and / or any other PIO - NCC office after their intimation letter for collection of Certified Copies from their PIO office.

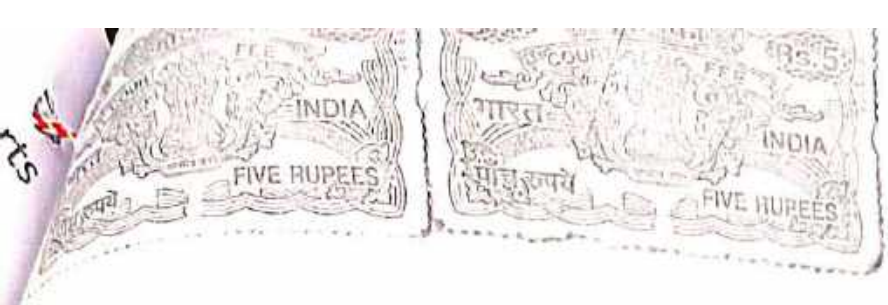
Dhoke 30/11/23

(Prakash Pandurang Dhoke)

Mob. No: 9766905384

Date:– 30/11/2023,

Place:– Campal, Panaji - Goa



From: Salvador Pinto
H.No. 10, Grande Morod,
Mapusa Goa. 403507
9422060332

Dated: 15/11/2023

To,
The Director,
The Public Information Officer
Directorate of Sports & Youth Affairs,
Govt. of Goa
Campal, Panaji,
Goa.

15/11/2023
102

SUB: APPLICATION UNDER RIGHT TO INFORMATION ACT 2005 IN THE LARGER PUBLIC INTEREST.

Dear Sir,

The Comunidade of Mapusa has donated the Peddem ground at Mapusa admeasuring 80,000 sq.mtrs to the Directorate of Sports and Youth Affairs, Government of Goa in Mid 70's. An MOU (Memorandum of Understanding) was signed in 1977.

Kindly issue me a certified copy of MOU (Memorandum of Understanding) signed between the Comunidade of Mapusa and the Director, Directorate of Sports and Youth Affairs in the year 1977 by the then Director, Dr. Shrimati Mali.

I am a Citizen of India and I have seeked this information as a Citizen of India.

Any charges and fees prescribed by law shall be paid by me.

Affixed herewith Rs.10/- Court fee Stamp as an application fee.

Thanking you,

Yours faithfully,

15/11/23

Salvador Pinto
9422060332



Prakash Pandurang Dhoke
Flat No 13/366/08, Ground Floor, House No. 13/366, Near to Karimabad Co-op. Housing Society Gate, D.B. Marg, Campal, Panaji, Goa.

23/X/2023
96

23/10/23
Jr. Steno - RTI / NCC-Navy Girls

Date- **23/10/2023**

To,

The Public Information Officer,

Directorate of Sports and Youth Affaires,

Government of Goa, Campal Office ,

Panaji - Goa.

Subject: - Information under Section 6 of RTI Act, 2005.

Respected Madam,

I am Indian citizen and resident of above stated address at Goa State.

Please furnish the **RTI Physical Inspection** of **DSYA Office Personal files** of **Two Complainants** and **Four Respondents** those who were involved in **Two Corruption Complaints Cases** has been filed by **Mr. Janu M. Naik** to Goa Govt.'s Various Authorities in the **Year 2015** and **Year 2018**.

1. **Shri Janu M. Naik (Peon) DSYA-Goa.** (**Complainant No. 1** of the Corruption Complainant in **Year 2015**) and (**Sole Complainant** in

year 2018.) at present he is working at **Phonda Sports Comp**
Goa.

2. **Smt. Leonildes Afonso (Sweeper) DSYA-Goa. (Sole Complainant No. 2** of Corruption Complainant in **Year 2015** involved with **Complainant No. 1)** at present working at **Goa Girls N. C. C. Unit, Peddem, Mapusa, Goa.**

3. **Shri Ajit V. Chari (Driver) DSYA Goa**, at present working on deputation at **Goa N. C. C. Unit, Panaji, Goa**. (**Respondent No. 2** of Corruption Complainant was filed by **Mr. Janu M. Naik** (Peon) and **Smt. Leonildes Afonso** (Sweeper) **in Year 2015**.)

4. **Smt. Kavita Ajit Chari, (LDC) DSYA Goa,** at present working at **DSYA - Head office at Goa** (**Respondent No. 3** of Corruption Complainant was filed by **Mr. Janu M. Naik** (Peon) and **Smt. Leonildes Afonso** (Sweeper) in **Year 2015**.)

5. **Shri. Jaiprakash Naik / Shri. Jaiprakash Suttigattikar / Shri. Prakash I. Naik, (Head Clerk) DSYA Goa** at present working at **DSYA - Head office at Campal, Goa, (Respondent No. 1** of Corruption Complainant was filed by Mr. Janu M. Naik (Peon) in Year 2018.)

6. **Smt. Anjali Jaiprakash Naik, (Head Clerk) DSYA Goa,** at present working on deputation at **Goa N.C.C. Girls Unit, Peddem, Mapusa, (Respondent No. 2** of Corruption Complainant has filed by Mr. Janu M. Naik (Peon) in Year 2018.)

7. Kindly provide the **RTI physical inspection of Movable Assets and Immovable Assets** is belonging to all above noted Complainants and Respondents names in points 1 to 6.

Please Note that the PIO-DSYA office has provided the RTI information of above persons, **but some pages are not readable.**

Somewhere RTI Information was not provided to Applicant as per his previous RTI Applications by PIO – DSYA Office in Year 2023.

I will ready to pay RTI Fees for RTI Physical Inspection Charges and for RTI Certified Copies to PIO - DSYA Office.

Kindly arrange the **RTI inspection of all seeking documents and files on Urgent basis** and **on Same day only.**

The Applicant is not covered under Below Poverty Line.

Date:– 23/10/2023, Panaji, Goa.

Contact No. 9766905384.

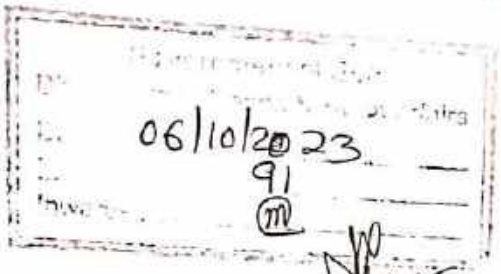
23/10/23

(Prakash Pandurang Dhoke)

RTI Applicant

From:-Mr.Suraj U. Desai
Mobile No. 8600555161
R/o. H.No.1312
Voddy, Cuncolim
Salcete Goa 403703
Dated :-06/10/2023





To,
The Public Information Officer,
Directorate of Sports & Youth Affairs
Campal, PanajiGoa 403001

Sub: - Information Under RTI Act 2005

Sir/Madam,

I have affixed court fee stamp of Rs.10/- and annexed photocopy of my EPIC to this RTI application and request you to provide me following information under RTI Act.2005

Kindly provide certified copies of SPORTS CERTIFICATE FORM - 4 of following below mention sportsperson

1) Ashutosh Ankush Naik
2) Zaki Khwaja Hussain
3) Pramod Pundalik Tari
4) Aditya Anant Sawant
5) J.Abhishek Prasad Chodankar
6) Jayprakash sitaram Jankar
7) Pratik Sahadev Tulaskar
8) Kunal Kamlakar Verlekar
9) Nitin Meghashyam Naik
10) Pandhari Arun Chopdekar

Thanking You,

Your's faithfully

(Suraj U. Desai)

R. T. I. APPLICATION UNDER SECTION 6(1) OF RIGHT TO INFORMATION ACT 2005.

TIME BOUND RTI MATER

From :- Shri Premanand H. Gaude (Citizen of India)

H.No: 990, Adan- Madkai, Post Mardol,

Ponda Goa. 403 404.

Date :- 27/09/2023.



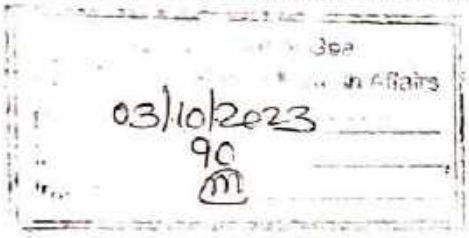
(Transfer this Application U/S 6 (3) of RTI Act 2005. If required, to appropriate Public Authority)

To,

The public Information Officer/ Director,

Directorate of Sports & youth Affairs,

Campal, Panjim, Goa.



4/10/23
AP(P)

Sub:- Furnish me file inspection & required certified Xerox copies of Madkai Panchayat Grounds Tender works details from date of Possession of Grounds Directorate of Sports and Youth affairs, Panjim Goa. information U/S(1) of RTI Act 2005,

Regarding detail information as mentioned to above named citizen of India.

Sir/Madam,

The First Provision of Section 8 (j) of RTI Act 2005. Says that "Provided that information which cannot be denied to Parliament or a State Legislature shall not denied to any person, which means that every Citizen under RTI Act 2005. Has been given status of Member of legislative Assembly and Member of Parliament. Whereas the Central Information Commission ruled that information given under RTI Act 2005 by Public Information Officer has to be hundred percent (100 %) correct. Hence furnish me requested information as under:-

1. Total numbers of Tenders in with Amount, name and address of Succeful bidders, Bill details,
2. Total each tenders work plan, with physical inspection of Site.
3. Works Compliance certificates by Sports Authority of each tender and cumulative total of expenditure till date.

I HEREWITH DECLARES THAT I AM CITIZEN OF INDIA.

Furnish me above requested information as earlier as possible.

Yours Faithfully,

(Shri Premanand H. Gaude)

प्रपत्र – एक

27/9/2023 89.

सूचना का अधिकार अधिनियम, 2005

(सूचना का अधिकार अधिनियम, 2005 की धारा 6 (1) के अंतर्गत आवेदन पत्र का प्रारूप)

3/10/23 APIO

1.	आवेदक का नाम	: मनोज
2.	पूरा पता/ई–मेल/फैक्स जिस पर जानकारी प्रेषित की जाना है	: S/O रामाराम भाकरी द्वारा मि. चौरु भोपालगढ़ जोधपुर (342601) राज.
3.	दूरभाष क्रमांक	: 8000557239
4.	आवेदन देने का दिनांक	: 22 सितम्बर
5.	कार्यालय का नाम	: STUDENT GAMES FEDERATION OF INDIA
6.	चाही गई जानकारी का विवरण	:
7.	क्या चाहते हैं नकल/निरीक्षण/रिकार्ड निरीक्षण/रिकार्ड की प्रमाणित प्रति/ प्रमाणित नमूना	: रिकॉर्ड निरीक्षण प्रतिलिपि (प्रमाणित) Cement Kurti Aring की प्रमाणित प्रतिलिपि
8.	आवेदक के साथ अदा किये जाने वाले प्रोसेस फी– रूपये 10/– नगद/स्टॉम्प (बी.पी.एल. सूची के सदस्य को देय नहीं) रसीद क्र..... एवं दिनांक	: 61F 830941
9.	क्या आवेदक गरीबी की रेखा के नीचे है अथवा नहीं यदि हां तो बी.पी.एल. सूची का अनुक्रमांक	: ..... हॉ/नहीं?

मनोज
हस्ताक्षर

(आवेदनकर्ता)

टीप :– यदि आवेदक द्वारा डाक से आवेदन प्रेषित किया जाता है तो आवेदन पत्र पर रूपये 10/– का नान ज्यूडिशियल स्टाम्प चस्पा करते हुए स्वयं का पता अंकित करते हुए आवश्यक राशि का डाक टिकिट लगा लिफाफा संलग्न प्रेषित करें।

पावती

1.	आवेदन प्राप्त होने का दिनांक	: .....
2.	आवेदनकर्ता को वांछित जानकारी प्राप्त करने के संबंध में अग्रिम कार्यवाही हेतु उपस्थित होने का दिनांक	: .....
3.	संबंधित शाखा/अधिकारी जहां से जानकारी उपलब्ध होगी	: .....

(लोक सूचना अधिकारी/सहायक लोक सूचना अधिकारी द्वारा प्राधिकृत)

प्राप्तकर्ता के हस्ताक्षर
पदनाम (रबर सील)

दिनांक .....



Prakash Pandurang Dhoke
Flat No 13/366/08,
Grd Floor, Ho. No. 13/366,
Near to Karimabad Co-op.
Housing Society Gate,
D. B. Marg, Campal,
Panaji, Goa-403001.

Date:- **13/09/2023**

To,

The Public Information Officer,
Directorate of Sports and Youth Affaires,
Government of Goa, Campal Office ,
Panaji - Goa.

13/9/2023
86

14/9
Jr. Steno

Subject :- Information under Section 6 of RTI Act, 2005.

Respected Madam,

I am Indian citizen and resident of above stated address. Kindly provide me the following information under the RTI Act, 2005 on urgent basis.

Kindly provide the RTI Certified Copies of DSYA Office Inquiry File No. **DSYA/ Naval/ NCC Unit/Inquiry Report/2015** in respect of "GOTALA GOTALA MAHA GOTALA" Corruption Compliant against Mr. Ajit Chari (Driver) & Mrs. Kavita A. Chari (L.D.C.).

1. RTI Certified Copies of Noting Sheet of said Case Inquiry File onwards Page No. N/41 to till date.
2. RTI Certified Copies of Office File Corresponding pages in the further process of inquiry matter onwards from dated 25/04/2023 to till date.

The applicant is not covered under Below Poverty Line. Necessary charges for RTI Certified copies will be paid at the time of collection of the documents to the PIO, DSYA Office, Goa by applicant.

Dhakepp 13/9/23
(Prakash P. Dhoke)

Date-13/09/2023, Panaji, Goa.





13/9/2023
87.

Prakash Pandurang Dhoke
Flat No. 13/366/8, Grd Floor, House No. 13/366, Near to Karimabad co-op. Housing Society gate, D. B. Marg, Campal. Panaji, Goa - 403001.

Date-**13/09/2023**

To,

The Public Information Officer,

Office of the Directorate of Sports and youth Affaires,

Govt. of Gao. Campal, Panaji, Goa.

Referance- Please take referance of **FIRST APPEAL CASE NO. 3/2023 at DSYA.**

Subject - RTI Application for RTI Certified Copies of First Appeal Hearing Case No.3/2023 at DSYA office.

Respected Madam,

Kindly provide the **RTI Certified Coppes of First Appeal Hearing Proceeding Sheet started from dated 27/06/2023** and **First Appeal related other office documents has been submitted by the Dy. Director of Administration, DSYA and the PIO-DSYA** during in First Appeal hearing matter NO. 3/2023 to be **provide on urgent basis.**

Applicant is not covered under poverty line. Applicant is ready to pay RTI Certified Copies fees to PIO-DSYA office on urgent basis.

Prakash P. Dhoke 13/9/23

(Prakash P. Dhoke)

RTI Applicant.

Date – 13/09/2023, Panaji, Goa.

Contact No. 9766905384.

From

Mr. Shripad Sonu Parab

H.No.146 B, Warchawada,

Virnoda, Pernem Goa.

Date 11/09/2023

11/9/2023

To

The Directorate Of Sports And Youth Affairs,

Campal, Panaji, Goa.

Sub: Application for Certified Copies under Right to Information Act 2005.

Sir,

The undersigned may kindly be issued the certified copies of the agreement entered with the STUP Consultants (P) Ltd. along with all the Appendix and Annexures, for preparing the Detailed Project Report for Goa National Games 2011, on an urgent basis to be produced before the District Court, Panaji in connection with LAC No.21/2011

The said hearing is fixed on 16th September 2023.

The necessary fees shall be borne by the undersigned , on intimation.

Thank You,

Yours Truly,

(Mr. Shripad Sonu Parab)

MBL 9552554897

From:
Shri Jagdish Bhobe
549, Laxmi, Forgottem,
Goa-Velha, Tiswadi-Goa
Mob: 8767397174
Dated: 7th September, 2023

Government of Goa
Directorate of Sports & Youth Affairs
Date: 07/9/2023
Inward No.: 82
Inwarded by:

Jr. Steno
7/9
AD(S)

To,
The Public Information Officer,
Under RTI Act 2005,
Directorate of Sports & Youth Affairs,
Campal, Panaji,Goa.

Sub: Application under RTI Act 2005.

Sir,

I seek the following information under RTI Act 2005, along with certified copies of the documents:

1. Furnish criteria for seeking technical assistance and support from state karate Association in inter school karate tournament organized by Department of sports and youth Affairs.
2. Furnish name of the State karate Association appointed by Directorate of sports and youth Affairs for the year 2021-2022 and 2022-2023 to assist and to give technical support to DSYA in Goa state Inter school karate tournament.
3. Furnish copies of the correspondence between Directorate of sports and youth Affairs and State karate Association for the year 2021-2022 and 2022-2023 with respect to inter school karate championship conducted.
4. Whether Directorate of sports and youth Affairs had verified the appointed State karate Association fullfills the criteria to give technical support and assistance for conducting Inter school karate tournament for the year 2021-2022 and 2022-2023.

5. If the reply to Sr. No. 4 hereinabove is 'YES' furnish copies of documents.

6. If the reply by DSYA to Sr. No. 4 hereinabove is **'NO'** furnish copies of documents relied upon by Directorate of sports and youth Affairs.

I state that I am the citizen of India and enclose self attested copy of Aadhar card.

I will pay the necessary fees required under the act.

Thanking you.

Yours faithfully,

Jagdish Bhobe

RTI MATTER
URGENT

08/9/2023
83
(m)

No. 1-156-2023/ADMN/RTI/DTW/2445
Government of Goa,
Directorate of Tribal Welfare,
Shram Shakti Bhavan, 5th floor,
Patto - Panaji – Goa.

Dated: 6 /09/2023.

To,

1. The Public Information Officer, Directorate of Agriculture, Krishi Bhavan, Tonca Caranzalem – Goa.
2. The Public Information Officer, Directorate of Animal Husbandry & Veterinary Services, Pashu Samvarshan Bhavan, Patto- Panaji -Goa.
3. The Public Information Officer, Directorate of Arts & Culture, Patto –Panaji -Goa.
4. The Public Information Officer, Registrar of Cooperation, Sahakar Sankul, Patto – Panaji -Goa.
5. The Public Information Officer, D.R.D.A. Department, Spaces Patto- Panaji - Goa.
6. The Public Information Officer, Directorate of Skill Development & Entrepreneurship, Shram Shakti Bhavan, Patto Panaji – Goa.
7. The Public Information Officer, Directorate of Education, Porvorim Goa.
8. The Public Information Officer, Electricity Department, Vidyut Bhavan, Panaji – Goa.
9. The Public Information Officer, Directorate of Fisheries, Dayanand Bandodkar Marg, Panaji – Goa.
10. The Public Information Officer, Directorate of Forest, Goa Van Bhavan, Altinho Panaji -Goa.
11. The Public Information Officer, Directorate of Health Services, Campal Panaji – Goa.
12. The Public Information Officer, Directorate of Higher Education, Panaji – Goa.
13. The Public Information Officer, Directorate of Industries, Trade & Commerce, Panaji - Goa.
14. The Public Information Officer, Directorate of Information Technology, Altinho Panaji– Goa.
15. The Public Information Officer, Labour & Employment Department, Panaji – Goa.
16. The Public Information Officer, Directorate of Urban Development, Dempo Tower, Patto – Panaji – Goa.
17. The Public Information Officer, Directorate of Panchayat, Patto - Panaji – Goa.
18. The Public Information Officer, Public Works Department, Altinho – Panaji -Goa.

19. The Public Information Officer, Directorate of Science & Technology, Pandit Deendayal Upadhyay Bhavan, Porvorim – Goa.
20. The Public Information Officer, Directorate of Social Welfare, Panaji – Goa.
21. The Public Information Officer, Directorate of Sports and Youth Affairs, Campal- Panaji – Goa.
22. The Public Information Officer, Directorate of Tourism, Paryatan Bhavan, Panaji – Goa.
23. The Public Information Officer, Water Resources Department, Sinchai Bhavan, Near Police Station, Porvorim – Goa.
24. The Public Information Officer, Directorate of Women and Child Development, Old Education Bldg., Panaji – Goa.
25. The Public Information Officer, Department of Civil Supplies & Consumer Affairs, 2nd Floor, Junta House, Panaji – Goa.
26. The Public Information Officer, Department of Environment, Pandit Deendayal Upadhayay Bhavan, Porvorim – Goa.
27. The Public Information Officer, Department of Handicraft, Textile & Coir, Neuginagar, Mala – Panaji – Goa.

Sub: Transfer of Application under Section 6(3) of Right to Information Act, 2005.

Ref: Application dated 28/04/2023.

Sir,

I am to transfer the application under Section 6(3) of Right to Information Act, 2005 received from Shri Sadanad Zalmi, H.No. 340/5, Naik wada, Adcolna – Banastari – Goa, with a request to furnish information pertaining to point no. 1 on the application pertaining to your department directly to the applicant under intimation to this Directorate. Application enclosed.

Yours faithfully,

Encl: As above.

(Veera V. Nayak)
PIO/Dy. Director of Tribal Welfare

Copy to:
1. Shri Sadanad Zalmi, H.No. 340/5, Naik wada, Adcolna – Banastari – Goa

Directorate of Tribal Welfare
Inward 4096
Date 4/09/2023



Sadanad Zalmi
H.No 340/5,Naik wada Adcolna ,
Bardastari, Goa
Contact: 9284363808
Date: 01/09/2023

To
The Public Information Officer
Directorate of Tribal Welfare (Govt. of Goa)
Shrama Shakti Bhavan, Patto – Panjim Goa

Sub:- Request to provide a certified copy of the information under the Right to Information Act 2005

Dear Sir
I the undersigned request you to furnish below below-mentioned certified information under the Right to Information Act 2005.

1. Issue the Certified copy of the state Annual Budget plan for Allocation and Utilization of Funds from different Departments under the Tribal sub-plan from 2019 till date.
2. Issue the certified copy of the Guideline for Utilization of Tribal Sub plan funds issued by the Planning Secretary, Government of India.
3. Issue the details of Schemes of Adivasi Vikas Yojana from 2012 till date
   (i) Total Budget Allocation above mentioned the Schemes name in year-wise
   (ii) Name and total Number of Beneficiaries in year-wise
   (iii) Total Number of applications received and Reject year-wise
   (iv) List the total Number of Beneficiaries Sanctioned Amount and project work with the location of the Tribal area, please specify the name of the village, District, and Taluka according to the year.
4. Please issue the certified copy of the Notification that the Ration card is a mandatory document to avail of the benefits for welfare Schemes of Atal Asra yojana Schemes implemented by your department.

Necessary fees will be paid towards the above information.

Kindly do the needful

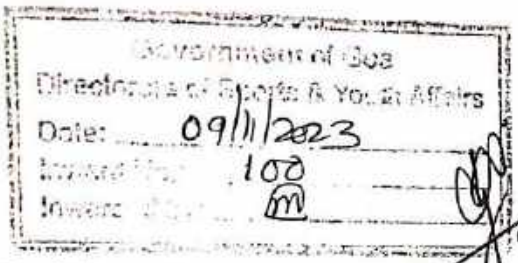
Thanking you

Yours Sincerely

(Mr. Sadanad Zalmi)

Prakash Pandurang Dhoke
Flat No 13/366/08, Ground Floor, House No. 13/366, Near to Karimabad Co-op. Housing Society Gate, D. B. Marg, Campal, Panaji, North Goa-403001.

Date:- **09/11/2023**



To,

The Public Information Officer,
Directorate of Sports and Youth Affaires,
Government of Goa, Campal Office ,
Panaji - Goa.

Reference – Please take reference of the copy of Corruption Complaint **(Complaint No. 2)** filed by Shri. Janu M. Naik **to The Directorate of Sports and Youth Affairs, Govt. of Goa,** dated 12/02/2018 and dated 07/03/2018. " **क्रीडा आणि युव्हा व्यवहार संचानालय, कांपाल, पणजी, गोवा.**" (Total 5 Pages) Copy is attached as **Annexure- I.**

Subject:- Information under Section 6 (3) of RTI Act, 2005.

Respected Madam,

I am Indian citizen and resident of above stated address. Kindly provide me the following information under the RTI Act, 2005 on urgent basis in respect of Corruption Complaint No. 2 filed to The Directorate of Sports

and Youth Affairs, The Govt. of Goa." क्रीडा आणि युव्हा व्यवहार संचानालय, कांपाल, पणजी, गोवा " on dated 12/02/2018 and 07/03/2018 by Shri. Janu M. Naik (Peon).

The Corruption Complaint of Shri. Janu M. Naik (Peon) is in Marathi language Script in his Original Complaint dated 12/02/2018 and dated 07/03/2018 consisting as **5 pages**. Copy is attached as **Annexure- I.**

Sr. No.	Script in Marathi language in Original Complaint.	Required RTI Information to Applicant.
1	सर, सर मी क्रीडा खात्यातील शिपाई आपल्याकडे दोघां कर्मच्यन्या- बध्दल थोडी माहिती मागतआहे.	Sir, I am Peon at Goa Govt.'s Sports Department and requesting official information about two Office Staff as per statement of Mr. Janu M. Naik (Peon) has been made in his Corruption Compliant in the year 2018.
2	सर ही दोघं कर्मच्यारी म्हणजे नवरा आणि बायको अंजली आणि जयप्रकाश गेली वीस वर्ष झाली ही दोघं क्रीडा खात्यात काम करतात.	Kindly provide the RTI Certified Copies of "The Goa Govt.'s Office Recruitment, Joining Reports and their Premotions Orders" which has been issued/granted to Smt. Anjali

		(Wife) and Shri Jaiprakash (Husband) by Goa Govt.'s DSYA Office in last 20 Years period as per statement of Mr. Janu M. Naik (Peon) has been made in his Corruption Compliant in the year 2018.
	नवरा आणि बायको अंजली आणि जयप्रकाश, पण त्यांची कुणीच बदली केली नाही.	2. Kindly provide the RTI Certified copies of Official Transfer orders has been issued by Director, DSYA to Smt. Anjali (Wife) and Shri Jaiprakash both of the DSYA Staffs in last 20 years period as per statement of Mr. Janu M. Naik (Peon) has been made in his Corruption Compliant in the year 2018.
3	आता सहा वर्ष झाली तुम्ही संचालक आहोत.	1. Kindly provide RTI Certified Copies of Appointment Order of Director, Posted as Director of DSYA in last Six years (From 2012) as per statement of Mr. Janu M. Naik (Peon)

made in his Corruption

in the year 2018.

dly provide RTI Certified

of Goa Govt.'s Employees

Orders has been issued from

fice place to another office

as per recommendations of

the Employees (Husband &

through this Goa Govt.'s

ctorate of DSYA in last Six years

m 2012) as per statement of Mr.

u M. Naik (Peon) has been made

his Corruption Complaint in the

ar 2018.

3. Kindly provide RTI Certified Copies of DSYA's Goa Govt.'s Employees Memorandums / Suspension Orders / Show Cause Notices etc. has been issued by the Director, DSYA to the DSYA

phoke

		has been made in his Corruption Complaint in the year 2018.
	तुम्ही त्या दोघांच ऐकुन कुणाचीही बदली करतात,	2. Kindly provide RTI Certified Copies of Goa Govt.'s Employees Transfer Orders has been issued from one office place to another office place as per recommendations of both the Employees (Husband & Wife) through this Goa Govt.'s Directorate of DSYA in last Six years (From 2012) as per statement of Mr. Janu M. Naik (Peon) has been made in his Corruption Complaint in the year 2018.
	कुणालाही विनाकारण, काही चुका नसताना मेमो देतात. पण त्यांची बदली तुम्ही का करीत नाही,	3. Kindly provide RTI Certified Copies of DSYA's Goa Govt.'s Employees Memorandums / Suspension Orders / Show Cause Notices etc. has been issued by the Director, DSYA to the DSYA

		Employees without any official mistake at their office work premises or place of Posting, which has been done after recommendations of both Employees (Raja / Rani) through this Directorate of DSYA in last Six years, as per statement of Mr. Janu M. Naik (Peon) has been made in Corruption Complaint in the year 2018.
4	सर अंजली ही गेली वीस वर्ष झाली लेखाविभागातच काम करते. त्यामुळे ती लेखाविभागाची राणी झाली आहे.	Kindly provide RTI Certified Copies of Special Office Powers has been awarded/given to Smt. Anjali (Queen) Or DSYA Administration has taken special sanction from Govt. of Goa to continuous posting at Accounts Section has been reserved to Smt. Anjali (Queen) which is showing that She is continuously working at same place and same post for more than 20 years at DSYA's

Thakur

		Account Section as per Goa Govt.'s Employees Rules and Regulations, as per statement of Mr. Janu M. Naik (Peon) has been made in his Corruption Compliant in the year 2018.
5	इतकच नाही तर ह्या राणीची लेखासंचनालयात इतकी मोठी ओळख आहे की अर्थ खात्याची परवानगी नसताना, किंव्हा सप्लाय ऑडर नसताना ती पाच लाखांची, दहा लाखांची बिलं सहज पणे पास करुन आणु शकते, आणि ह्या सात वर्षात तिने कीतीतरी बिलं पास करुन आणली आहे.	Kindly provide the RTI Certified Copies of the Expenditure Bills passed without Sanction orders of Goa Govt.'s funds by the Office of The Directorate of Accounts, Goa has been granted / passed Rs. 5 to 10 Lakhs Amount was easily taking sanctions / grants by Smt. Anjali (Queen) in last Seven Years period as per statement of Mr. Janu M. Naik (Peon) has been made in his Corruption Compliant in the year 2018.
6	१) सर ह्या दोघांची बदली केली तर क्रीडा खाते बंद	Kindly provide RTI Certified Copies of CONFIDENCIAL REPORT (CR) which has been officially prepared

	पडणार अस तुम्हाला वाटत का?	by this DSYA Administration of Goa Govt.'s Department in respect to the Both the DSYA Employees of Goa Govt. i.e. (The Husband and Wife both working together at Same Goa Govt.'s Department for the last many years). If they both transferred from DSYA Office to another Goa Govt. Dept. In that case the DSYA will permanently closed without their Services, as per statement of Mr. Janu M. Naik (Peon) has been made in his Corruption Compliant in the year 2018.
7	2) ती दोघं जे काम करतात ते इतर कर्मच्यारी करु शकत नाही अस तुम्हाला वाटत का?	1. Kindly provide RTI Certified Copies of Official Working Performance Certificate of other employees of DSYA who are officially eligible for any work apart from Both the Husband and Wife as per statement of Mr. Janu M. Naik (Peon) has been

Thakur

		made in his Corruption Compliant in the year 2018.
8	३) कायद्याप्रमाणे नवरा बायको एका खात्यात काम करु शकतात का?	Kindly provide RTI Certified Copies of "Goa Govt.'s Rules & Regulations / Memorandums that both Husband and Wife working together at Same Goa Govt.'s Department" as per statement of Mr. Janu M. Naik (Peon) has been made in his Corruption Compliant in the year 2018.
9	४) कायद्याप्रमाणे नवरा बायको वीस वर्ष एका खात्यात काम करु शकतात का?	Kindly provide RTI Certified Copies of "The Goa Govt.'s Employment Service Rules and Regulations was showing that The Husband and Wife working together since last 20 Years period at Same Goa Govt.'s Department" as per statement of Mr. Janu M. Naik (Peon) has been made in his Corruption Compliant in the year 2018.

Shakeel

9145

10	५) अंजली ही गेली वीस वर्ष झाली लेखाविभागातच काम करते. तिला आणि दुसरं काही काम येत नाही का?	Kindly provide RTI Certified Copies of Educational qualifications of Certificates and other various working Skill Certificate / Courses of Smt. Anjali Naik as per statement of Mr. Janu M. Naik (Peon) has been made in his Corruption Compliant in the year 2018.
11	६) सर या नवराबायकोकडून तुम्हाला काही फायदा आहे, म्हणुन तुम्ही त्यांची बदली करीत नाही का?	Kindly provide RTI Certified Copies of Monetary Benefits / Other Sources of Benefits has been received by The Director, Shri. V. M. Prabhu Desai from both of the Husband & Wife for keeping them on same place at DSYA Office as per statement of Mr. Janu M. Naik (Peon) has been made in his Corruption Compliant in the year 2018.
12	७) सर ती दोघं राजा-राणी आणि तुम्ही त्यांचे गुलाम आहे असं तुला वाटत का, म्हणुन	Kindly provide RTI Certified Copies of the Trilateral bond signed between both Raja, Rani and Director (GULAM) of Both The Persons,

Thakur

	तुम्ही त्यांची बदली करीत नाही का?	therefore The Director is not ready to transfer the couple, as per statement of Mr. Janu M. Naik (Peon) has been made in his Corruption Compliant in the year 2018.
13	८) सर या सात वर्षात अर्थखात्याची परवानगी नसताना किंव्हा सप्लाय ऑडर नसताना जी खोटी बिलं या राणीने मंजुरीसाठी लेखासंचनालयात पाठविली त्याला तुम्ही परवानगी दिली आहे का?	"Noting Sheet has not been prepared / approved / granted by The Director, DSYA - Goa for to pass the Fake Bills and Without Material Supply Order, in last Seven Years period by Rani of DSYA Staff. Kindly provide RTI Certified Copies of Such type of Office orders has generated and Passed/ Approved by this Directorate against fake bills payments arrangement copies, as per statement of Mr. Janu M. Naik (Peon) has been made in his Corruption Compliant in the year 2018.

11/45

14	९) सर या राणीकडे जे अधिकारी बिलं आणुन देतात ती कुठली पुखरी आणि कुठली खोठी हे तिला माहीत असत, तरी पण लेखा-अधिकाऱ्याला मामा बनवुन त्याच्याकडून सही घेऊन ती खोटी बिलं मंजुरी-साठी लेखासंचनालयात पाठविले हे तुम्हाला माहीत आहे का?	Kindly provide RTI Certified Copies of fake bills and true bills those were deposited by DSYA Various Officers to this Rani Staff, for to approve/sanction and pass the payments from Directorate of Accounts, Goa as per statement of Mr. Janu M. Naik (Peon) has been made in his Corruption Compliant in the year 2018.
15	१०) सर खोटी बिलं मंजूर करण्यासाठी वर्षातून कमीत कमी तीन लाखाचं तरी क्रीडा साहीत्य ही राणी लेखासंचालयात देते हे तुम्हाला माहीत आहे का ? आणि ते देण्यासाठी तुम्ही तिला परवानगी दिली आहे का?	Kindly provide RTI Certified Copies of The List of Krida Sahithya (Sports Materials) and approval order of Director DSYA for to purchase of sports materials of Rupees Three lakhs have been provided by Rani – DSYA Staff to the Directorate of Accounts Office, Govt. of Goa as per DSYA Director's approval per year, as per statement of Mr. Janu M. Naik (Peon) has been made in his

Shakeeb

		Corruption Complaint in the year 2018.
16	११) सर जेव्हा ऑडिट वाले येतात तेव्हा त्यांना पण ती क्रीडा साहित्याची मोठी पोटली देते.	(1) Kindly provide RTI Certified Copies of The List of Krida Sahithya (Sports Materials) of minimum Three lakhs of Rupees have been provided by Rani – DSYA Staff to Goa Govt. Auditors Team as per approval of DSYA Director per year, as per statement of Mr. Janu M. Naik (Peon) has been made in his Corruption Compliant in the year 2018.
	तसेच त्यांना चिकन, मठ्ण, बीयर आणि प्रत्येकाला पाकीट देते. नंतर ते ऑडिट वाले सगळं काही ठीक आहे म्हणुन सांगतात कारण त्यांना पण ही राणी मामा बनवते इतकच नाही तर प्रत्येक वर्षाला तेच तेच ऑडिट वाले	(2) Kindly provide RTI Certified Copies of Purchasing Bills of Chickens, Muttons, Beers and Packets (Bribe Money) to the Goa Govt. Auditors / Central Govt.'s Auditors for to say All Ok by them at DSYA Account section. as per the statement of Mr. Janu M. Naik (Peon)

Thakur

	का येतात हे तुम्हाला माहीत आहे का?	has been made in his Corruption Compliant in the year 2018.
17	१२) सर गेल्या पाच वर्षाच ऑडीट परत केल तर ह्या राणीने कीती कोटींचा घोटाळा केला हे तुम्हाला कळणार इतकच नाही तर ते ऑडीट करणारे सुध्दा निलंबित होऊ शकतात हे तुम्हाला माहीत आहे का?	Kindly provide RTI physical inspection and requested Certified Copies of Audit Inspection Report has been carried out by The Director, DSYA and CAG , Goa in previous Five Years to find out the Maha Ghotala of Corruption of Many Crores , as per statement of Mr. Janu M. Naik (Peon) has been made in his Corruption Compliant in the year 2018.
18	१३) सर एका वर्षाला क्रीडाखात्याला दोन हजार बुट आणि दोन हजार ट्रेकसुट लागतात पण एका बुटामागुन दोनशे रुपये आणि ट्रेकसुट दोनशे रुपये कमीशन मिळत	(1) Kindly provide RTI Certified Copies of Official requirement and supply order of two Thousand Boots / Two thousand Track Suits, the officially above noted Materials Purchasing bills of DSYA Office, as per statement of Mr. Janu M. Naik (Peon) has been made in his

Thakkar

		Corruption Complaint in the year 2018.
	म्हणुन. ही राणी प्रत्येक वर्षाला सहा हजार ट्रेकसुट आणि सहा हजार बुट आणते हे तुम्हाला माहीत आहे का?	(2) Kindly provide RTI Certified Copies of Official requirement and supply order of Six Thousand Boots / Six thousand Track Suits, the officially above Materials Purchasing bills at DSYA Accounts Office, as per statement of Mr. Janu M. Naik (Peon) has been made in his Corruption Complaint in the year 2018.
	नंतर ते बुट आणि ट्रेकसुट कुठे गायब होतात हे तुम्हाला माहीत आहे का? सर या वर्षाला सुध्दा तिने सहा हजार बुट आणि सहा हजार ट्रेकसुट आणुन/ ऑफीसच्या स्टोरमध्ये ठेवले आहे,	(2) Kindly provide RTI Physical inspection and requested Certified Copies of DSYA Sports Section, Sports Material inward and outward Office Register of Stock of Six Thousand Boots / Six thousand Track Suites purchased and kept in the DSYA store room and register was kept with the incharge of Sports Goods Materials

Bhoke

		Store, as per statement of Mr. Janu M. Naik (Peon) has been made in his Corruption Compliant in the year 2018.
	इतकच नाही तर प्रत्येक मार्च महीन्याला प्रत्यक हेडावरचा फंन्ड संपविण्यासाठी ती खोटी सप्लाय ऑडर काडुन नंतर दुकानदाराकडून ते पैसे ती घेत असते हे तुम्हाला माहीत आहे का?	(4) Kindly provide RTI Certified Copies fake bills provided by venders and supply order issued by DSYA in the month of March so as to utilized the Annual funds of Goa Govt. of DSYA Sports Section bringing fake bills against Sports Material, as per statement of Mr. Janu M. Naik (Peon) has been made in his Corruption Compliant in the year 2018.
18	१४) सर एका वर्षाला ही राणी कमीत कमी चार कोटींचा तरी घोटाळा करते, पण हे पैसे कोणा-कोणाच्या खिशात जातात हे तुम्हाला माहीत	(1) Kindly provide RTI Certified Copies of List of Money Utilizers those who were received the Four Crores of Rupees Ghotala Amount from Rani (Staff of DSYA) as per statement of Mr. Janu M. Naik

Shakoor

आहे का.	(Peon) has been made in his Corruption Compliant in the year 2018.
तसेच प्रत्येक वर्षाच्या मार्च महिन्याला लाखो रुपयांची खोटी बील ही राणी मंजुरीसाठी लेखासंचानालयात पाठविते	(2) Kindly provide RTI Certified Copies of List of Money Receivers / Utilizers those who were received the Four Crores of Rupees Ghotala Amount from Rani (Staff of DSYA) per year, as per statement of Mr. Janu M. Naik (Peon) has been made in his Corruption Compliant in the year 2018.
आणि तिकडे पण ती बिलं चांगली पडताळुन न पाहताच मंजुर होतात कारण ती बिलं मंजुर करणारी या राणीचीच माणसं असतात.	(3) Kindly provide RTI Certified Copies of List of the employees /officers of Directorate of Accounts those who pass the Accounts Expenditure Bills without verification of Amounts, as per statement of Mr. Janu M. Naik

Thakeray

		(Peon) has been made in his Corruption Compliant in the year 2018.
	इतकच नाही तर लेखा विभागात काम करणाऱ्या कर्मच्याऱ्यांच्या मुलांच्या नावावर मार्च महीन्याला पाच हजार, दहा हजार रुपयांचे खोटे E.C.S केले जातात हे तुम्हाला माहीत आहे का?	(4) Kindly provide RTI Certified Copies of List of transferee of ECS payment to the Directorates of Accounts Employees Childrens those who were awarded / gifted by Rani (Staff of DSYA) by an amount of Five thousand / Ten Thousand Rupees through Fake E.C.S. transferred in their direct personal Bank Accounts, as per statement of Mr. Janu M. Naik (Peon) has been made in his Corruption Compliant in the year 2018.
20	१५) सर प्रत्येक तालुक्यात मैदाने बांधायची किंव्हा दुरुस्त करन्याचे टेंडर काढतात. पण टेंडरच सगळ	(1) Kindly provide RTI Certified Copies of List of Tenders for the Development of Sports grounds in Every Taluka of Goa State those were handling by Raja and Rani at

Thakur

काही ही राजा- राणीच पाहतात.	DSYA office, as per statement of Mr. Janu M. Naik (Peon) has been made in his Corruption Compliant in the year 2018.
एखादा टेंडर दहा लाखांचा असेल तर तो पुर्वीच काडुन तीस ते चाळीस लाखांना काडला जातो. पन्नास लाखांचा असेल तर तो पुर्वीच वाढवुन एक ते दीड कोटीला काडला जातो आणि नंतर कंत्राटदाराकडुन ते पैसे ही राजा- राणी घेतात असं हे गेली सहा वर्ष चालु आहे हे तुम्हाला माहीत आहे का ?	(2) Kindly provide RTI Certified Copies of List of the Tenders for the Development of Sports grounds has been actually costed for Rs. Ten lakhs, and Fifty Lakhs, but they both Raja and Rani were officially increasing the Cost of Tender is previously increased before the opening of Tender Bid up to One and Half Crores as per statement of Mr. Janu M. Naik (Peon) has been made in his Corruption Compliant in the year 2018.

Shakeppm

19145

21	१६) सर गेल्या वर्षी (२०१६) रास्ट्रीय स्कुल गेमी खेळण्या-साठी गेलेल्या मुला-मुलीना अजुन पर्यंत पैसे दिले नाही. त्याना फक्त बूट आणि ट्रेकसुट दिले होते.	(1) Kindly provide RTI Certified Copies of list of Sports Materials (Boots and Track-Suits) was distributed to Goan Students / Childers those who have attended the 2016 Rashtriya (National) School Games participants of Goan Student's / Children's as per statement of Mr. Janu M. Naik (Peon) has been made in his Corruption Compliant in the year 2018.
	मुलं किव्हा त्यांचे सर पैसे मागायला आले तर ही राणी सांगते की सरकाराकडे पैसे नाही. सरकाराला भीक लागली आहे असं ती सांगते.	(2) Kindly provide RTI Certified Copies of Receipt of Money paid by DSYA-Goa Account Section to Goan participating Students / Childrens those who have attended the 2017 Rashtriya School Games in year 2017, as per statement of Mr. Janu M. Naik (Peon) has been made in his

		Corruption Compliant in the year 2018.
		(3) Also provide the RTI Certified Copies of DSYA Adm. Section Money Sanctioning Note Sheet and Sanction Orders in respect of granting Govt. Funds to Goan Students / Childers those who have participated / attended the 2016 Rashtriya School Games in year 2016, as per statement of Mr. Janu M. Naik (Peon) has been made in his Corruption Compliant in the year 2018.
	इतकच नाहीत या वर्षाच्या (२०१७) वीस गेमीना पैसे दिले नाही त्यांना फक्त बुट आणि ट्रेकसुट दिले. गेल्या वर्षाचे (२०१६) आणि ह्या वर्षाचे	(1) Kindly provide RTI Certified Copies of list of Sports Materials (Boots and Track Suits) was distributed to Goan Students / Childers those who have attended the 2017 Rashtriya School Games

	मिळुन जवळ- जवळ चाळीस लांख रुपये कुणाच्या खिशात गेले हे तुम्हाला माहीत आहे का?	participants of Goan Student's / Children's as per statement of Mr. Janu M. Naik (Peon) has been made in his Corruption Compliant in the year 2018.
		(2) Kindly provide RTI Certified Copies of Receipt of Money paid by DSYA-Goa Account Section to Goan Students / Childers those who have attended the 2017 Rashtriya School Games in year 2017 as per statement of Mr. Janu M. Naik (Peon) has been made in his Corruption Compliant in the year 2018.
		(3) Also provide the RTI Certified Copies of DSYA Adm. Section Money Sanctioning Note Sheet and Sanction Orders in respect of granting Govt. Funds to Goan

Thakur

		Students / Childers those who have participated / attended the 2017 Rashtriya School Games in year 2016, as per statement of Mr. Janu M. Naik (Peon) has been made in his Corruption Compliant in the year 2018.
22	१७) सर जुलै (२०१७) महीन्यात विधान सभेत क्रीडा मंत्र्याने सांगीतले की आम्ही मुलांना चागले कीट देतो म्हणुन	(1) Kindly provide RTI Certified Copies of the Statement of Sports Minister, Govt. of Goa has made in Goa Assembly House in year 2017 about the Good Quality of Sports Kit as per statement of Mr. Janu M. Naik (Peon) has been made in his Corruption Compliant in the year 2018, as per statement of Mr. Janu M. Naik (Peon) has been made in his Corruption Compliant in the year 2018.
	पण क्रीडा मंत्र्याने आपल्या	(2) Also provide the Information of Name of Sports Minister, Govt. of

Thakur

खात्यात पाय तरी ठेवला आहे का. मुलांना कशा प्रकारच कीट देतात ते त्यांना माहीत आहे का.	Goa in year 2017. Details of Programs and visit of The Hon'ble Sports Minister, Govt. of Goa at the office of Directorate of Sports and Youth Affairs, Govt. of Goa, as per statement of Mr. Janu M. Naik (Peon) has been made in his Corruption Compliant in the year 2018.
पण मुलं मात्र राष्ट्रीय पातळीवर जाऊन गेमी जिंकुन येतात. पण त्यांना दिले जातात दोनशे रुपयां बुट आणि चारशे रुपयांचे ट्रेकसुट. पण त्यांना टीये डीये सुध्दा दिला जात नाही . मुलं स्वताःचे पैसे खर्च करुन राष्ट्रीय पातळीवर जातात. पण प्रत्येक गेमीना पैसे दिले म्हणुन एककर्मच्यारी खोटया	(3) Kindly provide the RTI Certified Copies of TA/DA Payments of Vouchers & Payment Receipts of Goan Students. Goa Govt. Money has been paid by DSYA, Goa Office to the them for Last Five years. , as per statement of Mr. Janu M. Naik (Peon) has been made in his Corruption Compliant in the year 2018.

	रीसीट्टी करतो आणि स्वता:ह त्या रीसीट्टीवर सही करतो असे हे गेले पाच वर्ष चालु आहे, पण हे पैसे कोणा-कोणाच्या खिशात जातात हे तुम्हाला आणि क्रीडा मंत्र्याना माहीत आहे का?	(4) Kindly provide the RTI Certified Copies of fake Vouchers & fake Payment Receipts of payments bills Last Five years. , as per statement of Mr. Janu M. Naik (Peon) has been made in his Corruption Compliant in the year 2018.
23	१८) सर राष्ट्रीय गेमी खेळण्याची जाणाऱ्या मुलांना पैसे देण्यासाठी म्हणुन A.C बीलांच्या नावावर करोडो रुपये वर्षातुन आणले जातात	(1) Kindly provide RTI Certified Copies of Goa Govt.'s Finance Department Funds Sanction Orders for Rastriya Games (National School Games) of A.C Bills in Crores of Rupees received to DSYA - Goa Office, as per statement of Mr. Janu M. Naik (Peon) has been made in his Corruption Compliant in the year 2018.
	आणि नंतर खोटी बिलं D.C खोटया रीसीट्टी लावून हे पैसे ही राणी आणि तिचे साथिदार	(2) Kindly provide RTI Certified Copies of D.C Bills were prepared by DSYA Account Section by attaching

ते पैसे हडप करतात .मुलाना पैसे देत नाही पण त्यांच्याकडून सही घेतली जाते.	fake bills / Receipts taken from Goan participants students/players / against DSYA payments to Sports players and Submitted to the Directorate of Accounts, for passing /granting the bills for Rastriya Games (National Games) of A.C Bills in Crores of Rupees received to DSYA - Goa Office as per statement of Mr. Janu M. Naik (Peon) has been made in his Corruption Compliant in the year 2018.
इतकच नाही तर प्रत्येक महीन्याला चहा पाण्याचा खर्च म्हणुन दहा हजार रुपये पर्मनंट येडवान्स मिळतात, पण महीन्याला फक्त दोन हजार रुपये खर्च येतो, बाकीचे प्रत्येक महीन्याचे आठ हजार रुपये कोणाच्या	(3) Kindly provide RTI Certified Copies of Expenditure Vouchers of Ten Thousand Rupees getting Advance money for Tea / Coffee/Snakes / Water – Misc. Expenses to DSYA Office, as per statement of Mr. Janu M. Naik (Peon) has been made in his

	खिशात जातात हे तुम्हाला माहीत आहे का?	Corruption Complaint in the year 2018.
24	१९) सर क्रीडा खात्याला स्वभिमानाने आणि चांगल क्रीडा साहीत्य पुरविणारे आंगले Sports यांना ही राणी सप्लाय ऑडर बेत नाही .	(1) Kindly provide RTI Certified Copies of pending and unpaid Bills of M/s Angale Brothers, Sport Material Suppliers, Panaji, Goa was held up by RANI – Staff , as per statement of Mr. Janu M. Naik (Peon) has been made in his Corruption Compliant in the year 2018.
	पण नीच दर्जाच क्रीडा साहीत्य पुरविणाऱ्याला आणि तिला खोटी बिलं आणुन देणाऱ्याला ती करोडो रुपयांची ऑडर देते. इतकच नाही तर आंगले यांची लांखो रुपयांची बिलं या राणीने अडवुन ठेवली आहे. इतकच नाही तर तिला कमीशन	(2) Kindly provide RTI Certified Copies of pending and unpaid Bills of M/s Angale Brothers, Sport Material Suppliers, Panaji, Goa was held up by RANI – Staff , as per statement of Mr. Janu M. Naik (Peon) has been made in his Corruption Compliant in the year 2018.

	देणाऱ्यांची बिलं मात्र ती लवकर मंजुर करुन आणते हे तुम्हाला माहीत आहे का?	
25	२०) सर खात्याला क्रीडा साहीत्य पुरविणारे, स्टेशनरी पुरविणारे, जेवण पुरविणारे, टेबल, खुर्चा, अलमारी, क्रोकरी पुरविणारे यांच्याकडुन कमीशन घेतल्याशिवाय त्यांची बिलं ती मंजुरीसाठी लेखासंचनालयात पाठवित नाही तर स्टेशनरी पुरविणाऱ्याची लाखो रुपयांची खोटी बिलं येतात पण स्टेशनरी मात्र येत नाही. कारण सहा वर्ष झाली ती ऐकाच दुकानदाराकडून स्टेशनरी आणते. तो पण तिला लांखो रुपयांची खोटी	1) Kindly provide RTI Certified Copies of Note sheet, Material Purchasing Bills and Demand supply order of last many years taken by Raja and Rani of DSYA -Goa in respect of Materials, i.e. Sports Material Suppliers, Stationary Suppliers, Ready to Eat food Suppliers, Tables, Chairs, Cupboards, Crockery Suppliers etc. 2) Also provide the information of names of Vendors / Suppliers, Fake bills producers of materials, as per statement of Mr. Janu M. Naik (Peon) has been made in his Corruption Compliant in the year 2018.

	बिलं आणुन देतो हे तुम्हाला माहीत आहे का?	
26	२१) सर डिसेंबर महिन्यात याराणीने अर्थखात्याची परवानगी नसलेले आणि सप्लाय ऑडर नसताना एक - पाच लांखाच क्रिडा साहित्याच खोट बिलं मंजुरीसाठी लेखासंचनालयात पाठविले होत.	(1) Kindly provide RTI Certified Copies of Five Lakhs rupees Supply Order fake Bill has been sent to Directorate of Accounts, for to get financial sanction on Fake bill of Sports Material as per statement of Mr. Janu M. Naik (Peon) has been made in his Corruption Compliant in the year 2018.
	पण ते बिलं मंजूर न होताच परत आलं, हे तुम्हाला माहीत आहे का ? आणि ते खोट बिलं मंजुरीसाठी पाठवायची तुम्ही तिला परवानगी दिली होती का? इतकच नाही तर या पुर्वी सुध्दा त्या दुकानदाराने लाखो	(2) Kindly provide RTI Certified Copies of Five Lakhs Rupees Supply Order fake Bill has been rejected by Directorate of Accounts, for to get financial sanction on Fake bill of Sports Material in month of December, as per statement of Mr. Janu M. Naik (Peon) has been made

	रुपयांची खोटी बिलं आणुन तिला दिली आहे आणि तिने ती मंजुर पण करुन आणली आहे. हे तुम्हाला माहीत आहे का? इतकच नाही तर मंजूर न होता परत आलेलं ते बिलं मार्च महिन्याला मंजुरीसाठी परत लेखासंचनालयात पाठवणार, कारण मार्च महिन्याला कीतीही खोटी बिलं मंजुर होतात हे तुम्हाला माहीत आहे का? पण क्रीडा खात्याच्या प्रत्येक कर्मच्याऱ्यांला ते माहीतआहे.	in his Corruption Compliant in the year 2018.
27	२२) सर जशी ही राणी बिलं पास करण्यासाठी लाखो रुपयांच 'फोडा साहीत्य लेखासंचनालयात देते	(1) Kindly provide RTI Certified Copies of List of Foda (Krida) Sahitya (Sports materials) has been provided by Rani Staff of DSYA to Directorate of Accounts, Govt. Of Goa for to pass the bills , as per

	statement of Mr. Janu M. Naik (Peon) has been made in his Corruption Compliant in the year 2018.
तस तुम्ही पण मंत्र्याना, आमदाराना क्रीडा साहीत्य देतात,	(2) Kindly provide RTI Certified Copies of List of Krida Sahitya (Sports materials) has been provided by Director, DSYA to Goa Govt.'s Ministers, Goa Govt.'s MLA's for to get a financial grants , as per statement of Mr. Janu M. Naik (Peon) has been made in his Corruption Compliant in the year 2018.
पण या सहा वर्षात क्रीडा खात्यात काम करणाऱ्या कर्मच्याऱ्यांना तुम्ही काही तरी दिले आहे का? पण प्रत्येक वर्षाच्या मार्च	(3) Kindly provide RTI Certified fake bills and sports materials/sports kit supply order for the employees of DSYA from the year 2012 to 2017 as per statement of Mr. Janu M. Naik (Peon) has been made in his

Dhake

	महिन्याला कर्मच्याऱ्यांना टिप्स देते म्हणुन तुम्हाला सांगुन ही राणी लांखो रुपयांची सप्लाय ऑडर ऑडर काडते. पण ऑफीस मध्ये फक्त त्या ऑडरची लांखो रुपयांच बिलं येतात. पण हे लाखो रुपये कुणाच्या खिशात जातात हे तुम्हाला माहीत आहे का? दोन हजार बारा ते सतरा या पाच वर्षात तीन फक्त खोटी बिलंच आणली आहे. मार्च अठराची जोरात तयारी आहे. पण कर्मच्याऱ्यांना मात्र अजून पर्यंत काहीच दिल नाही, हे तुम्हाला माहीत आहे का?	Corruption Complaint in the year 2018.
28	२३) सर ही राणी हे सगळे कारनामे करते ती तुमच्या	1) Kindly provide RTI Certified Copies of order to arrogant behave with

Thakur

आशिर्वादाने, प्रभुदेसाई संचालक आहे तो पर्यंत आमचं कुणीही काहीच करु शकत नाही अस ती बोलून दाखविते, इतकच नाही तर ही राजा राणी क्रीडा खाते आपल्या बापाचं आहे अस करून दाखवतात, इतर कर्मच्याऱ्याशी वृध्दट पणाने अरे, तुरे या शब्दानं बोलतात कुणाला कीमत देत नाही हे तुम्हाला माहीत आहे का. इतकच नाही तर कर्मच्याऱ्यांना स्कुटर ठेवायला जागा नाही. पण या राजा-राणीची गाडी वर्षान-वर्ष दिवस रात्र ऑफीसच्या ग्यारेज मध्ये असते. तिला तुम्ही परवानगी दिली आहे का?	fellow employees in the DSYA Office and premises by Director V.M. Prabhu Desai as per statement of Mr. Janu M. Naik (Peon) has been made in his Corruption Complaint in the year 2018.

Shakeel

29	२४) सर चार वर्षे झाली तिसवाडी तालुक्यात एक क्रीडा अधिकारी APEO क्रीडा आयोजक TSO म्हणून काम करतो. तो अधिकारी क्रीडा आयोजकाला मैदानावर जायला देत नाही आणि क्रीडा आयोजक म्हणुन पैशाचा व्यवहार करायला देत नाही त्याला फक्त प्रमाणपत्र लिहण्याच काम दिल आहे. पण त्या क्रीडा अधिकान्याल्या क्रीडा आयोजक म्हणून काम करण्याची तुम्ही परवानगी दिली आहे का? आणि ती तोंडी की लेखी, इतकच नाही तर क्रीडा आयोजनासाठी म्हणुन त्याच्याकडे जे लाखो रुपये दिले जाताता ते कोण	1) Kindly provide RTI Certified Copies of Office order/ Memorandum / Noting sheet prepared by DSYA for the promotion of A.P.E.O. and order to act as T.S.O. as per statement of Mr. Janu M. Naik (Peon) has been made in his Corruption Compliant in the year 2018.

Thakur

	देतो, आणि कोणाच्या परवानगीने ते दिले जातात, इतकच नाही तर खेळ गडयाना प्रमाण पत्र दिली जातात त्याच्यावर तो क्रीडा आयोजक म्हणुन कुणाच्या परवानगीने सही करतो, हे तुम्हाला माहीत आहे का?	
30	२५) सर या चार वर्षात त्याने आणलेली लाखो रुपयांची खोटी बिलं या राणीने मंजुर पण करुन आणली आहे हे तुम्हाला माहीत आहे का, इतकच नाही तर मैदानावर क्रीडा प्रधिकारणाचे कर्मचारी काम करतात. पण हा अधिकारी त्याच्या बायको मुलांच्या नावावर मैदानावर काम केले म्हणुन खोट्या रीसीप्टी करतो, आणि नंतर ही	1) Kindly provide RTI Certified Copies of fake bills receipt in the name of family members of officers as per statement of Mr. Janu M. Naik (Peon) has been made in his Corruption Compliant in the year 2018.

	राणी त्याच्या नावावर E.C.S करते नंतर त्याच्या खात्यात पैसे आले की हा अधिकारी ते पैसे त्यांच्या- कडून घेतो, आणि त्यांना थोडं काही कमीशन देतो अस हे चार वर्ष चालु आहे हे तुम्हाला माहित आहे का?	
31	२६) सर, हा आधिकारी खोटी बिलं आणतो हे या राणीला माहीत असत. तरी पण ती लेखाअधिकाऱ्याला मामा बनवुन त्यांची सही घेते, पाण्याची खोटी बील, जेवणाची खोट बिलं, चहाफळारांची खोटी बील इतकच नाही तर मैदानावर जे क्रीडा साहीत्य लागत ते सगळ सामान तो क्रीडा	1) Kindly provide RTI Certified Copies of Fake Expenditure Bill of DSYA Purchased of sports Materials ie. (1) Bills of Drinking Water Bottles, (2) Bills of Lunch and Dinners Fake Bills of Players, Staff, Official, Coaches, as per statement of Mr. Janu M. Naik (Peon) has been made in his Corruption Compliant in the year 2018.

Shakuntala

खात्याच्या स्टोररुम मधुन घेऊन जातो, तरी पण आपण क्रौंडा साहीत्य घेतल म्हणुन दुकानदाराकडुन खोटी बिलं आणतो, या चार वर्षात त्यानं आणलेंली सगळी खोटी बिलं या राणीने लेखासंचनालयात पाठवुन मंजुर करुन आणली आहे. कारण तिला पण तो कमीशन देतो.	
इतकच नाही तर या अधिकाऱ्याने या वर्षात एक बारा लाखांचीं आणि एक सहा लाखांची अशा दोन नव्या गाड्या घेतल्या आहे हे तुम्हाला माहीत आहे का? ही राणी त्याला A.C बिलांवरचे लांखो रुपये आणुन देते आणि	2) Kindly provide name and designation of the Officer who utilizes the A.C. bills money through Rani as per statement of Mr. Janu M. Naik (Peon) has been made in his Corruption Compliant in the year 2018.

	नंतर D.C खोटी बिलं लावुन ते पैसे तो हडप करतो.	3) Kindly provide the RTI Certified Copies of movable asset of the officer who purchased the Four-wheeler of 6 Lakhs and 12 Lakhs Rupees Cost as per statement of Mr. Janu M. Naik (Peon) has been made in his Corruption Compliant in the year 2018.
32	२७) सर या सर्व प्रश्नाची उत्तरे मला ४८ तासांच्या आत मिळायला पाहीजे. आणि इतकच रामायण घडवून तुम्ही या राम सीतेला वनवासाला पाठविणार की इथेच त्यांची पुजा करीत राहणार का?	1) Kindly provide RTI Certified Copies of all the questions / Information has been asked by Mr. Janu M. Naik and also provide under RTI Act the Official Reply/Statements given by the Director V.M. Prabhu Desai to Mr. Janu M. Naik (Peon) in the year 2018.

If RTI application is to be transferred to other Goa Govt. Department for to provide the requested information to me in the said matter, than please send me the copy of RTI transfer letter of the concerned PIO / Department.

Necessary charges for RTI inspection fees & Certified copies will be paid at the time of physical inspection and collection of the documents from applicant to respected PIO – DSYA – Goa or Any other Goa Govt.'s Authority.

The applicant is not covered under Below Poverty Line.

Dhoke 9/11/23

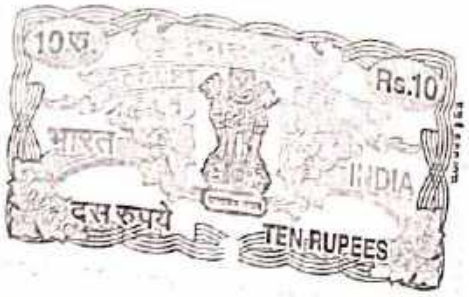
(Prakash Pandurang Dhoke)

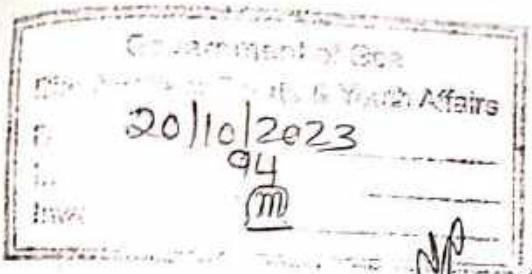
Mob. No: 9766905384

Date:– 09/11/2023,

Place:– Campal, Panaji - Goa

1/17





Prakash Pandurang Dhoke
Flat No 13/366/08,
Grd. Floor, Ho. No. 13/366,
Near to Karimabad Co-op.
Housing Society Gate,
D. B. Marg, Campal,
Panaji, Goa-403001.

Date:- **20/10/2023**

23/10/23
Sr. Steno (Admn)
All Section & NCC

To,

The Public Information Officer,

Directorate of Sports and Youth Affairs,

Government of Goa, Campal Office ,

Panaji – Goa- 403001.

Reference – Please take reference of the copy of **Mr. Janu M. Naik's Corruption Complaint No. 1** to The Ex. Hon. Chief Minister, Govt. of Goa, dated 12/02/2018 and dated 07/03/2018 - **भाननिय मुख्यमंत्री गोवा राज्य, सचीवालय, पर्वरी,गोवा.** (Total 2 Pages). Copy is attached as **Annexure- I.**

Subject:- Information under Section 6 (3) of RTI Act, 2005.

Respected Madam,

I am Indian citizen and resident of above stated address. Kindly provide

DhakePP

me the following information under the RTI Act, 2005 on urgent basis.

Kindly provide the RTI Information in respect of Corruption Complaint No. 1 has submitted to **The Ex. Chief Minister Govt. of Goa,** माननिय मुख्यमंत्री गोवा राज्य, सचीवालय, पर्वरी ,गोवा. on dated 12/02/2018 & 07/03/2018 by Mr. Janu M. Naik (Peon). Copy is attached as **Annexure- I.**

The Corruption Complaint of Mr. Janu M. Naik (Peon) is in Marathi language Script in his Original Corruption Complaint dated 12/02/2018. Copy is attached as Annexure- I.

Sr. No.	Script in Marathi language in Original Complaint.	Required RTI Information to Applicant.
1.	सर मी एक क्रीडा खात्यातील शीपाई, मार्च दोन हजार बारा साली माझी बदली क्रीडा खात्याच्या अंतरगत चालणाऱ्या N.C.C. मध्ये झाली,	Kindly furnish the Copy of Posting Office Order at N.C.C. Unit Goa of Shri. Janu M. Naik (Peon) in the year 2012.
2.	तिकडे एक वर्ष काम केल्यावर माझ्या लक्षात आल की इकडे महा घोटाळा चालु आहे	Kindly furnish the Information of Maha Ghotala has been detected by Shri. Janu M. Naik (Peon) at N.C.C. Unit Goa in the year 2013.

3/17

	आणि तो घोटाळा करणारी तीन माणस, एक केंद्र सरकारचा चीफ ऑफिसर आणि गोवा सरकारची एक कारकुन आणि एक चालक दोघं (नवरा बायको)	Kindly provide the Official Names and designations of the Chief Officer and Employees of Maha Ghotala generating persons at NCC Unit Goa as per statement of Mr. Janu M. Naik (Peon) in the year 2013.
4.	तिकडच्या सर्व कर्मच्याऱ्यांना ते माहीत होत, पण संचालयाकडे तक्रार करण्याची हिंमत कुणीच केली नाही.	Kindly provide the names and designation of the employees knowing the Maha Gotala as per the statement of Shri. Janu M. Naik before and after the year 2013.
5.	पण मी ती तक्रार संचालकडे केली आणि संचालकाना सांगीतले की N.C.C. मध्ये मोठा घोटाळा चालु आहे. तेव्हा तुम्ही त्यात थोड लक्ष घाला म्हणुन पण संचालकाने माझ्या पत्राकडे फार से लक्ष दिले नाही.	Kindly provide the copy of complaint filed by Shri. Janu M. Naik to the Director of DSYA, informing about the Maha Gotala in the NCC Unit at Goa in the year 2013 NCC Maha Gotala as per the statement of Shri. Janu M. Naik.

Thakeyo

6.	नंतर मी ती तक्रार सर्व पुराव्या सकट लेखासंचनालयाकडे केली.	Kindly provide the certified copy of complaint and Evidence submitted by Shri. Janu M. Naik to the Directorate of Accounts, Govt. of Goa. in regards to Maha Gotala at NCC Unit Goa in the year 2013 as per his statement.
7.	नंतर मी ती तक्रार सर्व पुराव्या सकट तरुण भारताकडे केली	Kindly provide the certified copy of complaint and Evidence submitted by Shri. Janu M. Naik to the Editor of Local Daily Newspaper Tarun Bharat at Panaji Office in regards to Maha Gotala at NCC Unit Goa in the year 2013 as per his statement.
8.	नंतर मी ती तक्रार सर्व पुराव्या सकट क्रीडा मंत्र्याकडे केली	Kindly provide the certified copy of complaint and Evidence submitted by Shri. Janu M. Naik to the Sports Minister, Govt. of Goa. in regards to Maha Gotala

Dhakepp

		at NCC Unit Goa in the year 2013 as per his statement.
	नंतर तरुण भारताने ती साठ लाखांची तक्रार पुराव्यासकट प्रसिद्ध केली.	Kindly provide the copy of Newspaper published in Local Daily Newspaper Tarun Bharat as per evidences given by Shri. Janu M. Naik in regards to the Maha Gotala at NCC unit at Goa in the year 2013 as per his statement.
10.	तेव्हा संचालकाना माझ्या तक्रारीची खरी कींमत कळून चुकली. आणि त्याने ती चुक मान्य केली	Kindly provide the certified copy of Letter issued to Shri. Janu M. Naik by the Director DSYA has been realized the value of complaint letter of Janu M. Naik and the Director DSYA has officially apologized his Administrative mistake which was indicated by Shri. Janu M. Naik in regards to the Maha Gotala at NCC unit at Goa in the year 2013 as per his statement.

Thakeppa

11.	आणि क्रीडा मंत्री रमेश तवडकर यांच्या आदेशा- वरुन त्या नवरा बायकोना निलंबीत केलं	Kindly provide the copy of Office Memorandum / Noting sheet / Suspension Order has been issued by Shri. Ramesh Tawadkar, Honble Ex - Sports Minister of Govt. of Goa after the corruption complaint of Shri. Janu M. Naik in respect of the suspension of the Couple at NCC Unit Goa in the year 2015 as per his statement.
12.	त्या नवरा बायकोना निलंबीत केलं आता त्यांचा खटला कोर्टात चालु आहे	Kindly provide the copy of Court matter proceeding against the suspended Couple working at NCC Unit Goa as per the statement of Shri. Janu M. Naik
13.	आणि केंद्र सरकारने त्या चीफ ऑफिसराची विशाखा पटना येथे बदली केली	Kindly provide the certified copy of Transfer Order marked to the Director DSYA, which was issued by Central Government to the Chief Officer of NCC Unit, Goa has been transfer to

Shakepad

		Vishaka Patna as per the statement of Shri. Janu M. Naik.
14.	सर तसाच घोटाळा क्रीडा खात्यात पण चालु आहे आणि तो सुद्धा करोडो रुपयांचा	Kindly provide the copies of evidences of Gotala in Crores of Rupees at Directorate of Sports & Youth Affairs, Goa identified by Shri. Janu M. Naik as per his statement in the year 2018
15.	पण हा घोटाळा संचालकांच्या मनमानी कारबारामुळे आणि त्याने विस्वास ठेवलेल्या कर्मच्याऱ्यांनी हा घोटाळा केला आहे.	Kindly provide the name of the Director of DSYA and the list of the Director's trusted officers / employees those who was involved in the Gotala in crores of Rupees at DSYA office, Goa in the year 2018.
16.	त्या घोटाळ्याची माहीती मी खाली लिहलेल्या विधानामध्ये संचालकाना प्रश्न विचारुन कतन केली आहे, आणि ती सुद्धा शंभर टक्के खरी आहे.	Kindly provide the copies of investigation report of DSYA Office and true verification of allegation has been made by Shri Janu M. Naik in his compliant against the Director and his trusted Officers & the

Dhakre

		Staffs of DSYA through the DSYA administration machinery & the Directorate of Vigilance, Govt. of Goa as per his statement in the year 2018.
17.	आणि तुम्हाला जर हे खरं वाटत नसेल तर दोन हजार बारा ते सतरा या सहा वर्षाचा सर्व बिलांचा तपशील तुम्ही लेखासंचनालयातुन मागुन घ्या. तेव्हाच तुम्हाला कळणार. क्रीडा खात्यातील अधिकारी सरकारला कशा प्रकारे लुटतात ते.	Kindly provide the copies of office correspondence has been made by Director, DSYA to the Office of Directorate of Accounts regarding verification of submitted expenditure bills by DSYA office from the year 2012 to year 2017 and copies of Bills mentioned by Janu M. Naik in his corruption complaint as per his statement in the year 2018.
18	तेव्हाच तुम्हाला माझ्या पत्राची कीमत कळणार आणि जर का हे	1. Kindly provide the certified copy of Director DSYA letter to Shri. Janu M. Naik in respect of verification and cross checking

Shaked

	जोटं ठरल तर तुम्ही मला सेवेतुन निलंबित करु शकतात.	of allegation made by Janu M. Naik in the year 2018.
		2. Certified copy of letter issued by Director to Janu M. Naik Stated that the allegation are True or False as per his complaint in the year 2018.
		3. The copy of suspension letter has been issued by the Director DSYA to Janu M. Naik in respect of the false allegation imposed on him and doing the misconduct as per CCS Rule.
19	सर इतकच नाही तर या वर्षी त्यानी ऑडिट सुद्धा केल नाही. फक्त प्रत्येक हेडावरचा फंड कसा संपवायचा हेच त्यांच काम चालु आहे.	Kindly provide the RTI physical inspection of DSYA Audit Report from the year 2018 to till date.

20	फंड संपविण्यासठी एखादया वस्तुची कीमत दोन हजार असेल तर ती पुर्विच वाढवून पाच ते सहा हजार, वीस हजार असेल तर ती पुर्विच तेत्तीस हजार रुपयाना वाढवून आणलेली आहे, आणि या सप्लाय ऑडरी सुध्दा दहा लाख, वीस लांख आणि तीस लांख अशा काढलेल्या आहे, आणि हे सगळ ही राणीच करते.	Kindly provide the RTI physical inspection of purchased of Sports material bills as per the statement of Janu M. Naik in the year 2018 to till date.
21	कारण पैशाचा सगळा व्यवहार संचालकाने या राणीवरच संपवीला आहे.	1. Kindly provide the copy of Office Note / Memorandum and any Authority letter to handle such type of corruption by Director DSYA in her tenure
		2. Kindly provide the name of the Lady referred as "Rani" by Janu M. Naik in his complaint in the year 2018.

Shakepp

	सर खरी दिवाळी ऑक्टोबर महिन्यात येते. पण क्रीडा खात्याची दिवाळी फक्त मात्र मार्च महिन्याला येते,	Kindly provide the Goa Govt. Office copy of General Resolution showing as the statement made by Janu M. Naik about Diwali Festival in the Month of March in the DSYA office every year
23	कारण मार्च महिन्याला प्रत्येक अधिकारी लांखो रुपयांची खोटी बिलं आणुन या राणीकडे देतो नंतर ती लेखाअधिकाऱ्याची सही घेऊन ती मंजुरीसाठी लेखासंचनालयात पाठविते.	Kindly provide the RTI physical inspection of Office expenditure and control register and Bills/Voucher which were showing the fake document as per the statement of Janu M. Naik in his complaint in the year 2018.
24	एकदाची ती सगळी बिलं मंजुरी-साठी लेखासंचनालयात गेली की प्रत्येक अधिकारी, तसच ही दोघं राजा राणी काही तरी नवीन वस्तु घेण्याची विचार करतात कुणी	1. Kindly provide the RTI physical inspection of Movable and immovable assets of Raja – Rani mentioned by Janu M. Naik in his complaint file in the year 2018.

Shakepoo

12/17

	स्कुटर किंवा गाडी घेतो, तर कुणी आपल्या बायकोला प्रेमान सोनं घेतो, तर कुणी मुलांच्या नावावर बॅकेत F. D. करतात, तर कुणी आपल्या नातलगांच्या, मुलांच्या नावावर F. D. करतात. तर कुणी घरात नवीन फर्निचर घेतो, अशी ही दिवाळी प्रत्येक वर्षाच्या मार्च महिन्याला क्रीडा खात्याचे अधिकारी लेखासंचनालयाच्या आशिर्वादाने आंनदाने, आणि सुखसमृध्देने साजरी करतात.	2. Kindly provide the RTI physical inspection of Movable and immovable assets of Ex Director and ex and present working officer of DSYA those who are involved in the Gotala as per the statement of Janu M. Naik in his complaint file in the year 2018. 3. Kindly provide the list of relatives of staff those who are gaining gold ornaments, Bank fixed deposit certificates, Car / two-wheeler, flats, furniture etc. by gaining such type of corrupted money from Raja – Rani mentioned by Janu M. Naik in his complaint file in the year 2018.
25	तेव्हा मी तुम्हाला एकच सांगतो की सर या वर्षाची दिवाळी तुम्ही त्याना	Kindly provide the RTI certified copy of the estimated losses of 2 crores has been calculated by

Thakeppa

	साजरीकरु देऊ नका. आणि ही दिवाळी जर साजरी झाली तर सरकारला कमीत कमी दोन कोटी तरी नुकसानी होऊ शकते.	Janu M. Naik in the year 2018 and submitted to the than Director of DSYA for to stop the corruption of the Goa Govt. in the year 2018
26	सर नोंव्हेबर दोन हजार सोळा साली म्हापसा पैडे मैदानावर रास्ट्रीय स्कुल गेम झाली त्या गेमीला सुध्दा तीस लाखांचा घोटाळा झालाआहे.	Kindly provide the RTI certified copy of the estimated losses of 30 Lakhs for National Schools Games which was held at Peddem Mapusa which was found out / calculated by Janu M. Naik in the year 2016 and submitted to the than Director of DSYA for to stop the corruption of the Goa Govt. in the year 2016.
27	बाहेरचे कामगार घेतले म्हणुन एका डेली वेजीस संगणक चालवणाऱ्या कर्मच्याऱ्याने लाखो रुपयांच्या रीसीप्टीवर सही करुन ते पैसे हडप केल आहे.	Kindly provide the List of the Daily wages' employees and their Appointment order at DSYA from the year 2011 to 2018 as per the statement of Janu M. Naik in the year 2018.

Thakur

14/17

		Kindly provide the RTI physical inspection of salary receipt of Daily wages workers at DSYA from the year 2011 to 2018 as per the statement of Janu M. Naik in the year 2018.
28	इतकच नाहीतर बाडयाने गाडया घेतल्या म्हणुन खोटी बिलं आणलेली आहे. ती सगळी बिलं तुम्ही लेखासंचनालयाकडुन मागून घेऊ शकतात.	Kindly provide the RTI physical inspection of file to rent a Car at DSYA, Govt. of Goa offices as per the statement of Janu M. Naik in the year 2018.
29	तेव्हा तुम्हाला कळेल की क्रीडा खात्याचे अधिकारी सरकारला कशे लुटतात ते, इतकच नाही तर जो अधिकारी खोटी बिलं आणतो, खोटया रीसीप्टी करुन सरकारचे लांखो रुपये हडप करते त्यांच्यावर तुम्ही त्वरीत कारवाई करा,	Kindly provide the information of DSYA office action to prevent the corruption making by employees / officers of DSYA at Sports Department those who are officially and regularly producing the fake/false bills and payment receipt of crores of Rupees grabbing at DSYA

1/17

15/17

		office as per the statement of Janu M. Naik in the year 2018.
30	आणि लेखासंचालकाला सागां की फ्रेब्रुवारी आणि मार्च महिन्याला मंजुरीसाठी आलेल एकही बिलं पास करु नका तसचं एकही बिलांच E.C.S करु नका म्हणुन, कारण प्रत्येक बिलं परत परताळून पाहायला पाहिजे. कारण हा घोटाळा नाही तर महाघोटाळा आहे.	Kindly provide the copy of Office Order has been issued by Director DSYA to the Directorate of Accounts, Goa for not to approve and not to pass the payment bills through E.C.S. to all those submitted bills in the Month of February and March as per the statement of Janu M. Naik in the year 2018.

Necessary charges for RTI inspection fees & Certified copies will be paid at the time of physical inspection and collection of the documents from applicant to respected PIO – DSYA – Goa or Any other Goa Govt.'s Authority.

The applicant is not covered under Below Poverty Line.

Date:– 20/10/2023,

Place:– Campal, Panaji - Goa

Dhakepp 20/10/23

(Prakash Pandurang Dhoke)

Mob. No: 9766905384



Mr. Oswald Barros
1003, Maitri Heights
Louiswadi, Thane (W)
400 604.
30th June 2023.
9930313240

To Public Information Officer
Director of Sports & Youth Affairs
Court of India
Panjim Goa

Sir,

Sub: Request for information under Right to Information Act 2005.

I, Oswald Barros, son of Late Tereza Cristalina Desouza Barros & Late Rozinho Barros resident of 195/C Ward, Fondvem, Ilhas Goa, would like to have file inspection of Court Village School Playground, Ribandar.

I hereby inform that following formalities have been completed by me.

① I am a Citizen of India and I am seeking the information as Citizen.

② That I have affixed the requisite fee of Rs 10/- by way of court fee stamp.

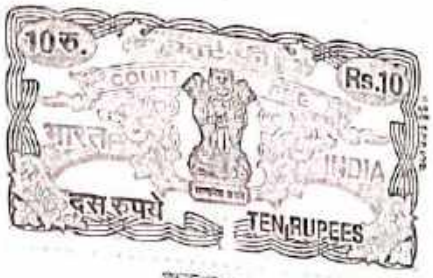
③ I assure that I shall not allow/cause to/use/pass/share/display/or circulate the information received in any case and under any circumstances, with any person, or in any manner which would be detrimental to the unity & sovereignity or against the Interest of State of Goa & India

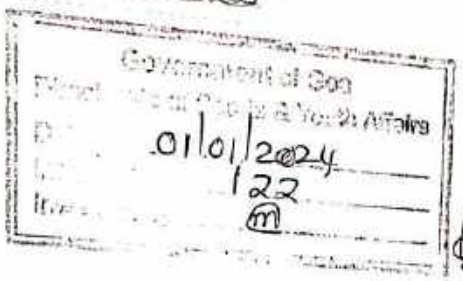
Yours faithfully.

Oswald Barros. (9930313240)
20/6/2023

Prakash P. Dhoke
Flat No 13/366/08,
Ground Floor,
House No. 13/366,
Near to Karimabad
Co-op. Housing
Society Gate,
D. B. Marg, Campal,
Panaji, Goa-403001.

Date :- **01/01/2024**





1/1/24
AAO/ADM

To,

The Public Information Officer,

Directorate of Sports and Youth Affaires,

Government of Goa, Campal, Head Office,

Panaji – Goa – 403001.

Subject:- Information under Section 6 of RTI Act, 2005.

Respected Madam,

I am Indian citizen and resident of above stated address. Kindly provide the RTI certified copies of the following information under the RTI Act, 2005 on urgent basis.

1. The RTI Certified Copies of **Name** of Employee / **Designation** of Employee / **Place of Posting** of Employee / **Name of Department** or Sub Section / **Date of Birth** of Employees / **Age of Employee** on date of Joining on their duties / **Gendre** etc. of the employees working at your organization i.e. Employees employed on **Contractual** basis workers / **Temporary** basis workers / **Daily Wages** basis workers at DSYA, Govt. of Goa office from the last 10 years period to till date of RTI Application.

2. The RTI Certified Copies of Employees **Appointment Orders** and

Pay Scales / **Salary Payment Details** and **Payment of bonus, extra Allowances,** if any eligible to them from date of joining at your organization, i.e. Employees employed on Contractual basis workers / Temporary basis workers / Daily Wages basis workers at DSYA, Govt. of Goa office from the last 10 years period to till date of RTI Application.

3. The RTI Certified Copies of **Office Memorandums / Office Orders /** Minutes of Meetings **in respect of granting approval by the** Managing Committee and / or **Personal Department, Goat. of Goa** in respect of making appointment to them on Contractual basis worker, Temporary basis worker and Daily wages worker at your Organization / Goa Govt.'s Department from the last 10 years period to till date of RTI Application.

4. Also provide the RTI Certified Copies of **Amendment / Changes of Rules** has been made by said Goa Govt. Organization / Department of Govt. of Goa, **in Rules & Regulations adopted for all those workers at your organization in time to time.** The information about the Casual Leave, Sick Leave, Earned Leave, Maternity Leave etc. and Other Various types of Monitory Advances to be Paid / Awarded to employees employed on Contractual, Temporary and Daily Wages basis at your Organization/ Department of Govt. of Goa from the last 10 years period to till date of RTI Application.

5. The RTI Certified Copies of **Payment and Taking Financial Advances Rules** has been framed by **The Directorate of Accounts, Govt. of Goa,** in respect of employees employed on Daily wages, Contractual, and Temporary basis of your organization, Govt. of Goa

from **the last 10 years period to till date of RTI Application.**

6. The RTI Certified Copy of **Annual Financial Budget Sanction Copy of Govt. of Goa** for those employees employed on Daily wages, Contractual, and Temporary basis of your organization, Govt. of Goa from the last 10 years period to till date of RTI Application.

7. Kindly provide the details of Pay Scale differences in between to the employees of Contractual, Temporary and Daily Wages basis at your organization/ Govt. of Goa Department from the last 10 years period to till date of RTI Application.

If the said RTI application will be transferred to any other Goa Govt.'s Department for to provide the requested information to me in the matter from the concern PIO-DSYA Office, than please send me the copy of intimation letter of said RTI transfer letter of the concerned PIO / Department has been marked.

Necessary Charges for RTI Certified Copies will be paid after receiving the official Intimation letter from the PIO – DSYA office.

Kindly send intimation letter along with the Charges of Certified Copies and Postal Charges as and when the information is ready.

Applicant is not covered under poverty line.

Dhoke 01/01/2024

Date:– 01/01/2024,

Place:– Campal, Goa

(Prakash Pandurang Dhoke)

Mob. No: 9766905384

18/1/2024
129
01

From,
Mr. Pradeep Megha Naik
R/O H.no 737, Bepquegal,
Curchorem, Goa
Ph.no : 9673498706

Date :18/01/2024

To,
Public Information Officer
Directorate of Sports and Youth Affairs
Miramar, Panjim ,Goa

Sub: Information under Right To Information Act 2005

Sir, madam
This is to Kindly request you to provide me the following information and Certified copy as mentioned under:

1) Be pleased to issue me certified copy of the Land Acquisition Plan under Survey no. 197/16 of Village Curchorem of Quepem Taluka

2) Award of land acquired by the directorate of Sports and Youth Affairs under Survey no. 197/16 of Village Curchorem of Quepem Taluka

The same is require for the purpose of producing before court of Inspector of Survey And Land Record, Quepem Goa

The said information is applied under RTI act 2005

The undersigned is the citizen of India

Thanking you

Mr. Pradeep Megha Naik

19/1/2024 at 12.10 pm
132
(M)

OFFICE OF THE DEPUTY COLLECTOR & SDO PERNEM SUB DIVISION, PERNEM-GOA

Phone- 0832-2201142
E-Mail:-sdrn-pernem.goa@nic.in

No. Dy.Coll/Per/RTI/2005/**161**/2023/115

Dated: - 16.01.2024

To,
Public Information Officer,
Directorate of Sports and Youth Affairs,
Campal, Panaji-Goa.

Sub:- Transfer of application u/s 6(3) of RTI Act, 2005

Sir,

Please find enclosed herewith RTI application dated Mr Shripad Sonu Parab, Varchawada, Virnoda, Pernem-Goa.

After perusal of the said application it is observed that the information sought in this application, by the applicant, pertains to your office.

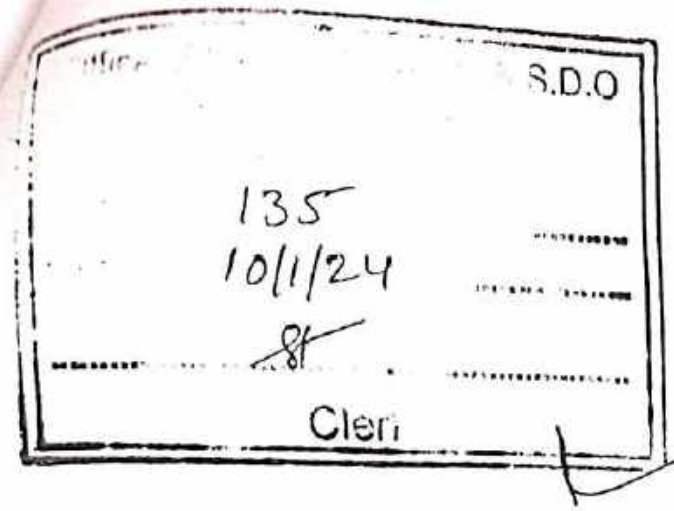
You are therefore requested to kindly furnish the information directly to the applicant under intimation to this office.

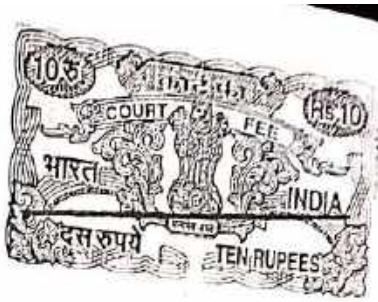
Yours faithfully,

(Shanti M. Poke)
Awal Karkun
Public Information Officer
Office of Deputy Collector & SDO
Pernem – Goa.

Encl : As above.

Copy to,
Mr Shripad Sonu Parab, Varchawada, Virnoda, Pernem-Goa.





From,

Mr. Shripad Sonu Parab,

r/o Varchawada, Vimoda,

Pernem, Goa. Pin 403512

9552554897

Date: ~~10/01/2024~~ 10/1/2024

To,

The Deputy Collector of Pernem,

Pernem- Goa.

Sub: Application for information under Right to Information Act 2005.

Sir,

Kindly furnish undersigned the following information:

1) Whether the amount payable to the land loosers with respect to Land Acquisition for construction of Sports Infrastructure for hosting the 36th National Games 2011 at Dhargal Pernem as mentioned in award dated 01/04/2011 was deposited before the Bank or Court?

2) If yes, than where it has been deposited alongwith the details of the deposit?

3) The amount which has been deposited?

Dhargal

16/
15/01/2024

(A.K.)

The above said information is required to produce before Hon'ble High Court on 19/01/2024.

That the necessary fees shall be borne by the undersigned.

Thanking you.

Yours faithfully.

(Mr. Shripad Sonu Parab)

Annexure 'A'

(1)

From
Steffi Cardozo
233/B, Corte Real
Santa Cruz
Goa
7875233736
Dated: - 21/12/2021
03/01/22

To
The Public Information officer
The Sports Authority of Goa
Athletic Stadium
Bambolim -Goa

The Sports Authority of Goa
Dr. S. A. Stadium, Bambolim-Goa
Received No 8084
Date: 03/01/2022

APIO

10 ARTICLE COURT FEE Rs.10 भारत INDIA दस रुपये TEN RUPEES

Sub: - Information under Right to Information Act 2005

Sir,

Please provide me with the below information under RTI Act 2005:-

1.) Copy of all letters /applications received from Ulka Dsouza seeking a job in SAG till date
2.) Copy of all letters /applications received from Felipe Alvares seeking a job in SAG till date
3.) Copy of all letters /applications received from Yogesh Thakur seeking a job in SAG till date.
4.) Copies of all RTI applications received from Ulka Dsouza or Ulka Warlikar from 2008 till date seeking information on Steffi Cardozo's Appointment.
5.) Copies of all RTI applications received from Yogesh Thakur from 2008 till date seeking information on Steffi Cardozo's Appointment.
6.) Copies of all RTI applications received from Vahida Yelgar from 2008 till date seeking information on vigilance case status.
7.) Copies of all RTI applications received from Hemang Doshi from 2008 till date seeking Appointments/promotions in SAG
8.) Copies of all RTI applications received from Atmaram Desai from 2008 till date Appointement/promotions in SAG .
9.) Copy of all RTI's received by SAG seeking information on Coach Leena Raikar from 2015 till date.
10.) Copy of all RTI's received seeking information on Meeta Azgaonkars appointment in SAG from 2010 till date.
11.) Copies of all RTI applications received from Sandeep Martin Warlikar seeking information on appointment / duties of Steffi Cardozo from 2008 till date.
12.) Copy of any other letter received by SAG against Steffi Cardozo with defamatory content from 2008 till date.
13.) Copies of all letters with enclosures received from Sandeep Martin Warlikar objecting the appointment of Steffi Cardozo from 2008 till date.
14.) Copy of any forged letter along with RTI application received against Monica Dourado from 2010 till date in the name of Eugenio Cardozo and copy of his statement given regarding the same.
15.) Copy of all letters received by Sandeep Martin Warlikar objecting or seeking action on Steffi Cardozo's appointment in SAG and asking elevation to post of OSD or Joint Director (Coaching) from 2012 till date.
16.) Copy of all notes received from MLAs like Jayesh Salgaonkar, Rohan Khaunte or others with all enclosures seeking action on Steffi Cardozo's appointment in SAG and requesting to promote Sandeep Warlikar in SAG.

PIO
3/1

(2)

17.)Copy of any NOC issued or approval given to Sandeep Warlikar to hand over confidential vigilance case documents of ongoing cases to press /news dailies from 2018 - 2019 .

18.)Copy of representations received from Sandeep Martin Warlikar dated 18th December 2017, 17th June 2019 , 24th August 2020 stating details of the ongoing vigilance case on Steffi Cardozo and seeking action in the mater.

19.)Copy of complaint Filed by any Female Basketball Coach in SAG alleging harassment in SAG.

20.)Copy of resignation letter of Ms Leena Raikar from SAG.

21.)Copy of statement given by Steffi Cardozo to Sexual harassment committee in Leena Raikar Case regarding harassment faced by a male employee.

22.)Action report taken in Leena Raikar Case.

Hoping you will provide me the required information at the earliest as this is required to file a formal harassment and defamation case.

Yours faithfully

Steffi Cardozo

(3)

Sakharam P. Pednekar

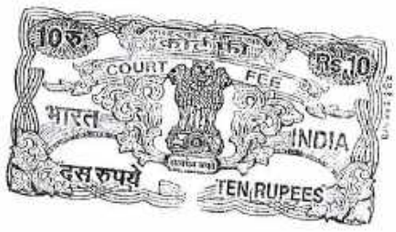
H.No.99/1, Bhatwadi,

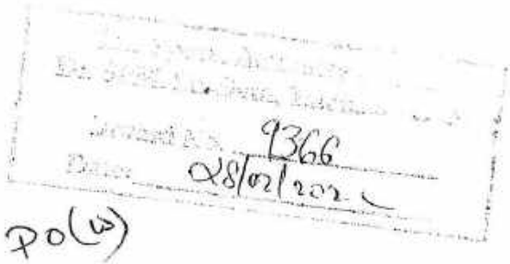
Latambarcem, Bicholim – Goa.

Mobile : 9604722792

Sakharam.ohr@gmail.com

Date: 08/02/2022





To,

The Public Information Officer,

The Sports Authority Of Goa,

Panjim – Goa.

Sub: Application under RTI act 2005

Dear Sir,

Kindly furnished the information & documents under RTI Act 2005 as following.

1) Kindly furnished certified all documents of Idependent Cricket Club Veling, Mardol – Goa.
2) Kinldy furnished AOA, MOA, Registration certificate of Idependent Cricket Club Veling, Mardol – Goa.
3) Kindly furnished certified all documents of Shree Shantadurga Cultural Sports Club Varkhand, Pernem – Goa.
4) Kinldy furnished AOA, MOA, Registration certificate of Shree Shantadurga Cultural Sports Club Varkhand, Pernem – Goa.

Thanking You,

Yours Faithfully,

(Sakharam P. Pednekar)

(4)

From

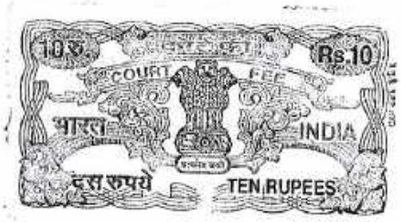
Steffi Cardozo

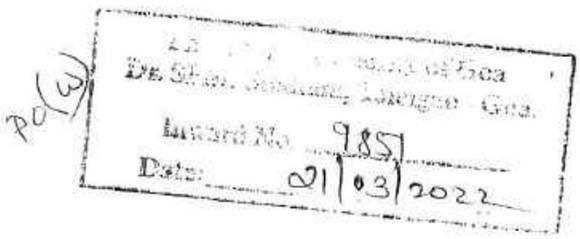
Hno 233/B , Corte real

Santa Cruz

Goa

Dated :-21/03/2022





To

The Public Information Officer

The Sports Authority of Goa

Athletic Stadium, Bambolim –Goa

Sub: - Information required under RTI Act 2005

Sir,

Kindly provide me the copies of the following letters under the RTI Act 2005.

1.) Copy of unsigned letter received from Aggrieved Clerks of SAG against the appointment of Ms Steffi Cardozo as Head clerk along with copy of postal envelope.
2.) Copy of letter received from any employee of SAG strongly objecting any sanction /approval of MACP /Increments /Additional Charges being given to Steffi Cardozo dated 21/03/2022 along with all enclosures received.

You are kindly requested provide me the documents within 48 hours so as to file a police complaint.

Yours Faithfully

21/03/22

STEFFI CARDOZO

Most Urgent
(5)

From

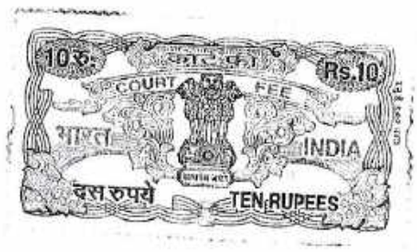
Steffi Cardozo

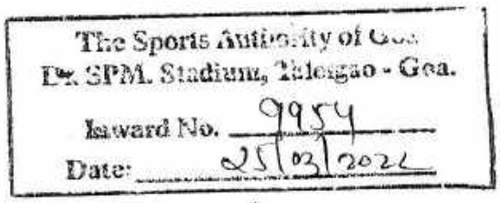
Hno 233/B , Corte real

Santa Cruz

Goa

Dated:-25/03/2022





POCO

To

The Public Information Officer

The Sports Authority of Goa

Athletic Stadium, Bambolim –Goa

Sub: - Information required under RTI Act 2005 within 48 hours

Sir,

Kindly provide me the copies of the following letters under the RTI Act 2005.

1.) Copy of all letter addressed to the ED SAG, received from any SAG employee strongly objecting any sanction /approval of MACP /Increments /Additional Charges being given to Steffi Cardozo in March 2022 along with all enclosures received.
2.) Copy of letters received from any SAG Employee in March 2022 addressed to the Hon'ble Chief Minister of Goa requesting the authorities to look into administrative irregularities in SAG that need to be investigated .
3.) Copy of all Notes moved to government for approval to allot additional duties to coaches and officials / appointing officer on Special Duty for Coaching.
4.) Copy of Order No SAG/ED-OFF/ALL-DUT/2021-22/2751 dated 06-01-2022issued by SAG.
5.) Copy of recommendation letters received from all politicians requesting SAG to give any Coach/employee additional charge of Shyama Prasad Stadium from December 2021- January 22.(
6.) Permission /NOC Sought by Shri Sandeep Warlikar from SAG to represent service matters directly to the Prime Minister of India , Chief Minister , Governor etc. regarding Steffi Cardozo appointment etc violating conduct rules.
7.) Copy of complaint from any citizen with all enclosures received to take disciplinary action against any employee of SAG for criticizing the government publicly and approaching press on service matters in January 2018 after press published an article on a coach alleging administrative irregularities in SAG.

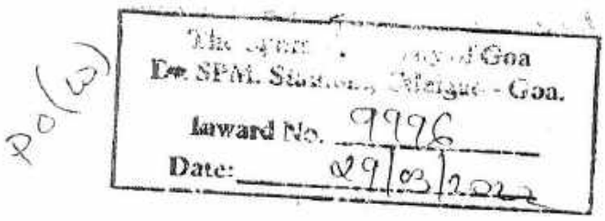
You are kindly requested provide me the documents within 48 hours so as to file a police complaint for harassment under various sections of the Indian Penal Code.

Yours Faithfully

STEFFI CARDOZO

(6)

Application under R.T.I Act 2005.



From:-Usha Laxman Gawande

Alias Lajasvi Laxman Gawande,

R/O.H.No:-660,

Deulwada,Virdi.

Sankhlim-Goa

Dated:-26/03/2022.

To,

Director(Administration)/Public Information Officer,

Sports Authority of Goa,

2nd floor,Athletic Stadium,

Cujira,Bambolim

PIN:-403 202.

Sub:-Information underR.T.I Act 2005.

Sir/Madam,

I am an Indian Citizen.Kindly furnish me the information in respect of the following:-

(1)Details in respect of procedure followed in according "Temporary Status" to (1)Smt.Vimal Gomes ,Sweeper and (2)Janu Naik,Watchman and subsequent confirmation and /or absorbtion in service, promotion, if any, of the said two incumbents/government servants serving under your department.

(2)Complete file maintained pertaining to the service records of the above mentioned two servants serving under your department.

(7)

(3)Details in respect of procedure followed in according "Temporary Status" to(1) Sweeper and (2)Watchman(3)Groundsman(4)Casual labour(5)Peon(6)Lower Division Clerk serving under your department and their subsequent confirmation and /or absorbtion in service, promotion, if any, prior to and after November 1999.

(4)Complete file pertaining to Order bearing No.2/07/890/13/DSYA/ADM(VOL-III)/PF/3528 dated:-30/09/2014 & Order bearing No.2/07/890/13/DSYA/ADM(VOL-III)/PF/3183 dated:-14/11/2014.

(5)Complete file pertaining to Order bearing No.SAG-03/ADM-CO/REG-DW/CONT/2017/4778 dated:-21/02/2019

I undertake to pay necessary processing fees and photo copying charges as prescribed under R.T.I Act 2005.

Thanking You,

Your's Truly,

(Smt.Usha L.Gawande)

Alias Lajasvi Laxman Gawande.

(8)

946

RTI Application, 2005.

Date – **31/03/2022**

The Sports Authority of Goa
Dr. SPM. Stadium, Taleigao - Goa.
Inward No. 006
Date: 01/04/2022

PO(W)

The Public Information Officer,
Office of Sports Authority Of Goa,
1st Floor, Bambolim Sports Complex,
Cujira, Bambolim, Goa - 403 202.

(1) Full Name of the Applicant - Prakash Pandurang Dhoke.

(2) Address of the Applicant - Flat No. 13/366/8, Ground Floor,
House No. 13/366, Near to Karimabad
Co. op. Housing Society gate, Campal,
D. B. Marg, Panaji, North Goa- 403001.

Contact No. **9766905384**

(3) Particulars of Information Required –

(3) (i) Subject matter of information –

Applicant is submitting RTI Application, 2005 for **RTI Physical Inspection** of **SAG Office files** related with India Football Super League **Professional Sports Tournament's organized by SAG - Goa.** The Hosting of ISL in Goa Sate is Incredible Experience to Goa Citizens and Vital Economy Generated for Goa State. Please Note that SAG is autonomous body of Govt. of Goa and their office has organized ISL Tournaments as per getting official sanction of Govt.'s Funds from Govt. of Goa and Govt. of India.

Dhoke

(3) (ii) The Period to which the information relates –

From Year 2019 up to **30/03/2022.**

(3) (iii) Description of the information is required -

(3) (iii) (a) Applicant is submitting RTI Application, 2005 for **RTI Physical Inspection** of **SAG Office files** related with **India Football Super League Professional Sports Tournament's i.e.-**

- **ISL–SAG Office Administration files including Noting Sheet, various Offices Permissions / Expenditures Office files of ISL – SAG at Accounts Section at SAG.**

- **ISL–SAG Legal Tender for inviting games file and Contract Term and Conditions finalization files of ISL-SAG including Noting Sheet.**

- **SAG Stadiums, Sports Complexes and Play Grounds Rental Charges Collection Details related with ISL–SAG Account Section Files. The Total Income generated from ISL i.e. Payment and Expenditure details of ISL Tournament.**

- **All type of Commercial News Broadcasting and Media Advertisement income and Expenditure files. Private Security / Facilitation of Opening and Award Ceremony / Hotel Accommodation / Transportation Arrangement / Food and Beverage provision Expenses and all types of other miscellaneous Expenditure and many other Expenses details.**

Shaikh

- Please provide the details of **Income and Expenditure Balance sheet has prepared by SAG Account Section** and Audited by Sports Authority of Goa appointed Private Auditors Team and the CAG Goa Auditors Team **after successfully conducting ISL Sports Tournament at Goa.**

- Please provide the Copy of **Challan of Goa Govt. Treasury** which has shown that "The incredible financial income has been officially generated by SAG Goa office from ISL Tournament" and **those income has paid to the Goa Govt. Treasury as a** Goa Govt.'s Revenue for the Share of State after financial year 2019-2022 and year 2020-2021.

(4) Whether the applicant is below the poverty line – No.

Applicant is Indian and Senior Citizen and also residing at Panaji, Goa.

If any of the information and documents pertaining to above asked subject matter, that happen to be in official custody of Sports Authority of Goa Administration departments and / or any other Goa Govt.'s Department's PIO Authority, then the same may be transferred under Section Rule 6 (3) of R. T. I. Act 2005 with due intimation to the applicant within the stipulated time period under RTI Act 2005.

I will be ready to pay the RTI fees to the PIO-SAG office as per RTI Rules.

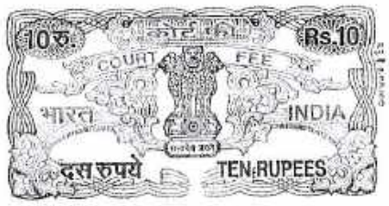
Thakur 31/3/22

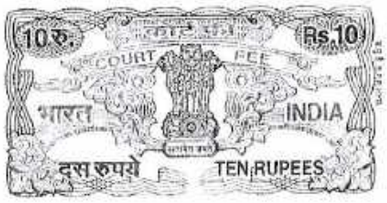
Date – 31/03/2022. Panaji, Goa. (Signature of Applicant)

(11)

From:
Dr. Sandeep Martin Warlikar,
Correspondence Address:
SF-2, Sunil Rachana Coop Housing Society,
Dr. Rego Bagh, Near Tulip Group,
Alto – Santa Cruz, Goa 403202,
Contact: +91 8698503130; 9823233130
E-mail: sandeep5tsag@gmail.com

Dated: **4th April** 2022



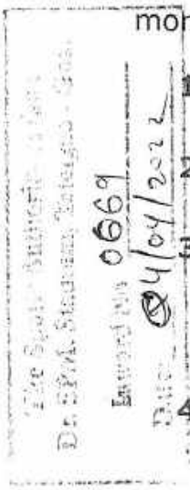


To,
The Public Information Officer,
The Sports Authority of Goa,
1st Floor, SAG Head Office, Athletic Stadium,
Cujira, Bambolim - Goa 403 202

Sub: Information under Right to Information Act 2005.

Sir,

Under the Right to Information Act 2005, I the undersigned request **The Sports Authority of Goa** to kindly furnish me the following information & supporting documents in regards to various documents & information sought and which or more particularly mentioned below:



APIO/PO(3)

1. Copies of ORDER's issued to Steffi Cardozo, SAG Asst. Project Officer (Athletics) by the SAG Executive Director from 1st April 2021 till date.
2. Copies of ORDER's issued to Steffi Cardozo, SAG Asst. Project Officer (Athletics) by the SAG Director Administration from 1st April 2021 till date.
3. Copies of Correspondence / NOTING's from SAG ED and / or DA communicating the grievances placed before by Sandeep Martin Warlikar in his letters dated 18/12/2017, 17/06/2019, 24/08/2020 to the Committee that finalized the Post Creations & Recruitments Rules for SAG.
4. Copies of Correspondence / NOTING's from Director (DSYA) communicating the grievances placed before by Sandeep Martin Warlikar in his letters dated 18/12/2017, 17/06/2019, 24/08/2020 to the Committee that finalized the Post Creations & Recruitments Rules for SAG.
5. Memorandums issued by the Sports Authority of Goa to Sandeep Martin Warlikar (SAG Employee) till date.
6. Memorandums issued by the Sports Authority of Goa to Steffi Cardozo (SAG Employee) till date.
7. Copies of RTI's applications filed by Steffi Cardozo in SAG till date.
8. Copies of these listed applications made by Steffi Cardozo to SAG for the position of (a) Director Coaching (b) Joint Director Coaching (c) High Performance Director – KISCE (d) Officer of Special Duty (Coaching – SAG)

Warlikar

(12)

9. Copy of Vigilance Inquiry Report drafted by the Sports Authority of Goa and submitted to the Directorate of Vigilance (Govt. of Goa) in reference to correspondence bearing No. 5/239/2017-VIG/338, dated 31/01/2019
10. Copy of Vigilance Inquiry Report drafted by the Sports Authority of Goa and submitted to the Directorate of Vigilance, Goa in reference to correspondence bearing No. 5/63/2016-VIG/2376, dated 11/09/2020
11. ORDER copy of Steffi Cardozo given charge in the rank of Head Clerk.
12. Lists of UDC's and the List of LDC's in the Sports Authority of Goa.
13. Copies and Details of Eugenio Cardozo holding the charge of Asst. Director (Administration) at the Sports Authority of Goa.
14. Copies and Details of Eugenio Cardozo holding the charge of Deputy Director (Administration) at the Sports Authority of Goa.
15. Name of Chairman of SAG Farewell Committee
16. Name of Member Secretary / Secretary of SAG Farewell Committee
17. Names of the other members of the SAG Farewell Committee in the Order of Seniority and Protocol.
18. Domicile certificate of Theophile Lowe (Taekwondo Coach SAG) produced at the time of appointment at the Sports Authority of Goa.
19. Domicile certificate of Sunil Sharma (Taekwondo Coach SAG) produced at the time of appointment at the Sports Authority of Goa.
20. Goa State Govt. Employment Card produced by Theophile Lowe (Taekwondo Coach) at the time of appointment in SAG.
21. Goa State Govt. Employment Card produced by Sunil Sharma (Taekwondo Coach) at the time of appointment in SAG.
22. Order copy and tenure of Theophile Lowe serving as Preliminary Coach & Contract Coach at Sports Authority of Goa.
23. Order copy and tenure of Sunil Sharma serving as Preliminary Coach & Contract Coach at Sports Authority of Goa.
24. Latest Seniority List of the Sports Authority of Goa Coaches, mentioning their present grade.

The same may be furnished to me at the earliest and / or which is prescribed period as per the Right to Information Act 2005.

My legal counsel needs the same most urgently. I am willing to pay the necessary fees which may be required to procure such information. I have affixed the necessary court fees as required Under the RTI 2005.

Thanking You,

Yours Faithfully,

(Dr. **Sandeep M Warlikar**)

APIO

951

(13)

Place: Bambolim.

Date: 11-04-2022.

From:

Full name of the Applicant: Mr. Sudip Narayan Tamhankar,

Postal Address of Applicant: R/o C-5, Harbans Vihar,
Old Goa Kadamba Bypass Road,
Near Saibaba Temple,
Raibandar,– Goa.403006

Contact Phone No, if any9552565679; e-mail, if any:sudip.tamankar@rediffmail.com

To,

The state Public Information Officer / Asst. Public Information Officer.

Name of Office/ Department: Sports Authority of Goa,
Shyama Prasad Mukharji IndoorStadium,
Near Goa University Complex,
Bambolim, Goa

Sub: Information under RTI Act, 2005.

Sir/ Madam,

I. The undersigned hereby requires the following particulars of information.

a. Subject matter: Regarding use of stadium.

b. The Period to which the information related: from 01-08-2018 to 31-03-2022.

c. Information Description

i. Furnish the information about the names of the persons / sports club / company / firm / political party / association / cultural organization etc. who booked Dr. Shyama Prasad Mukharjee Indoor Stadium from 1st August 2018 to 31st March 2022, If yes than furnish the details such as dates of conducting functions / sports / events / meeting and amount received towards the rent by your office.

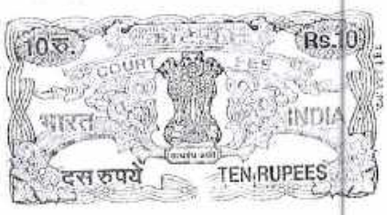
II. In case the subject matter / any of the information is held by / related to another public authority, you are requested to transfer the application or such part of it as may be appropriate to that other public authority with an intimation to the undersigned (Section 6(3) of RTI Act.).

III. Further, I declared that I am a 'Citizen' of India and I am asking the information as 'Citizen'.

Signature/ Thumb Impression of the applicant.

Name: (Sudip Narayan Tamhankar)

(14)



From,
Miss Catherine Anthony
Near Shankar Vijay Sawmill.
Silva Nagar.
Ponda-Goa.
Mobile No. 9730080096/
9822125677

To,
A.P.I.O.
The Sports Authority of Goa.
Athletic Stadium
Bambolim Goa.

Dt. 13/4/2022.

Sub: Information Under RTI Act 2005

Respected Sir/Madam.

374
13/04/2022

I the undersigned would like to request, under Right to Information Act the Nomination copy of late Mr. Marian John Anthony my younger brother who died on 27th Dec 2021.

Whatever charges have to be paid I shall pay it.

kindly oblige and do the needful at the earliest

Thanking you.

Yours faithfully.

(Miss Catherine Anthony)

(15)

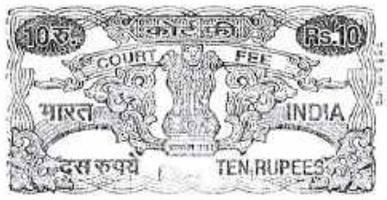
Aires Rodrigues

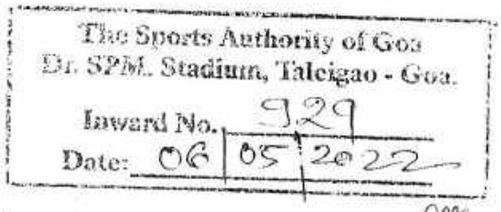
Advocate High Court

MOST URGENT PLEASE

6th May 2022

To,
The Public Information Officer
Office of the Sports Authority of Goa
Bambolim





Sir,

Under the Right to Information Act be pleased to furnish the following information at the earliest possible.

1. A copy of the entire file notings and correspondence pertaining to the Swearing in Ceremony of Chief Minister Pramod Sawant and his eight Ministers held on 28th March 2022 in Dr. Shyama Prasad Mukherjee Stadium at Bambolim.
2. Kindly furnish details of the entire expenditure incurred or arrangements made by your department on the above said function along with copies of the bills.

Requisite fee of Rs 10 as mandated by the RTI Act is affixed herewith.

Necessary fees will be paid for the information being furnished.

Yours Sincerely,

Aires Rodrigues

Aires Rodrigues

C/G-2, Shopping Complex, Ribandar Retreat, Ribandar, Goa - 403006
Tel: (0832)2444012 Mob.: 9822684372
E-mail: airesrodrigues@yahoo.com or airesrodrigues1@gmail.com
Facebook.com / Aires Rodrigues, Twitter/ rodrigues _aires

(16)

ICL

From
Sanath S. Bharne
Flat 303, Block- A, 3rd FLR,
Adwalpalkar Park,
Bhatlem-Durgawadi Rd,
Panaji Goa 403002

Date: 08/05/2022

To
P.I.O
Sports Authority of Goa
Dr Shyamaprasad Mukharjee Stadium,
Goa University Complex,
Taleigao, Goa
-403206

Subject: Request for Information of the renovation works of the Swimming pool in Campal.

Respected Sir/Madam,

I am writing this letter seeking the following information of the renovation works of the Sports Authority of Goa(SAG) swimming pool at Campal Panaji Goa:

1. Date of commencement of the renovation works.
2. Name of contractor.
3. Projected date of completion at the time of commencement.
4. Projected date of completion as of 08/05/2022
5. Operational Sports Authority of Goa(SAG) swimming pool nearest to Panaji.

In case the information is held by or related to another public authority, the application or such part of it as may be appropriate may be transferred to that other public authority under intimation to the undersigned as per Section 6 (3) of RTI Act.

Payment of Application fee of Rs. 10/- is made herewith by the stamp attached to this request. I also agree to pay the relevant fees/ charges for photocopying of requested documents. I state that I am a INDIAN CITIZEN.

Be pleased to furnish the aforementioned information at the earliest.

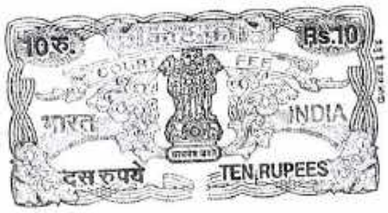
Thanking You in anticipation

Yours Respectfully

Sanath Bharne

CC to : P.I.O, Directorate of Sports and Youth affairs Campal Panaji Goa.

(17)



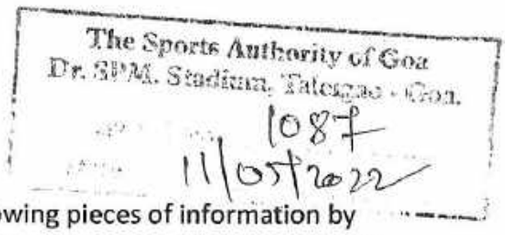
To,
Central Public Information Officer,
Sports Authority of Goa,
Panaji, Goa

Applicants Name : Mr. Mangesh Dalvi

H.No 174, Satyam, Pedem Road
Near District Hospital,
Mapusa - Goa

Applicants Email : msdalvi@gmail.com

Applicants Contact : +91 9323294976



Information sought under section 3 of RTI of 2005

Sir / Madam,
I the undersigned applicant citizen of India seeking the following pieces of information by enclosing a Rs. 10/- stamp as an application fee for your kind consideration under section 6 (I) of RTI Act 2005

I expect you to furnish the following information as per the RTI Act.

Details of information required.

1) Kindly provide me the list of Office Bearers of the Goans Hockey.
2) Provide me the details of the last 3 elections result with the names of the Elected persons each term wise for the last terms the election held.
3) Kindly provide me with the list of people / clubs who are affiliated to Goans Hockey
4) Kindly provide me with the list of Clubs from North Goa Districts Association who are eligible to vote in their elections
5) Kindly provide the copy of the affiliation granted to North Goa District Association and the South Goa District Association.
6) Provide me the list of the elected Office Bearers of North Goa and South Goa District along with the Electoral College.
7) Kindly provide me details of the financial grants given to Hockey Goa and the amount of money spent on the teams taking part in the junior/ Senior/ Sub-junior Men & Women National Hockey Championship for the last 3 years.

I do hereby declare that I am a citizen of India. I request you to ensure that the information is provided before the expiry of the 30 days after you have received the application.

Proof of payment of application fee: Attached Indian Postal Order for Rs. 10/- dated dd/mm/yyyy favoring "Accounts Officer of Central Public Information Officer.

Date: 09/05/2022

Name: Mangesh Dalvi

Place : Mapusa Goa

Signature:

RTI Application, 2005.

Annexure (1)

Date :- 30/03/2022

(18)

To,

The Public Information Officer,
Office of Sports Authority Of Goa,
1st Floor, Bambolim Sports Complex,
Cujira, Bambolim, Goa - 403 202.

TEN RUPEES

(1) Full Name of the Applicant - Prakash Pandurang Dhoke.

(2) Address of the Applicant - Flat No. 13/366/8, Ground Floor,
House No. 13/366, Near to Karimabad
Co. op. Housing Society gate, Campal,
D. B. Marg, Panaji, North Goa- 403001.

Contact No. 9766905384

~~(3) Particulars of Information Required~~

(3) (i) Subject matter of information –

Applicant is submitting RTI Application, 2005 for RTI Physical Inspection of SAG Office files related with

Professional Sports Tournament's organized by SAG - Goa. Tax No. [illegible] is [illegible] to Goa Citizens and Vital Economy Generated for Goa State.

Please Note that SAG is autonomous body of Govt. of Goa and their office has organized ISL Tournaments per getting official

(19)

Sanctioning of Govt's Funds from Govt. of Goa and Govt. of India.

(3) (ii) The Period to which the information relates –

From up to 30/03/2022.

(3) (iii) Description of the information is required -

(3) (iii) (a) Applicant is submitting RTI Application, 2005 for RTI Physical Inspection of SAG Office files related with India Football Super League Professional Sports Tournament's i.e.-

- ISL-SAG Office Administration files including Noting Sheet, Various Expenditures Office files of ISL-SAG at Accounts Section at SAG.
- ISL-SAG Legal Tender Invitation File and Contract Term and Conditions finalization files of ISL-SAG including Noting Sheet.
- SAG Stadiums, Sports Complexes and Paly Grounds Rental Charges related to ISL-SAG Account Section Files.) The Total Income generated from ISL i.e. Payment and Expenditure details of ISL Tournament.
- All type of Commercial and News Advertisement income and Expenditure files. Private Security / Facilitation of Opening and Award Ceremony / Hotel Accommodation / Transportation / Food and Beverage provision and all types of Media Expenditure and many other Expenses.

(20)

* Please provide the details of Income and Expenditure Balance sheet has prepared by SAG Account Section and

and after successfully conducting ISL Sports tournament at Goa.

* Please provide the Copy of Challan of Goa Govt. Treasury which was showing that "

and those income was paid to the Goa Govt. Treasury as a to State after year 2019.

(4) Whether the applicant is below the poverty line - No.

Applicant is Indian and Senior Citizen and also residing at Panaji, Goa.

If any of the information and documents pertaining to above asked subject matter, that happen to be in official custody of Sports Authority of Goa Administration departments and / or any other Goa Govt.'s Department's PIO Authority, then the same may be transferred under Section Rule 6 (3) of R. T. I. Act 2005 with due intimation to the applicant within the stipulated time period under RTI Act 2005.

I will be ready to pay the RTI fees to the PIO-SAG office as per RTI Rules.

(Signature of Applicant)

- 30/03/2022. Panaji, Goa.

(21) (2)

[illegible]
[illegible]
[illegible] Majorda
Salcete - Goa 403713
Mob. 9975757094
Dated: 25th April 2022

The Director P.T.O
Sports Authority of Goa
Panaji - Goa.

Dy. S.P.O. Directorate of Sports & Youth Affairs, Panaji - Goa.
Inward No. 646
Date 27/04/2022

SPORTS AUTHORITY OF GOA
ACCOUNTS SECTION
NO. 195

Sub: Request for information under right to information in regards to progress on File in regards to utorda grounds Hand over process to Village Panchyat of Majorda-utorda by Ex. Chief Minister Manohar Parrikar in 2018)

Sir,

Please provide true, certified copies of the following

(1). All correspondence done by Sports Authority of Goa (SAG) panjim Goa to village Panchayat of Majorda utorda

(2) All the correspondence letters done by village Panchayat of Majorda utorda to Sport Authority of Goa (SAG) panjim to take care the grounds.

(3) Any other matter pertaining to utorda ground

The above information is required by the villagers of utorda.

Thanking you

Yours faithfully

3
22

From: Minguel Fernandes
H No.225/1 Sinquetim
Navelim Salcete Goa
Mobile no 9657034129

Date: 01/06/2022

APIO

1759
02/06/2022

To,
THE P.I.O
The Sport's Authority of Goa
1,st floor Athletic Stadium Bambolim
Chujira , Bambolim _Goa 403202

Sub: Right to Information Act 2005.

Sir,

Kindly issue me a Right to Information Act 2005, as given below as follows.

1. Give certified copy of Order copy No:SAG_03/ADM_CO/PF/PO/96/1788. Date. 26/08/2019.
2. Give certified copy of Notting order no sag_03/adm_co/pF/po/96/1788 dt.26.08.2019.
3. Give certified copy of Order copy No: sag_03/adm_co/pF/po/96/550 dated 28/07/2020
4. Give certified copy of Notting order no sag_03/adm_co/pF/po/96/550 dated 28/07/2020
5. Give certified copy order no sag _03/ADM_CO/PF/PO/96/609 date 06/8/2020
6. Give certified copy of Notting sag _03/ADM_CO/PF/PO/96/609 date 06/8/2020
7. Give certified copy of Inward copy Inward no 9396.date 30/7/2019.
8. Give certified copy of my Attendance Certificate by _metric machine copy in the year 2018 to July 2019.

Any Margoa staff had made complaint on me. I have doing harassing other staff member Give certified Complaint Copy.

I shall be pay to necessary fees.

Please do needful

Your faithful

Minguel Fernandes

2/c

(4)

(23)

Date:-19th Oct 2022

From
Shanu Shekhar Chari
507,5thFloor
Above Sweet Nation
Edcon Mind Space
St.Inez, Panaji
Goa- 403001
Mobile:-8788223192

To,
The Public Information Officer
The Sports Authority of Goa,
Bambolim, Panaji
Goa

Subject: Application under Right to Information Act 2005

Sir,

Kindly provide para-wise reply and certified copies of the following information under Right to Information Act 2005.

1. Copies of all complaints received from organizers of FIFA U-17 Women's World Cup against poor facilities in Nehru Stadium, Fatorda.
2. Provide copies of file notings and correspondence related to above mentioned complaint.
3. Clarify whether any of the organizers was locked in the toilet during the tournament due to poorly maintained door locks. If so, provide details of the incident and copy of the complaint filed.
4. Provide detailed list of tenders awarded for organizing the FIFA U-17 Women's World Cup along with description of the works, the name of the winning bidder, cost of the tender, and amount paid, documents/applications submitted by all the applicants for the tender along with all the file notings.
5. Provide the details of total funds received/allocated sanctioned and utilized for the tournament including all funds from State, Center and any other source.

(24)

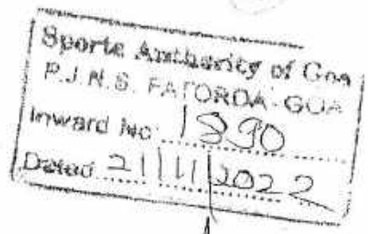
In case the subject matter/any of the information is held by / related to another public authority, you are requested to transfer the application or such part of it as may be appropriate to that other public authority with an intimation to the undersigned (Section 6(3) of RTI Act). I hereby inform that I will pay necessary fees once informed to me. I do not belong to Category of below Poverty. I say that I am 'Citizen' of India.

19/10/21

Shanu Shekhar Chari

(25)





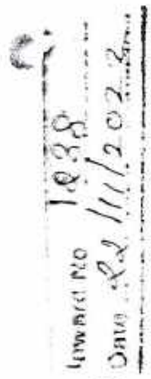
From:
Mr. Inacio Carvalho,
resident of H. No.81,
Dicarpale, Navelim,
Salcete, Goa.
Mob. No. 9921321774.

Date: 02/11/2022

By Reg A/D Post

To,
The Public Information Officer,
Office of the Sports Authority of Goa,
Government of Goa,
Campal, Panaji, Goa.





Sub: Application under Right to Information Act, 2005

Sir,

I am resident of above address. Kindly issue me information pertaining to the awarding of contracts assignment of work of "FIFA Women's World Cup" 2022 partly held at Pandit Jawaharlal Nehru Stadium at Fatorda, Margao, Goa. The details of the information required are as under:-

a) Copy of the Work Order/ Order issued to contractor for manning the entry gates of the spectators during the matches of "FIFA Women's World Cup" held at Pandit Jawaharlal Nehru Stadium at Fatorda, Margao, Goa.

b) Copy of the Work Order/ Order issued to security checkup of the spectators during the matches of "FIFA Women's World Cup" at Pandit Jawaharlal Nehru Stadium, Fatorda, Margao, Goa.

c) Copy of CC T.V Footage of gate No. 8 and 5 of Pandit Jawaharlal Nehru Stadium at Fatorda, Margao, Goa of the matches held. The CC T.V. footage may issue of the time from 7.00 p.m. to 9.00 p.m. of the respective match days.

(28)

d) Copy of Work Order/ Order for maintenance and repairs of seats of Pandit Jawaharlal Nehru Stadium at Fatorda, Margao, Goa.

e) Also Inform me the name of the Contractor to whom, the Contract of ticket selling at Box was issued.

The above information is required for filing proper complaint before the FIFA, AIFF and SAG Goa, as inspite of having eight gates to the Pandit Jawaharlal Nehru Stadium at Fatorda, Margao, Goa, only two gates were kept open for the spectators i.e. gate No. 4 and 8 thereby causing undue inconvenience to the spectators to enter the stadium, as a result of which the spectators could not watch the match fully specially the second match due to non opening of other gates as spectators has to stay for a long queue.

I am ready to bear the necessary charges for the same.

Thanking you,

Yours faithfully,

Carvalho

Inacio Carvalho

(27)

APPLICATION FOR SEEKING INFORMATION UNDER THE RIGHT TO INFORMATION ACT – 2005

The Sports Authority of Goa
Athlete S... Cupim, Bambolim-Goa
Inward N 9517
Date: 13/12/2022

To,

The Central Public Information Officer (CPIO),
Sports Authority of Goa
Bambolim Athletic Stadium
Bambolim Goa.

13/12/22 Seek from, Canacona Section under 5(4) Dyanbaz

Name of the Applicant: Hilario Lobo
Address: H. N0. 190, Volvado, Pilerne, P.O. Reis Magos Bardez Goa 403114

1. Particulars of Information :

i) Concerned Office/Department : Sports Authority of Goa

ii) Particulars of Information required :

iii) Details of Information required : 1) Amount paid by Churchill Brothers FC towards rental of Pandit Jawaharlal Nehru Stadium, Tilak Maidan and Bambolim Staadum towards organisation of I-League matches from 2016-17 season onwards till date

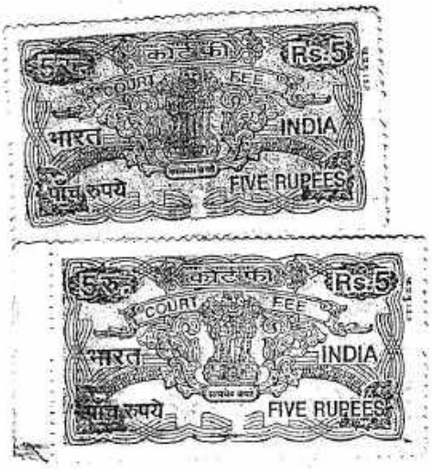
2) Any amount paid by Churchill Brothers FC towards electricity, water,, maintenance, security towards of Pandit Jawaharlal Nehru Stadium, Tilak Maidan and Bambolim Stadium from 2016 onwards till date

3) Amount paid by FSDL towards Sports Authority of Goa for rental of Pandit Jawaharlal Nehru Stadium, Tilak Maidan and Bambolim Athletic Stadium for the 2020-21 and 2021-22 ISL season.

4) Contact signed between FSDL and Sports Authority of Goa towards organisation/payment terms of ISL 2020-21 and ISL 2021-22 season.

5) Amount paid by FIFA/AIFF towards ground rental for Pandit Jawaharlal Nehru Stadium towards rental of the stadum for the FIFA U-17 Women's World Cup 2022.

6) Host City Agreement between FIFA/AIFF and SAG for the FIFA U-17 Women;s World Cup in 2022 and FIFA U-17 Men's World Cup in 2017.



(iv) Period for which information asked for : 2016- 2022

28

v) Format in which information is required : Hard copy

vi) Mode of delivery expected is speed post or registered post. Additional fee may be charged to cover the cost of delivery.

vii) The information can be furnished within 30 days as prescribed under Section 6(1) of the Right to Information Act, 2005.

viii) I state that the information sought does not fall within the restrictions contained in Section 8 and 9 of the Act and to the best of my knowledge it pertains to your office.

ix) I also state that I am a citizen of India and I am eligible to seek information under the Right to Information Act 2005.

Place: Pilerne
Date: 13th December 2022

(Hilario Lobo)
Tel: 9764680247

FORM -1

Form of application for seeking information under the Right to Information Act,2005.

I.D. No
(For official use)

Inward No. 1256.0
Dated 28/3/2023

To

The Public Information Officer,
Executive Director of The Sports Authority of South Goa
Pin Code: 403201

1. Name of the Applicant : Mahesh Ratnakar Kulkarni (Press Reporter)
(Mobile: 9922502186)

2. Address : RAJAT APARTMENT GROUND FLOOR MANIK COLONY , ,CHINCHWAD PUNE – 411033.

3. Particulars of information. : - Required bill details of South Goa.

(a) Concerned department: - The Sports Authority of South Goa.

(b)Particulars of information required: Regarding Project work order from 2017 to 2023 Sports Authority of South Goa.

(c)Details of information required: Regarding project of sports Authority of south goa from 2017 to 2023

ii. Period for which information asked for :- From: 01st April 2017 to 28 February 2023.

iii. Other details :

1. Regarding total projects that have been completed of Sports authority of south Goa of civil and electrical department. Please provide me with total work order copies, final bill copies, work completion copies and security deposit release copies.

4. A fee of Rs 10/- (Rupees ten only) has been deposited in the office of the Public Information Officer vide receipt No..... dated.....

Place : Chinchawad Pune

Date : 17 March 2023

Signature of Applicant

Email ID : maheshrkulkarni03@gmail.com

Mobile : 9922502186

Note :- (i) Reasonable assistance can be provided by the Public Information Officer in filing up the Form 1.

The Sports Authority of Goa
Athletic Stadium Fujira, Bambolim-Goa
Inward No. 13634
Date: 21/03/2023

30

Gaurish R. Shetkar
H. NO. 1,
Orgao Marcela Goa.
403107.
Tel: 8805866488
Date: 21st March 2023

To,
The Public Information Officer,
The Sports Authority of Goa.
1st Floor, Athletic stadium,
Bambolim Goa.
403202

Sir,

The undersigned hereby request under section 4 to provide files/and particulars of Information under Section 6 of Right to Information 2005.

Subject Matter: RTI certified copies of information sought.

1. Letter of commencement of work / work order. letter no: SAG/H.O./TECH-ACCTS/F.04/2022-23/2446. dated 25/10/2022
2. Estimated cost : put to Tender + Taxes as applicable
3. Corrigendum: 1. SAG/EE-ED/TECH/F.08/CORRIGENDUM/2021-22/2192 dt 22/11/2021.
4. Your letter dated 19.08.2022 towards extension of Bid Validity.
5. Issue me this office letter no. SAG/HO/TECH-ACCTS/F.04/2022-23/1829 dt. 08/09/2022
6. Your letter dated 21/09/2022 submitting performance guarantee , no. BOM1163/BG. No. 10/2022-23 dated 29/09/2022 for Rs. 6,28,851/- of the Bank of Maharashtra Ponda Branch.
7. Issue me TCP Approved plan / PWD .
8. Issue me partition of plot by Dy. Collector.
9. Mutation of Mamladar of said property in sy no. 59/10 for up gradation of KARO Play Ground.
10. Issue me the Sanad / NA
11. Estimate cost of Karo Play ground in survey no 59/10.
12. Issue me construction licence from Panchayat body of upgradation of Karo Playground.
13. Issue me ownership Sale Deed of said property in Survey no 59/10.

Kindly furnish me the above requested information . I will pay the necessary fees.

Kindly do the needful,

Thanking you,

Yours faithfully,

Gaurish R. Shetkar.

(9) (32)

The Sports Authority of Goa
Athletic Stadium Complex, Bambolim-Goa
Inward No. 1649
Date: 17/05/2023

From
[illegible]
[illegible]
[illegible]
Mobile: 9.5.5.4.8.9.7.2.6.5

Date: 15/05/2023

To,
The Public Information Officer
Sports Authority of Goa
1st Floor, Athletic Stadium
Bambolim Goa.

Sub: Request to furnish information under the Right to Information Act, 2005.

Sir,

Kindly provide below information.

1. Number of swimming pool facilities available to general public within state of Goa established and managed by Sports authority of Goa.

2. Location of Swimming pool facilities available to general public within state of Goa established and managed by Sports authority of Goa.

3. How many life Guards and training instructors are there at Swimming pool facilities available to general public within state of Goa established and managed by Sports authority of Goa ?

4. Whether any swimming teaching classes are conducted at Swimming pool facilities within state of Goa established and managed by Sports authority of Goa ?

5. Whether swimming classes are conducted by swimming instructors (trained and recruited for the purpose) within state of Goa established and managed by Sports authority of Goa?

If the information is not available in your office, kindly forward to the concerned public authority as per section 6(3) of the RTI Act,2005.

I am a citizen of India and address as stated above.
Requisite RTI application fee for Rs.10/- is affixed to this application.

Thanking You

[illegible]

(32)

The Sports Authority of Goa
Athletic Stadium Cujira, Bambolim-Goa
2992
09/06/2023

MOST URGENT

From,
Jose Dias
H. No1292, Subraya Naik Road,
Old Market, Margao- Goa
Mob 9764525225

Dated: 05/06/2023

To,
The Public Information Officer
Sports Authority of Goa
Cujira Bambolim
Margao Goa

8/6/23

10रु. Rs.10
दस रुपये TEN RUPEES

SUB: Information under RTI Act 2005

Sir,

Kindly furnish me the following information on an urgent basis under RTI Act 2005.

1) Certified Copy of Order of all SAG Staff on duty on 10th and 11th September 2022 for FIFA program at Bambolim Athletic Stadium.
2) Certified Copy of attendance sheet of staff that attended FIFA program at Bambolim Athletic Stadium on 10th and 11th September 2022.
3) Certified Copy of prior written application along with Office order issued by sanctioning authority for any SAG Staff to attend any workshop/programme on 10th and 11th September 2022.
4) Certified Copy of correspondence made in lieu of official services required to any other department for 10th and 11th September 2022 for FIFA program at Bambolim Athletic Stadium in absence of any SAG Official.
5) Certified Copy of initial service joining report in July 2022, leave application and leave sanctioned order Of Khelo India Physiotherapist in the month of July 2022.
6) Certified Copy of correspondence/notings/letters made to any other department for Physiotherapist services in absence of Khelo India and SAG Physiotherapist.
7) Certified copy of deputation order of SAG Physiotherapist from July to October 2022 along with attendance for such programmes/tournaments.

Yours faithfully,

(Jose Dias)

Place : Mapusa
Date : 05/01/2024
Ref. No. : LOA/SAG/04/2024

(33)

13178
5/1/24

From:

Trajano D'mello **Shambhu M. Parab**
Opp. Peddem Sports Complex, Peddem, Mapusa, Bardez, Goa-403507
Mobile: 9881759955/9545251855; e-mail:lokachoadhar@yahoo.co.in

To

The Public Information Officer
O/o Sports Authority of Goa,
Dr. Shyama Prasad Mukherjee Indoor Stadium,
Taleigao, Goa.

TY OF GOA
INWARD NO.: 3600
DATE: 8/1/24

Sub: Information under RTI Act, 2005.

Sir,

We, Trajano D'mello& Shambhu Parab, the undersigned hereby require the following particulars of information.

a. **Subject matter:Detailed information about the tender invited for the work of "Appointment of an Event Management Agency for Event Days Operations & Overlays for the 37th National Games 2023, Goa" held in Goa from October-Nov., 2023 & total expenses incurred for the said work. We require information till date under the Right to Information Act, 2005.**

b. **Information Description**:

i] Please allow us physical inspection of all files pertaining to the tender invited for the work of "Appointment of an Event Management Agency for Event Days Operations & Overlays for the 37th National Games 2023, Goa" held in Goa from October-Nov., 2023 & also files of bills raised/ payment made to the vendor who bagged this tender (till date).

15/1/24

II. Further, we declare that we are 'Citizens' of India and we are asking for the information as 'Citizens'.

III. **Enclosed:** 10/- by way of Court fees stamps.

IV. Kindly refer to our reference number in your reply.

Thanking You,

Yours faithfully,

Trajano D'mello **Shambhu M. Parab**

Place : Mapusa
Date : 06/01/2024
Ref. No. : LOA/SAG/06/2024

(34)

13127
05/1/24

From:

Trajano D'mello
Opp. Peddem Sports Complex, Peddem, Mapusa, Bardez, Goa-403507
Mobile: 9881759955; e-mail:lokachoadhar@yahoo.co.in

To

The Public Information Officer
O/o Sports Authority of Goa,
Dr. Shyama Prasad Mukherjee Indoor Stadium,
Taleigao, Goa.

TY OF GOA
3601
8/1/24

Sub: Information under RTI Act, 2005.

Sir,

I, Trajano D'mello, the undersigned hereby require the following particulars of information.

a. **Subject matter:Detailed information about the tender invited for the work of "Appointment of an Event Management Agency for Event Days Operations & Overlays for the 37th National Games 2023, Goa" held in Goa from Oct-Nov., 2023 & total expenses incurred for the said work. I require information under the Right to Information Act, 2005 (till date).**

b. **Information Description**:

i] Please furnish detailed information about the item wise/per unit/per day price bid as quoted by the successful bidder of the above-mentioned work, for the following electrical equipment in their bid submission/tendered document;

[1] Silent DG sets of 1010 KVA
[2] DG sets of 750 KVA
[3] DG sets of500 kVA
[4] DG sets of400 KVA
[5] DG sets of380 KVA
[6] DG sets of250 KVA
[7] DG sets of200 KVA
[8] DG sets of160 KVA
[9] DG sets of125 KVA
[10] DG sets of 82.5 KVA
[11] DG sets of62.5 KVA

(35)

[ii] Please furnish information about the total quantum of diesel (in liter) as asked for by the SAG in the initial tender document BOQ.

[iii]Please furnish information about the price rate per liter of Diesel as quoted by the successful bidder in their bided documents, to run the silent DG Sets.

[iv]Please furnish information about the total number of liters of Diesel invoiced by the Vendor in their Final Invoice and also furnish the rate of Diesel per liter as mentioned in the same invoice (Final Invoice).

II. Further, I declare that I am 'Citizens' of India and I am asking for the information as 'Citizen'.

III. **Enclosed:** 10/- by way of Court fees stamps.

IV. Kindly refer to our reference number in your reply.

Thanking You,

Yours faithfully,

Trajano D'mello.

Trajano D'mello

(36)

Place : Mapusa
Date : 05/01/2024
Ref. No. : LOA/SAG/05/2024

13176
5/1/24

From:

Trajano D'mello
Opp. Peddem Sports Complex, Peddem, Mapusa, Bardez, Goa-403507
Mobile:9881759955; e-mail:lokachoadhar@yahoo.co.in

To

The Public Information Officer
O/o Sports Authority of Goa,
Dr. Shyama Prasad Mukherjee Indoor Stadium,
Taleigao, Goa.

3602
8/1/24

Sub: Information under RTI Act, 2005.

Sir,

I, Trajano D'mello, the undersigned hereby require the following particulars of information.

a. **Subject matter: Detailed information about the tender invited for the work of "Appointment of an Event Management Agency for Event Days Operations & Overlays for the 37th National Games 2023, Goa" held in Goa from October-Nov., 2023 & total expenses incurred for the said work. I require information about the same under the Right to Information Act, 2005(till date).**

b. **Information Description:**

i] Please furnish certified copy of all tender documents submitted/presented by "GOBANANAS" who bagged the work "Appointment of an Event Management Agency for Event Days Operations & Overlays for the 37th National Games 2023, Goa", in response to the tender invited by the Sports Authority of Goa vide tender Notice NGS/37thNG/EDO/2023/3256, dated 12/09/2023.

ii] Please furnish certified copy of the Agreement/Memorandum of Understanding or any other documents signed between the "GOBANANAS" & the Sports Authority of Goa/any other department of Goa Govt. after awarding the above mentioned tender to GOBANANAS for performance of the work.

(37)

iii] Please furnish certified copy of "FINANCIAL REPORT" prepared by the 10 Member Technical Evaluation Committee constituted for evaluating, scrutinizing bids invited for the work of "Appointment of an Event Management Agency for Event Days Operations & Overlays for the 37th National Games 2023, Goa" & on the basis of which, the bid was awarded to GOBANANAS.

iv] Please furnish certified copy of minutes of all meetings held by the 10-Member Technical Evaluation Committee constituted for evaluating, scrutinizing bids invited for the work of "Appointment of an Event Management Agency for Event Days Operations & Overlays for the 37th National Games 2023, Goa" for evaluating/scrutinizing the Technical Bid, Technical Presentation & for Financial Bid of the above mentioned tender.

v] Please furnish certified copies of all invoices/bill raised by GOBANANAS in lieu of services rendered towards this contract from 01/10/2023 till date.

vi] Please furnish certified copies of correspondence exchanged between the Sports Authority of Goa & GOBANANAS about Invoices/Bills for exceeding tendered value & subsequent correspondence to release the excess amount raised by GOBANANAS in lieu of services rendered towards the contract.

II. Further, I declare that I am 'Citizen' of India and I am asking for the information as 'Citizen'.

III. **Enclosed:** 10/- by way of Court fees stamps.

IV. Kindly refer to our reference number in your reply.

Thanking You,

Yours faithfully,

Trajano D'mello

Place : Mapusa
Date : 05/01/2024
Ref. No. : LOA/SAG/03/2024

The Sports Authority of Goa
Athletic Stadium Cuirra, Bambolim Goa
Received No. 13175
Date 05/1/24

(38)

From:

Trajano D'mello
Opp. Peddem Sports Complex, Peddem, Mapusa, Bardez, Goa-403507
Mobile:9881759955; e-mail:lokachoadhar@yahoo.co.in

TY OF GOA
AWARD NO. 3693
DATE 08/1/24

To

The Public Information Officer
O/o Sports Authority of Goa,
Dr. Shyama Prasad Mukherjee Indoor Stadium,
Taleigao, Goa.

Sub: Information under RTI Act, 2005.

Sir,

I, Trajano D'mello, the undersigned hereby require the following particulars of information.

a. **Subject matter: Detailed information about the tender invited for the work of "Appointment of an Event Management Agency for Event Days Operations & Overlays for the 37th National Games 2023, Goa" held in Goa from October-Nov., 2023 & total expenses incurred for the said work. I require information about the same under the Right to Information Act, 2005 (till date).**

b. **Information Description**:

i] Please furnish detailed information about the tender invited for the work "Event Management Agency for Event Days Operations & Overlays for the 37th National Games 2023, Goa", i.e., name & address of all bidders who participated in the bid process, the amount bided by bidders, name of the successful bidder who was awarded this contract & final bid price for which the contract was awarded.

ii] Please furnish detailed information about the cumulative value of the invoices submitted by the vendor who got tender for the work of "Event Management Agency for Event Days Operations & Overlays for the 37th National Games 2023, Goa" in lieu of services rendered towards this contract.

iii] Please furnish information about the excess invoice amount as claimed by this vendor over & above the original/tender awarded contract value.

iv] Please furnish information about official/s who have cleared the additional invoices over & above the tendered price in the said matter.

v] Please furnish information about the amount of the additional invoice (which was above the official tender price) paid by SAG to GO BANANAS & also furnish information about the unpaid amount of the additional invoices raised by GO BANANAS.

vi] Please furnish information about the process for audit & inspection of additional invoice as well as other unpaid balance invoices of the said work.

vii] Please furnish the name of the official of the Scrutiny Committee who scrutinized & finalized & approved the tender.

II. Further, I declare that I am 'Citizen' of India and I am asking for the information as 'Citizen'.

III. **Enclosed:** 10/- by way of Court fees stamps.

IV. Kindly refer to our reference number in your reply.

Thanking You,

Yours faithfully,

Trajano D'mello

The ... Athlete Stadium, Bambolim-Goa
Inward No. 13053
Date: 04/01/2024

40



Prakash P. Dhoke
Flat No 13/366/08,
Ground Floor,
House No. 13/366,
Near to Karimabad
Co-op. Housing
Society Gate,
D. B. Marg, Campal,
Panaji, Goa-403001.

Date :- **01/01/2024**

To,

The Public Information Officer,

The Sports Authority of Goa,

1st Floor, SAG Athletic Stadium,

Bambolim, Goa- 403 202.

Subject :- Information under Section 6 of RTI Act, 2005.

Respected Madam,

I am Indian citizen and resident of above stated address. Kindly provide the RTI certified copies of the following information under the RTI Act, 2005 on urgent basis.

1. The RTI Certified Copies of **Name** of Employee / **Designation** of Employee / **Place of Posting** of Employee / **Name of Department** or Sub Section / **Date of Birth** of Employees / **Age of Employee** on date of Joining on their duties / **Gendre** etc. of the employees working at your organization i.e. Employees employed on **Contractual** basis workers / **Temporary** basis workers / **Daily Wages** basis workers at SAG, Govt. of Goa office from the last 10 years period to till date of RTI Application.

2. The RTI Certified Copies of **Employees Appointment Orders** and

(47)

Pay Scales / Salary Payment Details and **Payment of bonus, extra Allowances,** if any eligible to them from date of joining at your organization, i.e. Employees employed on Contractual basis workers / Temporary basis workers / Daily Wages basis workers at SAG, Govt. of Goa office from the last 10 years period to till date of RTI Application.

3. The RTI Certified Copies of **SAG Office Memorandums / Office Orders / Minutes of Meetings in respect of granting approval by the SAG Managing Committee** and / or Personal Department, Govt. of Goa **in respect of making appointment to them** on Contractual basis worker, Temporary basis worker and Daily wages worker at your Organization / Goa Govt.'s Department from the last 10 years period to till date of RTI Application.

4. Also provide the RTI Certified Copies of **Amendment / Changes of Rules** has been made by said Goa Govt. Organization / Department of Govt. of Goa, **in Rules & Regulations adopted for all those workers at your organization in time to time**. The information about the Casual Leave, Sick Leave, Earned Leave, Maternity Leave etc. and Other Various types of Monitory Advances to be Paid / Awarded to employees employed on Contractual, Temporary and Daily Wages basis at your Organization/ Department of Govt. of Goa from the last 10 years period to till date of RTI Application.

5. The RTI Certified Copies of **Payment and Taking Financial Advances Rules** has been framed by **The Directorate of Accounts, Govt. of Goa,** in respect of employees employed on Daily wages, Contractual, and Temporary basis of your organization, Govt. of Goa

from the last 10 years period to till date of RTI Application.

6. The RTI Certified Copy of **Annual Financial Budget Sanction Copy of Govt. of Goa** for those employees employed on Daily wages, Contractual, and Temporary basis of your organization, Govt. of Goa from the last 10 years period to till date of RTI Application.

7. Kindly provide the details of **Pay Scale differences in between to the employees of Contractual, Temporary and Daily Wages basis at your organization** / Govt. of Goa Department from the last 10 years period to till date of RTI Application.

If the said RTI application will be transferred to any other Goa Govt.'s Department for to provide the requested information to me in the matter from the concern PIO-SAG Office, than please send me the copy of intimation letter of said RTI transfer letter of the concerned PIO / Department has been marked.

Necessary Charges for RTI Certified Copies will be paid after receiving the official Intimation letter from the PIO – SAG office.

Kindly send intimation letter in advance along with the quantity & charges of RTI Certified Copies and Postal Charges as and when the information is ready.

Applicant is not covered under poverty line.

Dhoke 01/01/2024

Date:– 01/01/2024,
Place:– Campal, Goa

(Prakash Pandurang Dhoke)
Mob. No: 9766905384

(43)

The Sports Authority of Goa
Athlete Stadium Cujira, Bambolim-Goa
Inward No. 12626
Date: 26/12/2023

INDIA

IOA/RTI/Section-VI(9)/2023/1552

14.12.2023

To,
The Public Information Officer
Sports Authority of Goa
1st Floor, Athletic Stadium
Cujira Bambolim
Goa – 403 202

Sub.: Transferring of the RTI application of Shri Subhash Kumar

Dear Sir,

Enclosed please find a copy of the MoYAS lr. No. 9-9/2023-SP-III dated 04.12.2023 transferring the RTI Application ref. no MOYAS/R/E/23/00838 dated 29.11.2023 of Shri Subhash Kumar, Flat No. 1677, 3rd Floor, Pocket B, Studio Apartment. New Delhi 110078. Queries in the application is related to the participants of 37th National Games 2023 therefore, the application is further transferred herewith to you to furnish information directly to applicant.

Thanking you,

Yours sincerely,

George Mathew

(George Mathew)
Public Information Officer

Encl.: as above

Copy to:

Shri Subhash Kumar
Flat No. 1677, 3rd Floor
Pocket B, Studio Apartment
New Delhi 110078

INDIAN OLYMPIC ASSOCIATION

(44)

No. 9-9/2023-SP-III
GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS & SPORTS
DEPARTMENT OF SPORTS

Hall No. 103, Jawaharlal Nehru Stadium,
Lodhi Road, New Delhi-110003
Date: 14 .12.2023

To

Public Information Officer,
Indian Olympic Association,
Olympic Bhawan,
B-29, Qutab Institutional Area
New Delhi-110016

Sub: RTI Application No. MOYAS/R/E/23/00838 dated 29.11.2023 of Shri Subash Kumar - reg

Sir,

Please find the enclosed copy of RTI Application No. MOYAS/R/E/23/00838 dated 29.11.2023 of Shri Subhash Kumar.

2. The information sought by the applicant is related to Indian Olympic Association (IOA). The application is, therefore, transferred to you under Section 6(3) of the RTI Act 2005 for necessary action. The information may be directly provided to the RTI applicant.

The applicant has submitted the fee of Rs. 10/-

Yours faithfully,

(Tarun Pareek)
Under Secretary/CPIO

Encl: As above
Copy to:

Shri Subhash Kumar Flat No. 1677, 3rd Floor, Pocket B, Studio Apartment, New Delhi : 110078	Your RTI application MOYAS/R/E/23/00838 dated 29.11.2023 has been forwarded to the PIO, Indian Olympic Association (IOA), for necessary action. You are advised to make all further correspondence directly with the concerned PIO.

(45)

RTI REQUEST DETAILS (आरटीआई अनुरोध विवरण)

Registration Number (पंजीकरण संख्या) :	MOYAS/R/E/23/00838	**Date of Receipt (प्राप्ति की तारीख) :**	29/11/2023
Type of Receipt (रसीद का प्रकार) :	Online Receipt	**Language of Request (अनुरोध की भाषा) :**	English
Name (नाम) :	Subhash Kumar	**Gender (लिंग) :**	Male
Address (पता) :	FLAT NO 1677, 3rd Floor, Pocket B, Studio Apartmen, New delhi, Pin:110078		
State (राज्य) :	Delhi	**Country (देश) :**	India
Phone Number (फोन नंबर) :	+91-9212478083	**Mobile Number (मोबाईल नंबर) :**	+91-9212478083
Email-ID (ईमेल-आईडी) :	subhasht1985@gmail.com		
Status (स्थिति)(Rural/Urban) :	Urban	**Education Status :**	Above Graduate
Is Requester Below Poverty Line ? (क्या आवेदक गरीबी रेखा से नीचे का है?) :	No	**Citizenship Status (नागरिकता)**	Indian
Amount Paid (राशि का भुगतान) :	10) (original recipient)	**Mode of Payment (भुगतान का प्रकार)**	Payment Gateway
Does it concern the life or Liberty of a Person? (क्या यह किसी व्यक्ति के जीवन अथवा स्वतंत्रता से संबंधित है?) :	No(Normal)	**Request Pertains to (अनुरोध निम्नलिखित संबंधित है) :**	Tarun Pareek, US (SP-III)
Information Sought (जानकारी मांगी):	1. Apart from the players who participated in the 37th National Games 2023 from Uttarakhand and went to Goa, details of technical and other members are required and also required details of family and personal relation with Uttarakhand general secretary Mr. D.k Singh. 2. Name of the people and which district of Uttarakhand they belong to and what is their contribution in sports and for how long and on what basis were they chosen to.		

Print Save Close

The Sports Authority of Goa
Athlete Stadium Cujira, Bambolim-Goa
Inward No. 10346 (46)
Date: 03-11-23

To,

The Public Information officer (PIO),

Sports Authority of Goa (SAG)

1st Floor, Athletic Stadium

Bambolim – Goa 403202

Copy to,

The Director,

Department of Information Technology,

Electronics and Communications,

2nd Floor IT Hub,

Althinho, Panaji, Tiswadi,

Date : 25th October 2023

Subject : REQUEST FOR INFORMATION UNDER THE RIGHT TO INFORMATION ACT 2005.

With reference to the captioned subject, please provide URGENTLY the SOP (standard operation procedure) letter for the 37th National Games 2023.

Sir/ Madam,

RTI regarding the following details towards the 37th National Games 2023:

1. The commencing date for the Residential Camp held by Association of Goa Wushu (AGW) as instructed by the Sports authority of Goa (SAG), for the 37th national games 2023 held in Siolim North – Goa.
2. The criteria for selection of the Sanda and Taulo Coaches sent for training purposes of Goan athletes Representing the SAG by the AGW affiliated by the Wushu Association of India (WAI) for the National Games 2023.
3. The date of arrival of the above mentioned wushu coaches for training purpose at the residential camp held in Siolim North – Goa as stated by the AGW to the SAG.
4. The criteria for selection of athletes eligible for Sanda and Taulo category of Wushu sport as per AGW selection process submitted to the SAG for participation in the 37th National games 2023.
5. The list of names of selected athletes eligible for Sanda and Taulo category of Wushu sport with date of submission of hardcopy by the secretary of AGW and Online and offline registration of the same to the Sports authority of Goa (SAG).
6. The SOP(standard operation procedure) letter stating the funds provided towards Association of Goa Wushu (AGW) for athletes Nutrition, Accommodation and Travel circulated by the Sports authority of Goa for the 37th National Games 2023.

Yours Sincerely,

Miss Ayesha Fernandes

RTI applicant – Indian Resident

Adhar no. 8270 9070 1741

8698592426 (ayesharose02@gmail.com)

H.No. 128, Pingal, Assolda, Chandor South – Goa.

...e Sports Authority of Goa
...cie Stadium Cujira, Bambolim-Goa
...ward No. 11934
Date: 08/12/23



(47)

To,

P.I.O

The Executive Director.

Sports Authority of Goa.

Kujira, Bambolim Panjim.Goa.

From: Shri.Pratap S.Dhere

B-5, Marlem, Borda, Margao.Goa.

Cont.No.8983882690/08329594907

Email: pratapdhere73@gmail.com

Date: 07/12/2023

Sub: Copy's of Quotations purchase of Apparatus/Equipments in 37th National Games 2023 Goa by Goa Gymnastics Association.

Respected Sir,

Please provide the following information regarding the purchase of Apparatus/Equipments by Goa Gymnastics Association for 37th National Games Goa under section 2(f) and 2(j) of the RTI act.

1. Copys of Quotation's purchase of Apparatus/Equipments by Goa Gymnastics Association for 37th National Games Goa.

2. Names of SAG and Govt. & Goa Gymnastic Associations officials present on Inspection of Apparatus/Equipments. (**INSPECTION REPORTS**)

7. News paper details of published by GGA for Purchase of Apparatus/Equipments.

- **Application fee details**

Encl. Application Fee of Rs.10=00 by court fee stamp Pay to: Public Information officer.

- **Below Items are for your kind information and consideration.**

A) As per the section 6 (3) of the RTI Act 2005, In case , the requested information is held by another public authority, I request the PIO to transfer the Application or part of it within five days and immediately inform me about such transfer .

B) As per section 7(3) of the RTI Act 2005, In case there are further fee required to provide the requested information, I request the PIO to inform me of the additional fee amount along with the calculations made to arrive at the amount.

C) As per section 7(8) (iii) and 7(3) (ii) of the RTI Act 2005, I request the PIO to inform me of the particulars of First Appellate Authority.

Thanking You.

Yours Faithfully.

Shri.Pratap S.Dhere

(48)

From: Amrutuno Jamadar
H.no 2 Saibaba Sai
Apts, Maravi Plem
Bardez, Goa
403 114
Mob: 9823568279/7498251081

To
The PIO
SAG.

The Sports Authority of Goa
Athlete Stadium Cujira, Bambolim-Goa
Inward No. 11875
Date: 08/12/2023

Sub:- To inspect and avail certified Copies of the existing staff and Contract bonds

Sir/Madam

1. This is to bring to your kind notice that please provide information under RTI Act 2005

2. with refence to the file of existing Contract staff and contract bonds employed in SAG

3 list of page no is annexed in the said Appln.

4). The undersigned curtail photocopies of files upto 03-ADM-CO/REG/DW/CONT/2019 and other page which is annexed,

Date: 7/12/2023
Place: Margao

Amrut Jamadar

Ajgaonkar
15/12/23

(49)

file 1 SAG/03/ADM-CO/APP D/R/2014
63/C 64/C 53/C, 50/C, 48/C
43C TO 46/C, 41/C, 1/C TO 38/C

file 2 SAG-03-ADM-CO/RPT-PW
CONT/2019
C/C TO 38/C
39/C to 41/C
N/C TO N15
92C TO
41/C TO N2
CENTRE FILED

file. SAG/03/ADM/SR/
211/C to 239 C FR/2012
260/C to 263/C
516/C to 519C
558 C TO
518 TO 558/C

123 50

11654
05-12-23

From,
Savio Fernandes
Mapusa Goa
9822689680
Date :05/12/2023

To,
The P.I.O
Sports Authority of Goa
Bambolim Goa

Sub: Information under RTI Act

Dear Sir/Madam,

This is to request you to please furnish me the documents which were used for registration purpose with Sports Authority of Goa of Milagres Sports Club Mapusa as we have to submit the same to Goa Football Association Office.

Please do the needfull

Thanking You,
Yours Faithfully,

Savio Fernandes

Received
5/12/2023

(51)

INDIA

11645
05/12/23

IOA/RTI/Section-VI(9)/2023//535

28.11.2023

- The Public Information Officer
  Sports Authority of Gujarat
  Block No. 14, 3rd Floor,
  Dr. Jivraj Mehta Bhavan,
  Gandhinagar – 382010

- The Public Information Officer
  Sports Authority of Goa
  1st Floor, Athletic Stadium
  Cujira, Bambolim
  Goa – 403 202

Sub.: Transferring of the RTI Application of Ms. Shimona Shriya

Dear Sirs,

Enclosed please find a copy of the RTI application reg no. MOYAS/R/E/23/00812 dt. 21.11.2023 transferred by the Ministry of Youth Affairs & Sports vide lr.no. 9-2/2023-SP-III (Vol.II) dated 21.11.2023 received from Ms. Shimona Shriya, Patliputhra Colony, Patna, Bihar-800013.

Information sought by the applicant is related to the 2022 Gujarat National Games and 2023 Goa National Games, therefore, the same is transferred herewith to furnish information directly to the applicant.

Thanking you,

Yours sincerely,

George Mathew

(George Mathew)
Public Information Officer

Encl.: As above.

Copy to:
- Shri Tarun Pareek, Under Secretary/CPIO, Government of India, Ministry of Youth Affairs & Sports Deptt of Sports, Hall No.103, JLS Stadium, Lodhi Road, New Delhi-110003.
- Ms. Shimona Shriya, Patliputhra Colony, Patna, Bihar-800013.

INDIAN OLYMPIC ASSOCIATION

F. No. 9-2/2023-SP-III (Vol-II)
GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS & SPORTS
DEPARTMENT OF SPORTS

Hall No. 103, Jawaharlal Nehru Stadium,
Lodhi Road, New Delhi-110003
Dated-21.11.2023

To

Public Information Officer,
Indian Olympic Association
Olympic BhawaN, B-29, Qutab Institutional Area
New Delhi - 110 016.

Sub: RTI Application No. MOYAS/R/E/23/00812 dated 21.11.2023 of Ms. Shimona Shriya - reg

Sir,

Please find enclosed copy of the RTI Application No MOYAS/R/E/23/00812 dated 21.11.2023 of Ms. Shimona Shriya.

2. The information sought by the applicant is related to 37th National Games held in Goa and pertains to Indian Olympic Association (IOA). The application is, therefore, transferred to you under Section 6(3) of the RTI Act 2005 for necessary action. The information may be directly provided to the RTI applicant under intimation to this office.

The applicant has submitted the fee of Rs. 10/-

Yours faithfully,

Tarun Pareek

(Tarun Pareek)
Under Secretary/CPIO

Encl: As above
Copy to:

Ms. Shimona Shriya, Patliputra Colony, Patna Bihar - 800013	Your RTI application MOYAS/R/E/23/00812 dated 21.11.2023 has been forwarded to the PIO, Indian Olympic Association (IOA), for necessary action. You are advised to make all further correspondence directly with the concerned PIO, IOA.

(53)

RTI REQUEST DETAILS (आरटीआई अनुरोध विवरण)

Registration Number (पंजीकरण संख्या) :	MOYAS/R/E/23/00021	Date of Receipt (प्राप्ति की तारीख) :	21/11/2023
Type of Receipt (रसीद का प्रकार) :	Online Receipt	Language of Request (अनुरोध की भाषा) :	English
Name (नाम) :	Shimona Shreya	Gender (लिंग) :	Female
Address (पता) :	Patliputra Colony, Patna, Pin:800013		
State (राज्य) :	Bihar	Country (देश) :	India
Phone Number (फोन नंबर) :	+91-7782923496	Mobile Number (मोबाईल नंबर) :	+91-7782923496
Email-ID (ईमेल-आईडी) :	shimonashreya@gmail.com		
Status (स्थिति)(Rural/Urban) :	Urban	Education Status :	Above Graduate
Is Requester Below Poverty Line ? (क्या आवेदक गरीबी रेखा से नीचे का है?) :	No	Citizenship Status (नागरिकता)	Indian
Amount Paid (राशि का भुगतान) :	10) (original recipient)	Mode of Payment (भुगतान का प्रकार)	Payment Gateway
Does it concern the life or Liberty of a Person? (क्या यह किसी व्यक्ति के जीवन अथवा स्वतंत्रता से संबंधित है?) :	No(Normal)	Request Pertains to (अनुरोध निम्नलिखित संबंधित है) :	Tarun Pareek, US (SP-III)
Information Sought (जानकारी मांगी):	I am requesting you to arrange the following for all the participating teams for current years, the 37th edition of National Games 2023 currently being held in Goa and the last year 2022 Gujarat edition of National Games. 1. Number of athletes in each team that is for each participating state/UT/other. (State wise (Team-wise) total athletes count for those who participated in the games) The data is required for both National Games in separate sheets, columns in excel. 2. Number of coaches, team-wise (State wise for all both the years, for all teams separately) 3. Number of other supporting staffs, if available (State wise, separately) First data is the most important. (Number of athletes for all the participating teams in both the national games edition)		

Print Save Close

(59)

The Sports Authority of Goa
Athlete Stadium Cujira, Bambolim-Goa
Inward No. 11234
Date: 28/11/2023



From: Bapu Raghunath Budholkar

House No. 467, Orel, Assolna,

Salcete Goa
Mob No - 9822169144

Date:28/11/2023

To,

The Public Information Officer

The Sports Authority of Goa

Athletic Stadium,

Cujira Bambolim Goa

Sub: Application under right to information act 2005

Dear Sir,

Kindly provide me the following

1) Whether The K.K. Concert Program was held at Dr. Shyama prasad Mukherji Stadium Taliegaon, in the year 2014. If yes kindly provide the certified copy of the application made by them.
2) Kindly provide me the certified copy of the permission issued to K.K. Concert program by the competent authority.
3) Kindly provide me the certified copy of the noting's relating to the file from N/1 to N/4.
4) I declare that I am citizen of India.

Kindly provide me the following information at the earliest. The application fee is paid herewith vide court fee stamp of Rs.10/-

Thanking you in anticipation,

Yours faithfully,

Bapu Raghunath Budholkar

The Sports Authority of Goa
Athlete Stadium Cujira, Bambolim-Goa
Inward No. 11167
Date: 24-11-23

H/C

(55)

From

Melwin Fernandes

F-53 Kayji Heights , Aquem Baixo,

Margao Goa.

Email: melferns2002@gmail.com

Date: 22/11/2023

10रु. Rs.10 COURT FEE भारत INDIA दस रुपये TEN RUPEES

To

The PIO

Sports Authority of Goa,

SPM Indoor Stadium

Bambolim, Goa

Sub: Information under RTI Act.

Sir/Madam

Kindly furnish information under RTI Act.

1. Copy of public notice inviting bids for providing " Medals and Trophies" or such services known by any other name for the just concluded National Games 2023 held in Goa
2. Number of bids with names of the parties
3. Number of bids with names of the parties that qualified for financial bid opening with the respective marks scored by each.
4. The criteria adopted to evaluate the technical bids and description of parameters carrying weightage for scoring.
5. Names, designations of the members of the committee that evaluated the technical qualification bids
6. Copies of the noting sheets under which the bids were processed from inception till allocation of the tender to the successful bidder.

Appropriate charges shall be borne by me at the time of collection of the information.

Yours Sincerely

Melwin Fernandes

The Sports Authority of Goa
Athlete Stadium Cujira, Bambolim-Goa
Inward No. 11163
Date: 24-11-23

115
56

From

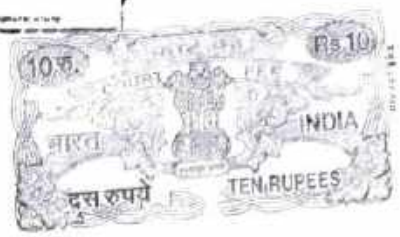
Melwin Fernandes

F-53 Kayji Heights , Aquem Baixo,

Margao Goa.

Email: melferns2002@gmail.com

FAI to PIO



Date: 22/11/2023

PNo. 9850461494

To

The PIO

Sports Authority of Goa,

SPM Indoor Stadium

Bambolim, Goa

Sub: Information under RTI Act.

Sir/Madam

Kindly furnish information under RTI Act.

1. Copy of public notice inviting bids for providing ACT (Accomodation, Catering and Transportation) or such services known by any other name for the just concluded National Games 2023 held in Goa
2. Number of bids with names of the parties
3. Number of bids with names of the parties that qualified for financial bid opening with the respective marks scored by each.
4. The criteria adopted to evaluate the technical bids and description of parameters carrying weightage for scoring.
5. Names, designations of the members of the committee that evaluated the technical qualification bids
6. Copies of the noting sheets under which the bids were processed from inception till allocation of the tender to the successful bidder.

Appropriate charges shall be paid by me at the time of collection of the information.

Yours Sincerely

Melwin Fernandes

(57)

11859
22-11-23

Dated: 22nd November, 2023

TO:
The Public Information Officer-PIO.
Sports Authority of Goa (SAG)
1st Floor, Athletic Stadium,
Near Cujira School Complex,
Opp. Goa Medical College,
Bambolim, Goa.

Sir,

Sub: Request for information under Section 6(1) & 7(1) of the Right to Information Act, 2005.

The information sought for is purely in Public Interest, in the backdrop of the State Government of Goa ***hosting the 37th National Games of India 2023.***

1. The copy of the proceedings where the decision to accord the tender to the L-1 Company by name THOMAS COOK for accommodation and catering for Rs.110 Crores was taken.

2. Copy of the other bids received, **if any,** wherein the quoted bid amount was less than Rs.110 Crores, for accommodation and catering.

The information sought for is not covered under the categories which are exempted from disclosure under section 8 or under section 9 of the Right to Information Act, 2005. As such an Indian Postal Order valued at Rs.10/- bearing No.62F 865255 is enclosed herewith for the processing of this application. **Any additional fees required to be paid shall be made as and when intimated by phone or Email.**

Abraham T.J
President.
Anti-Graft/Corruption & Environmental Forum ®
No. 2326, 2nd 'A' Cross,
16th 'B' Main, H.A.L 2nd Stage,
Indiranagar,
Bangalore-560008.
M-9379916625. abrahamtj151060@gmail.com,

...ority of Goa
...Cujira, Bambolim-Goa
Inward No. 11083
22-11-23

(58)

Dated: 22nd November, 2023

TO:
The Public Information Officer-PIO.
Sports Authority of Goa (SAG)
1st Floor, Athletic Stadium,
Near Cujira School Complex,
Opp. Goa Medical College,
Bambolim, Goa.

Sir,

Sub: Request for information under Section 6(1) & 7(1) of the Right to Information Act, 2005.

The information sought for is purely in Public Interest, in the backdrop of the State Government of Goa ***hosting the 37th National Games of India 2023.***

Provide me with the following details, relating to the Roads and other Infrastructure works, undertaken for 37th National Games 2023:

i. The budget allocated and expenditure incurred for improving infrastructure like Roads, Bridges, Sewers, etc.,

ii. The copy tenders called for the execution of these works.

iii. The name and details of the companies to which these works were allocated.

iv. The details of the respective successful bid amounts.

v. Information if there were any other bids, with a bid amount lesser than the successful bid, which were rejected for the above works?

(59)

11082

22-11-23

TO:
The Public Information Officer-PIO
Sports Authority of Goa (SAG)
1st Floor, Athletic Stadium,
Near Cujira School Complex,
Opp. Goa Medical College,
Bambolim, Goa.

Sir,

Sub: Request for information under Section 6(1) & 7(1) of the Right to Information Act, 2005.

The information sought for is purely in Public Interest, in the backdrop of the State Government of Goa ***hosting the 37th National Games of India 2023.***

Kindly provide me with the following Information in Public Interest, regarding the Mascot for the 37th National Games 2023:

a) Copy of the proceedings, wherein the decision to change the Mascot for the national games changed from **'Bulbul Rubigula' to 'Moga'**.

b) The **Name and Address of the Agency**/Individual who designed the Mascot 'Bulbul Rubigula'.

c) The total amount paid for designing and production of the **Mascot 'Bulbul Rubigula'**.

d) The total amount paid for designing and production the **Mascot 'Moga'**.

e) The total **amount paid to the event management company 'Moving Pictures'** for launching the mascot.

f) The copy of the proceedings selecting the company 'Moving Pictures' for launching the mascot for the 2023 National games.

g) Name of the **Agency that was entrusted with the launching of logo and mascot** since 2019-20.

The Sports Authority of Goa
Athlete Stadium Cujira, Bambolim-Goa
Inward No. 11081
Date: 22-11-23

(60)

Dated: 22nd November, 2023

TO:
The Public Information Officer-PIO
Sports Authority of Goa (SAG)
1st Floor, Athletic Stadium,
Near Cujira School Complex,
Opp. Goa Medical College,
Bambolim, Goa.

Sir,

Sub: Request for information under Section 6(1) & 7(1) of the Right to Information Act, 2005.

The information sought for is purely in Public Interest, in the backdrop of the State Government of Goa ***hosting the 37th National Games of India 2023.***

Kindly provide me with the following Information in Public Interest:

Provide me with the **total amounts paid to the following selected agencies, for the 37th National Games 2023, by the government of Goa for their respective services**:

a. **The Event Management Agency** (EMA) selected for the 37th National Games 2023, Goa.

b. **Agency selected for Accommodation Management,** for the management of accommodations for participants and officials, including reservations, room allocation, and ensuring a comfortable stay throughout the event.

c. **Agency selected for Catering Services,** selected for catering services, including planning menus, food preparation, and serving meals to participants and staff, adhering to the highest quality and safety standards.

d. **Agency selected for Transportation Logistics,** for coordinating transportation services, which included arranging for the movement of athletes, officials, and equipment between venues and accommodations.

(61)

Dated: 22nd November, 2023

TO:

The Public Information Officer-PIO
Sports Authority of Goa (SAG)
1st Floor, Athletic Stadium,
Near Cujira School Complex,
Opp. Goa Medical College,
Bambolim, Goa.

Sir,

Sub: Request for information under Section 6(1) & 7(1) of the Right to Information Act, 2005.

The information sought for is purely in Public Interest, in the backdrop of the State Government of Goa ***hosting the 37th National Games of India 2023.***

Kindly provide me with the following Information in Public Interest:

4. Provide me the copies of all **File Notings, Tender Documents and Work Orders issued** to various individuals/institutions for the following works, relating to the hosting the 37th National Games of India 2023:

a. **The Event Management Agency** (EMA) selected for the 37th National Games 2023, Goa.

b. **Agency selected for Accommodation Management,** for the management of accommodations for participants and officials, including reservations, room allocation, and ensuring a comfortable stay throughout the event.

c. **Agency selected for Catering Services,** selected for catering services, including planning menus, food preparation, and serving meals to participants and staff, adhering to the highest quality and safety standards.

d. **Agency selected for Transportation Logistics,** for coordinating transportation services, which included arranging for the movement of athletes, officials, and equipment between venues and accommodations.

e. **Agency selected for ACT Management,** to handle Accommodation, Catering, and Transportation management, for all participants and guests.

(62)

The Sports Authority of Goa
Athlete Stadium Cujira, Bambolim-Goa
Inward No. 11079
Date: 22-11-23

Dated 22nd November, 2023

TO:
The Public Information Officer-PIO.
Sports Authority of Goa (SAG)
1st Floor, Athletic Stadium,
Near Cujira School Complex,
Opp. Goa Medical College,
Bambolim, Goa.

Sir,

Sub: Request for information under Section 6(1) & 7(1) of the Right to Information Act, 2005.

The information sought for is purely in Public Interest, in the backdrop of the State Government of Goa ***hosting the 37th National Games of India 2023.***

Kindly provide me with the following Information in Public Interest:

1. Provide me the **Percentage-% of** the total **work that has been outsourced**, for hosting the 37th National Games of India 2023.

2. Kindly provide the above information in monetary terms.

The information sought for is not covered under the categories which are exempted from disclosure under section 8 or under section 9 of the Right to Information Act, 2005. As such an Indian Postal Order valued at Rs.10/- bearing No.62F 865250 is enclosed herewith for the processing of this application. **Any additional fees required to be paid shall be made as and when intimated by phone or Email.**

Abraham T.J
President.
Anti-Graft/Corruption & Environmental Forum ®
No. 2326, 2nd 'A' Cross,
16th 'B' Main, H.A.L 2nd Stage,
Indiranagar,
Bangalore-560008.
M-9379916625. abrahamtj151060@gmail.com,

(63)

Regd No. 11078
22-11-23

Dated: 22 November, 2023

TO:
The Public Information Officer-PIO
Sports Authority of Goa (SAG)
1st Floor, Athletic Stadium,
Near Cujira School Complex,
Opp. Goa Medical College,
Bambolim, Goa.

Sir,

Sub: Request for information under Section 6(1) & 7(1) of the Right to Information Act, 2005.

The information sought for is purely in Public Interest, in the backdrop of the State Government of Goa ***hosting the 37th National Games of India 2023.***

Kindly provide me with the following Information in Public Interest:

Provide me the breakdown of the total budget and expenditure incurred for hosting the 37th National Games of India 2023, for the following categories as below:

Category	**Budget Allocated (in Rs)**	**Expenditure till date (in Rs)**
Infrastructure Development		
Hospitality		
Athletes Well-being		
Labour & Personnel		
Publicity & Marketing		
Logistics & Transportation		
Security & Safety		
Technology & Communications		
Legal Costs		
Audit & Oversight		
Miscellaneous		

(64)

The Sports Authority of Goa
Athletic Stadium Cuncolim Complex, Cumbarjua, Goa
Inward No. 1107
Date 22-11-23

TO:
The Public Information Officer-PIO
Sports Authority of Goa (SAG)
1st Floor, Athletic Stadium,
Near Cujira School Complex,
Opp. Goa Medical College,
Bambolim, Goa.

Sir,

Sub: Request for information under Section 6(1) & 7(1) of the Right to Information Act, 2005.

The information sought for is purely in Public Interest, in the backdrop of the State Government of Goa ***hosting the 37th National Games of India 2023.***

Kindly provide me with the following Information in Public Interest:

1. The total **budget allocated by the Goa state government** for hosting the 37th National Games of India 2023.

2. The total **monetary support extended by the Government of India**, to the State Government of Goa, **for hosting the 37th National Games of India 2023**.

The information sought for is not covered under the categories which are exempted from disclosure under section 8 or under section 9 of the Right to Information Act, 2005. As such an Indian Postal Order valued at Rs.10/- bearing **No.62F 865248** is enclosed herewith for the processing of this application. **Any additional fees required to be paid shall be made as and when intimated by phone or Email**.

Abraham T.J
President.
Anti-Graft/Corruption & Environmental Forum ®
No. 2326, 2nd 'A' Cross,
16th 'B' Main, H.A.L 2nd Stage,
Indiranagar,
Bangalore-560008.
M-9379916625. abrahamtj151060@gmail.com,

The Sports Authority of Goa
c/o Stadium Complex, Bambolim-Goa
Inward No. 10629
Date: 10-11-23

106 (65)

GOVERNMENT OF GOA
OFFICE OF CHIEF MINISTER
MINISTER'S BLOCK, PORVORIM – GOA

Tel No.: (0832) 2419842 E-mail: cm.goa@nic.in

No. 1-15-2022/CM/ 753 **Dated: 08/11/2023**

To,
The Public Information Officer,
O/o. Executive Director, (SAG)
1st Floor of the Athletic Stadium,
Bombolim, Tiswadi.

Sub: Application under Right to information Act 2005.

Sir,

Please find attached herewith RTI applications dated 06/11/2023 received from Nolan Lopes, H.No. 604/I, Dandeavaddo, Chinchinim, Salcete seeking information under RTI Act, 2005.

In view of above, since the information sought by the applicant pertains to your office the same is transferred under section 6(3) of RTI Act, 2005 to your office, with request to furnish information directly to the Applicant.

Yours faithfully

(Isha M. Sawant)
PIO to Chief Minister

Encl: As Above.

Copy to:

1. Nolan Lopes, H.No. 604/I, Dandeavaddo, Chinchinim, Salcete.

Nolan Lopes
House Number: 604/I
Pardevaddo Chinchinim
Cuncolim
Goa - 403715

06 November 2023

The
Public Information Officer
Chief Ministers Office
Mantralaya
Secretariat Porvorim
Goa - 403521

Subject: Application under Right to Information Act 2005

Madam,

I would like to seek information under the Right to Information Act 2005 regarding the following:

1. Total cost incurred to the state exchequer for organising the National Games 2023 in Goa.

Yours faithfully

06/11/2023

Nolan Lopes

(67)

MOST URGENT
RTI MATTER

The Sports Authority of Goa
Shyama Prasad Stadium, Bambolim-Goa
Inward No. 1717 (NG)
Date: 08/11/2023

26/c

Office of the Secretary (Sports)
Government of Goa,
Secretariat, Porvorim – Goa

No.1/Secy.(Sports)/ RTI/2023-24/ 995 **Dated:-06/11/2023**

To,
The Public Information Officer,
Office of Executive Director,
Sports Authority Goa,
Cujira Bambolim Goa

Subject : Information under RTI Act, 2005.

Sir/Madam,

I am to transfer herewith (in original), RTI application dated 06/11/2023, received from Shri Durgadas Kamat, 507, 5th floor, Above Sweet Nation, Edcon Mind space, St.Inez, Panaji Goa, addressed to the PIO, Office of Secretary(Sports), Secretariat, Porvorim Goa, on the subject mentioned in his RTI application, in terms of Section 6(3) (ii) of the RTI Act, 2005, and request you to furnish the requisite details/information, as desired by the applicant within the scheduled time frame under intimation to this office.

The requisite information and/or appropriate reply may be sent to the concerned applicant under intimation to the undersigned.

Encl: as above.

Yous sincerely,

(Shilpa J. Sankhalkar)
P.A.to Secretary(Sports)/PIO

Copy to : Shri Durgadas Kamat, 507, 5th floor, Above Sweet Nation, Edcon Mind space, St.Inez, Panaji - Goa, for your information with a request to pursue the matter with aforesaid authority.

(68)

Secretary (Sports)
Inward No.: 2981
Date: 07/11/2023

Date: 06-11- 2023

From:
Durgadas Kamat
507, 5th Floor
Above Sweet Nation
Edcon Mind Space
St. Inez , Panaji
Mobile No: -9673316832

To
The Public Information Officer
Office of Secretary (Sports)
Secretariat Complex
Porvorim - Goa

Sub: - Information under RTI Act 2005

Sir/Madam,

I the undersigned Durgadas Kamat require the below-mentioned information under right to information act 2005.

1. Certified Copies of the tender notice along with all the file notings with regards to Appointment of an Event Management Agency for Opening Ceremony of the 37th National Games 2023, Goa.

2. Certified Copies of the tender notice along with all the file notings with regards to Engagement of Event Management Agency for Accommodation, Catering, Transportation and Act Management for 37th National Games Goa 2023, Goa.

3. Certified Copies of the tender notice along with all the file notings with regards to Engagement of an Agency for Handling PR and Social Media for the 37th National Games 2023 Goa.

4. Certified Copies of the tender notice along with all the file notings with regards to Selection of Service Provider for Games Management System (Gms) and Design and Development of Comprehensive Website and Application for the 37th National Games 2023, Goa

5. Certified Copies of the tender notice along with all the file notings with regards to Procurement and Supply of Medals Trophies and Lapel Pins for the 37th National Games 2023 Goa.

6. Certified Copies of the tender notice along with all the file notings with regards to Providing Basic Amenities for the Ground at Goa Engineering College Farmagudi for Organising Archery Competition during the National Games to be conducted in October/November 2023.

7. Certified Copies of the tender notice along with all the file notings with regards to Appointment of an Event Management Agency for Event Days Operations and Overlays for the 37th National Games 2023 Goa.

8. Certified Copies of the tender notice along with all the file notings with regards to Supply and Installation of Aquatics Sports Equipment for 37th National Games Goa 2023.

9. Certified Copies of the tender notice along with all the file notings with regards to Upgradation of Arena Lighting System at Dr. Shyamaprasad Mukherjee Stadium, Taleigao Goa for National Games 2023

In case the subject matter/any of the information is held by / related to another public authority, you are requested to transfer the application or such part of it as may be appropriate to that other public authority with an intimation to the undersigned (Section 6(3) of RTI Act). I hereby inform you that I will pay the necessary fees once informed to me. I do not belong to Category of below Poverty. I say that I am 'Citizen' of India.

06/11/23

Durgadas Kamat

(69)

Athlete Stadium Cujira, Bambolim
Inward No. 10416
Date: 02.11.23

सूचना का अधिकार अधिनियम 2005 की धारा 6 (1) के अंतर्गत

आवेदन पत्र

1. आवेदक का नाम — जतिन वी कौशल
2. पूरा पता, ई–मेल, फैक्स जिस पर जानकारी प्रेषित की जाना है — 14.6, 2/4/1 [illegible] (H.Y.) jatin85kaushal@gmail.com
3. दुरभाष क्रमांक — 9526999993
4. आवेदन देने की दिनांक — 02-11-2023
5. कार्यालय का नाम — THE SPORTS AUTHORITY OF GOA
6. चाही गई जानकारी का विवरण — In the 37th National Games held in Goa 2023 Please provide the name of the members (Male & Female) of the Maharashtra Team of Madhya Pradesh State and also provide the information about their remuneration & honorarium (a) Technical Officials (b) Team Managers (c) Coaches (d) Players
7. क्या चाहते हैं नकल / निरीक्षण / रिकार्ड निरीक्षण — Certified Copy
8. आवेदन के साथअदाकियेजानेवालेप्रोसेस .....
   फी 10 नगद / स्टॉम्प (बीपीएल सदस्यों को देय नहीं)
   रसीदकमांक 61F 149360 दिनांक 02/11/2023
9. क्या आवेदक गरीबी रेखा के नीचे है अथवा नही, नहीं
   यदि हाँ तो बीपीएल सूची का अनुकमांक .....

Kaushal
हस्ताक्षर आवेदनकर्ता

टीप – यदि आवेदक द्वारा डाक के माध्यम से आवेदन पत्र प्रेषित किया जाता है तो आवेदन पर रूपये 10/– का नॉन ज्यूडिशियल स्टॉम्प चस्पा करते हुए स्वयं का पता अंकित करते हुए आवश्यक राशि का डाक टिकिट लगा लिफाफा संलग्न प्रेषित करे।

निरन्तर 02

The Sports Authority of Goa
Athlete Stadium Cujira, Bambolim-Goa
Inward No. 10017
Date: 26-10-23

P10/PC

70



The Right to Information Act 2005
Application for obtaining information

From
Daulsab Vatar
Flat 102 green valley apartmentNear corlim grande Corlim old Goa
Pincode: 403101
Phone: 9765341861

To
The State Public Information Officer
Director (Admin),
The Sports Authority Of Goa,
1st Floor of the Athletic Stadium at Bambolim,
opposite Goa Medical College,
Bambolim – Goa 403 202

SUB : The details regarding the residential camps of 37th National Games Goa conducted by Goa Gymnastic association

Dear Public Information Officer:

Under the Right to Information Act 2005,Section 6, I need some information. The details of the information are as follows

1. Details of the applicant

Name : Daulsab Vatar
Email : daulsabvatar27@gmail.com
Phone : 9765341861
Address : Flat 102 green valley apartmentNear corlim grande Corlim old Goa
Pincode: 403101

2. Period to which the information relates: Latest

(7)

3. Details of Information

Please provide the following information under section 2(f) and 2(j) of the RTI act:

1. Kindly provide details regarding the residential camps of 37th National Games Goa.

3. The details venue of gymnastics Residential camps,In Goa or Outside Goa. Reasons behind of having Residential camps outside Goa..

3. A certified copy of the Attendance certificate of Players ,Coaches,and Mangers. NOC copy of Managers from Employer if they are employee

4. Details of Camp Coordinator/Manager/Coach/Training schedule of Camps, and Location of Athletes residential.

5. The reason Behind Selection Trials of Aerobics gymnastics and Acrobatics Gymnastics not being mentioned in Newspaper.

6. Certified copy of the Medals and Achievements details of Players selected in 37 th National Games Goa specially if they participated in state Championships organised by Goa Gymnastic association

7. Goa Team manager past Experience in National Games/Senior national/Junior nationals/School games/Khelo India Youth Games.

8. The total number of times, above persons have done duties as Manager. Kindly provide details with certificates.

9. Residential camp details of Aerobics gymnastics and Acrobatics Gymnastics if it's in Outside kindly provide reason and Permission from sports Authority of Goa and NGOC.

10.If Players from SSCB are playing from Goa state kindly provide Authentic NOC from services sports control Board. (certificate should be recently issued from competative authority)

11.The Reason behind the Residential camp of Aerobics gymnastics trio being held in Margao without any Coach and Managers .

(42)

4. Application fee details

Encl. Application Fee of Rs 10/- By Court Fee Stamp
officer

5. Below Items are for your kind information and consideration

a. As per section 6(3) of the RTI Act 2005, In case, the requested information is held by another public authority,I request the PIO to transfer the application or part of it within FIVE days and immediately inform me about such transfer.
b. As per section 7(3) of the RTI Act 2005, In case, there are further fee required to provide the requested information, I request the PIO to inform me of the additional fee amount along with the calculations made to arrive at the amount.
c. As per section 7(8)(iii) and 7(3)(ii) of the RTI Act 2005, I request the PIO to inform me of the particulars of First Appellate Authority.

6. Declaration

I declare that I am a citizen of India.

Yours faithfully,

Thursday, October 19th 2023

(73)



From : Naresh Aghapurkar
R/o. C20/318, Kevnem,
Caranzalem-Goa
Mobile:- 9309768166.

16/10/2023
HC/GO

The Sports Authority of Goa
Athletic Stadium Cujira, Bambolim-Goa
Inward No. 9448
Date: 16-10-23

Date:- 16-10-2023

To,
Public information officer,
The Sports Authority of Goa
1st Floor, Athletic Stadium, Bambolim
Cujira Bambolim, Goa:- 403202.

Sub:- INFORMATION UNDER RIGHT TO INFORMATION ACT

Sir,

I the undersigned Mr Naresh Aghapurkar, citizen of India, would like to request you to kindly furnish me information under RTI Act 2005

1. provide me the detail information of cheque issued and received by Certain named Taresh Aghapurkar from death settlement claim of late Piru Aghapurkar share provided department of sports Authorities Of Goa.

kindly do the needful as the same is required to produce before the competent authority.

Process fee of Rs. 10 is affixed.

information is sought as Citizen of India and necessary fees shall be paid by me.

Thanking you.

16/10/2023

Yours faithfully

Aghapurkar

(Naresh Aghapurkar)

(74)

Government of Goa
Directorate of Sports and Youth Affairs
Campal, Panaji-Goa

Saka 17th Asvina 1945

No. DSYA/RTI- Act-2005/2022-23/Vol.XXII/ 2166 Date: 09/10/2023

To,
The Public Information Officer,
The Sports Authority of Goa,
1st Floor, Athletic Stadium,
Cujira Bambolim- Goa.

09/10/2023

The Sports Authority of Goa
Athlete Stadium Cujira, Bambolim-Goa
Inward No. 8925
Date: 09-10-23

Sub:- Information sought under RTI Act 2005

Sir,

Please find enclosed herewith RTI application letter dated 22/09/2023 received in this Office from Shri. Manoj, Bhajari Dhaniya Dhoru, Bhopalgarh Jodhpur seeking information under RTI Act 2005.

Since, the information called therein pertains to your office, the application is forwarded to your office in original, within the provision of sub section 6(3) of the RTI Act 2005, to provide the requisite information to the applicant directly from your end, under intimation to this Office.

Yours faithfully

09/10

(Jennifer Ferrao e Gonsalves)
Public Information Officer

Copy to:-
1. Shri. Manoj, Bhajari Dhaniya Dhoru, Bhopalgarh Jodhpur 3342606.

(75)

प्रपत्र – एक

27/9/2023 सूचना का अधिकार अधिनियम, 2005

(सूचना का अधिकार अधिनियम, 2005 की धारा 6 (1) के अंतर्गत आवेदन पत्र का प्रारूप)

1.	आवेदक का नाम	मनोज s/o रामाराम भाकरी द्वारा श्री भोपालगढ़ जोधपुर (34
2.	पूरा पता / ई–मेल / फैक्स जिस पर जानकारी प्रेषित की जाना है	8000557239
3.	दूरभाष क्रमांक	22 सितम्बर
4.	आवेदन देने का दिनांक	STUDENT NAMES FE OF INDIA
5.	कार्यालय का नाम	रिकॉर्ड निरीक्षण प्रतिलिपि
6.	चाही गई जानकारी का विवरण	Certified Copy Action
7.	क्या चाहते हैं नकल / निरीक्षण / रिकार्ड निरीक्षण / रिकार्ड की प्रमाणित प्रति / प्रमाणित नमूना	61 F 830.941
8.	आवेदक के साथ अदा किये जाने वाले प्रोसेस फी– रूपये 10 / – नगद / स्टॉम्प (बी.पी.एल. सूची के सदस्य को देय नहीं) रसीद क्र..... एवं दिनांक	
9.	क्या आवेदक गरीबी की रेखा के नीचे है अथवा नहीं यदि हां तो बी.पी.एल. सूची का अनुक्रमांक	हाँ / नहीं?

मनोज
हस्ताक्षर

(आवेदनकर्ता)

टीप :– यदि आवेदक द्वारा डाक से आवेदन प्रेषित किया जाता है तो आवेदन पत्र पर रूपये 10 / – का नान ज्यूडिशियल स्टाम्प चस्पा करते हुए स्वयं का पता अंकित करते हुए आवश्यक राशि का डाक टिकिट लगा लिफाफा संलग्न प्रेषित करें।

पावती

1.	आवेदन प्राप्त होने का दिनांक	: .....
2.	आवेदनकर्ता को वांछित जानकारी प्राप्त करने के संबंध में अग्रिम कार्यवाही हेतु उपस्थित होने का दिनांक	: .....
3.	संबंधित शाखा / अधिकारी जहां से जानकारी उपलब्ध होगी	: .....

(लोक सूचना अधिकारी / सहायक लोक सूचना अधिकारी द्वारा प्राधिकृत)

प्राप्तकर्ता के हस्ताक्षर
पदनाम (रबर सील)

दिनांक .....

(76)

October 4, 2023

To,

The Public Information Officer

Sports Authority of Goa

Bambolim, Goa

The Sports Authority of Goa
Athlete Stadium Cujira, Bambolim-Goa
Inward No. 8098
Date: 04-10-23

Sir,

Under the Right to Information (RTI) Act be pleased to provide me with list of state sports associations who have not submitted their annual audited statement of accounts for five years or more along with the date when they had last submitted their annual audited statement of accounts.

As proof of Indian Citizenship I am enclosing a copy of my Voter's card.

Necessary fees will be paid.

Yours Sincerely

Anthony Marcus Mergulhao

House No 926/1

St Agostinho Marrod

Santa Cruz

Ilhas, Goa

Mobile No: 9890353773

(77)

October 4, 2023

To,

The Public Information Officer

Sports Authority of Goa

Bambolim, Goa

The Sports Authority of Goa
Athlete Stadium Cujira, Bambolim-Goa
Inward No. 8696
Date: 04-10-23

Sir,

Under the Right to Information (RTI) Act be pleased to provide me with copies of the following:

1. Special Comptroller and Auditor General (CAG) observations about expenses and spending on the Lusofonia Games 2014.

2. Copies of all audit observations made by the Comptroller and Auditor General (CAG) audits since 2014.

As proof of Indian Citizenship I am enclosing a copy of my Voter's card.

Necessary fees will be paid.

Yours Sincerely

Anthony Marcus Mergulhao

House No 926/1

St Agostinho Marrod

Santa Cruz

Ilhas, Goa

Mobile No: 9890353773



(78)

October 4, 2023

To,

The Public Information Officer

Sports Authority of Goa

Bambolim, Goa

DA/RC

The Sports Authority of Goa
Athlete Stadium Cujira, Bambolim-Goa
Inward No. 8695
Date: 04-10-23

Sir,

Under the Right to Information (RTI) Act be pleased to provide me with a copy of the memorandum of understanding between the Sports Authority of Goa and Yash Shooting Academy for preparation/renovation/construction/maintenance or equipment of Yash Shooting Academy in connection with the 37th edition of National Games in Goa.

Also, be pleased to provide me with a copy of all correspondence between SAG and Yash Shooting Academy from January 2020 till date, with regards to the 37th edition of National Games in Goa.

As proof of Indian Citizenship, I am enclosing a copy of my Voter's card.

Necessary fees will be paid.

Yours Sincerely

Anthony Marcus Mergulhao

House No 926/1

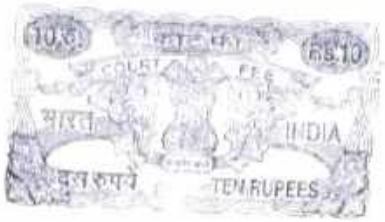
St Agostinho Marrod

Santa Cruz

Ilhas, Goa

Mobile No: 9890353773

(79)



October 4, 2023

To,

The Public Information Officer

Sports Authority of Goa

Bambolim, Goa

DATE

The Sports Authority of Goa
Athlete Stadium Cujira, Bambolim-Goa
Inward No. 8694
Date: 04-10-23

Sir,

Under the Right to Information (RTI) Act be pleased to provide for inspection the following file/s.

1. Accord of administrative approval for the expenditure to be incurred towards the preparation of Goa state team to represent Goa at the 37th edition of National Games.

As proof of Indian Citizenship I am enclosing a copy of my Voter's card.

Necessary fees will be paid.

Yours Sincerely

Anthony Marcus Mergulhao

House No 926/1

St Agostinho Marrod

Santa Cruz

Ilhas, Goa

Mobile No: 9890353773

(80)

October 4, 2023

To,

The Public Information Officer

Sports Authority of Goa

Bambolim, Goa

The Sports Authority of Goa
Athlete Stadium Cujira, Bambolim-Goa
Inward No. 8693
Date: 04-10-23

Sir,

Under the Right to Information (RTI) Act be pleased to provide for inspection the following file/s.

1. File pertaining to release of the budget for the purchase of equipment for coaching camps and individual applications made by state associations towards the 37th edition of National Games in Goa.

As proof of Indian Citizenship I am enclosing a copy of my Voter's card.

Necessary fees will be paid.

Yours Sincerely

Anthony Marcus Mergulhao

House No 926/1

St Agostinho Marrod

Santa Cruz

Ilhas, Goa

Mobile No: 9890353773

(81)

October 4, 2023

To,

The Public Information Officer

Sports Authority of Goa

Bambolim, Goa

The Sports Authority of Goa
Athlete Stadium Cujira, Bambolim-Goa
Inward No. 8692
Date: 04-10-23

Sir,

Under the Right to Information (RTI) Act be pleased to provide me with copies of requests/letters/emails sent by all 36 state sports associations towards requirements for conduct of coaching camp (diet and residential) in preparation for the 37th edition of National Games in Goa.

Also, be pleased to provide me with copies of requests/letters/emails sent by all state sports associations towards requirements for buy/hire equipment to conduct coaching camp in preparation for the 37th edition of National Games in Goa

As proof of Indian Citizenship, I am enclosing a copy of my Voter's card.

Necessary fees will be paid towards expenses for copies.

Yours Sincerely

Anthony Marcus Mergulhao

House No 926/1

St Agostinho Marrod

Santa Cruz

Ilhas, Goa

Mobile No: 9890353773

The Sports Authority of Goa
Athlete Stadium Cujira, Bambolim-Goa
Inward No. 8600
Date: 03-10-23

(82)



The Right to Information Act 2005
Application for obtaining information

From
Pratap Dhere
Margao goa
Phone: 9765341861

To
The State Public Information Officer
Director (Admin)
The Sports Authority Of Goa,
1st Floor of the Athletic Stadium at Bambolim,
opposite Goa Medical College,
Bambolim – Goa 403 202

SUB : Details of selection trials conducted by Goa gymnastics association.

Dear Public Information Officer:

Under the Right to Information Act 2005,Section 6, I need some information. The details of the information are as follows

1. Details of the applicant

Name : Pratap Dhere
Email : daulsabvatar27@gmail.com
Phone : 9765341861
Address : Margao goa

2. Period to which the information relates: Latest

3. Details of Information

Please provide the following information regarding the selection trials conducted by Goa Gymnastics Association for 37 th national games goa under section 2(f) and 2(j) of the RTI act:

1) Details of players attended for selection trials conducted by Goa gymnastics association.(please provide Adhar card copy, Residential proof, (15 years domicile)
School /college bonafide certificatenoc from concer authority in case of employees.

2) The details of the selection trials conducted for 37th national games (Goa).

3) The total number of players, who attended the selection trials conducted for 37th national games (Goa).

4) Selection trials location venue
5) total number of Players selected for national Games camp.
6) Details of officials conducted the selection trials

4. Application fee details

Encl. Application Fee of Rs 10/- By Court Fee Stamp Pay To: Public Information officer

5. Below Items are for your kind information and consideration

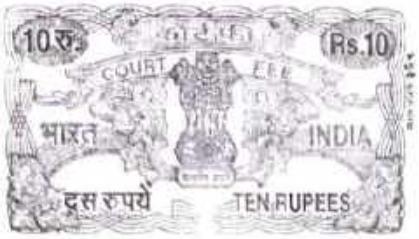
a. As per section 6(3) of the RTI Act 2005, In case, the requested information is held by another public authority,I request the PIO to transfer the application or part of it within FIVE days and immediately inform me about such transfer.
b. As per section 7(3) of the RTI Act 2005, In case, there are further fee required to provide the requested information, I request the PIO to inform me of the additional fee amount along with the calculations made to arrive at the amount.
c. As per section 7(8)(iii) and 7(3)(ii) of the RTI Act 2005, I request the PIO to inform me of the particulars of First Appellate Authority.

6. Declaration

I declare that I am a citizen of India.

Yours faithfully,

Thursday, September 28th 2023



The Sports Authority of Goa
Athlete Stadium Cujira, Bambolim-Goa
Inward No. 8530
Date: 30/09/2023

(85)

To,

The Executive Director.

Sports Authority of Goa.

Kujira, Bambolim Panjim.Goa.

From: Pratap S.Dhere

B-5, Marlem, Borda, Margao.Goa.

Cont.No.8983882690/08329594907

Date: 30/09/2023

Sub: Copy's of Selection trials of 37th National Games 2023 Goa by Goa Gymnastics Association.

Respected Sir,

Please provide the following information regarding the selection trials conducted by Goa Gymnastics Association for 37th National Games Goa under section 2(f) and 2(j) of the RTI act.

1. Details of players attended for selection trials conducted by Goa Gymnastics Association. (Please provide Aadhar card copy, residential proof.15 year's domicile.)

2. School/College bonafide certificate **NOC** from concern authority in case of student/ employees.

3. The total number of players, who attended the selection trials conducted for 37th National Games Goa

4. Names of SAG and FIG officials present on Selections trials Day. (provide Judges Brevet copy)

5. Selections trials location venue.

6. Total list of players with names selected for National Games Camp.

7. News paper details of published by GGA birth years and last date for selection trials.

- **Application fee details**

Encl. Application Fee of Rs.10=00 by court fee stamp Pay to: Public Information officer.

- **Below Items are for your kind information and consideration.**

D) As per the section 6 (3) of the RTI Act 2005, In case , the requested information is held by another public authority, I request the PIO to transfer the Application or part of it within five days and immediately inform me about such transfer .

E) As per section 7(3) of the RTI Act 2005, In case there are further fee required to provide the requested information, I request the PIO to inform me of the additional fee amount along with the calculations made to arrive at the amount.

F) As per section 7(8) (iii) and 7(3) (ii) of the RTI Act 2005, I request the PIO to inform me of the particulars of First Appellate Authority.

Thanking You.

(86)

Date: 26/09/2023

The Sports Authority of Goa
Athlete Stadium Cujira, Bambolim-Goa
Inward No. 8394
Date: 28-09-23

From

Sunita Budhu Chimulkar

House no. 800,

St. Agostinho, Ilhas,

VTC: Santa Cruz, PO: Santa Cruz,

Sub District: Tiswadi, District: North Goa,

State: Goa, PIN Code :403005.

To,

The information officer under RTI

The Director,

The Sports Authority of Goa,

1st Floor, Athletic Stadium,

Cujira, Bambolim Goa

Sub: Application under RTI Act 2005

Respected Sir,

11. The copy of the ... Direct Recruitment in

(87)

This is with respect to your ex-employee Sunita Chimulkar, who was working with the Department.

Kindly provide following Files for inspection along with advocate George John pertaining to Miss. Sunita Chimulkar under Right to Information Act, 2005.

1. Order of Appointment.
2. All Salary certificates till her employment period with the Department.
3. Letter of termination issued by your Department.
4. Kindly keep this application before proper authority for proper consideration.
5. Also inform me appellate authority to file appeal

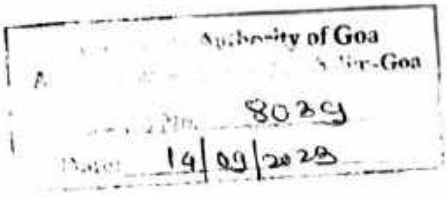
Regards

26/9/2023

Sunita Chimulakar.

(88)





From: Amir Jamadar
FF 2 Sai Bhat Sai Apts
Marra Pilerne Bardez Goa
403114
Mob 9923530827

Date: 14/09/2023

To
The PIO,
The Sports Authority Goa,
Athletic Stadium Bambolim-Goa.

Sub: Right to Information Act 2005 for Inspection of entire File with reference to including daily wages, Contract basis, Regular Basis and Temporary Status.

1. List of total staff (strength) and date of appointment of the employees at present including daily wages, Contract basis, Regular Basis and Temporary Status and their mode of recruitment.
2. Date of granting temporary status order and Regular status order to the employees of SAG.
3. Status of file No. SAG-03/Adm-co/Temp Status-DW-Con/2021-E-Du, SAG, I/W 6567 dated 16/11/21 from the year 2011 and 2019 Temporary status in SAG
4. Inspection of entire file giving temporary status of the SAG staff.
5. Annual General body meeting copy of minutes of the year 2017 to till date
6. Inspection of Recruitment Rules and entire copy of the Recruitment Rules.
7. Details of Number of vacant post in respect to designation wise
8. Details of List of daily wages staff with designation, date of joining in SAG and years completed in SAG.
9. A Copy of the Judgment of High Court of Bombay at Goa Filed by Smt. Monica Durado and the approval of the government for recruitment of post/rules as per the High Court Order.
10. Inspection of Rules and regulations / notification order on which temporary status was given to the employees.
11. The Copy of the Recruitment and Conditions of the Service Regulations, 2021.
12. Inspection of file /Date of the appointing Direct Recruitment in SAG.
13. Inspection of entire file of creation of the Post in SAG

(89)

14. Total number of Daily wages/contract staff appointed in SAG and from that number of staff given temporary Status order and regular order with year.
15. Details of the Salaries of the daily wages as on now
16. Details of the Salary of the daily wages staff after getting Temporary status and regular status.
17. The Number of contract staff/DW staff given temporary status and regular order till date
18. Details of staff retire after getting temporary status order and regular order from 2019 to till date.
19. Details of staff in 2023 going to be retire.
20. Details number of pending post from 740 staff. (Retire, resigned and expire from 740)
21. Inspection of file of staff transferred from DSYA to SAG.

Thanking You

Yours Faithfully

Amir Jamadar

(90)

Government of Goa
Directorate of Sports and Youth Affairs
Campal, Panaji-Goa

SAKA-22nd Bhadra 1945

No. DSYA/RTI- Act-2005/2023-24/Vol. XXII/3001 Date:-13/09/2023

To,
The Public Information Officer,
The Sports Authority of Goa,
1st Floor, Athletic Stadium,
Cujira Bambolim- Goa.

13/09/2023

The Sports Authority of Goa
Athlete Stadium Cujira, Bambolim-Goa
Inward No. 7978
Date: 13-09-23

Sub:- Information sought under RTI Act 2005

Sir,

This Department is in receipt two RTI applications dated 11/09/2023 received from Shri. Shripad Sonu Parab, H.No. 146 B, Warchawada, Virnoda, Pernem- Goa, requesting for requisite information under the RTI Act, 2005.

Since, the information called therein pertains to your office, the above applications are forwarded to your office, within the provision of sub section 6(3) of the RTI Act 2005, to provide the requisite information to the applicant directly from your end, under intimation to this Office.

Yours faithfully

(Jennifer Ferrao e Gonsalves)
Public Information Officer

Copy to:-

1. Shri. Shripad Sonu Parab, H.No. 146 B, Warchawada, Virnoda, Pernem- Goa.

(91) 5रु. Rs.5
भारत INDIA
5रु. Rs.5
भारत INDIA
पाँच रुपये FIVE RUPEES

From

Mr. Shripad Sonu Parab

H.No.146 B, Warchawada,

Virnoda, Pernem Goa.

Date 11/09/2023

11/9/2023

To

The Directorate Of Sports And Youth Affairs,

Campal, Panaji, Goa.

Sub: Application for Certified Copies under Right to Information Act 2005.

Sir,

The undersigned may kindly be issued the certified copies of the agreement entered with the STUP Consultants (P) Ltd. along with all the Appendix and Annexures, for preparing the Detailed Project Report for Goa National Games 2011, on an urgent basis to be produced before the District Court, Panaji in connection with LAC No.21/2011

The said hearing is fixed on 16th September 2023.

The necessary fees shall be borne by the undersigned , on intimation.

Thank You,

Yours Truly,

(Mr. Shripad Sonu Parab)

MBL 9552554897

92

5 रु. Rs.5
भारत INDIA
5 रु. Rs.5
भारत INDIA
पाँच रुपये FIVE RUPEES

From

Mr. Shripad Sonu Parab

H.No.146 B, Warchawada,

Virnoda, Pernem Goa.

Date 11/09/2023

11/9/2023
84

12/9
Jr Steno

To

The Directorate Of Sports And Youth Affairs,

Campal, Panaji, Goa.

Sub: Application for Certified Copies under Right to Information Act 2005.

Sir,

The undersigned may kindly be issued the certified copies of the Approval by the Govt. of Goa regarding the Detailed Project Report prepared by STUP Consultants (P) Ltd pertaining to National Games 2011. on an urgent basis to be produced before the District Court, Panaji in connection with LAC No.21/2011

The said hearing is fixed on 16th September 2023.

The necessary fees shall be borne by the undersigned , on intimation.

Thank You,

Yours Truly,

(Mr. Shripad Sonu Parab)

MBL 9552554897

The Sports Authority of Goa
Athlete Stadium Cujira, Bambolim-Goa
Inward No. 7983
Date: 13-09-23

93

From
Calvert Gonsalves
H.No.62, Copelwado – Sernabatim
Colva Salcete Goa
11th September 2023
Ph – 9359710408

To
The Public Information Officer
Office of Sports Authority of Goa
Bambolim Cujira – Ilhas Goa

Sub: Information sort under Right to Information Act 2005.

Sir/Madam

Kindly furnish me the following information under RTI:-

1. Furnish details of date when Francisco Fernandes (accounts clerk) took charge / was transferred to this office at Bambolim.

2. Furnish details – Since the day of joining / reporting at the office of Office of Sports Authority of Goa, Bambolim Cujira – Ilhas Goa, please furnish attendance record of Francisco Fernandes (Accounts Clerk) and also –
   a) How many days & which days he has gone off for BLO duty.
   b) How many paid leave he has obtained?
   c) How many days sick leave he has availed of?
   d) Any other leave not cited in this questioner of my RTI application.

3. Give details of all pending work piled up & is kept pending by said Francisco Fernandes (accounts clerk) namely –
   a) Uniform allowance – since when it is pending & of how many employees.
   b) LTC – Since when it is pending & of how many employees.
   c) TA DA – since when it is pending & of how many employees.

Gonsalves

(94)

d) Children's school fees & of how many employees.
e) Other pending matters kept pending by said Francisco Fernandes.

4. I declare that I am a citizen of India.

Yours Sincerely

Gonsalves

Calvert Gonsalves

(95)

From:
Shri Vijay J. Mayekar
H.No.1060/3, Socorro, zoswada,
Porvorim, Bardez-Goa.
Mb:-8975454666
Dated:- 05/09/2023



To
The State Public Information Officer/ Asst. Public Information Officer
The Sports Authority of Goa,
1st floor, Athletic Stadium,
Bambolim- Goa.

The Sports Authority of Goa
Athlete Stadium Cujira, Bambolim-Goa
Inward No. 7445
Date: 05-09-23

Sub. - Information under RTI Act, 2005.

Sir/Madam,

The undersigned hereby requires the following particulars of information pertaining to Subject **"29th Senior National Baseball Championship, held in Goa at P.J.M. Stadium, Fatorda, Margao- Goa on January, 2015"**.

Kindly provide certified copies of all the relevant documents pertaining to the subject matter mentioned herein above.

i. List of players participated in the event.
ii. Details of the team participated in the said event
iii. Details of the teams secured 1st, 2nd and 3rd place in the said event along with detail list of players.
iv. Documents pertaining to allocation of prizes to the above team and team players including cash rewards.
v. Certified copies of certificate issued to participants during said event.
vi. Certified copy of allocation of cash reward individually for team members for the said event.
vii. Certified copies of Payments receipts of cash reward (prize money) paid to individuals/team if any.
viii. Certified copies of cheque pertaining to cash reward.
ix. Acknowledgment copy wherein signature of the recipient of the above cheque is recorded.
x. Certified copy of order or other documents pertaining to allocation of TA/DA to the participants of the above event.

In case the subject matter/any of the information is held by/related to another public authority, you are requested to transfer the application or such part of it as may be appropriate to that other public authority with an intimation to the undersigned (Section 6 (3) of RTI Act.)

Further, I declare that I am a 'Citizen' of India and I am asking the information as "Citizen". Necessary court fees stamp of Rs. 10/- is affixed herein.

Yours faithfully,

(36)

Shri Vijay J. Mayekar
H.No.1060/3, Socorro, zoswada,
Porvorim, Bardez-Goa.
Mb:-8975454666
Dated:- 08 /09/2023

To
The State Public Information Officer/ Asst. Public Information Officer.
The Sports Authority of Goa,
1st floor, Athletic Stadium,
Bambolim- Goa.

The Sports Authority of Goa
Athlete Stadium Cujira, Bambolim-Goa
Inward No. 7771
Date: 08-09-23

Sub: - Information under RTI Act, 2005.

Sir/Madam,

The undersigned hereby requires the following particulars of information pertaining to Subject **"17th Junior National Baseball Championship, 2005 held at Gujrat College Ground, Ahmedabad"**.

Kindly provide certified copies of all the relevant documents pertaining to the subject matter mentioned herein above.

i. List of players participated in the event.
ii. Details of the team participated in the said event
iii. Details of the teams secured 1st, 2nd and 3rd place in the said event along with detail list of players.
iv. Documents pertaining to allocation of prizes to the above team and team players including cash rewards.
v. Certified copies of certificate issued to participants during said event.
vi. Certified copy of allocation of cash reward individually for team members for the said event.
vii. Certified copies of Payments receipts of cash reward (prize money) paid to individuals/team if any.
viii. Certified copies of cheque pertaining to cash reward.
ix. Acknowledgment copy wherein signature of the recipient of the above cheque is recorded.
x. Certified copy of order or other documents pertaining to allocation of TA/DA to the participants of the above event.

In case the subject matter/any of the information is held by/related to another public authority, you are requested to transfer the application or such part of it as may be appropriate to that other public authority with an intimation to the undersigned (Section 6 (3) of RTI Act.)

Further, I declare that I am a 'Citizen' of India and I am asking the information as "Citizen". Necessary court fees stamp of Rs. 10/- is affixed herein.

Yours faithfully,

(Vijay J. Mayekar)

97

Shri Vijay J. Mayekar
H.No.1060/3, Socorro, zoswada,
Porvorim, Bardez-Goa.
Mb:-8975454666
Dated:- 08/09/2023

भारत INDIA
दस रुपये TEN RUPEES

To
The State Public Information Officer/ Asst. Public Information Officer.
The Sports Authority of Goa,
1st floor, Athletic Stadium,
Bambolim- Goa.

The Sports Authority of Goa
Athlete Stadium Cujira, Bambolim-Goa
Inward No. 7473
Date: 08-09-23

Sub: - Information under RTI Act, 2005.

Sir/Madam,

The undersigned hereby requires the following particulars of information pertaining to Subject **"24th Senior National Baseball Championship, 2009-2010 held at Ravenshaw University Ground, Cuttack"**.

Kindly provide certified copies of all the relevant documents pertaining to the subject matter mentioned herein above.

i. List of players participated in the event.
ii. Details of the team participated in the said event
iii. Details of the teams secured 1st, 2nd and 3rd place in the said event along with detail list of players.
iv. Documents pertaining to allocation of prizes to the above team and team players including cash rewards.
v. Certified copies of certificate issued to participants during said event.
vi. Certified copy of allocation of cash reward individually for team members for the said event.
vii. Certified copies of Payments receipts of cash reward (prize money) paid to individuals/team if any.
viii. Certified copies of cheque pertaining to cash reward.
ix. Acknowledgment copy wherein signature of the recipient of the above cheque is recorded.
x. Certified copy of order or other documents pertaining to allocation of TA/DA to the participants of the above event.

In case the subject matter/any of the information is held by/related to another public authority, you are requested to transfer the application or such part of it as may be appropriate to that other public authority with an intimation to the undersigned (Section 6 (3) of RTI Act.)

Further, I declare that I am a 'Citizen' of India and I am asking the information as "Citizen". Necessary court fees stamp of Rs. 10/- is affixed herein.

Yours faithfully,

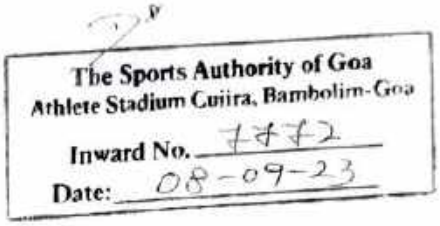
(**Vijay J. Mayekar**)

(98)

From:
Shri Vijay J. Mayekar
H.No.1060/3, Socorro, zoswada,
Porvorim, Bardez-Goa.
Mb:-8975454666
Dated:-07 /09/2023



To
The State Public Information Officer/ Asst. Public Information Officer
The Sports Authority of Goa,
1st floor, Athletic Stadium,
Bambolim- Goa.



Sub: - Information under RTI Act, 2005.

Sir/Madam,

The undersigned hereby requires the following particulars of information pertaining to Subject **"25th Senior National Baseball Championship, held at Chimanbagh Ground, Indore, M.P. on 22 to 27, November, 2010"**.

Kindly provide certified copies of all the relevant documents pertaining to the subject matter mentioned herein above.

i. List of players participated in the event.
ii. Details of the team participated in the said event
iii. Details of the teams secured 1st, 2nd and 3rd place in the said event along with detail list of players.
iv. Documents pertaining to allocation of prizes to the above team and team players including cash rewards.
v. Certified copies of certificate issued to participants during said event.
vi. Certified copy of allocation of cash reward individually for team members for the said event.
vii. Certified copies of Payments receipts of cash reward (prize money) paid to individuals/team if any.
viii. Certified copies of cheque pertaining to cash reward.
ix. Acknowledgment copy wherein signature of the recipient of the above cheque is recorded.
x. Certified copy of order or other documents pertaining to allocation of TA/DA to the participants of the above event.

In case the subject matter/any of the information is held by/related to another public authority, you are requested to transfer the application or such part of it as may be appropriate to that other public authority with an intimation to the undersigned (Section 6 (3) of RTI Act.)

Further, I declare that I am a 'Citizen' of India and I am asking the information as "Citizen". Necessary court fees stamp of Rs. 10/- is affixed herein.

Yours faithfully,
Mayekar

The Sports Authority of Goa
Athlete Stadium Cujira, Bambolim Goa
Inward No. 1351
Date: 01-09-23

9822162581

2238
99

APPLICATION FOR INFORMATION UNDER 6(1) OF THE RIGHT TO INFORMATION ACT 2005

10 रु. Rs 10
भारत
दस रुपये TEN RUPEES

From= Mr. Santosh P. Bandodkar
Hno 732/2, orgao,
Loutulim, Salcete, Goa
Dated 01/09/23

To,
The Public Information Officer
Sports Authority of Goa,
Athletic Stadium,
Bambolim - Goa.

Sub Information required under the Right to Information Act 2005

Madam,

1) Issue the certified copy of the grant released to the Goa Volleyball Association for National Games, National events, Tribal Sports, or any other grants released to the Goa Volleyball Association for last 8 years.

2) Issue the Certified copies of the name of the Advocate engaged by the Sports Authority of Goas in the case no 60/2019 which we have filed in the District Court at Altinho, Panjim, Goa

3) Issue the certified copy, under sports code what is the age for contesting for the elections of sports association, for the post of President, Secretary and Treasurer.

4) Issue the certify copy of the total number and name of the clubs, along with the name of President and Secretary which are affiliated to the Goa Volleyball Association.

5) Issue the certify copy of the letter issued by SAG to the Goa Volleyball Association for conduct of Selection trials for Regular and Beach volleyball for 37 National Games which is supposed to held at Goa.

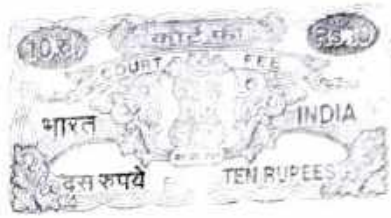
I am ready to the necessary fees for the same.

Yours Faithfully,

Mr. Santosh P. Bandodkar

The S... ...ity of Goa
...ete Sta... ...Bambolim-Goa
Inward No: 4168
Date: 28-08-23

From:
Shri Jagdish Bhobe
549, Laxmi, Forgottem,
Goa-Velha, Tiswadi-Goa
Mob: 8767397174
Dated: 28th August, 2023



To,
The Public Information Officer,
Under RTI Act 2005,
Sports Authority of Goa,
Bambolim, Goa.

Sub: Application under RTI Act 2005.

Sir,
I seek the following information under RTI Act 2005, along with certified copies of the documents:

1. Furnish certified copies of Applications, reports, correspondences filed in the office of Sports Authority of Goa by Traditional Karate Association of Goa for the financial year 1st April 2022 to 31st March 2023.
2. Furnish certified copies of Applications, reports, correspondences filed in the office of Sports Authority of Goa by Traditional Karate Association of Goa for the period from 1st April 2023 to 26th August 2023.
3. Furnish information on criteria by Sports Authority of Goa to grant permanent and provisional recognisation to Association to promote sport in Goa as the State Sport Association .

I state that I am the citizen of India and enclose self attested copy of Aadhar card.

I will pay the necessary fees required under the act.

Thanking you.

Yours faithfully,

Jagdish Bhobe

(101)

The Sports Authority of Goa
Athlete Stadium Cujira, Bambolim-Goa
Inward No. 4150
Date: 28.8.23

Adv. Pundalik N Raiker
87 Nagali Taleigao
Goa – 02
Mob: 8805167431

COURT FEE भारत INDIA दस रुपये TEN RUPEES RS.10

The Public Information Officer
SPORTS AUTHORITY OF GOA
Bambolim Goa

28/08//2023

Sub: <u>Application for information under Right to Information Act, 2005</u>

Sir/Madam

Please furnish the following information under the Right to Information Act 2005 a requested below.

The information requested pertains to one Mr. Sandeep Martins Warlikar, Grade I Coach with the Sports Authority of Goa.

1. Please furnish the noting/copies of documents from the file pertaining to the appointment of Mr. Sandeep Martins Warlikar relating to the appointment to any post/position after the said Warlikar was relieved from the Office of the Sports Minister at the Secretariat, Porvorim vide order 16/08/2023.
2. Please give the certified copies of all the leave sanction letter issued to Mr. Sandeep Martins Warlikar for appearing before the university for the completion of his PhD at the Tamil Nadu Physical Education and Sports University (TNPESU, Chennai.
3. Please state whether SAG has granted any permission to Mr. Sandeep Martins Warlikar to enroll for the PhD program at the Tamil Nadu Physical Education and Sports University (TNPESU, Chennai

4. Research title of the PhD thesis and Certified copy of the PhD thesis of Mr. Sandeep Martins Warlikar.
5. Date of registration for PhD of Mr. Sandeep Martins Warlikar with the Tamil Nadu Physical Education and Sports University (TNPESU).

6. Advertisement for PhD as per the UGC 2009 regulation for which the said Mr. Sandeep Martins Warlikar had applied.

7. Date and time of the entrance exam conducted by the University for the Admission of PhD candidates through which Mr. Sandeep Martins Warlikar was selected for the PhD program in the university.

8. Certified copy of the assessed answer book of the entrance exam, answered by Mr. Sandeep Martins Warlikar for the admission stated at point no 3.

9. Details of the credits completed by Mr. Sandeep Martins Warlikar, for his PhD course work as per the UGC 2009 regulations, in Tamil Nadu Physical Education and Sports University (TNPESU).

10. Certified copy of the question paper of the 8 credit PhD course work examination answered by Mr. Sandeep Martins Warlikar, for the PhD course work done at Tamil Nadu Physical Education and Sports University (TNPESU).

11. Certified copy of the Certificate of completion of pre-synopsis, of Mr. Sandeep Martins Warlikar issued by TNPESU.

12. Certified copy of the Certificate of completion of synopsis of Mr. Sandeep Martins Warlikar issued by TNPESU.

13. Certified copy of the synopsis of the thesis of Mr. Sandeep Martins Warlikar, submitted to TNPESU.

102 2/c

14. Please state the date, time and venue of the PhD viva voce of Mr. Sandeep Martins Warlikar, conducted by TNPESU.
15. Certified copy of the notice issued by the department or university for conducting the PhD viva voce of Mr. Sandeep Martins Warlikar.
16. Certified copy of the attendance sheet of the faculty, students and research scholars who attended the PhD viva voce of Mr. Sandeep Martins Warlikar.

17. Please state how many people including the faculty, students and research scholars attended the PhD viva voce of Mr. Sandeep Martins Warlikar.

18. Certified copy of the PhD Attendance register of Mr. Sandeep Martins Warlikar at the University during the PhD course.

19. Please state the names designations along with the address of the university/colleges/ organisation of the subject experts/examiners who conducted the Viva Voce of Mr. Sandeep Martins Warlikar

20. Please state the date of award of PhD to Mr. Sandeep Martins Warlikar by TNPESU.

21. Certified copy of the PhD award letter issued to Mr. Sandeep Martins Warlikar, by TNPESU.

22. Please state the date and place of convocation where the PhD degree was awarded to Mr. Sandeep Martins Warlikar by TNPESU

23. Certified copy of the Convocation degree certificate of Mr. Sandeep Martins Warlikar issued by TNPESU.

The applicant is a citizen of India
The court fee of ₹ 10 is fixed to the application

Jagdish Bhobe

Please furnish the information within the next 48 hours as the same is needed to take appropriate action in the case of irregularities in the grant of PhD.

Application charges for the information shall be paid by the applicant on receipt of the information/document.

Kindly furnish the information.

Thanking your
Yours faithfully

Applicant

The Sports Authority of Goa
Athlete Stadium Cujira, Bambolim-Goa
Inward No. 7055
Date: 24-08-23

(103)

From,

Daniel Basharat
H. No.223 20 B1 T1
Highland Vista, Penha De Franca
North Goa - 403521
Contact - 7350594395



Date: 23/08/2023

To,

The Public Information Officer
Sports Authority of Goa
1st Floor Athletic Ground, Cujira
Bambolim, Goa

Sub: Application under The Right to Information act 2005.

Respected Sir/Madam,

Kindly provide me the following Information under the RTI Act 2005 with regard to the Goa Super Bodies Power Lifting Association recognised by Sports Authority of Goa.

1) Any grants given by the Sports Authority of Goa to the Goa Super Bodies Power lifting Association for organising the Sub-Jr, Juniors, Seniors & Masters Bench press championship at Navelim, Margao from 16th to 20th November 2021

2) If given kindly submit the Certified copy of the same.

3) Audited Statement of Receipt and Payments (Income and expenditure) For the Championship for which the grants were availed by the Association.

4) The certified copy of any Undertaking given by the Goa Super Bodies Power Lifting Association to avail the grant for the Bench press championship held at the Manohar Parrikar Stadium, Navelim - Margao from the 16th _ 20th November 2021.

5) The Certified copy of all the file noting for availing the grants for the Bench press championship held at the Manohar Parrikar Stadium, Navelim - Margao from the 16th - 20th November 2021.

(104)

Kindly provide me the information at the earliest as the same is required for the purpose of filling Writ petition at the High Court of Bombay at Porvorim - Goa.

I am a Citizen of India. Application fees is paid herewith vide court fee of Rs 10.

Thanking you in Anticipation

Yours Faithfully

(Daniel Basharat)

105

The Sports Authority of Goa
Athlete Stadium Cujira, Bambolim-Goa
Inward No. 3056
Date: 24-08-23

From,

Daniel Basharat
H. No.223 20 B1 T1
Highland Vista, Penha De Franca
North Goa - 403521
Contact 7350594395

Date: 23/08/2023

To,

The Public Information Officer
Sports Authority of Goa
1st Floor Athletic Ground, Cujira
Bambolim, Goa

Sub: Application under The Right to Information act 2005.

Respected Sir/Madam,

Kindly provide me the following Information under the RTI Act 2005 with regard to the **Goa Super Bodies Power Lifting Association** recognised by Sports Authority of Goa.

1) Certified copies of the Constitution / By Laws of the Goa Super Bodies Power Lifting Association certified by the District Register.

2) The copy of the Certificate of Registration under the Registrar of Societies Act 1860.

3) The certified copy of the latest letter issued by the Ministry of youth Affairs and Sports, Govt. of India, Recognising the National Sports Federation.

4) The Certified copy of the latest letter issued by the Indian Olympic Association affiliating the National Sports Federation.

5) A certified copy of the latest letter from the National Sports Federation affiliating the Goa Super Bodies Power Lifting Association.

(106)

6) A certified copy of the letter from Goa Olympic Association recognizing the Goa Super Bodies Power Lifting Association.

7) A copy of the list of Executive and other members with their Addresses, age, profession, contact numbers, email ID and signatures.

8) A copy of the report of the activities conducted during the last three years along with action photographs, function photographs, Newspaper Clippings.

9) A Copy of the Audited Financial Statement filed with the Sports Authority of Goa for the 5 years (2018 to 2023)

10) A copy of the minutes of the last General Body Meeting held.

Kindly provide me the information at the earliest as the same is required for the purpose of filling Writ petition at the High Court of Bombay at Goa.

I am a Citizen of India. Application fees is paid herewith vide court fee of Rs 10.

Thanking you in Anticipation

Yours Faithfully

(Daniel Basharat)

From:
Shri Jagdish Bhobe
549, Laxmi, Forgottem,
Goa-Velha, Tiswadi-Goa
Mob: 8767397174
Dated: 23rd August, 2023

To,
The Public Information Officer,
Under RTI Act 2005,
Sports Authority of Goa,
Bambolim, Goa.

The Sports Authority of Goa
Athlete Stadium Cujira, Bambolim-Goa
Inward No. 4037
Date: 23-08-23

Sub: Application under RTI Act 2005.

Sir,

I seek the following information under RTI Act 2005, along with certified copies of the documents:

1. Furnish certified copies of documents submitted to Sports Authority of Goa by "Traditional Karate Association of Goa" on the basis of which permanent recognition was granted for the sport of karate in Goa to Traditional Karate Association of Goa.

2. Furnish certified copies of documents submitted to Sports Authority of Goa by Traditional Karate Association of Goa to renew the status of recognition granted by SAG for sport karate for the year 2022-2023 and 2023-2024.

3. Furnish Name of the National Federation recognised by Govt. of India and identified by sports Authority of Goa for the sport of karate.

(10) Furnish certified copies of rules and regulation under which the sports Authority of Goa grants recognition to the sports Association to promote game of sports recognised by sports Authority of Goa.

I state that I am the citizen of India and enclose self attested copy of Aadhar card.

Thanking you.

Yours faithfully,

Jagdish Bhobe

109



From:
Shri Jagdish Bhobe
549, Laxmi, Forgottem,
Goa-Velha, Tiswadi-Goa
Mob: 8767397174
Dated: 11th August, 2023

PIO/DM

6534
11/08/2023

To,
The Public Information Officer,
Under RTI Act 2005,
Sports Authority of Goa,
Bambolim, Goa.

Sub: Application under RTI Act 2005.

Sir,

I seek the following information under RTI Act 2005, alongwith certified copies of the documents:

1. Name of the State Association for the sport **karate** recognized by Sport Authority of Goa for the year 2022-2023 and 2023-2024.

2. Name of the National Federation for the Sport of **karate** identified by Sports Authority of Goa, which is recognized by Ministry of Sports and Youth Affairs Govt. of India.

I will pay the necessary fees required as per RTI Act.

I state that I am the citizen of India and enclose self attested copy of Aadhaar card.

Thanking you.

Yours faithfully,

Jagdish Bhobe

(110)

The Sports Authority of Goa
Athletic Stadium, Cujira, Bambolim-Goa
Inward No. 6481
Date: 10-08-23



From: Naresh Aghapurkar
R/o.C20/318, Kevnem,
Caranzalem-Goa.

Date: 10-8-2023

To, P.I.O
The Sports Authority of Goa
1st Floor, Athletic Stadium, Bambolim
Cujira Bambolim Goa 403202

SUB: INFORMATION UNDER RIGHT TO INFORMATION ACT

Sir,

I the undersigned Mr. Naresh Aghapurkar, citizen of India, would like to request you to kindly furnish me information under RTI Act 2005.

1. Provide me the Order copy of rejection of Piru Aghapurkar death settlement claim by Nominee Naresh Aghapurkar from Provident Fund Office.

Kindly do the needful as the same is required to produce before the competent authority.

Process fee of Rs. 10 is affixed.

Information is sought as Citizen of India and necessary fees shall be paid by me.

Thanking you.

Yours faithfully.

(Naresh Aghapurkar)

(111)

From: Naresh Aghapurkar
R/o.C20/318, Kevnem,
Caranzalem-Goa.

6480
10-08-23

Date: 10-8-2023

To, P.I.O
The Sports Authority of Goa
1st Floor, Athletic Stadium, Bambolim
Cujira Bambolim Goa 403202
9309768166

SUB: INFORMATION UNDER RIGHT TO INFORMATION ACT

Sir,

I the undersigned Mr. Naresh Aghapurkar, citizen of India, would like to request you to kindly furnish me information under RTI Act 2005.

1. Service Record File of Piru Aghapurkar For Inspection

Kindly do the needful as the same is required to produce before the competent authority.

Process fee of Rs. 10 is affixed.

Information is sought as Citizen of India and necessary fees shall be paid by me.

Thanking you.

Yours faithfully.

(Naresh Aghapurkar)

The Sports Authority of Goa
Athletic Stadium, Bambolim-Goa
Inward No. 6459
Date: 10-08-23

(112)

From: Naresh Aghapurkar
R/o.C20/318, Kevnem,
Caranzalem-Goa.

Date: 10-8-2023

To, P.I.O
The Sports Authority of Goa
1st Floor, Athletic Stadium, Bambolim
Cujira Bambolim Goa 403202

SUB: INFORMATION UNDER RIGHT TO INFORMATION ACT

Sir,

I the undersigned Mr. Naresh Aghapurkar, citizen of India, would like to request you to kindly furnish me information under RTI Act 2005.

1. What is done with share of Taresh Aghapurkar from claim settlement of Piru Aghapurkar.

Kindly do the needful as the same is required to produce before the competent authority.

Process fee of Rs. 10 is affixed.

Information is sought as Citizen of India and necessary fees shall be paid by me.

Thanking you.

Yours faithfully,

Aghapurkar

(Naresh Aghapurkar)



(113)

Adv Pundalik N Raiker
87 Nagali Taleigao
Goa 403002

The Sports Authority of Goa
Athlete Stadium Cujira, Bambolim-Goa
Inward No. 6183
Date: 07/08/2023

The Public Information Officer
Sports Authority of Goa
Shyama Prasad Mukherjee Stadium
Bambolim Goa.

Sub: Information under Right to Information Act 2005.

Please furnish the following information as requested below under the RTI 2005.

1. Certified copy of SAG order/memorandum issued to Sandeep Warlikar posting him for Coaching Duties by Shri Ajay Gaude (Ex-ED, SAG) in the year 2022 relieving him from Sports Ministers office.
2. Certified copy of any letter/note/reply in response to SAG order/memorandum, received from Sports Ministers office stating Shri Sandeep Warlikar cannot be relieved as he's working on Sports Vision Document and that the minister cannot relieve him.
3. Certified copy of Show cause Notice issued to Sandeep Warlikar in the year 2022 for not joining coaching duties at peddem and Sharada Mandir School as per SAG order/memorandum stated at point no 1.
4. Certified copies of all orders issued to Sandeep Warlikar by SAG in the year 2022
5. Certified copies of all orders issued by SAG to Sandeep Warlikar in the year 2023 till the date of furnishing the information.
6. Certified copy of order deputing Sandeep Warlikar to Sports Ministers office in the year 2022.

7. Certified copy of all documents available at SAG selecting Sandeep Warlikar to Sports Ministers Office.
8. Certified copy of order issued to Sandeep Warlikar as Sports Ministers Advisor
9. Certified copy of order issued to Sandeep Warlikar as overall in-charge of 37th National Games.
10. Certified copy of order issued to Sandeep Warlikar as coordinator to Jt. CEO of 37th National Games 2023 to be held in Goa.
11. Certified copy of all documents/copies/file noting's selecting Sandeep Warlikar as Advisor to Minister, as overall in-charge of National Games 2023 to be held in Goa and Coordinator to Jt. CEO National Games and details of all coaches' staff considered when such selection was done.
12. Certified copy of action taken by SAG on Show cause notice and non-satisfactory reply of Sandeep Warlikar in the year 2022.
13. Certified copy of what action has been taken within 90 days' time frame as per the Sexual Harrasment Act 2013 against Sandeep Warlikar for harrasment of woman at Workplace (SAG).
14. Certified copy of order issued to Sandeep Warlikar relieving him (Sandeep) from Sports Ministers Office to Join SAG National Games 2023 to be held in Goa.
15. Certified copy of order appointing Sandeep Warlikar as Nodal Officer to Sports Minister for National games 2023 to be held in Goa.
16. Copy of all orders deputing Sandeep Warlikar out of Goa for various visits or as a part of any delegation in 2022 and 2023.

Please furnish the information as soon as possible within the next 48 hours as it pertains to life and liberty and is needed to file Writ Petition in the Honble High Court and/or to take suitable action in the case.

(115)

The applicant is a citizen of India.

The court fee of ₹. 10 is annexed herewith. The applicable charges for the information will be paid by the applicant.

Address for communication is as stated hereinabove.

Applicant

Bambolim

07/08/2023

Stadium Centre, Bambolim-Goa
Inward No. 6009
Date: 02-08-23

(116)

From:- Sandeep N. Borkar (LDC)
Sports Authority of Goa
Athletic Stadium - Cusira Bambolim - Goa,
Date:- 02/08/2023

To,
The Person Information officer (PIO)
Sports Authority of Goa,
Athletic Stadium - Cusira Bambolim - Goa,

Sub:- Please Issue Information under Right to Information Act 2005. (RTI)

Sir/Madam,

Kindly issue me the certified copies of the following.

1) Certified copy of the complaint given by Smt Shruti Naik on mr. Sandeep Borkar (Both SAG staff) on 20/10/2021,
2) Certified copy of the final order and the decision taken regarding the hearing of the said complaint against Sandeep Borkar as on 26/10/2021 before the Presiding officer and members of the Internal Complaints Committee.
3) Details of the inspection reports regarding the incident - if any and also Audio, Vidio recordings, Proof and the names of witnessed in the said complaint.
4) The name of the place and time of the incident - according to complainant.
5) Certified copy of the medical report or inspection done of both Shruti Naik and Sandeep Borkar.
6) Certified copy of information provided/given by the Asst manager - Ponda mr. Rakesh H Naik.
8) Present Status of the complaint - of Shruti Naik on Sandeep Borkar.

Thanking you,

Yours faithfully,

(I wish pay the expenses if any)

(Sandeep N Borkar)

(1728)

(117)

The Sports Authority of Goa
Athlete Stadium Cujira, Bambolim-Goa
Inward No. 5364
Date: 24/07/2023

Adv.Mamta Shrivastava,
Adwalpalkar's Enclave, D Block,
301, 3rd floor, D'Mello Wado,
Canca, Bardez, Goa 403 510.

Mobile No.9822389823.

Date: 24/07/2023.

To,

The Public Information Officer(Taluka Level)/ Asst. Public Information Officer,

Office of **The Sports Authority of Goa,**

1st Floor, Athletic Stadium, Near Cujira

School Complex, Opp.Goa Medical College,

Bambolim, Goa.

Subject: **Information under RTI Act, 2005.**

Respected Madam/Sir,

The undersigned requests that the following information be furnished **on urgent basis**:

1. The certified copies of the minutes of Annual General Body Meetings of the Goa Volleyball Association for the last 10 years.

The Applicant is the citizen of India and is ready to pay the

2. The certified copies of the Audit Reports of the Goa Volleyball Association for the last 10 years.

3. The certified list of the names of Clubs registered with the Goa Volleyball Association along with the details of their year of registration.

4. The certified copies of the Bye-laws of the Goa Volleyball Association.

5. The certified list of the names of all the members the Goa Volleyball Association along with details of the Club that they represent and the details of the year of their enrollment.

6. Furnish the year wise list of the following tournaments conducted by the Goa Volleyball Association for the past 10 years.
   i) Senior Men's and Women's League.
   ii) Junior Boys and Girls League.
   iii) State Championship for Men & Women in senior category.
   iv)Under 14 & 16 tournaments for Boys and Girls.

7. The certified list of the executive committee members of the Goa Volleyball Association since the time of its registration with the Sports Authority of Goa till date.

8. Details of the government grants received from the Sports Authority of Goa by the Goa Volleyball Association for the last 10 years.

9. The number of residential camps conducted by the Goa Volleyball Association for Girls and Boys for the last 10 years and the details of the year and place where the same were held.

10. The certified year wise list of Junior and Youth Volleyball teams (Both Boys & Girls category) which represented the State of Goa at the National level for the last 10 years.

11. The number of tournaments organized by the Goa Volleyball Association at School level for last 10 years and the details of the year and place where the same were held .

12. The names of the Clubs which are active and have paid regular annual registration/renewal fees to the Goa Volleyball Association.

13. The names of the Clubs which are inactive the details of the action taken by the Goa Volleyball Association against these Clubs.

14. The names of the Clubs which have received grants from the Goa Volleyball Association for the past 10 years.

15. The list of the names of the coaches and referees registered with the Goa Volleyball Association and details of what programs have been conducted by the Goa Volleyball Association in upgrading the level of these coaches and referees.

The subject matter of information sought for vide this Application relates to pertains to the records maintained by your

Office. In case the subject matter of the information is held by/related to another public authority, you are requested to transfer the application or such part of it as may be appropriate to that other public authority with an intimation to the undersigned Section 6(3) of RTI Act.

I am a citizen of India and I am requesting for information as a citizen. Non judicial stamp/court fee of Rs.10 is affixed to this application.

I undertake to pay the other fees/charges as applicable under the RTI Act towards the provision of the information sought herein and I request you to provide **me the same on urgent basis.**

Thanking you in anticipation.

Yours sincerely,

Shrivastava.

Adv. Mamta Shrivastava.

(1577)

(12)

1/c

Receipt No. 4927
12/7/2023

From
Prasad Surlikar
H.No.653
Near Gomantak Printing Press
St.Inez, Panjim, Goa-403001
Mob: 8308129949

Date: 12/07/2023

To
The Public Information Officer (PIO)
Office of Sports Authority of Goa
1st floor, Athletic stadium
Nr. Cujira School Complex
Opposite Goa Medical College
Bambolim-Goa.

SUB: Application under Right to Information Act 2005 (reg.)

With reference to the above subject, you are requested to submit necessary documents/ information in respect of Mrs. Maymol Rocky, designation Lady Football Coach Working in Sports Authority of Goa and the following as under:-

Sir/Madam

1. Furnish certified copies of Recruitment Rules and all noting's of the file in respect to Mrs. Maymol Rocky towards the appointment in Sports Authority of Goa.
2. Furnish certified copy of news paper advertisement published towards the post of Lady Football Coach required for Sports Authority of Goa as per the serial no.1.
3. Furnish certified copies of the Football Coach License submitted by Mrs. Maymol Rocky.
4. Furnish certified copy of contract basis agreement (if any) between Mrs. Maymol Rocky and Sports Authority of Goa.
5. Furnish certified details of National and International attended by Football Coach Mrs. Maymol Rocky till date.
6. Furnish certified copy of Appointment order issued by sports authority of Goa to Goa Football Association in respect of Mrs. Maymol Rocky to conduct football coaching till date and all subsequent orders till date.
7. Furnish certified copy in detail of all joining report/compliance reports of rejoined back to Sports Authority of Goa from All India Football Federation of Football Coach Mrs. Maymol Rocky till date.

The Applicant is the citizen of India and is ready to pay the necessary fees as per the provision of the RTI Act 2005.

Applicant

(PRASAD SURLIKAR)

Rs.5
INDIA
FIVE RUPEES

Rs.5
INDIA
FIVE RUPEES

The Sports Authority of Goa
Athlete Stadium Cujira, Bambolim-Goa
Inward No. 4368 (A)
Date: 03/07/2023

122

Vijaykumar A. Shirodkar
House No. G/79/1,
Goulem-Bhat, Chimbel
Tiswadi – Goa.

Date: - 01/07/2023

To,
The Public Information Officer,
The Sports Authority of Goa,
Athletic Stadium,
Cujira, Bambolim – Goa.

Subject: Information under Section 6 of RTI Act, 2005.

Respected Sir/Madam,

I am Vijaykumar A. Shirodkar, Petitioner of **COURT CASE NO. WP 256 OF 2023 (F)** and an Indian Citizen and resident of above stated address.

Kindly provide the following information under the RTI Act 2005 on urgent basis in respect of **COURT CASE NO. WP 256 OF 2023 (F)** has been issued by Coram of Two Hon. Judges to the Executive Director, the Sports Authority of Goa, Govt. of Goa. (Respondents No. 4)

1. Kindly provide the RTI Certified **Copy of Notice issued by Hon. High Court of Bombay at Goa** to the **Executive Director, the Sports Authority of Goa, Govt. of Goa.** (Respondents No. 4) have been received at SAG office on dated 21/03/2023.

(125)

2. Kindly provide the RTI Certified Copies of **Written Arguments** and/or **Verbal Statement** of the Executive Director, the Sports Authority of Goa, Govt. of Goa. (Respondents No. 4) or their learned Advocate/officially appointed Representative with their Supported Evidential Copies of Documents have been submitted before the Hon. High Court Judges in-between dated 21/03/2023 to 18/04/2023.

3. Kindly provide the RTI Certified Copies of **Acknowledgement of Receipt** of **Written Arguments** and/or **Verbal Statements** have been received by the SAG office, Govt. of Goa ((Respondents No. 4) from Petitioner (Vijaykumar A. Shirodkar) and/or by Petitioner's Advocate Mr. Ganesh Naik, which have been submitted/presented by Respondents No. 4 before the Hon. High Court from dated 21/03/2023 to 18/04/2023.

The Applicant is not covered under Below Poverty Line.

Necessary charges of RTI information copies will be paid at the time of collection of the documents.

SHIRODKAR 01/07/23.

Date:– 01/07/2023,
Place:– Chimbel - Goa

(Vijaykumar A. Shirodkar)
Mob. No: 8668502884

3995
20/06/2023

124

From:
Minguel Fernandes
H.No.225/1 Sinquetim
Navelim Salcete Goa

21/06/2023
₹10

Date.20/06/2023.

To.
The P.I.O.
The Sports Authority of Goa
The Athletic Stadium Bambolim Goa.

INWARD NO: 1482
DATE: 27/6/23

Sub: R.T.I.

Kindly issue me to Right the Information Act 2005.as given below.

With reference your Order Consequent upon grant of 1st financial upgradation under MACP Scheme vide office order No.SAG_03 / ADM_CO/MACP/2013_14/605 dated 13/05/2014. pay of Shri. Minguel Fernandes,Plant Operator is fixed as under.

1) What is the amount of the Arrears due was given to me ?

2) Which date month and year arrears was deposited in Canara Bank ?

I shall able to pay the necessary fees.

Please do needful

Your faithful

Minguel Fernandes
Plant Operator.

The Sports Authority of Goa
Athlete Stadium Cujira, Bambolim-Goa
Inward No. 2821
Date: 15/06/2023

125



Vyas Prabhu Chodnekar
House no. 8B, Ramabai
Niwas, Orel, Assolna,
Salcete Goa.
Pin code 403701
Mob: 8788802634

Date: 15/06/2023

To
Public Information Officer
The Sports Authority of Goa
Bambolim-Goa.

Sub: **Application under Right to Information Act 2005**

Sir

Kindly provide me the following information:

1. Kindly provide the entire file noting along with all annexures and supporting documents of file moved in which the Executive Director had directed to issue suspension of Sandeep Warlikar, Basketball coach, Sports Authority of Goa.
2. Copy of appointment order of Sandeep Warlikar appointing him in Sports Ministers office
3. Copy of order appointing the above-mentioned official as the Nodal Officer for National Games
4. Current status of the file and the reason recorded for not issuing suspension order
5. Kindly provide the copy of report submitted by Internal Sexual Harassment Committee against Sandeep Warlikar
6. Copy of show cause notice issued to him
7. Copy of reply submitted by him for the show cause notice
8. Kindly provide the number of days/ months/ years the said coach has done actual coaching on field
9. Kindly provide the location at which the said coach was posted for coaching in the last 5 years

Kindly provide me the above information within the stipulated period of 30 days of RTI Act- 2005.

I am affixing Court Fee Stamp of Rs 10/- on this Application.

Kindly provide me with the above information at the earliest.

Thanking you,

Yours faithfully

Vyas Prabhu Chodnekar

(1175)

(127)



Vyas Prabhu Chodnekar
H.No. 8B
Ramabai Niwas, Orel,
Assolna- Salcette, Goa
Pin: 403701
Mobile No. 8788802634

Date: 13/6/23

To
The Public Information Officer
Sports Authority of Goa,
Bambolim-Goa.

The Sports Authority of Goa
Athlete Stadium Cujira, Bambolim-Goa
Inward No. 2705
Date: 13/6/2023

Sub: **Application under Right to Information Act 2005**

Sir

Kindly provide me the following information under the RTI Act 2005.

1. Give details of number of Current Staff in National Games Secretariat (NGS) along with Name and Designation.
2. Provide details of Number of Staff resigned in 2022-23 along with Name and Designation.
3. Give details of Recent Promotion Granted/Change of Designation to NGS Staff along with Name and Designation.
4. Provide Copy of Order of Promotion/Change of Designation given to NGS Staff.
5. Provide Copy of entire File Noting seeking Permission for granting Promotion to NGS Staff from Inception. Along with all Relevant Supporting Documents, enclosed Seeking Promotion/ Change of Designation/ Upgradation.
6. Provide copy of Administrative Guidelines based on which the Contract Staff has been given the Promotion.
7. Provide the Name of the Project Officer (PO) recently promoted from Assistant Project Manager.
8. Whether the post of Project Officer (IT) was Vacant? If yes, give details of all File Notings and Relevant Documents.

(128)

9. Give details of the present PO along with Name, Address, Qualification and Mandatory Qualification required for the post of PO.

10. Give details of the vacancies that were Advertised and Filled to replace the resigned NGS Staff.

11. Give details of Current Works assigned to Recently Promoted Staff.

12. Kindly specify if the Promotion Granted to Assistant PO to PO is related to Sports or related to IT.

Kindly provide me the above information within the stipulated period of 30 days of RTI Act- 2005.

I am affixing Court Fee Stamp of Rs 10/- on this Application.

Kindly provide me with the above information at the earliest.

Thanking you,

Yours faithfully

Vyas Prabhu Chodnekar

1 of 5

The Sports Authority of Goa
Athlete Stadium Cujira, Bambolim-Goa
0492
08/06/2023

129
2/c

MOST URGENT

Dated: 05/06/2023

From,
Jose Dias
H. No1292, Subraya Naik Road,
Old Market, Margao- Goa
Mob: 9764823229



To,
The Public Information Officer
Sports Authority of Goa
Cujira Bambolim
Margao Goa

8/6/23

SUB: Information under RTI Act 2005

Sir,

Kindly furnish me the following information on an urgent basis under RTI Act 2005.

1) Certified Copy of Order of all SAG Staff on duty on 10th and 11th September 2022 for FIFA program at Bambolim Athletic Stadium.
2) Certified Copy of attendance sheet of staff that attended FIFA program at Bambolim Athletic Stadium on 10th and 11th September 2022.
3) Certified Copy of prior written application along with Office order issued by sanctioning authority for any SAG Staff to attend any workshop/programme on 10th and 11th September 2022.
4) Certified Copy of correspondence made in lieu of official services required to any other department for 10th and 11th September 2022 for FIFA program at Bambolim Athletic Stadium in absence of any SAG Official.
5) Certified Copy of initial service joining report in July 2022, leave application and leave sanctioned order Of Khelo India Physiotherapist in the month of July 2022.
6) Certified Copy of correspondence/notings/letters made to any other department for Physiotherapist services in absence of Khelo India and SAG Physiotherapist.
7) Certified copy of deputation order of SAG Physiotherapist from July to October 2022 along with attendance for such programmes/tournaments.

Yours faithfully,

(Jose Dias)

Rs.5 5रु. Rs.5
INDIA भारत INDIA
FIVE RUPEES पाँच रुपये FIVE RUPEES

(139)

Vijaykumar A. Shirodkar
H.No. G/79/1,
Goulem-bhat, Chimbel,
Tiswadi – Goa.

Date: - **29/05/2023**

To,

The Public Information Officer
The Sports Authority of Goa,
Athletic Stadium,
Cujira, Bambolim – Goa.

The Sports Authority of Goa
2104
30/5/2023

Subject:- Information under Section 6 of RTI Act, 2005.

Respected Sir,

I am Indian citizen and resident of above stated address. Kindly provide me the following information under the RTI Act, 2005 on urgent basis.

1. Kindly provide the RTI certified copy of **"Police complaint filed by O/o. the Sports Authority of Goa at Agassaim Police Station** in connection with the press reports published in various Newspaper in the State of Goa and from the viral messages on social media on dated 04/01/2023.

(13)

2. Kindly provide the RTI certified copy of the **Agassaim Police Inspector case investigation report** and other documents /letters submitted by Agassaim Police Station to the O/o. the Sports Authority of Goa in connection with the press reports published in various Newspaper in the State of Goa and from the viral messages on social media on dated **04/01/2023**.

The Applicant is not covered under Below Poverty Line.

Kindly provide the information under the RTI Act, 2005 on urgent basis. Necessary charges of RTI information copies will be paid at the time of collection of the documents.

SHIRODKAR
29/05/2023

Date:– 29/05/2023,

Place:– Chimbel Goa

(Vijaykumar A. Shirodkar)

Mob. No: 8668502884

(132)

Vijaykumar A. Shirodkar
H.No. G/79/1,
Goulem-bhat, Chimbel,
Tiswadi – Goa.

Date: - **30/05/2023**

To,

The Public Information Officer
The Sports Authority of Goa,
Athletic Stadium,
Cujira, Bambolim – Goa.

The Sports Authority of Goa
Cujira, Bambolim-Goa
2103
30/5/2023

Subject:- Information under Section 6 of RTI Act, 2005.

Respected Sir,

I am Indian citizen and resident of above stated address. Kindly provide me the following information under the RTI Act, 2005 on urgent basis.

1. Kindly provide the RTI Certified copy of the Noting sheet prepared by Director (Administration), the Sports Authority of Goa in connection with the transfer of Vijaykumar A. Shirodkar, L.D.C. (DW) from SAG Head Office to Tuem Sports Complex, Pernem Goa after issue the High Court Order dated 18/04/2023 for re-instatement of service on the same place.

2. Kindly provide the RTI Certified copy of Letter addressed to the Joint Mamlatdar-II, Tiswadi Taluka, Panaji - Goa informing reg. termination of Vijaykumar A. Shirodkar L.D.C. (DW)

(1337)

including copy of Notesheet and SAG Office attaching for termination of B.L.O. duty from Part No. 06 of 13 St-Cruz A.C.

The Applicant is not covered under Below Poverty Line.

Kindly provide the information under the RTI Act, 2005 on urgent basis. Necessary charges of RTI information copies will be paid at the time of collection of the documents.

SHIRODKAR 30/05/23

Date:– 30/05/2023,
Place:– Chimbel - Goa

(Vijaykumar A. Shirodkar)
Mob. No: 8668502884

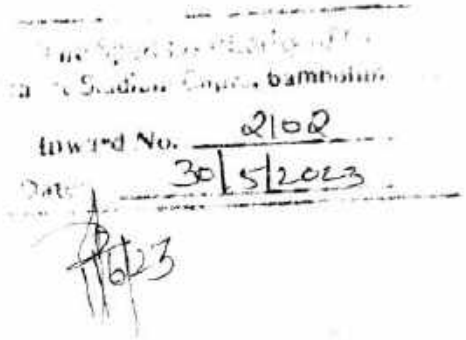
Rs.5 | 5रु. | Rs.5
INDIA | भारत | INDIA
FIVE RUPEES | पाँच रुपये | FIVE RUPEES

916

134

Vijaykumar A. Shirodkar
H.No. G/79/1,
Goulem-bhat, Chimbel,
Tiswadi – Goa.

Date: - **29/05/2023**



To,

The Public Information Officer
The Sports Authority of Goa,
Athletic Stadium,
Cujira, Bambolim – Goa.

Subject:- Information under Section 6 of RTI Act, 2005.

Respected Sir,

I am Indian citizen and resident of above stated address. Kindly provide me the following information under the RTI Act, 2005 on urgent basis.

1. As per the Oral Judgement passed by the Hon. High Court of Bombay at Goa on 18/04/2023, at point No. 3, state that "Vijaykumar A. Shirodkar admitted the charge against him before the Sports Minister **in the presence of all the staff of SAG in the conference room**, Cujira, Bambolim - Goa. (Please refer your copy of Hon. High Court Judgement dated 18/04/2023).

(135)

Kindly provide the RTI certified copy of **Statement of crime admitted in connection with the press reports published in various Newspaper in the State of Goa** and from the viral messages on social media on dated 04/01/2023. **by Vijaykumar A. Shirodkar infront of Goa State Sports Minister, OSD/PA to Sports Minister, Executive Director/Director (Admin.), SAG alongwith the CCTV footage,** on dated 04/01/2023.

The Applicant is not covered under Below Poverty Line.

Kindly provide the information under the RTI Act, 2005 on urgent basis. Necessary charges of RTI information copies will be paid at the time of collection of the documents.

SHIRODKAR
29/05/2023

Date:– 29/05/2023,
Place:– Chimbel Goa

(Vijaykumar A. Shirodkar)
Mob. No: 8668502884

(136)

Rs.5 5रु. Rs.5
INDIA भारत INDIA
FIVE RUPEES पाँच रुपये FIVE RUPEES

Vijaykumar A. Shirodkar
H.No. G/79/1,
Goulem-bhat, Chimbel,
Tiswadi – Goa.

Date: - **29/05/2023**

To,
The Public Information Officer
The Sports Authority of Goa,
Athletic Stadium,
Cujira, Bambolim – Goa.

The ... Authority of Goa
Athletic Stadium Cujira, Bambolim
Inward No. 2101
Date: 30/5/2023

Subject:- Information under Section 6 of RTI Act, 2005.

Respected Sir,

I am Indian citizen and resident of above stated address. Kindly provide me the following information under the RTI Act, 2005 on urgent basis.

1. Kindly provide the RTI certified copies of detail of Salary credited and EPF Deduction of Vijaykumar A. Shirodkar by the Account Section, the Sports Authority of Goa.

The Applicant is not covered under Below Poverty Line.

Kindly provide the information under the RTI Act, 2005 on urgent basis. Necessary charges of RTI information copies will be paid at the time of collection of the documents.

SHIRODKAR 29/05/2023.

Date:– 29/05/2023,
Place:– Chimbel - Goa

(Vijaykumar A. Shirodkar)
Mob. No: 8668502884

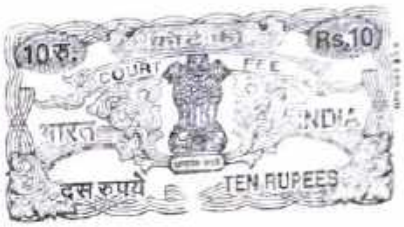
(137)
2/c

The Sports Authority of Goa
Athlete Stadium Cujira, Bambolim-Goa
Inward No. 1664
Date: 19/05/2023

From
SHANUDAS A. NAIK
RAMNAGAR, COLVALE
PARDE 2 - GOA.
Mobile: 9854897268

Date: 15/05/2023

To,
The Public Information Officer
Sports Authority of Goa
1st Floor, Athletic Stadium
Bambolim Goa.



Sub: Request to furnish information under the Right to Information Act, 2005.

Sir,

Kindly provide below information.

1. Number of swimming pool facilities available to general public within state of Goa established and managed by Sports authority of Goa.

2. Location of Swimming pool facilities available to general public within state of Goa established and managed by Sports authority of Goa.

3. How many life Guards and training instructors are there at Swimming pool facilities available to general public within state of Goa established and managed by Sports authority of Goa ?

4. Whether any swimming teaching classes are conducted at Swimming pool facilities within state of Goa established and managed by Sports authority of Goa ?

5. Whether swimming classes are conducted by swimming instructors (trained and recruited for the purpose) within state of Goa established and managed by Sports authority of Goa?

If the information is not available in your office, kindly forward to the concerned public authority as per section 6(3) of the RTI Act,2005.

I am a citizen of India and address as stated above.
Requisite RTI application fee for Rs.10/- is affixed to this application.

Thanking You

SHANUDAS A. NAIK

138

Government of Goa
Directorate of Sports and Youth Affairs
Campal, Panaji-Goa

SAKA-15th Vaisakha 1945

No. DSYA/RTI- Act-2005/2023-24/Vol. XIX / 385 Date:-05/05/2023

The Sports Authority of Goa
Athlete Stadium Cujira, Bambolim-Goa
Inward No. 1273
Date: 08/5/2023

To,
The Public Information Officer,
The Sports Authority of Goa,
1st Floor, Athletic Stadium,
Cujira Bambolim- Goa.

10/5/23

Sub:- Information sought under RTI Act 2005

Sir,

Please find enclosed herewith RTI application dated 28/04/2023 received in this Office from PIO/ Dy. Director of Tribal Welfare, Shram Shakti Bhavan, 5th Floor Patto Panaji-Goa transferred the RTI application under section 6 (3) of Right to Information Act, 2005 of Shri. Rama Gurudas Kankonkar, H. No. 231, Molebhat Curca Goa Velha, Near Nagesh Temple seeking information under RTI Act 2005.

Since, the information called therein pertains to your office, the application is transfer to your office, within the provision of sub section 6(3) of the RTI Act 2005, to provide the requisite information to the applicant directly from your end, under intimation to this Office.

Yours faithfully

5/5/23

(Jennifer Ferrao e Gonsalves)
Public Information Officer

Encl:- As above

Copy to:-

1. Shri. Rama Gurudas Kankonkar, H. No. 231, Molebhat Curca Goa Velha, Near Nagesh Temple 403108.

(139)

19. The Public Information Officer, Directorate of Science & Technology, Pandit Deendayal Upadhyay Bhavan, Porvorim – Goa.
20. The Public Information Officer, Directorate of Social Welfare, Panaji – Goa.
21. The Public Information Officer, Directorate of Sports and Youth Affairs, Campal- Panaji – Goa.
22. The Public Information Officer, Directorate of Tourism, Paryatan Bhavan, Panaji – Goa.
23. The Public Information Officer, Water Resources Department, Sinchai Bhavan, Near Police Station, Porvorim – Goa.
24. The Public Information Officer, Directorate of Women and Child Development, Old Education Bldg., Panaji – Goa.
25. The Public Information Officer, Department of Civil Supplies & Consumer Affairs, 2nd Floor, Junta House, Panaji – Goa.
26. The Public Information Officer, Department of Environment, Pandit Deendayal Upadhayay Bhavan, Porvorim – Goa.
27. The Public Information Officer, Department of Handicraft, Textile & Coir, Neuginagar, Mala – Panaji – Goa.

Sub: Transfer of Application under Section 6(3) of Right to Information Act, 2005.

Ref: Application dated 28/04/2023.

Sir,

I am to transfer the application under Section 6(3) of Right to Information Act, 2005 received from Shri Rama Gurudas Kankonkar, R/o. H.No. 231, Molebhat Curca, Goa Velha, Near Nagesh Temple with a request to furnish information pertaining to your department directly to the applicant under intimation to this Directorate.

Yours faithfully,

(Veera V. Nayak)
PIO/Dy. Director of Tribal Welfare

Copy to:
1. Shri Rama Gurudas Kankonkar, R/o. H.No. 231, Molebhat Curca, Goa Velha, Near Nagesh Temple – 403108.

RTI MATTER
URGENT

No. 1-156-2023/ADMN/RTI/DTW/481
Government of Goa,
Directorate of Tribal Welfare,
Shram Shakti Bhavan, 5th floor,
Patto - Panaji – Goa.

04/5/2023
12

Dated: 3 /05/2023.

To,

1. The Public Information Officer, Directorate of Agriculture, Krishi Bhavan, Tonca Caranzalem – Goa.
2. The Public Information Officer, Directorate of Animal Husbandry & Veterinary Services, Pashu Samvarshan Bhavan, Patto- Panaji -Goa.
3. The Public Information Officer, Directorate of Arts & Culture, Patto –Panaji -Goa.
4. The Public Information Officer, Registrar of Cooperation, Sahakar Sankul, Patto – Panaji -Goa.
5. The Public Information Officer, D.R.D.A. Department, Spaces Patto- Panaji - Goa.
6. The Public Information Officer, Directorate of Skill Development & Entrepreneurship, Shram Shakti Bhavan, Patto Panaji – Goa.
7. The Public Information Officer, Directorate of Education, Porvorim Goa.
8. The Public Information Officer, Electricity Department, Vidyut Bhavan, Panaji – Goa.
9. The Public Information Officer, Directorate of Fisheries, Dayanand Bandodkar Marg, Panaji – Goa.
10. The Public Information Officer, Forest Department, Goa Van Bhavan, Altinho Panaji -Goa.
11. The Public Information Officer, Directorate of Health Services, Campal Panaji – Goa.
12. The Public Information Officer, Directorate of Higher Education, Panaji – Goa.
13. The Public Information Officer, Directorate of Information & Technology, Altinho – Panaji - Goa.
14. The Public Information Officer, Directorate of Information Technology, Altinho Panaji– Goa.
15. The Public Information Officer, Labour & Employment Department, Panaji – Goa.
16. The Public Information Officer, Directorate of Urban Development, Dempo Tower, Patto – Panaji – Goa.
17. The Public Information Officer, Directorate of Panchayat, Patto - Panaji – Goa.
18. The Public Information Officer, Public Works Department, Altinho – Panaji -Goa.

(141)

3/c

RTI Application 2005.

Dated: 28/04/2023

To:

The Public Information Officer (RTI).

Department Of Tribal Welfare,

Government of Goa

Pin code 403001



(1) Full Name of the Applicant Rama Gurudas Kankonkar

(2) Corresponding Off. Address – House no. 231 molebhat curca Goa velha , Near Nagesh Temple 403108.

ContactNo.:7447778737 Email: Goenkar.rama.kankonkar@gmail.com

I am Indian citizen and resident of above stated address. Kindly provide me the following information under the RTI Act, 2005 on urgent basis.

(3) Particulars of Information Required -

(3) (i) Subject matter of Information -

(a).The Department-wise budget allocation for Tribal Sub plan (TSP) funds for the Financial Year 2003-2004,2004-2005,2005-2006,2006-2007,2007-2008,2008-2009,2009-2010,2010-2011,2011-2012,2012-2013,2013-2014,2014-2015,2015-2016,2016-2017,2017-2018,2018-2019,2019-2020,2020-2021,2021-2022,2022-2023,2023-2024.

(b). The Department-wise utilization of Tribal Sub plan (TSP) funds for the Financial Year 2003-2004,2004-2005,2005-2006,2006-2007,2007-2008,2008-2009,2009-2010,2010-2011,2011-2012,2012-2013,2013-2014,2014-2015,2015-2016,2016-2017,2017-2018,2018-2019,2019-2020,2020-2021,2021-2022,2022-2023,2023-2024.

(c). The Department-wise List of the Project/work completed along with amount details by Department of Tribal welfare (Nodal department) and the relevant line departments of Goa though Tribal Sub-plan (TSP) for the Financial Year 2003-2004,2004-2005,2005-

(142)

2/c

2006,2006-2007,2007-2008,2008-2009,2009-2010,2010-2011,2011-2012,2012-2013,2013-2014,2014-2015,2015-2016,2016-2017,2017-2018,2018-2019,2019-2020,2020-2021,2021-2022,2022-2023,2023-2024.

(d). The Department-wise List of the Project/work approved but incomplete along with amount details by Department of Tribal welfare (Nodal department) and the relevant line departments of Goa though Tribal Sub-plan (TSP) for the Financial Year 2003-2004,2004-2005,2005-2006,2006-2007,2007-2008,2008-2009,2009-2010,2010-2011,2011-2012,2012-2013,2013-2014,2014-2015,2015-2016,2016-2017,2017-2018,2018-2019,2019-2020,2020-2021,2021-2022,2022-2023,2023-2024.

(e) Certified copies minutes meetings of TAC's(Tribal Advisory Council) and its members list Constituted from the financial year 2003 till date.

(f) Softcopies/Certified copies of financial Audit report of Department of Tribal Welfare from the financial year 2003 to till date respectively.

(3) (ii) The Period to which the Information relates –

From 1 April, 2003 to till date for each financial year seperately

(3) (iii) Whether information is required by post or in person –

The Concerned PIO Department may please intimate to the applicant, as and when the information is ready to dispatch along with RTI soft copies fees if available or certified copies fees.

4. Whether the applicant is below poverty line – NO.

It is certified that I am a bonafide Citizen of India.

I have affixed the required amount of RTI fees of Rs.10/- (Rupees Ten only) by Indian Court Fees Stamp. Further, I also undertake to pay any additional fees / charges for RTI Certified Copies & Documents (if applicable) as prescribed under the RTI Act and or relevant Rules.

The Sports Authority of Goa
Athlete Stadium Cujira, Bambolim-Goa
Inward No. 1268
Date: 08/5/2023

144

From,
Vishwas Gurav
H.No.83 Indona
Davorlim -Goa
9923528635
Date:08.05.23

Rs.10 Rs.10 TEN RUPEES

10/5/23

To,
The Public Information Officer
Sports Authority of Goa
1st Floor Athletic Ground, Cujira
Bambolim – Goa

SUBJECT - : APPLICATION FOR INFORMATION UNDER RTI ACT 2005

Dear MADAM / SIR

Kindly provide me the following Information With Regards to Recognition of Associations in the field of respective sports by your department.

1) Name of all the Coaches with their respective the postings in Body Building, weight Lifting and Power lifting .
2) Whether there is any Rules, Circular, Office Memorandum or any other Document which state the work timings for the above coaches to be present in the gyms. If YES kindly provide a copy of the same and regarding Body Building, weightlifting and Power lifting.
3) Copy of the Rules, Circular, Office Memorandum or any other Document which the stating the procedure coaches must follow if they want to leave the gyms jurisdiction during their working hours. If YES kindly provide a copy of the same and regarding Body Building, weightlifting and Power lifting.
4) Certified copy of the Rules, Circular, Office Memorandum or any other Document which state that SAG Coaches can take part in functions of not recognised / recognised Associations during office hours. If YES kindly provide a certified copy of the same and regarding Body Building, weightlifting and Power lifting.
5) If the above point (4) is NO then copy of the Rules, Circular, Office Memorandum or any other Document which state the Disciplinary action to be taken against Coaches attending such functions.
6) The permissions granted to the coaches to attend the competition of Body building, Power Lifting, weightlifting from 01.12.22 till 07.05.23.at state as well as for national events.
7) Certified copy of the Rules, Circular, Office Memorandum or any other Document which state that SAG Coaches need to follow even when on leave

(145)

to take any part in competition of Associations not recognised and recognised. If YES kindly provide a certified copy of the same and regarding the above sports.

8) If the above point (7) is NO then Certified copy of the Rules, Circular, Office Memorandum or any other Document which state the Disciplinary action to be taken against Coaches attending such functions.

9) Certified copy of the Rules, Circular, Office Memorandum or any other Document which states the Authority in the SAG who can grant permission to the Coaches to attend and take part in any capacity of any event of unrecognised and recognised association and share stage with politicians.

10) If the above point (9) is NO then Certified copy of the Rules, Circular, Office Memorandum or any other Document which state the Disciplinary action to be taken against the above Authority who granted them permission attending such functions.

11) If there are any CCS / CCA service rules of the Govt. of Goa to be followed by the Coaches. If YES kindly provide a copy of the same.

12) Whether the gym of SAG have any system to check the incoming and outgoing timings of the Coaches in the gyms. If YES kindly provide the Copy of the same in SAG Gym at Athletic Ground Cujira Bambolim and SAG GYM in Curchorem for the last 6 months.

13) Revenue collected for the last six months in each gym where SAG coaches are posted.

14) The number of persons employed in each gym scope of their duties and total expenditure of each gym including salary expenses.

Kindly provide me the above information at the earliest as it is required in larger public interest.

I am a citizen of India. Application Fee is paid herewith vide court fee stamp of Rs 10/-.

Thanking You in Anticipation

Yours Faithfully

(Vishwas Gurav)

The Sports Authority of Goa
Athlete Stadium Cujira, Bambolim-Goa
Inward No. 387
Date: 13/04/2023

(126)

From : Mr. Sandeep suryakant Dicholkar ,

H. No. 87 , Nr , Old power House ,

Pajifond , Margao Goa 403 601 .

Dt. 13 / 04/ 2023.

Mob. 98220 55907.

To,

The public Information officer (P.I.O.),

Executive Director of Sports Authority Of Goa,

Bambolim Goa .

SUB; Issue of information Under R.T.I. Act 2005

Sir ,

Kindly the following information as per R.T.I. act 2005 As follows :

1) Issue information of list of Qualified Coaches and Technical officials in Atheletics with name and designaton .

If the information pertains to other department the same may be informed to the Applicant .

The applicant is a citizen of India and pay the necessary fees on receiving the information .

Please do the needful ,

Yours faithfully ,

13.04.2023

(Mr. Sandeep Suryakant Dicholkar)

10/05/2023

Rs.5 INDIA FIVE RUPEES

The Sports Authority of Goa
Athlete Stadium Cujira, Bambolim-Goa
Inward No. 1035
Date: 04/05/2023

(147)

Vijaykumar A. Shirodkar
H.No. G/79/1,
Goulem-bhat, Chimbel,
Tiswadi – Goa.

Date:- **04/05/2023**

To,

The Public Information Officer
The Sports Authority of Goa,
Athletic Stadium,
Cujira, Bambolim – Goa.

Subject:- Information under Section 6 of RTI Act, 2005.

Respected Sir,

I am Indian citizen and resident of above stated address. Kindly provide me the following information under the RTI Act, 2005 on urgent basis.

1. Kindly provide the RTI certified copy of **NOTICE** addressed to the applicant in connection with the First Appeal Hearing after dated **18/04/2023 (2nd date of hearing)** before the First Appellate Authority which was fixed on **21/04/2023 (3rd date of hearing).**
2. Kindly provide the RTI certified copy of **NOTICE** addressed to the applicant in connection with the First Appeal Hearing after dated **21/04/2023 (3rd date of hearing)** before the First Appellate Authority on **27/04/2023 (4th date of hearing)**.
3. Kindly provide the RTI certified copy of Outward register file of Inward/Outward section from **18/04/2023 to 27/04/2023**.
4. Kindly provide the RTI certified copy of **First Appeal Hearing Proceeding Note sheet** from dated **13/04/2023** to till date.

The Applicant is not covered under Below Poverty Line.

Necessary charges of RTI information copies will be paid at the time of collection of the documents.

Date:– 04/05/2023
Place:– Chimbel - Goa

(Vijaykumar A. Shirodkar)
Mob. No: 8668502884

The Sports Authority of Goa
Athletic Stadium Cujira, Bambolim-Goa

Diary No. 368

(148)



From
Kushali Virdikar
Treasurer GBBFA
H/o No 445, Calvoda
Margao Goa
Ph No 8806985790

To,
The Public Information Officer
Sports Authority of Goa
1st Floor Athletic Ground, Cujira
Bambolim - Goa

Subject:- Application Under The Right To Information Act 2005

Dear Sir/ Madam

Kindly provide me the following Information Under The RTI Act 2005 with regard to the Goa Body Building & Fitness Association

1) Whether there is any Rules, Circulars, Office memorandums or any other Documents which lays down the criteria for SAG to provide services of Coaches, Grants or any other services etc. to Unrecognised Associations or Only to recognised Association. If YES than kindly provide a certified copy.

2) Whether the Indian Body Builders Federation has asked for any Services / Coaches / etc from SAG for the 12th Federation Cup held at Uttarkhand on 14th-15th April.

3) Whether Mr. Ravi Dessai and Santosh Mapshekar Coaches have taken any permission to leave the Headquarters and go for 12th Federation Cup 2023 at Uttarakhand held on 14th– 15th April. If YES than kindly provide the Rules, Circulars, Office memorandums or any other Documents which lays down the criteria for SAG to provide them the permission.

Kindly provide me the information at the earliest as the same is required in public Interest and for the betterment of the sports in our State.

I am a Citizen of India. Application fees is paid herewith vide court fee of Rs 10.

Thanking you in Anticipation

Yours Faithfully

(Kushali Virdikar)

Rs.5 INDIA FIVE RUPEES

Rs.5 INDIA FIVE RUPEES

The Sports Authority of Goa
Athlete Stadium Cujira, Bambolim-Goa
Inward No. 19
Date: 27/04/2023

149

Vijaykumar A. Shirodkar
H.No. G/79/1,
Goulem-bhat, Chimbel,
Tiswadi – Goa.

Date:- **27/04/2023**

To,

The Public Information Officer
The Sports Authority of Goa,
Athletic Stadium,
Cujira, Bambolim – Goa.

Subject:- Information under Section 6 of RTI Act, 2005.

Respected Sir,

I am Indian citizen and resident of above stated address. Kindly provide me the following information under the RTI Act, 2005 on urgent basis.

Kindly provide the RTI Physical Inspection of SAG Office file regarding **Advance of Rs. 5000/-** sanctioned and used for the SAG office vehicles i.e. **GA.07.K.9320 (Swift Dzire)** & **GA.07.E.6716 (Innova) maintenance and replacement of parts.**

This office vehicles maintenance expenditure Advance file had been prepared and Approved by (1) **The Ex-Executive Director**, SAG, Shri. Ajay Gaude (2) **The Ex-Director (Administration)**, SAG, Shri. Shankar Gaonkar (3) **The Ex-Joint Director (Accounts)**, SAG, Shri. Pradeep Mirajkar in the month of June 2022.

After the Physical Inspection of the said file, I will apply for RTI certified copies of relevant documents in the matter. I will ready to pay the Physical inspection fees and RTI certified copies fees. Please intimate as early as possible on urgent basis.

The Applicant is not covered under Below Poverty Line.

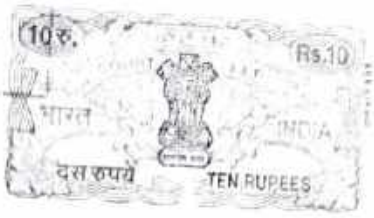
SHIRODKAR 27.04.23

Date:– 27/04/2023,
Place:– Chimbel - Goa

(Vijaykumar A. Shirodkar)
Mob. No: 8668502884

From,
Kushali Virdikar
Treasurer GBBFA
Hno. 445, Calconda
Margao- Goa
Ph.no. 8806951799
Date:24.04.23

675
24/4/2023
24/4/23
~~Ineligible~~
NC



c/c
130

To,
The Public Information Officer
Sports Authority of Goa
1st Floor Athletic Ground, Cujira
Bambolim – Goa

SUBJECT - : APPLICATION FOR INFORMATION UNDER RTI ACT 2005

Dear MADAM / SIR

Kindly provide me the following information With Regards to Recognition of Associations in the field of respective sports by your department.

1) Name of the Respective Sport and the Respective Association recognised by your department.
2) Whether there is any Rules, Circular, Office Memorandum or any other Document which lays down the criteria for recognition of an association in a sport.If **YES** kindly provide a certified copy of the same and regarding each sport.
3) If more than one association fulfil the criteria for recognition, then the procedure adopted by your department to recognise any association. Kindly provide Certified copy of Supporting Documents.
4) What is the procedure for de- recognizing an Association in a sport. Kindly provide copy of Supporting Documents specifying the procedure.

Kindly provide me the above information at the earliest as it is required in larger public interest.

I am a citizen of India. Application Fee is paid herewith vide court fee stamp of Rs 10/-.

Thanking You in Anticipation

Yours Faithfully

Kushali

(Kushali Virdikar)

(151)



From
Kushali Virdikar
Treasurer GBBFA
Ho. No 445, Calcoda,
Margao- Goa
Ph. No. 8806951799
Date: 24.04.2023

TO,
The Public Information Officer
Sports Authority of Goa
1st Floor Athletic Ground, Cujira
Bambolim - Goa

Subject:- Application Under The Right To Information Act 2005

Dear Sir/ Madam

Kindly provide me the following Information Under The RTI Act 2005 with regard to the Goa Body Building & Fitness Association

1) Certified copies of all the correspondence sent by the Sports Authority of to the Goa Body Building & Fitness Association from the year 2019 till date.(Including correspondence that has been returned back to SAG as no one to accept /office closed/ address not found etc)

2) The Address that appears in the books of SAG as the registered address of the Goa Body Building and Fitness association.

Kindly provide me the information at the earliest as the same is required for the purpose of filling Writ petition at the High Court of Bombay at Panaji – Goa.

I am a Citizen of India. Application fees is paid herewith vide court fee of Rs 10.

Thanking you in Anticipation

Yours Faithfully

(Kushali Virdikar)

The Sports Authority of Goa
Athlete Stadium Cujira, Bambolim-Goa
Inward No. 596
Date: 20/4/2023

(152)

From:
Mahadev Chavan,
201, Devashri Darshan,
Mangor Hill, Vasco-da-Gama,
Goa – 403 802.
E-Mail: cmahadev@ymail.com
Mob: 9922021234

Date: 17/04/2023.

To,
The Public Information Officer,
Sports Authority of Goa,
1st Floor, Athletic Stadium,
Cujira Complex, Bambolim,
Goa – 403 202.

Dear Sir,

Sub. **Requesting information under RTI Act – Reg.**

I the undersigned Shri Mahadev Chavan, resident of 201, Devashri Darshan, Mangor Hill, Vasco-da-Gama, Goa, major in age, Indian National hereby kindly request you to provide me following information under Right to Information Act.

1. Copy of permission letter issued to Shri Theophile Lowe, Coach Taekwondo, Gr-II for contesting election of Taekwondo Association of Goa vide office memorandum no. SAG/ADM-CO/03/PF/TL/2000/3050 dated 12/12/2022.
2. Copy of withdrawal of permission issued to Shri Theophile Lowe, Coach Taekwondo, Gr-II under ref. no. SAG-03/ADM-CO/Complaint/2022-23/3181 dated 26/12/2022.
3. Copy of report of the Returning Officer with respect to the Election to the Executive council of Taekwondo Association of Goa held on 31/12/2022.
4. Copy of report of the Observer appointed by SAG with respect to the Election to the Executive council of Taekwondo Association of Goa held on 31/12/2022.
5. Copy of report of the Observer deputed by Goa Olympic Association with respect to the Election to the Executive council of Taekwondo Association of Goa held on 31/12/2022.
6. Copy of report of the Observer deputed by Taekwondo Federation of India with respect to the Election to the Executive council of Taekwondo Association of Goa held on 31/12/2022.

The necessary charges as applicable will be paid by me. Kindly do the needful at the earliest.

Yours faithfully,

Thanking you,

(Mahadev Chavan)

Encl: Copy of my Aadhar Card.

(153) 1/c

Place: Bambolim.

Date: 06-04-2023

From:

Full name of the Applicant: Mr. Sudip Narayan Tamhankar

Postal Address of Applicant: R/o. H. No. S-304 Sai Apartment,
Behind Goa State Co-operative Bank,
Portais Waddo, Reis Magos,
Verem, Bardez - Goa. 403114

The Sports Authority of Goa
Athlete Stadium Cujira, Bambolim-Goa
Inward No. 147
Date: 06/04/2023

Contact Phone No. if any 9552565679, e-mail, if any sudip.tamankar@rediffmail.com

To,

The State Public Information Officer / Asst. Public Information Officer.

Name of Office/ Department: Sports Authority of Goa,
1st Floor, Athletic Stadium,
Cujira, Bambolim-Goa. 403202.

Sub: Information under RTI Act, 2005.

Sir/ Madam,

I. The undersigned hereby requires the following particulars of information.

a. Subject matter: Regarding use of stadium.

b. The Period to which the information related: from 01-11-2022 to 06-04-2023.

c. Information Description.

i. Furnish the information about the names of the persons / sports club / company / firm / political party / association / cultural organization etc. who booked Dr. Shyama Prasad Mukharjee Indoor Stadium from 1st November 2022 to 6th April 2023, If yes than furnish the details such as dates of conducting functions / sports / events / meeting and amount received towards the rent by your office.

II. In case the subject matter / any of the information is held by / related to another public authority, you are requested to transfer the application or such part of it as may be appropriate to that other public authority with an intimation to the undersigned (Section 6(3) of RTI Act.).

III. Further, I declared that I am a 'Citizen' of India and I am asking the information as 'Citizen'.

Signature/ Thumb Impression of the applicant.

Name: (Sudip Narayan Tamhankar)



The Sports Authority of Goa
Athlete Stadium Cujira, Bambolim-Goa
Inward No. 13904
Date: 31/03/2023

154

Vishwas Gurav
H.no 83, Indona
Davorlim Salcete
Goa
Mob: 9923528635

Date: 31.03.2023

To
The Public Information Officer
Sports Authority of Goa
Bambolim -Goa

Sub: Application under the Right to information Act 2005

Sir

Kindly provide me the following Information under the RTI Act 2005 with regards to Body Building & Fitness.

1. Certified copy of the name of the Association registered with Department.
2. Date from which the Association is registered.
3. Whether sportspersons who have won medals from championship/competitions organized and held by the recognized association are liable to get all the benefits of all the schemes of Government of Goa under Sportsman quota.
4. Whether coaches of SAG can accompany the team of sportspersons patronized/sponsored by private sports Associations which are not registered with SAG.
5. List of Government Employees holding elective post in Goa Body Building and Fitness Association received by your Department in pursuance of your letter no. SAG/CO/Prog/2013/458 dated 24/04/2013.

Kindly provide me the following information at the earliest as the same is required in larger public interest and Body Building. Application fee is paid herewith vide court fee stamp of Rs. 10.

Thanking you

Yours Faithfully

Vishwas Gurav

Police Inspector of Dr. Geeta Nagvekar (P
Directo

5 रु. Rs.5
भारत INDIA
पाँच रुपये FIVE RUPEES

5 रु. Rs.5
भारत INDIA
पाँच रुपये FIVE RUPEES

13874
30/3/2023

(155)

Vijaykumar A. Shirodkar
H.No. G/79/1,
Goulem-bhat, Chimbel,
Tiswadi – Goa.

Date: - **29/03/2023**

To,

The Public Information Officer
The Sports Authority of Goa,
Athletic Stadium,
Cujira, Bambolim – Goa.

Subject:- Information under Section 6 of RTI Act, 2005.

Respected Sir/Madam,

I am Indian citizen and resident of above stated address. Kindly provide me the following information under the RTI Act, 2005 on urgent basis.

1. Kindly provide the RTI certified copy of **"Police complaint filed by Dr. Geeta Nagvekar (Executive Director) / Director (Administration), the Sports Authority of Goa office**, against **SAG Office Staff - Vijaykumar Shirodkar at Agassaim Police Station**, in connection with the press reports published in various Newspaper in the State of Goa and from the viral messages on social media after dated 03/01/2023 to till date.

2. Kindly provide the certified copy of the **Written Statement** has been prepared/recorded/written/noted by **Agassaim Police Inspector of Dr. Geeta Nagvekar (Executive Director) / Director (Administration) of the Sports Authority of Goa** against **Vijaykumar Shirodkar – SAG**

(15)

Office Staff in the above stated matter after dated **03/01/2023** to till date.

3. Kindly provide the certified copy of the **Written Statement** has been prepared/recorded/written/noted by **"Agassaim Police Inspector"** of **Vijaykumar Shirodkar – SAG Office Staff** in the above stated matter after dated **03/01/2023** to till date.

4. Kindly provide the certified copy of the **Agassaim Police Inspector case investigation report** in the above stated matter after dated **03/01/2023** to till date.

The Applicant is not covered under Below Poverty Line.

If RTI application is transferred to other Goa Govt. Department for to provide the requested information to me than please send me the copy of RTI transfer letter of the concerned PIO/department.

Kindly provide the information under the RTI Act, 2005 on urgent basis. This information is required on urgent basis to Applicant /Appellant for to produced it in before the Honorable High Court of Bombay at Goa for my case justification and official evidences.

Necessary charges of RTI information copies will be paid at the time of collection of the documents.

SHIRODKAR 29.03.23.

Date:- 29/03/2023,

Place:- Chimbel Goa

(Vijaykumar A. Shirodkar)

Mob. No: 8668502884

5 रु. Rs.5 भारत INDIA पाँच रुपये FIVE RUPEES

5 रु. Rs.5 भारत INDIA पाँच रुपये FIVE RUPEES

13873
30/3/2023

157

Vijaykumar A. Shirodkar
H.No. G/79/1,
Goulem-bhat, Chimbel,
Tiswadi – Goa.

Date: - **29/03/2023**

To,

The Public Information Officer
The Sports Authority of Goa,
Athletic Stadium,
Cujira, Bambolim – Goa.

Subject:- Information under Section 6 of RTI Act, 2005.

Respected Sir/Madam,

I am Indian citizen and resident of above stated address. Kindly provide me the following information under the RTI Act, 2005 on urgent basis.

1. Kindly provide the RTI certified copy of **"Police complaint filed by Dr. Geeta Nagvekar (Executive Director) / Director (Administration), the Sports Authority of Goa office**, against **SAG Office Staff - Vijaykumar Shirodkar at Panaji Police Station**, in connection with the press reports published in various Newspaper in the State of Goa and from the viral messages on social media after dated 03/01/2023 to till date.

2. Kindly provide the certified copy of the **Written Statement** has been prepared/recorded/written/noted by **Panaji Police Inspector of Dr. Geeta Nagvekar (Executive Director) / Director (Administration) of the Sports Authority of Goa** against **Vijaykumar Shirodkar – SAG Office Staff** in the above stated matter after dated **03/01/2023** to till date.

3. Kindly provide the certified copy of the **Written Statement** has been prepared/recorded/written/noted by **Panaji Police Inspector** of **Vijaykumar Shirodkar – SAG Office Staff** in the above stated matter after dated **03/01/2023** to till date.

4. Kindly provide the certified copy of the **Panaji Police Inspector case investigation report** in the above stated matter after dated **03/01/2023** to till date.

The Applicant is not covered under Below Poverty Line.

If RTI application is transferred to other Goa Govt. Department for to provide the requested information to me than please send me the copy of RTI transfer letter of the concerned PIO/department.

Kindly provide the information under the RTI Act, 2005 on urgent basis. This information is required on urgent basis to Applicant /Appellant for to produced it in before the Honorable High Court of Bombay at Goa for my case justification and official evidences.

Necessary charges of RTI information copies will be paid at the time of collection of the documents.

SHIRODKAR 29.03.23.

(Vijaykumar A. Shirodkar)

Date:– 29/03/2023,

Place:– Chimbel Goa

Mob. No: 8668502884

5 रु. Rs.5
भारत INDIA
पाँच रुपये FIVE RUPEES

5 रु. Rs.5
भारत INDIA
पाँच रुपये FIVE RUPEES

The Sports Authority of Goa
Athlete Stadium Cujira Bambolim-Goa
Inward No. 13872
Date: 30/3/2023

159

Vijaykumar A. Shirodkar
H.No. G/79/1,
Goulem-bhat, Chimbel,
Tiswadi – Goa.

Date: - **29/03/2023**

To,

The Public Information Officer
The Sports Authority of Goa,
Athletic Stadium,
Cujira, Bambolim – Goa.

Subject:- Information under Section 6 of RTI Act, 2005.

Respected Sir/Madam,

I am Indian citizen and resident of above stated address. Kindly provide me the following information under the RTI Act, 2005 on urgent basis.

1. Kindly provide the RTI certified copy of **"Police complaint filed by Dr. Geeta Nagvekar (Executive Director) / Director (Administration), the Sports Authority of Goa office**, against **SAG Office Staff - Vijaykumar Shirodkar at Cyber Crime Police Station at Ribandar**, in connection with the press reports published in various Newspaper in the State of Goa and from the viral messages on social media after dated 03/01/2023 to till date.

2. Kindly provide the certified copy of the **Written Statement** has been prepared/recorded/written/noted by **In-charge of Cyber Crime Police Station of Dr. Geeta Nagvekar (Executive Director) / Director (Administration) of the Sports Authority of Goa** against **Vijaykumar Shirodkar – SAG Office Staff** in the above stated matter after dated **03/01/2023** to till date.

(180)

3. Kindly provide the certified copy of the **Written Statement** has been prepared/recorded/written/noted by **In-Charge of Cyber Crime Police Station** of **Vijaykumar Shirodkar - SAG Office Staff** in the above stated matter after dated **03/01/2023** to till date.

4. Kindly provide the certified copy of the **Case Investigation Report** prepared/recorded/written/noted by **In-Charge of Cyber Crime Police Station** in the above stated matter after dated **03/01/2023** to till date.

The Applicant is not covered under Below Poverty Line.

If RTI application is transferred to other Goa Govt. Department for to provide the requested information to me than please send me the copy of RTI transfer letter of the concerned PIO/department.

Kindly provide the information under the RTI Act, 2005 on urgent basis. This information is required on urgent basis to Applicant /Appellant for to produced it in before the Honorable High Court of Bombay at Goa for my case justification and official evidences.

Necessary charges of RTI information copies will be paid at the time of collection of the documents.

SHIRODKAR 29.03.23

Date:- 29/03/2023,

Place:- Chimbel Goa

(Vijaykumar A. Shirodkar)

Mob. No: 8668502884

(161)

5 रु. Rs.5
भारत INDIA
पाँच रुपये FIVE RUPEES

5 रु. Rs.5
भारत INDIA
पाँच रुपये FIVE RUPEES

Vijaykumar A. Shirodkar
H.No. G/79/1,
Goulem-bhat, Chimbel,
Tiswadi – Goa.

Date: - **29/03/2023**

The Sports Authority of Goa
Athlete Stadium, Cujira, Bambolim-Goa
Inward No. 1381
Date: 30/3/2023

To,

The Public Information Officer
The Sports Authority of Goa,
Athletic Stadium,
Cujira, Bambolim – Goa.

Subject:- Information under Section 6 of RTI Act, 2005.

Respected Sir/Madam,

I am Indian citizen and resident of above stated address. Kindly provide me the following information under the RTI Act, 2005 on urgent basis.

1. Kindly provide the RTI certified copy of **Verbal Statement** of **Vijaykumar Shirodkar has been recorded by SAG Administration office on dated 04/01/2023 at around 4.00 pm** onwards inside the office premises of Executive Director's Cabin during the official interrogation in respect of press reports published in various Newspaper in the state of Goa and from the viral message on social media by the Sports Minister Shri Govind Gaude in presence of the Executive Director Dr. Geeta Nagvekar & OSD to Sports Minister (Ashwin).

2. Kindly provide the RTI certified copy of **Verbal Statement** of **Vijaykumar Shirodkar has been recorded by SAG Administration office on dated 04/01/2023 at around 5.30 pm onwards inside of SAG first floor Conference Hall during the Interrogation by Sports Minister Govind Gaude** in the presence of Executive Director – Dr. Geeta Nagvekar, Director (Administration) – Deepesh Priolkar, Jt. Director

(162)

FORM -1

Form of application for seeking information under the Right to Information Act,2005.

I.D. No
(For official use)

13870

To 20/03/2023

The Public Information Officer,
Executive Director of The Sports Authority of South Goa
Pin Code: 403201

1. **Name of the Applicant :** Mahesh Ratnakar Kulkarni (Press Reporter)
(Mobile: 9922502186)

2. **Address :** RAJAT APARTMENT GROUND FLOOR MANIK COLONY , ,CHINCHWAD PUNE – 411033.

3. **Particulars of information. :** - Required bill details of South Goa.

(a) **Concerned department: -** The Sports Authority of South Goa.

(b)**Particulars of information required:** regarding completion certificate no SAG/PJNS/ TECH/EE/2021/22/223. DATE – 26/08/2021
REF- TENDER NOTICE NO – SAG-EE-ED-TECH-F.2018-19/3186 DATE-29-10/2018

(c)**Details of information required:** Regarding final bill part payment dated 13/02/2023

ii. **Period for which information asked for :-** 13/02/2023.

iii. **Other details :**
Our firm completed above work dated 30/08/2019 and your department issued me complication certificate on dated 26/08/2021 and my liability period is over dated 30/08/2022 That your department deducted security amount of Rs 21869/- from my part payment of final bill amount
A .Please provided me as per which rules and regulation your department deducted security amount from my bill on dated 13/02/2023 in Memorandum of payment of 2nd final bill
B. please proved all related information regarding deduction of security amount of Rs. 21869/-

4. **A fee of Rs 10/- (Rupees ten only) has been deposited in the office of the Public Information Officer vide receipt No..... dated.....**

Place : Chinchawad Pune

Date : 27/03/2023

Signature of Applicant

Email ID : maheshrkulkarni03@gmail.com

Mobile : 9922502186

Note :- (i) Reasonable assistance can be provided by the Public Information Officer in filling up the form *.

(163)

Government of Goa
Directorate of Sports and Youth Affairs
Campal, Panaji-Goa

SAKA-6th Chaitra 1944

No. DSYA/RTI- Act-2005/2022-23/Vol. XVIII/4217 Date:- 27/03/2023

To,
The Public Information Officer,
The Sports Authority of Goa,
1st Floor, Athletic Stadium,
Cujira Bambolim- Goa.

The Sports Authority of Goa
Athlete Stadium Cujira, Bambolim-Goa
Inward No. 13858
Date: 29/3/2023

Sub:- Information sought under RTI Act 2005

Sir,

Please find enclosed herewith Two RTI applications letter dated 18/03/2023 & 23/03/2023 received from Mr. Jose Almeida, House No. 497 Mascarenhas Waddo, Goa Velha, Tiswadi Goa and Shri. Vijaykumar A. Shirodkar, H. No. G/79/1, Goulem-bhat, Chimbel, Tiswadi Goa respectively seeking information under RTI Act 2005.

Since, the information called therein pertains to your office, the application is forwarded to your office, within the provision of sub section 6(3) of the RTI Act 2005, to provide the requisite information to the applicant directly from your end, under intimation to this Office.

Yours faithfully

27/3

(Jennifer Ferrao e Gonsalves)
Public Information Officer

Encl:- As above

Copy to:-

1. Mr. Jose Almeida, House No. 497 Mascarenhas Waddo, Goa Velha, Tiswadi Goa.
2. Shri. Vijaykumar A. Shirodkar, H. No. G/79/1, Goulem-bhat, Chimbel, Tiswadi Goa

(164)

Vijaykumar A. Shirodkar
H.No. G/79/1,
Goulem-bhat, Chimbel,
Tiswadi – Goa.

Date:- **23/03/2023**

23/3/2023
10405

To,

The Public Information Officer
The Directorate of Sports & Youth Affairs,
Campal, Panaji – Goa.

Subject :- Information under Section 6 of RTI Act, 2005.

Respected Sir/Madam,

I, Vijaykumar A. Shirodkar was appointed by DSYA Management, Govt. of Goa in the month of June 2011 as on the post of L.D.C (Casual Labour).

I am Indian citizen and resident of above stated address. Kindly provide me the following information under the RTI Act, 2005 on urgent basis.

1. Kindly provide the certified copy of Shri. Vijaykumar A. Shirodkar's **monthly salary statement** has been prepared by DSYA Administration from **first day of joining in DSYA office as L.D.C. (Daily wages) to till last date of transfer from DSYA to SAG office.**
2. Kindly provide the certified copy of Shri. Vijaykumar A. Shirodkar's **monthly Employees Provident Fund (EPF) deduction statement** including **Employer's Contribution**

(165)

statement has been prepared by SAG Administration from **first day of joining in DSYA office as L.D.C. (Daily wages) to till last date of transfer from DSYA to SAG office**.

3. Kindly provide the physical inspection of **monthly salary payment statement of DSYA Accounts section** of Shri. Vijaykumar A. Shirodkar first day of joining in DSYA office as L.D.C. (Daily wages) to till last date of transfer from DSYA to SAG office.

4. Kindly provide the physical inspection of **monthly Employees Provident Fund (EPF) deduction statement** including **Employer's Contribution statement** of Shri. Vijaykumar A. Shirodkar has been prepared by SAG Administration from first day of joining in DSYA office as L.D.C. (Daily wages) to till last date of transfer from DSYA to SAG office.

The applicant is not covered under Below Poverty Line.

If RTI application is transferred to other Goa Govt. Department for to provide the requested information to me than please send me the copy of RTI transfer letter of the concerned PIO/department.

Kindly provide the information on CD/Pandrive (soft copy) as well under the RTI Act, 2005 on urgent basis.

Necessary charges of RTI information copies will be paid at the time of collection of the documents.

SHIRODKAR 23/03/23

Date:- 23/03/2023,

Place:- Chimbel Goa

(Vijaykumar A. Shirodkar)

Mob. No: 8668502884

The Sports Authority of Goa
Athletic Stadium, Cujira, Bambolim-Goa
13810
Date: 28/03/2023

(167)



Vijaykumar A. Shirodkar
H.No. G/79/1,
Goulem-bhat, Chimbel,
Tiswadi – Goa.

Date:- **27/03/2023**

To,

The Public Information Officer
The Sports Authority of Goa,
Athletic Stadium,
Cujira, Bambolim – Goa.

Subject :- Information under Section 6 of RTI Act, 2005.

Respected Sir/Madam,

I am Indian citizen and resident of above stated address. Kindly provide me the following information under the RTI Act, 2005 on urgent basis.

1. Kindly provide the RTI certified copy of **Recruitment Rules & Policy's** has been notified by ***Goa of Govt.'s Administrative Reforms Department*** for **the Sports Authority of Goa** (Autonomous Body) including information of Structure of Departmental Administrative Posts and Pay Structure, The Departmental Officers & Staff Employees Promotion Policy, and Disciplinary Rules has published by Govt. of Goa in Goa Gazetteer.

   The information is required since the establishment year of the Sports Authority of Goa to till date.

(168)

The Applicant is not covered under Below Poverty Line.

If RTI application is transferred to other Goa Govt. Department for to provide the requested information to me than please send me the copy of RTI transfer letter of the concerned PIO/department.

Kindly provide the information under the RTI Act, 2005 on urgent basis.

Necessary charges of RTI information copies will be paid at the time of collection of the documents.

SHIRODKAR 27.03.23

Date:- 27/03/2023,

Place:- Chimbel Goa

(Vijaykumar A. Shirodkar)

Mob. No: 8668502884

(169)

original received by hand on N.S.

सेवा में,

लोक सूचना अधिकारी,
मुख्यालय
स्पोर्ट्स अथॉरिटी ऑफ गोवा,
बम्बोलिम, गोवा।

The Sports Authority of Goa
Athletic Stadium Colina, Bambolim Goa
Inward No. 1234/11
Date: 23/03/2023

Digambar

विषय: सूचना का अधिकार कानून–2005 के अंतर्गत सूचना प्राप्ति के लिए आवेदन।

महोदय / महोदया,

कृपया सूचना का अधिकार कानून 2005 के तहत नीचे मांगी गई सूचना का लिखित उत्तर निर्धारित अवधि में देने की कृपा करें।

- 37 वें नेशनल गेम्स में जो भी खेल शामिल है, उन खेलों को किस आधार पर 37वें नेशनल गेम्स में शामिल किया गया है। इसकी संपूर्ण जानकारी उपलब्ध कराएं।
- 37वें नेशनल गेम्स में से किन किन खेलों को बाहर किया गया है एवं किस आधार पर किया गया है, इसकी जानकारी उपलब्ध करावें।
- ऐसे कितने खेल है जो कि ओलंपिक खेलों में शामिल खेल हैं तथा जो गुजरात में आयोजित 36वें नेशनल गेम्स का हिस्सा थे तथा 37वे नेशनल गेम्स का हिस्सा नहीं है उनकी जानकारी उपलब्ध कराइए एवं इन खेलों को 37वें नेशनल गेम्स में शामिल नहीं किया गया है, इस बारे में कारण सहित स्थिति स्पष्ट करवाकर जानकारी उपलब्ध कराएं।

पोस्टल ऑर्डर नंबर 17/03/2023 जारी करने की तारीख 17/03/2023 राशि 67.20/-

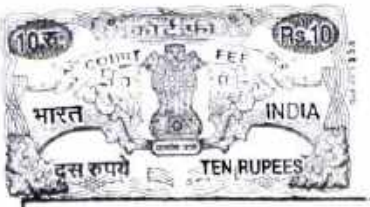
निवेदन है कि चाही गई समस्त सूचना की सत्यापित/ प्रमाणित प्रतिलिपियाँ क्रम में एवं पृष्ठ संख्या अंकित करते हुए निर्धारित अवधि के तहत केवल हिंदी अथवा अंग्रेजी भाषा में ही आवश्यक रूप से मेरी ईमेल आईडी: premjoshirj19@gmail.com पर ही सक्षम अधिकारी द्वारा सूचना के अधिकार के तहत प्रदान की गई प्रतिनिधि के रूप में प्रमाणित करते हुए प्रदान करने की कृपा करें एवं यदि ऊपर चाही गई कोई भी सूचना नहीं दी जा रही है तो, उन नियमों का उल्लेख आवश्यक रूप से करें जिनके तहत सूचना नहीं दी जा रही है।

भवदीय

Prem Joshi

(प्रेम जोशी)
सवगो की गली, सिंह पोल,
जुनी भंडी, जोधपुर।
मोबाइल: 8949229844
ईमेल: premjoshirj19@gmail.com

(170) 3/C



The Sports Authority of Goa
Athlete Stadium, Cujira, Bambolim-Goa
Inward No. 13493
Date: 27/03/2023

Vijaykumar A. Shirodkar
H.No. G/79/1,
Goulem-bhat, Chimbel,
Tiswadi – Goa.

Date:- **24/03/2023**

27/3/23

To,

The Public Information Officer
The Sports Authority of Goa,
Athletic Stadium,
Cujira, Bambolim – Goa.

Subject :- Information under Section 6 of RTI Act, 2005.

Respected Sir/Madam,

I am Indian citizen and resident of above stated address. Kindly provide me the following information under the RTI Act, 2005 on urgent basis.

1. Kindly provide the certified copy of Shri. Vijaykumar A. Shirodkar's **Monthly Salary statement** has been prepared by SAG Administration from **first day of joining in SAG office as L.D.C. (Daily wages) to till date i.e. 11/01/2023**.

2. Kindly provide the certified copy of Shri. Vijaykumar A. Shirodkar's **Monthly Employees Provident Fund (EPF) Deduction Statement** along with **Employer's Contribution Statement** has been prepared by SAG Administration from **first day of joining in SAG office as L.D.C. (Daily wages) to till date i.e. 11/01/2023.**

3. Salary of the Applicant is withheld by SAG Administration. **If the Management has been processed Office Orders, Noting Sheets, Office Memorandum, Sports Ministers (Govt. of Goa) and SAG Executive Director's guidelines in respect of withheld salary of the applicant for the Month of December 2022 and from 01/01/2023 to 11/01/2023.** Please may provide the certified copies of the same.

(171)
2/c

4. Kindly provide the physical inspection of **Monthly Salary Payment Statement of SAG-Accounts Section** of Shri. Vijaykumar A. Shirodkar from first day of joining in SAG office as L.D.C. (Daily wages) to till date i.e. 11/01/2023.

5. Kindly provide the physical inspection of **Monthly Employees Provident Fund (EPF) Deduction Statement** including **Employer's Contribution Statement** of Shri. Vijaykumar A. Shirodkar has been prepared by SAG Administration from **first day of joining in SAG office as L.D.C. (Daily wages) to till date i.e. 11/01/2023**.

The applicant is not covered under Below Poverty Line.

If RTI application is transferred to other Goa Govt. Department for to provide the requested information to me than please send me the copy of RTI transfer letter of the concerned PIO/department.

Kindly provide the information on CD/Pan drive (soft copy) as well under the RTI Act, 2005 on urgent basis.

Necessary charges of RTI information copies will be paid at the time of collection of the documents.

24/03/23

Date:- 24/03/2023,

(Vijaykumar A. Shirodkar)

Place:- Chimbel Goa

Mob. No: 8668502884

30

24/3/23

The Sports Authority of Goa
Athlete Stadium Office, Bambolim-Goa
Inward No. 13 715
Date: 24/03/23

122

APPLICATION FOR SEEKING INFORMATION UNDER THE RIGHT TO INFORMATION ACT – 2005 Digital

To,

The Central Public Information Officer (CPIO),
Sports Authority of Goa
Bambolim Athletic Stadium
Bambolim Goa.

Name of the Applicant: Hilario Lobo
Address: H. N0. 190, Volvado, Pilerne, P.O. Reis Magos Bardez Goa 403114

1. Particulars of Information :

i) Concerned Office/Department : Sports Authority of Goa

ii) Particulars of Information required :

iii) Details of Information required : 1) Amount paid by Churchill Brothers FC towards rental of Pandit Jawaharlal Nehru Stadium, for the season 2014-15, 2015-16, 2016-17, 2017-18, 2018-19. Including any electricity, floodlight, diesel and water costs.

2) Any amount paid by Churchill Brothers FC towards rental of any SAG grounds for season 2014-15, 2015-16, 2016-17, 2017-18, 2018-19.

(iv) Period for which information asked for : 2014- 2019

v) Format in which information is required : Hard copy

vi) Mode of delivery expected is speed post or registered post. Additional fee may be charged to cover the cost of delivery.

vii) The information can be furnished within 30 days as prescribed under Section 6(1) of the Right to Information Act, 2005.

viii) I state that the information sought does not fall within the restrictions contained in Section 8 and 9 of the Act and to the best of my knowledge it pertains to your office.

ix) I also state that I am a citizen of India and I am eligible to seek information under the Right to Information Act 2005.

5 रु. Rs.5
भारत INDIA
पाँच रुपये FIVE RUPEES

Place: Pilerne
Date: ~~10th December 2022~~ 24/03/2023

Hlobo
(Hilario Lobo)
Tel: 9764680247

5 रु. Rs.5
भारत INDIA
पाँच रुपये FIVE RUPEES

(173)

The Sports Authority of Goa
... Stadium Complex, Bambolim-Goa
Inward No. 13634
Date: 21/3/2023

Gaurish R. Shetkar
H. NO. 1,
Orgao Marcela Goa.
403107.
Tel: 8805866488
Date: 21st March 2023

5 रु. Rs 5 5 रु. Rs 5
भारत INDIA भारत INDIA
पाँच रुपये FIVE RUPEES पाँच रुपये FIVE RUPEES

To,
The Public Information Officer,
The Sports Authority of Goa.
1st Floor, Athletic stadium,
Bambolim Goa.
403202

Sir,

The undersigned hereby request under section 4 to provide files/and particulars of Information under Section 6 of Right to Information 2005.

Subject Matter: RTI certified copies of information sought.

1. Letter of commencement of work / work order. letter no: SAG/H.O./TECH-ACCTS/F.04/2022-23/2446. dated 25/10/2022
2. Estimated cost : put to Tender + Taxes as applicable
3. Corrigendum: 1. SAG/EE-ED/TECH/F.08/CORRIGENDUM/2021-22/2192 dt 22/11/2021.
4. Your letter dated 19.08.2022 towards extension of Bid Validity.
5. Issue me this office letter no. SAG/HO/TECH-ACCTS/F.04/2022-23/1829 dt. 08/09/2022
6. Your letter dated 21/09/2022 submitting performance guarantee , no. BOM1163/BG. No. 10/2022-23 dated 29/09/2022 for Rs. 6,28,851/- of the Bank of Maharashtra Ponda Branch.
7. Issue me TCP Approved plan / PWD .
8. Issue me partition of plot by Dy. Collector.
9. Mutation of Mamladar of said property in sy no. 59/10 for up gradation of KARO Play Ground.
10. Issue me the Sanad / NA
11. Estimate cost of Karo Play ground in survey no 59/10.
12. Issue me construction licence from Panchayat body of upgradation of Karo Playground.
13. Issue me ownership Sale Deed of said property in Survey no 59/10.

Kindly furnish me the above requested information . I will pay the necessary fees.

Kindly do the needful,

Thanking you,

Yours faithfully,

Gaurish R. Shetkar.

13046 03/03/2023 (174)

Government of Goa
Directorate of Sports and Youth Affairs
Campal, Panaji-Goa

SAKA-12th Phalguna 1944

No. DSYA/RTI- Act-2005/2022-23/Vol. XVIII/8023 Date:- 02/03/2023

To,
The Public Information Officer,
The Sports Authority of Goa,
1st Floor, Athletic Stadium,
Cujira Bambolim- Goa.

Sub:- Information sought under RTI Act 2005

Sir,

Please find enclosed herewith RTI application letter dated 27/02/2023 received from Patricia Pinto, E-74, Campal, Panjim-Goa seeking information under RTI Act 2005.

Since, the information called therein pertains to your office, the application is forwarded to your office in original, within the provision of sub section 6(3) of the RTI Act 2005, to provide the requisite information to the applicant directly from your end, under intimation to this Office.

Yours faithfully

2/3/23
(Jennifer Ferrao e Gonsalves)
Public Information Officer

Encl:- As above

Copy to:-

1. Patricia Pinto, E-74, Campal, Panjim-Goa.

27/2/2023
9667
m

UNDER RIGHT TO INFORMATION ACT

Date 27/2/2023

28/2
Dr Stero (P

From:
Patricia Pinto
E-74, Campal, Panjim, Goa. - 403001
Phone: **9822802629**

To,
The PIO,
Right to Information Act,
Directorate of Sports and Youth Affairs,
Panjim, Goa.

Subject:- Inspection of files.

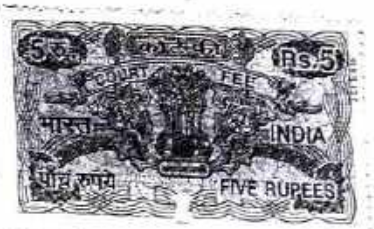
Dear Sir,

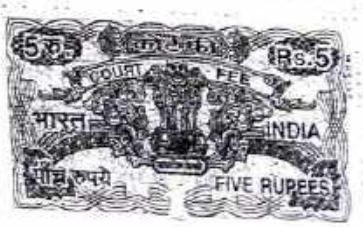
Under the Right to Information Act, I request you to allow me to inspect the files relating to:

1. The Site plans along with parking layout in respect of the Swimming Pool Complex at Campal and the Indoor Sports Stadium at Campal.

Thanking you
Yours faithfully,

Patricia Pinto.





(176)

Vijaykumar A. Shirodkar
H.No. G/79/1,
Goulem-bhat, Chimbel,
Tiswadi – Goa.

Date:- **17/03/2023**

To,

The Public Information Officer
The Sports Authority of Goa,
Athletic Stadium,
Cujira, Bambolim – Goa.

The Sports Authority of Goa
Athlete Stadium, Cujira, Bambolim-Goa
Inward No. 13433
Date: 17/03/2023

Subject :- Information under Section 6 of RTI Act, 2005.

Respected Sir/Madam,

I am Indian citizen and resident of above stated address. Kindly provide me the following information under the RTI Act, 2005 on urgent basis.

1. Applicant is requesting for RTI Physical Inspection of **Sexual Harassment Case file** of Smt. Steffi Cardozo (Project Officer, SAG, Govt. of Goa) V/s Dr. Sandeep Warlikar, Grade-II Coach (Basketball, SAG, Govt. of Goa).

   After the RTI Physical Inspection of the said file, applicant will apply for required certified copies of Noting sheets, copies of recorded statement of both the parties, notices issued to both the parties, reply filed by both the parties to SAG Administration during process of hearing and all other required documents in respect to the said case.

2. Applicant is requesting for RTI Physical Inspection of Case file of Smt. Steffi Cardozo (Project Officer, SAG, Govt. of Goa) V/s Dr. Sandeep Warlikar, Grade-II Coach (Basketball, SAG, Govt. of Goa) by **"Internal Complaint Committee against Sexual Harassment of women at workplace"** has organized inquiry and report file submitted to Sports Minister/Secretary Sports (SAG, Govt. of Goa).

(17)

After the RTI Physical Inspection of the said file, applicant will apply for required certified copies of Noting sheets, copies of recorded statement of both the parties, notices issued to both the parties, reply filed by both the parties to SAG Administration during process of hearing and all other required documents in respect to the said case.

3. Certified copies of file of formation of "**Internal Complaint Committee against Sexual Harassment of women at workplace" and Official Government Documents of Rules and Regulation/Jurisdiction of Administrative powers of this committee under provision of Law** from 2019 to till date.

The applicant is not covered under Below Poverty Line.

If RTI application is transferred to other Goa Govt. Department for to provide the requested information to me than please send me the copy of RTI transfer letter of the concerned PIO/department.

Kindly provide me the following information under the RTI Act, 2005 on urgent basis.

Necessary charges of RTI information copies will be paid at the time of collection of the documents.

SHIRODKAR 17.03.23

Date – 17/03/2023
Mobile No: 8668502884

(Vijaykumar A. Shirodkar)

178

Dated : 26th Feb. 2023



From
Adelina Luiza Mascarenhas
Ace Paradise Block A F-2
Uzro - Camorlim
P.O. Raia Salcete - Goa
403720 / 9481580960

The Sports Authority of Goa
Received 12834
25/02/2023.

Pio/Dpn

To
The Public Information Officer
Sports Authority of Goa
Bambolim - Goa.

28/2/23
eDyamber

Sir/Madam

Sub: Seeking Information under section (6) of RTI Act 2005 about CAG functioning and by-laws.

With reference to captioned subject I undersi seek information as Under

1) Role of SAG/CAG at National Road Cycling Championship.
2) Names of CAG coaches / technicians / representative
3) Events / camps conducted to train athelets
4) Participation & felicitation records of athelets.
5) Statement of Accounts / Budget for National Road Cycling Championship 2022.
6) By-laws of CAG

Thanking You.

Yours faithfully
Adelina Mascarenhas



12726
23/02/2022

(179)

Vijaykumar A. Shirodkar
H.No. G/79/1,
Goulem-bhat, Chimbel,
Tiswadi – Goa.

Date: - 22/02/2023

To,

The Public Information Officer
The Sports Authority of Goa,
Athletic Stadium,
Cujira, Bambolim – Goa.

Subject :- Information under Section 6 of RTI Act, 2005.

Sir/Madam,

I am Indian citizen and Ex-employee of the Sports Authority of Goa and resident of the above stated address. Kindly provide me the following information and physical inspection under the RTI Act, 2005 on urgent basis.

1. Certified copy of Attendance Certificate of Shri. Vijaykumar A. Shirodkar (Ex-employee) for the month of December 2022 and January 2023 duly signed by Executive Director, SAG.

2. Certified copy of Biometric Attendance of Shri. Vijaykumar A. Shirodkar (Ex-employee) for the month of December 2022 and January 2023.

3. Physical inspection of Outward File movement registers of Technical Section to Administration Section from 26/12/2022 to 06/01/2023.

4. Physical inspection of Inward File register of Administration Section for Technical section from 26/12/2022 to 06/01/2023.

Necessary charges of RTI information copies will be paid at the time of collection of the documents.

SHIRODKAR 22.02.23

Date:– 22/02/2023,

Place:– Chimbel Goa

(Vijaykumar A. Shirodkar)

Mob. No: 8668502884

Sports Authority of Goa
Stadium Complex, Bambolim-Goa
Inward No. 12155
Date: 03/02/2023

(18)

From: Shri Vaikunth V. Parab Gaonkar
Gaonkarwada, Bicholim- Goa.
Date: 03/02/2023

To,
The Public Information Officer.
Office of the Sports Authority of Goa,
Athletic Stadium Bambolim
Bambolim – Goa.

Sub: Application in terms of Right to Information Act, 2005.

Sir,

Please grant me the permission to inspect all the files pertaining to Goa Kabaddi Association bearing registration no. 42/GOA/78 in terms of Right to Information Act, 2005.

I am the citizen of India and have sought the above information being the citizen of India.

Hope your good self will do the needful at the earliest.

Thanking you

Yours faithfully

3/2/2023

(Vaikunth V. Parab Gaonkar)

(181)

Government of Goa
Directorate of Sports and Youth Affairs
Campal, Panaji-Goa

SAKA 11th Magha 1944

No. DSYA/RTI Act 2005/2022-23/Vol. XVIII/3030 Date: 31/01/2023

To,
The Public Information Officer,
The Sports Authority of Goa,
1st Floor, Athletic Stadium,
Cujira Bambolim Goa.

The Sports Authority of Goa
Athletic Stadium Cujira
Inward No 12050
Date 31/01/2023

Sub: Information sought under RTI Act 2005

Sir,

Please find enclosed herewith RTI application letter dated NIL received from Shri. Mohit Chaurasia, B-2 Aquamarina Society, Colva Goa seeking information under RTI Act 2005.

Since, the information called therein pertains to your office, the application is forwarded to your office in original, within the provision of sub section 6(3) of the RTI Act 2005, to provide the requisite information to the applicant directly from your end, under intimation to this Office.

Yours faithfully

(Jennifer Ferrao-e Gonsalves)
Public Information Officer

Encl: As above

Copy to:

1. Shri. Mohit Chaurasia, B-2 Aquamarina Society, Colva-Goa

(182)

1/c

The Public Information officer
Department of Sports & Youth Affairs
Government of Goa
Campal, Panaji

25/1/2023
SC 13

The Public Information Officer
Department of Sports & Youth Affairs
Government of Goa
Campal, Panaji

Sub: Request for information under RTI Act, 2005

Sir,

Please provide the following information:

1. Total amount spent for the upkeep, maintenance and expenses including Salaries for temporary as well as permanent employees working or engaged in the facility of Manohar Parrikar Stadium, Navelim.
2. Please provide a copy of the audited balance sheet, P&L account along with annexures for the year 2020-21 & 2021-2022 for SAG, Ministry of sports, ministry for sports & youth affairs.
3. Please provide the information regarding the status or action taken on written representation/application was filed vide email id dated 8th December 2022 @ sd.tse-2 [illegible] and also at @minister.sports.goa@gmail.com and various communication done with Sh Ashwin Gomes, OSD to Sh Govind Gaude, Honourable Minister of Sports.
4. Please provide information regarding the Total Number of temporary membership allotted from 1st April 2022 to 31st December 2023 and the amount of fee collected from them. Please provide the list of names of all temporary for the sports of baominton at Navelim and [illegible] the stadium.
5. Provide a copy of order by which permanent members were last inducted to access various facilities of the SAG including the badminton court and the amount of fee collected from each of them.
6. Please provide the fund sanctioned to Sports Authority of Goa by the Government of Goa or Government of Goa or Central government during the period 01st April 2021-31st December 2023.
7. Provide the attendance register maintained at the Manohar Parrikar Indoor stadium, Navelim for the period from 1st October to 31st December 2023.
8. Please provide the copy of rules governing the usage of facilities by the members both permanent/temporary as well as any state ranking players of the state of goa.
9. Please provide the order/notification by which Sh. Vinayak Kamath, SAG coach is allowed to conduct training in the morning hours (9 am onwards) at Fatorda Complex or at Navelim.
10. Please provide the copy of rules/notification/order to become a member to play baominton [illegible] SAG operated complexes.
11. Please provide the copies of electricity bill/water bill for the period 1st January 2022 to 31st December 2022.
12. Please provide the details including amount & maintenance spent [illegible] Siolim, Goa.
13. Please provide the recording of cams if proceeding if installed, for the period 28th December 2022 to January 2023.

I am enclosing a postal order worth Rs 200/-.

Mahtab Qureshi

B-2, Aquamarina, Colva,
Goa-403708
9910085299

The Sports Authority of Goa
Athlete Stadium Cujira, Bambolim-Goa
Inward No. 11991
Date: 30/01/2023

(183)

FROM: Jawaharlal T Shetye 9403176233
H No 35/A WARD No 11
KHOSLIM - MAPUSA - GOA

DATE 27th January 2023



Dy. Director
30/1/23

TO
THE PUBLIC INFORMATION OFFICER
DIRECTOR (ADMINISTRATION)
THE SPORTS AUTHORITY OF GOA
ATHLETIC STADIUM 1ST FLOOR
CUJIRA BAMBOLIM - GOA

SUB: APPLICATION UNDER RIGHT TO INFORMATION ACT 2005.

Sir

This undersigned inspected the file pertaining to the ST STAR SPORTS & CULTURAL CLUB from your dealing clerk on 25/01/2023 at 4:00 pm.

Now Kindly furnish to me the certified copies of the entire documents which are available in the above said file inspected by this Undersigned under the provisions of RTI Act 2005 as early as possible

I am a citizen of India and I have sought this information as a citizen of India Affixed Rs. 10/- court fee stamp as an application fee

Yours Faithfully

Jawaharlal T Shetye

The Sports Authority of Goa
Athlete Stadium Cujira, Bambolim-Goa
Inward No. 11782
Date: 30/01/2023

OFFICE OF THE MAMLATDAR OF BARDEZ, MAPUSA GOA
Government Complex Building,
Morod, Mapusa Goa
Phone No. 2262233 (Fax), 2262210
E-mail: mam-bardez.goa@nic.in

No. MAM/BAR/RTI/685/2023/422 Date: 19/01/2023

To,
The PIO,
The Sports Authority of Goa,
Atheletic Stadium,
Cujira, Bambolim Goa.

Sub: Transfer of Application under u/s 6(3) RTI Act, 2005.

Sir,

Please find enclosed herewith copy of application dated 02/01/2023 received from Mr. Jawaharlal T. Shetye, H. No. 35-A, wad No. 11, Korlim Mapusa-Bardez Goa, under right to information Act. After perusal of the application it is seen that the information asked by the applicant regarding point no. 5 a, b, c, d, e pertains to your office. Hence the same is transferred under section 6(3) of RTI Act.

You are therefore requested to furnish the information directly to the applicant.

Yours faithfully,
(Rupesh Kerkar)
Awal Karkun/P.I.O.,
O/o the Mamlatdar of Bardez,
Mapusa-Goa.

Copy to: Mr. Jawaharlal T. Shetye, H. No. 35-A, wad No. 11, Korlim Mapusa-Bardez Goa.

(185)

Eradicate Corruption

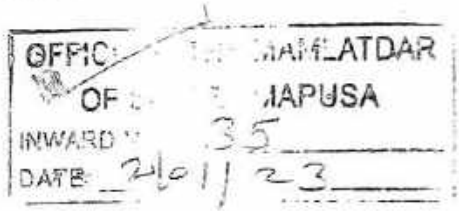
JAWAHARLAL T. SHETYE
RTI ACTIVIST (94031 76233)
HOUSE NO: 35-A,
WARD NO: 11,
KHORLIM - MAPUSA - GOA. 403507





Date : 02nd Jan 2023

To ,



RTI/PIO

1. The Public Information Officer
   Office of the Collector (North District)
   Office at Collectorate Building
   Panaji – Goa

✓2. The Public Information Officer
   The Awal Karkun
   Office of the Mamlatdar of Bardez
   At Mapusa – Goa

SUB : APPLICATION UNDER RIGHT TO INFORMATION ACT 05 IN THE LARGER PUBLIC INTEREST .

Sir /Madam ,

Enclosed herewith the photocopy of the representation dated 27/09/2022 made from XI Stars sports & cultural club represented by its president Mr. Francisco Carvalho R/o Shetye waddo Duler , Mapusa – Goa to the Collector (North) Panaji – Goa and three others raising strong objections in the matter of Report dated 21/04/2022 submitted by the Talathi attached to the office of Mamlatdar of Bardez and objections regards false , concocted and misleading complaint filed by

Received 12/01/2023

the complainant herein. and also the Local self bodies competent Govt Authorities/Offices.

(196)

Smt. Hirabai Atmaram Shet & others dated 08/12/2020 and 9/12/2021 for your ready perusal and kindly furnish to me the following information as under :

1. Furnish the certified copies of the action taken report from your end in processing the above cited representation dated 27/09/2022 inwarded in your office on 27/09/2022 which is Self Explanatory.
2. Furnish certified copies of all the notings sheets and the certified copies of all the correspondence letters generated from your office records in processing the above cited representation dated 27/09/2022 which is Self Explanatory .
3. Furnish the present upto date progress report as well as the present upto date status report with regards to the above cited representation dated 27/09/2022 inwarded in your office on 27/09/2022 which is Self Explanatory .
4. Furnish the names and designations of your dealing hands and the officials entrusted the duties of processing above cited representation dated 27/09/2022 which is Self Explanatory in a time bound manner.
5. Furnish complete and detailed information with regards to XI Stars Sports & Cultural Club at Shetye wadda Mapusa – Goa having registration No. SAG/06/RECOG/PROG/92/1495 as under :

    a) Furnish the certified copy of the registration certificate issued to the President of XI stars sport's & cultural club by the SAG and whether the registration certificate bearing No. SAG/06/RECOG/PROG/92/1495 has been renewed till date or whether it is lapsed due to non renewal of the same .
    b) Furnish the certified copy of the constitution and the bye – laws of the XI stars sports and Cultural club, Shetye waddo Mapusa – Goa .
    c) Furnish the certified copies of the latest audited Assests and liabilities certificates as well as the income expenditure statements of accounts and expenditure statement of accounts submitted by the committee members of XI Stars Sports & cultural club, Shetye waddo Mapusa to the office of the sports authority of Goa and to the office of the Mamlatdar of Devalaya etc .

the complainant herein, and also the Local self bodies / concerned Govt

d) Furnish the list of names of all the legal members of XI stars & cultural club at Shetyewadda Mapusa – Goa

e) Furnish the list of names of the present office bearers of XI Stars Sports & Cultural club at Shetyewadda Mapusa – Goa .

I am a citizen of India and I have seeked this information as a citizen of India . Affixed Rs 10/- Court fee stamp as an application fee .

Note : If any portion of the above requested information does not pertain to your office , the same to be transferred to the appropriate Public Authority under Section 6(3)(ii) of the RTI Act 05 within stipulated time period of 5 days .

Yours Faithfully

Jawaharlal .T. Shetye

ENCL: As Stated Above.

C.C to

1. The President
   Mr. Francisco (Franky) Carvalho
   XI Stars Sports & Cultural Club
   Shetye Wadda , Duler
   Mapusa – Goa

..... for information and necessary action .

the complainant herein, and also the Local self bodies / Competent Govt. Authorities/Offices.

(188)

From:- XI Stars Sports & Cultural Club
Represented by its president
Mr. Francisco Carvalho
R/o Shetye Waddo, Dhuler,
Mapusa, Bardez Goa
Dts: 27/09/2022

To
1- The Collector
(North) at Panaji – Goa

2- The DY. Collector (Revenue)
North Goa District Panaji – Goa

3- The Dy. Collector & S.D.M II / S.D.O II
Bardez at Mapusa – Goa

4- Mamlatdar of Bardez at
Mapusa – Goa

Office of the Collector (S.D.O.)
North Goa
Received on 27/9/22
Initial of Clerk

OFFICE OF THE MAMLATDAR
OF BARDEZ MAPUSA
Received.:
Date : 27/09/22

Sub:- Strong objections in the matter of Report dated 21/4/2022 submitted by the Talathi attached to the office of Mamlatdar of Bardez and objections regards false, concocted & misleading complaint filed by Smt. Hirabai Atmaram shet & Ors dated 8/12/2020 and 9/12/2021.

Ref : Letter No. DC/SDM/MAP/III-Religious-Stru/2022/7420
Dates 30.05.2022
: Letter No. MAM/BAR/CI-I/2022/2066 dated 28.04/2022
: Talathi report dated 21.04.2022
: Complaint of Hirabai Atmaram Shet

Respected Sir,

I, Respectfully State and submit as under:-

1) The Lord Krishna Temple Mandap at Shetye Waddo, Dhuler, Mapusa – Goa is in existence since the past over 30 years ago till today. The said Lord Krishna Temple Mandap is looked after, controlled & managed by XI Stars Sports and Cultural Club. Besides there is also a temple committee who look after the yearly cultural/Devasthan programmes. Which are celebrated every year since the past over 3 decades.

2) The Idol of Lord Krishna in Krishna Mandap temple is worshipped not only by the Hindu Community families but also by other community who express their trust and faith at the feet of deity Lord Krishna for over 30 years till today. Lord Krishna Poojah is carried out every day since the past 30 years till today and cultural activities and Hindu Festival such as Dhavani is celebrated every year at the Krishna Mandap since the past over 3 decades till today and which is fact is very well within the knowledge of the complainant herein, and also the Local self bodies / competent Govt Authorities Offices.

(189)

3) Ramdas A Shet who is one of the Signatory to the complaint himself was a executive committee member of XI Stars Sports and Cultural Club as a Secretary since the period of 2009 to 2015 and is very well aware about the existence of Lord Krishna Temple Mandap for the past 30 years and yet he has filed false, fabricated and concocted complaint it is further submitted that Mr. Ramdas shet in the capacity of being Secretary and felicitated participants of competition since the year 2009 till 2015 being Secretary XI Star Sports & Cultural Club against Lord Krishna Mandap with misleading, false allegations.

4) Since the said Ramdas Shet and his family falsely started claiming that Lord Krishna Mandap temple is their private family property, the said family was being distanced from the committee of XI Star Sports Club and Lord Krishna temple Mandap committee. Besides said Ramdas Shet was found doing Mis-management of temple affairs including financial affairs and hence he was not taken in the committee of Lord Krishna temple Mandap and he and & his family was being distanced and as such began the era of filing false fabricated and concocted complaints.

5) The Lord Krishna temple Mandap is in no way causing any obstruction of whatsoever nature to the passerby's / people who stay in the vicinity as there is a way access of atleast 4 – 5 mts wide at the spot of Lord Krishna Mandap Temple. Pedestrian / locals / commuters from the vicinity and general public at large use the said 5 mts vide access for their day to day affairs including the complainants herein and yet filed false and fabricated complaints to different authorities only to wreck their personal vengeance.

6) It is respectfully submitted that there is No blockage whatsoever as is falsely alleged by the complainants as there is 4-5 mts wide access at the spot and complainants / commuters has been using the said way / access and as such there is no question of any alleged blockage on the public road as is falsely alleged by complainant and the talathi in the report dated 21/04/2022.

7) We respectfully submit that the report submitted by the talathi attached to the mamlatdar office of Bardez at Mapusa dated 21/04/2022 is false, imaginary and is table work done by her perhaps by sitting in her chamber without conducting any inspection/ site survey/ Local survey. The members of XI Stars Sports and Cultural Club and members of Lord Krishna Temple Mandap were never notified / informed about the so called site inspection allegedly carried out by the talathi. The talathi has never visited at the Lord Krishna Mandap Temple premises and the report dtd 21/04/2022 as totally false, baseless and Imaginary and is perhaps submitted by the talathi under pressure being hand in gloves and in connivance with the complainants.

8) It is vehemently denied that Lord Krishna Mandap Temple has / is in a way blocking the public way as is falsely alleged. It is submitted that Lo Krishna Mandap temple is in existence at the same Loco/site since pas over 3 decades till today and which fact is very well within the knowledge of complainant and his family MEMBERS as they have been personally worshipping Lord Krishna since the past over 30 years.

9) It is submitted that the alleged so called road is only proposed and has not attained finality and besides it is also objected too by public who reside in wards No 7 of Mapusa Municipality. Moreover the proposed so called Road as is alleged by the complainant / talathi has got no Nexus to the existing Lord Krishna Temple Mandap as there is No road whatsoever near to the Krishna Mandap as is falsely alleged. The complainants themselves have been using the said 45 mts wide pathway for their day to day travelling and have been parking their vehicles next to their residential house passing through the said 4.5 mts wide access which can be easily seen from the photographs produced.

10) It is submitted that Rooms at the residential house and the house property of the complainant Ramdas Shet were being used by Lord Krishna Mandap Temple Committee for storing their temple utensils, etc since during lifetime of father of Ramdas Shet and since upon his death Ramdas Shet has been objecting to store temple utensils at his residence at thus has filed false complaints against Lord Krishna Mandap to different authorities to wreck his personal vengence.

11) It is humbly submitted that previously also on 21/12/2020 talathi of Mamlatdar of Bardez had carried out inspection at the Lord Krishna Mandap Temple site in the presence of officials of AE. Of electricity Dept, J.E, S.D (IX) WD XIII, PWD, Planning Draftsman of Town & Country Planning, field surveyor of I.S.L.R, Municipal Engineer of Mapusa and Committee members of Lord Krishna Mandap Temple and had submitted its Report no TAL/MAP/ILL.-RELIGIOUS dated 21/12/2020 to the mamlatdar of Bardez Mapusa Goa and had also prepared a sketch report duly signed by the competent Govt. Authorities. Which clearly indicates that there is No road but only a way and which fact in itself is enough to conclude that Report dtd 21/04/2022 given by the present Talathi is tainted false concocted & imaginary and is sheer abuse of powers as a Talathi. Infact the talathi should have notified the members of XI Stars Sports Club or Lord Krishna Mandap Temple committee if at any such alleged so called site inspection was carried out and as in absence of such records to show that parties were notified it can be safely concluded that talathi has given a false report by hand in gloves and in connivance of complainants.

12) Furthermore the report of sub – committee with recommendation u/s 27 (3) and unanimous decision of the authority has decided to show Krishna Temple alongwith shed since it is existing (Copy report annexed for your kind perusal). Besides the land where lord Krishna Temple Mandap exists since being to Govt we have already applied for allotment of said land in favous of air Krishna Temple Mandap since 2020.

13) It is submitted that there does not exist any road / public way which is allegedly blocked and it is submitted that their exist at site 4-5 mts wide pathway which is used by public and complainants as well. It is therefore submitted respectfully that report given by talathi of Bardez at Mapusa dtd 21/04/2022 Ref. No. TAL/MAP/IU-ENCR/40/2022 being false, fabricated may kindly be discarded being based on falsity.

14) Hence we request your Goodselves to kindly discard the report dated 21/04/2022 given by Talathi

Thanking you

(XI Stars Sports & Cultural Club)
Represented by its president
Mr. Francisco Carvalho

(192)

Vijaykumar A. Shirodkar
H.No. G/79/1,
Goulem-bhat, Chimbel,
Tiswadi – Goa.

Date:-11/01/2023

RTI
13/01/2023
PIO

16/1/23

The Sports Authority of Goa
Athlete Stadium Cujira, Bambolim-Goa
Inward No. 10642
Date: 13/01/2023

To,

The Public Information Officer
The Sports Authority of Goa,
Athletic Stadium,
Cujira, Bambolim – Goa.

Subject :- Information under Section 6 of RTI Act, 2005.

Respected Sir,

I am Indian citizen and Ex-employee of the Sports Authority of Goa, terminated on 06-01-2023 and resident of the above stated address. Kindly provide me the following information under the RTI Act, 2005 on urgent basis.

1. Certified copy of Order No. SAG-03/ADM-CO/Appt.D/W-33/2017/1109 and work specifications, Rules & Regulations, Responsibilities has been framed for L.D.C.'s (Daily wages) as sanctioned and approved by Executive Director, the sports Authority of Goa with consent of Government of Goa.

2. Certified copy of the Order No. SAG-03/ADM-CO/TR-Orders/2020-21/3361dated 03-01-2023 including transfer order approval Noting sheet prepared by Director (Administration) SAG on or before dated 03-01-2023.

3. Certified copy of Relieving order No. SAG/ED/Gen.Corres./ 2022-23/3401 dated 04-01-2023including Relieving order approval Noting sheet prepared by Director (Administration) SAG on or before dated 04-01-2023.

4. Certified copy of the Memorandum No. SAG/ADM/GEN-CORRES/2020/3375 dated 04-01-2023 issued to the staff of Administration Section, Technical Section and Office of the Executive Director including their acceptance sheet of Memorandum dated 04-01-2023.

(93)

5. Certified copy of SAG office Noting sheet approved by Director (Administration) in regards of the SAG Office Memorandum No. SAG/ADM/GEN-CORRES/2020/3375 dated 04-01-2023.

6. Certified copy of the Official reply submitted by Shri. Vijaykumar A. Shirodkar L.D.C. (DW) on 04-01-2023 against SAG Office Memorandum No. SAG/ADM/GEN-CORRES/2020/3375 dated 04-01-2023.

7. Certified copy of Personal file No. SAG-03/ADM-CO/PF/VS-LDC/(DW)/2018 of Shri. Vijaykumar A. Shirodkar L.D.C. (DW).

8. Certified copies of Authenticated official Documents used for termination and certified copy of Noting sheet on or before 06-01-2023 and also Audio & video recording proofs of Shri. Vijaykumar Shirodkar where it is revels as suspect for issuing Termination order which where Shri. Vijaykumar Shirodkar reveals as suspect for Termination with immediate effect has issued by Executive Director, SAG dated 06-01-2023.

   Please Note : The termination order has given by Executive Director on 11-01-2023 at SAG office at 11.10 am.

Necessary charges of RTI information copies will be paid at the time of collection of the documents.

SHIRODKAR

Date – 11/01/2023, Goa

(Vijaykumar A. Shirodkar)

Mobile No: 8668502884

(94)

Vijaykumar A. Shirodkar
L.D.C. (Daily Wages)
Dir. of Sports& Youth Affairs,
Campal, Panaji – Goa.

Date:- 07/01/2023

To,
The Public Information Officer
The Sports Authority of Goa,
Athletic Stadium,
Cujira, Bambolim – Goa.

The Sports Authority of Goa
Athlete Stadium Cujira, Bambolim-Goa
Inward No. 10513
Date: 11/01/2023

Subject :- Information under Section 6 of RTI Act, 2005.

Respected Sir/ Madam,

I am Indian citizen and employee of the Sports Authority of Goa, resident of above address. Kindly provide me the following information under the RTI Act, 2005 on urgent basis.

1. Certified photocopy of Outward File movement registers of Technical Section to Adm. Section. from 26/12/2022 to 06/01/2023.

2. Certified photocopy of Inward File register of Adm. Section for Technical section from 26/12/2022 to 06/01/2023.

3. CCTV footage of First floor, inside & outside of the Technical section, Administration section and Executive Director section of SAG Head office, Cujira, Bambolim Goa. from 02/01/2023 to 06/01/2023

4. Certified photocopy of Shri Vijaykumar A. Shirodkar L.D.C. statement given to SAG internal complaint committee in Steffi Cardozo Sexual harassment case.

5. Certified photocopy of Note moved by Shri. Rangaraju, SE, SAG on 02/01/2023 to the Adm. Section with regards to the FIFA under 17 Women's World cup held in Goa.

6. Certified photocopy of order deputing SAG staff to the Sports Minister's office from 01/01/2022 till date.

Necessary charges of RTI information copies will be paid at the time of collection of the documents.

Yours Faithfully,
SHIRODKAR.
(Vijaykumar A. Shirodkar)

Date – 07/01/2023, Goa
Mobile No: 8668502884

(95)

APPLICATION FOR SEEKING INFORMATION UNDER THE RIGHT TO INFORMATION ACT – 2005

The Sports Authority of Goa
Athlete S... Cujira Bambolim-Goa
Inward N 9578
Date: 13/12/2022

To,

The Central Public Information Officer (CPIO),
Sports Authority of Goa
Bambolim Athletic Stadium
Bambolim Goa.

Name of the Applicant: Hilario Lobo
Address: H. N0. 190, Volvado, Pilerne, P.O. Reis Magos Bardez Goa 403114

13/12/22 Seek from, Canacona Section under 5(4) Dgambar

1. Particulars of Information :

   i) Concerned Office/Department : Sports Authority of Goa

   ii) Particulars of Information required :

   iii) Details of Information required : 1) Amount paid by Churchill Brothers FC towards rental of Pandit Jawaharlal Nehru Stadium, Tilak Maidan and Bambolim Staadum towards organisation of I-League matches from 2016-17 season onwards till date

2) Any amount paid by Churchill Brothers FC towards electricity, water,, maintenance, security towards of Pandit Jawaharlal Nehru Stadium, Tilak Maidan and Bambolim Stadium from 2016 onwards till date

3) Amount paid by FSDL towards Sports Authority of Goa for rental of Pandit Jawaharlal Nehru Stadium, Tilak Maidan and Bambolim Athletic Stadium for the 2020-21 and 2021-22 ISL season.

4) Contact signed between FSDL and Sports Authority of Goa towards organisation/payment terms of ISL 2020-21 and ISL 2021-22 season.

5) Amount paid by FIFA/AIFF towards ground rental for Pandit Jawaharlal Nehru Stadium towards rental of the stadum for the FIFA U-17 Women's World Cup 2022.

6) Host City Agreement between FIFA/AIFF and SAG for the FIFA U-17 Women;s World Cup in 2022 and FIFA U-17 Men's World Cup in 2017.

5 रु. Rs.5 भारत INDIA पाँच रुपये FIVE RUPEES

5 रु. Rs.5 भारत INDIA पाँच रुपये FIVE RUPEES

(iv) Period for which information asked for : 2016- 2022

v) Format in which information is required : Hard copy

vi) Mode of delivery expected is speed post or registered post. Additional fee may be charged to cover the cost of delivery.

vii) The information can be furnished within 30 days as prescribed under Section 6(1) of the Right to Information Act, 2005.

viii) I state that the information sought does not fall within the restrictions contained in Section 8 and 9 of the Act and to the best of my knowledge it pertains to your office.

ix) I also state that I am a citizen of India and I am eligible to seek information under the Right to Information Act 2005.

Place: Pilerne
Date: 13th December 2022

(Hilario Lobo)
Tel: 9764680247

5 रु. Rs.5 भारत INDIA पाँच रुपये FIVE RUPEES

5 रु. Rs.5 भारत INDIA पाँच रुपये FIVE RUPEES

The Sports Authority of Goa
Athlete Stadium Cujira, Bambolim-Goa
Inward No. 10241 From:
Date: 04/01/2023

(197)

Sanjay Shinde,
H. NO. 305,
Behind Holy Spirit Church,
Borda, Salcete,
Margao, Goa – 403 601.
Mobno 9822165020
Date: 04/01/2023.
email ID:- sanjayshinde1200@gmail.

To,
Executive Director,
Sports Authority of Goa,
Bambolim Athletic Stadium,
Cujjira, Bambolim – Goa.

Dear Sir,

Sub: **Requesting information under RTI Act - Reg.**

I the undersigned Shri Sanjay Shinde, resident of Margao Goa, Indian National do hereby kindly request you to provide me information under Right to Information Act for the following:

1. Permission letter issued to Shri Theophile Lowe for contesting election vide office memorandum no. SAG/ADM-CO/03/PF/TL/2000/3050 dated 12/12/2022.
2. Withdrawal of permission issued to Shri Throphile Lowe vide office memorandum no. SAG-03/ADM-CO/Complaint/2022-23/3181 dated 26/12/2022

The necessary charges as applicable will be paid by me.

Kindly do the needful at the earliest.

Thanking you,

Yours faithfully,

(Sanjay Shinde)

Encl: Aadhar Card copy

24313

The Sports Authority of Goa
Athletic Stadium Cujira, Bambolim-Goa
Inward No. 10142
Date: 02/01/2023

198

"Eradicate Corruption"

JAWAHARLAL T. SHETYE
RTI ACTIVIST (94031 76233)
HOUSE NO: 35-A,
WARD NO: 11,
KHORLIM - MAPUSA - GOA. 403507

Goa RTI Forum
in collaboration with
Goa State Information Commission
Special Recognition Certificate
Presented to
Sh. Jawahar Lal Shetye
For knowledge, participation and sustained commitment in Civil Society movement, promoting transparency & accountability in Public Bodies through effective use of the RTI Act
For rendering outstanding service to the community, and
For being an exemplary role model to citizen.
Sangeeta Naik (Treasurer)
Sandeep Naik (Secretary)
Presented on: May 27, 2018 at Institute of Menezes Braganza, Panaji - Goa

Rs.10 दस रुपये TEN RUPEES

Date : 02 Jan 2023

To ,

The Public Information Officer
Office of the Sports Authority of G
Dr. Shyama Prasad Mukherjee In Stadium
1st floor , East wing Telegao Plate Goa 403206

SUB : APPLICATION UNDER THE PROVISIONS OF RIGHT TO INFORMATION ACT 05 IN THE LARGER PUBLIC INTEREST .

Sir /Madam ,

Enclosed herewith the Photocopy of the certificate of appreciation dated 17/10/2010 issued by the President and Secretary of XI Stars Sports & Cultural club having registration No. SAG/06/RECOG/PROG/92/1495 to Kum. Shreya Kubal for your ready perusal and kindly furnish me the following information as under :

1. Furnish complete and detailed information with regards to the status of the certificate bearing Reg No. SAG/RECOG/PROG/92/ 1495 i.e whether the above said Registration Certificate has been renewed or it is not renewed and lapsed .

(199)

2. Under Section 2(j)(i) of the RTI Act I, this undersigned would like to inspect the entire file records documents pertaining to XI stars sports & cultural club Shetyewaddo Mapusa – Goa from your office records .

Kindly intimate to me the date , time and venue for inspecting the above requested file from your office records early as possible .

I am a citizen of India and I have seeked this information as a citizen of India . Affixed Rs 10/- Court fee stamp as an application fee .

Yours Faithfully

Jawaharlal .T. Shetye

200

From
Steffi Cardozo
233/B, Corte Real
Santa Cruz
Ilhas - Goa
Date: - 19/12/2022



The Sports Authority of Goa
Athlete Stadium Cujira, Bambolim-Goa
Inward No. 9851
Date: 22/12/2022

26/12/2022
PIO

26/12/22
Dgamboa

To
The Public Information Officer
Sports Authority of Goa
Athletic Stadium
Bambolim - Goa

Subject: - Request to supply Information under the RTI act 2005

Sir,

Kindly provide me the following documents under the Right to Information Act 2005.

1.) Copy of harassment Complaint filed by Steffi Cardozo against Sandeep Warlikar on 20/07/2022
2.) Copy of all recommendations of Internal complaints committee submitted to employer in Steffi Cardozo Case.
3.) Copy of all statements of witnesses taken in Steffi Cardozo harassment case
4.) Copy of Steffi Cardozo's statement against harassment from Sandeep Warlikar
5.) Copy of preliminary investigation report submitted by icc in Steffi Cardozo case.
6.) Copy of any memo /showcause notice /chargesheet issued by employer to Sandeep Warlikar post the icc preliminary investigation report.
7.) Copy of all notes moved regarding matter of Sandeep Warlikar defying transfer order from Hon. Sports Ministers office to Sharada Mandir issued after ICC recommendation.
8.) Copy of any document available regarding disciplinary action taken by SAG on Sandeep Warlikar defying transfer order from Hon. Sports Ministers office to Sharada Mandir after icc recommendation after issue of show cause notice to him.

Yours Faithfully

Steffi Cardozo

(201)

Government of Goa
Directorate of Sports and Youth Affairs
Campal, Panaji-Goa

No. DSYA/RTI- Act-2005/2022-23/Vol.XVIII/2420 Saka 14th Agrahayana 1944
Date: -05/12/2022

To,
The Public Information Officer,
The Sports Authority of Goa,
1st Floor, Athletic Stadium,
Cujira Bambolim- Goa.

The Sports Authority of Goa
Athlete Stadium Complex, Bambolim-Goa
Inward No. 7290
Date. 06/12/2022

Sub:- Information sought under RTI Act 2005

Sir,

Please find enclosed herewith RTI application letter dated 23/11/2022 received in this Office from Office of Chief Secretary, Government of Goa of Shri. E.D. Jason, B4, Milroc Height, Opp. Bela Vista, Dona-Paula Goa seeking information under RTI Act 2005.

[illegible] information called therein pertains [illegible] the application is forwarded to your office in original, within the provision of sub section 6(3) of the RTI Act 2005, to provide the requisite information to the applicant direcly from your end, under intimation to this Office.

Yours faithfully

(Jennifer Ferrão e Gonsalves)
Public Information Officer

Copy to:-
1. PIO/Section Officer, Office of the Chief Secretary, Government of Goa Secretariat, Porvorim Goa.
2. Shri. E.D. Jason, B4, Milroc Height, Opp. Bela Vista, Dona-Paula Goa.

To Read & D

O/o. Chief Secretary
Government of Goa
Secretariat, Porvorim-Goa.

Phone: (0832) 2419659 Fax 2415201 e-mail: cs-goa@nic.in
No.US(CS)/RTI/(A-176)/2022/1449 to 51 Dated: 23/11/2022

RTI MATTER

To,
The Public Information Officer,
Directorate of Sports and Youth Affairs,
Campal, Panaji– Goa.

Subject: Information under R.T.I. Act 2005.

Sir/ Madam,

In terms of section 6(3) (ii) of the R.T.I. Act, 2005, I am to transfer herewith the original, R.T.I. application dated 23/11/2022 addressed to the Chief Secretary, Govt. of Goa by Shri E. D. Jason, Dona-Paula Goa on the subject mentioned in his R.T.I. application and request you to furnish the requisite details/ information, as desired by the applicant within the scheduled time frame under intimation to this office.

In case if any of the information sought in the RTI application dated 23/11/2022 does not pertain to you, kindly transfer it, under intimation to the applicant and this office, to the respective department under section 6(3) (ii) of the R.T.I. Act, 2005.

Yours faithfully,

(Susmita S. Sadekar)
PIC/ Section Officer

Encl: as above.

203

By Speed Post
Mr E D Jason
E4, Milroc height, Opp Bela Vista
Dona-Paula Goa -403004
23.11.2022

To,
The Chief Secretar
Govt. of Goa
Secretariat, Porvorim
Goa-403521

Sir,

Kindly direct the PIO of Director of Sports and Youth affairs, Govt. of Goa to provice the following information pertaining to services of Foreign Football coach from Dutch for imparting coaching for Goan coaches, under the RTI Act 2005.

1) It is true that Goa Govt. requested for the services of Mr J Neesken, a Dutch Coach, if so, a copy of the letter from Goa Govt. to Dutch Govt. or Neesken is required?
2) A copy of agreement with the Dutch Govt or Mr Neesken, is required.
3) The amount is to be paid to foreign coach and other connected facilities is to be provided by Goa Govt.. a copy required
4) Confirmation letter received from Dutch Govt/Mr J Neesken in writing, a copy of which is required
5) Who is likely to pay the Coaching fees to bring the Dutch Coach. A copy of which is required
6) Credentials of Mr J Nesken is required

Attached Court fees for Rs 10. Kindly treat this as Most urgent.

Thanking You

Yours Faithfully,

(Mr E D Jason)
23.11.22

Enclosed: Attached Court fees of Rs 5 each (02)

(204)

Lina S Shigaonkar
C/o Namdeu Raicar
House No 87 Nagali
Taleigao Goa – 403002

The Public Information Officer
Sports Authority of Goa
Athletic Stadium
Bambolim Goa.

The Sports Authority of Goa
Athlete Stadium Cujira, Bambolim-Goa
Inward No. 7222
Date: 29/11/2022

29/11/2022

Sub: Information under Right to Information Act 2005.

Sir

Please furnish the following information as requested below under the RTI 2005.

1. Certified copy of the statement of the complainant given to the Internal Complaints committee on the 29/03/2019 as has been stated in the numbered paragraph 2 of the closing report.
2. The certified copy of the ist of witnessed that deposed before the ICC on 29/03/2019 or thereafter.
3. The certified copy of the ist of witnesses that were provided by the complainant to the ICC.
4. The certified copy of all the original documents created during the course of the inquiry as well as the documents that were submitted to the ICC by all the parties concerned that were the basis of conducting the inquiry and preparing the undated closing report.
5. Certified copy of the Ms. Lina Shigaonkar appointing her as a basketball coach at Sharda Mandir School.
6. Certified copy of the statement made by Mrs. Prita Pereira before the ICC.
7. Certified copy of the statement made by Mr. Oscar Gonsalves before the ICC.
8. Certified copy of the statement made by Mr. Sidney Messier before the ICC
9. Certified copy of the statement made by Mr. Bruno Coutinho before the ICC.

10. Certified copy of the order no. SAG/Coach/LR-BC/2017/1578 and the proof/acknowledgement that the same was served on or brought to the notice of concerned coach, Mrs Lina Shigaonkar.
11. Certified copy of the attendance register that noted the attendance of Mrs. Lina S Shigaonkar and Mr. Sandeep Warlikar at the Sharda Mandir School from during her posting at the sharda mandir school.
12. Certified copy of the entire filed pertaining to the sexual harassment case filed by Mrs. Lina Shigaonkar against Mr. Sandeep Warlikar.
13. Certified copy of the proceeding sheet of the the sexual harassment case filed by Mrs Lina Shigaonkar against Mr. Sandeep Warlikar
14. Certified copy of the closure report filed by the ICC in the Sexual Harassment case filed by Mrs. Lina Shigaonkar against Mr. Sandeep Warlikar.

Kindly furnish the information as soon as possible within the next 48 hours as it pertains to life and liberty. The said information is needed to prefer an appeal against the closure undated closure report in the above sexual harassment case.

The applicant is a citizen of India.
The court fee of Rs. 10 is annexed herewith. The applicable charges for the information will be paid by the applicant.

Address for communication is as stated hereinabove.

Lina Shigaonkar

Applicant

Bambolim

29/11/2022

Place: Bambolim.

Date: 29-11-2022.

205

The Sports Authority of Goa
Athlete Stadium Cujira, Bambolim-Goa
Inward No. 209
Date: 29/11/2022

From:

Full name of the Applicant: Mr. Sudip Narayan Tamhankar,

Postal Address of Applicant: R/o. H. No. B-304 Sai Appartment,
Behind Goa State Co-operative Bank,
Portais Wado, Reis Magos,
Verem, Bardez - Goa. 403114

Contact Phone No, if any9552565679; e-mail if any:sudip.tamankar@rediffmail.com

To,

The State Public Information Officer / Asst. Public Information Officer.

Name of Office/ Department: Sports Authority of Goa,
1st Floor, Athletic Stadium,
Cujira, Bambolim-Goa. 403202.

Sub: Information under RTI Act, 2005.

Sir/ Madam,

I. The undersigned hereby requires the following particulars of information.

a. Subject matter: Regarding use of stadium.

b. The Period to which the information related: from 01-04-2022 to 30-11-2022.

c. Information Description.

i. Furnish the information about the names of the persons / sports club / company / firm / political party / association / cultural organization etc. who booked Dr. Shyama Prasad Mukharjee Indoor Stadium from 1st April 2018 to 30th November 2022. If yes than furnish the details such as dates of conducting functions / sports / events / meeting and amount received towards the rent by your office.

II. In case the subject matter / any of the information is held by / related to another public authority, you are requested to transfer the application or such part of it as may be appropriate to that other public authority with an intimation to the undersigned (Section 6(3) of RTI Act.).

III. Further, I declared that I am a 'Citizen' of India and I am asking the information as 'Citizen'.

Signature/ Thumb Impression of the applicant.

Name (Sudip Narayan Tamhankar)

2033

206

From:
Shri. Ramesh B. Maulingkar
H.No. 232, Harijan Wada,
Maulinguem, Bicholim Goa,
Mob,: 9049944922
Date: 05/08/2022

To,
The Public Information Officer
Sports Authority Goa,
Cujira, Bambolim.

PIO

The Sports Authority of Goa
Athlete Stadium Cujira, Bambolim-Goa
Inward No. 3558
Date: 05/08/22

17/8

APIO

Sub:- Information under RTI Act 2005

Sir/Madam,

I, the undersigned, require the following under RTI:

1. Details of Direct recruitment since year 2013 in SAG in all categories i.e. Group C & Group D with their names, residential addresses, date of appointment and designation. Furnish details year wise and category wise.
2. Details of recruitment under Compassionate Appointment since year 2013 in SAG in all categories i.e. Group & Group D with their names residential addresses, date of appointment and designation. Furnish details year wise and category wise.
3. List of Applications received for compassionate Appointment since year 2013 in SAG with their name, deceased/invalid pensioner name & designation residential address, date of application received, Qualification possessed by applicant and status of application, if appointed, kindly provide the dates of appointment with the name of post appointed.
4. Details of vacant posts as on date in SAG with Name of the Vacant Post, Nos. of vacant Post the required educational qualification to fill such posts as per recruitment rules.

Yours faithfully,

Ramesh B. Maulingkar.

(207)

From
Pundalik N Raiker
87, Nagali Hills Colony
Taeligao -Goa 403002
Date: - 07/11/2022

To

The Public Information Officer
Sports Authority of Goa
Athletic Stadium
Bambolim -Goa

The Sports Authority of Goa
Athlete Stadium Cutira, Bambolim-Goa
Inward No. 6491
Date: 7/11/22

7/11/22
HC

Sub: - Information needed under RTI act 2005.

Sir,

I would like copies of the following documents under RTI Act 2005.

1.) Copy of all complaints/reminders filed by Steffi Cardozo for harassment against harassment by Sandeep warlikar in 2022.
2.) Copy of ICC recommendation regarding transfer of Sandeep Martin Warlikar after hearings conducted in Steffi Cardozo case.
3.) Copy of order issued by Executive Director to Sandeep Martin Warlikar posting him back to Sharada Mandir School post ICC recommendation.
4.) Copy of all show cause notice issued to Sandeep Martin Warlikar for not joining coaching duties in October – November 2022.
5.) Copy of Sandeep Warlikars reply to show cause notice issued to him by the Executive Director Shri Ajay Gaude.
6.) Copy of letter received from Leena Shirgaonkar asking to reopen sexual harassment case against Sandeep Warlikar
7.) Copy of order issued to Sandeep Warlikar posting him to Sports Ministers office.
8.) Copy of all noting moved post Avita Bandodkars complaint against Sandeep Warlikar filed on 12/07/2022.
9.) Copy of Sandeep Warlikars reply to memo issued to him post Avita Bandodkars complaint dated 12/07/2022.
10.) Copy of action report taken on Avita Bandodkars complaint complaint dated 12/07/2022

Please provide me the information within 24 hours.

Yours faithfully

Pundalik N Raiker
8805167431

6032
27/10/2022

PIO (ASP)

SAG PUBLIC INFORMATION OFFICER R.T.I.

208

Request for Information under RTI Act 2005.

From:

Aleixinho Monserrate
Ex-President,
Piedade, Divar, Ilhas Goa.
PIN 403403
Mob: 9422445760

October 27, 2022

To
The Public Information Officer
Sports Authority of Goa,
FV96+4XG,
Opp. Goa Medical College,
Bambolim Goa.

Subject:- Request for Information under RTI Act 2005 pertaining to Piedade Youth Association, Divar, Ilhas Goa and registered under Reg.No.SAG/Recog/06/TIS/91 dated 21/10/1991.

Sir,

Be pleased to furnish certified copies of information for my following queries under The Right to Information Act 2005.

1) Certified copies of Minutes of General Body Meetings held during the Financial Years from 2005-2006 till date.

2) Certified copies of List of all Members of Piedade Youth Association (PYA) who were eligible for contesting/electing as Members of the Managing Committee of PYA before conducting elections for the respective term of Office from 2005-2007 till date.

3) Certified copies of all the Notices sent to the Members for convening the General Body Meetings during the Financial Years from 2005-2006 till date indicating the Agenda therein.

4) Certified copies of the Lists of Members who were sent Notices for convening the General Body Meetings during the Financial Years from 2005-2006 till date.

Contd... 2/-

31/10/22

SAG PUBLIC INFORMATION OFFICER R.T.I.

5) Certified copies of Amendments to the constitution of the PYA if any, alongwith copies of respective Resolutions adopted during the Financial Years from 2005-2006 till date.

6) Certified copy of letter/s sent to the Sports Authority of Goa for intimating such Amendments.

7) Certified copy of the Constitution of the PYA inforce as on date.

8) Certified copy of the list of names and addresses of the Auditors of the PYA from the Financial Year 2005-2006 till date.

9) Certified copies of Audited Reports of the PYA from registered auditors from the Financial Year 2005-2006 till date.

10) Certified copies of Audit Rectification Report submitted by the PYA pertaining to the Financial Years from 2005-2006 till date.

11) Certified copy of Membership list of PYA indicating the date of enrollment and the Registration No. allotted against each such Member.

12) Certified copy of the latest Renewal Certificate issued to the PYA alongwith the Application for renewal with all enclosures and also the File Notings that led to the grant of the said Renewal.

13) Certified copy of the Annual Grant sanctioned to the PYA for the year 2005-2006 till date alongwith the file notings.

I am a Citizen of India.

Necessary fees will be borne by me.

Yours faithfully,

(Aleixinho Monserrate)
Ex-President of PYA 1989-91

(10)

From:
Mr. Netish S. Chodankar
House No. 892,
St. Estevam, Tonca
Tiswadi-Goa.
403107.



Date: 21/10/2022.

To,
The Public Information Officer (PIO)
Sports Authority of Goa
Athletic Stadium
Cujira, Bambolim
Goa.

PIO (SAG)

6008
26/10/2022

Sub: Application under R.T.I 2005 (.reg)

Sir/Madam

Furnish certified copies of Mrs. Monica Lobo e Dourado, Rising Assistant Complexes. With regards to her letter of appointment, procedure of promotion, attendance register, grounds of salaries disbursed of above person, how many years she has not been transferred with valid reason to support the same, how many complaint/enquiry pending or completed/filed against her including office memo. Present known sources of income and the assets hold on their name. Also provide me the qualifications / birth certificates of the above person.

I am attaching herewith of court fee of Rs. 10/- as required under the rule.

I am a citizen of India.

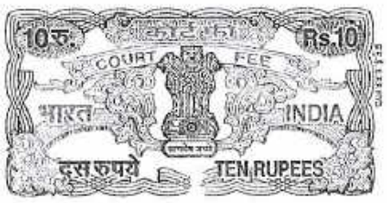
I also agree to pay the photocopying charges.

Applicant

(Mr. Netish S. Chodankar)

(21)

From:
Mr. Netish S. Chodankar
House No. 892
St. Estevam, Tonca
Tiswadi-Goa.
403107.
Date: 21/10/2022.



To,
The Public Information Officer (PIO)
Sports Authority of Goa
Athletic Stadium
Cujira, Bambolim
Goa.

600 7
26/10/2022

Sub: Application under R.T.I 2005 (.reg)

Sir/Madam

Furnish certified copies of Mr. Dayanand Patil (Instructor Swimming). With regards to his letter of appointment, procedure of promotion, attendance register, grounds of salaries disbursed of above person, how many years he has not been transferred with valid reason to support the same, how many complaint/enquiry pending or completed/filed against him including office memo. Present known sources of income and the assets hold on their name. Also provide me the qualifications / birth certificates of the above person.

I am attaching herewith of court fee of Rs. 10/- as required under the rule.

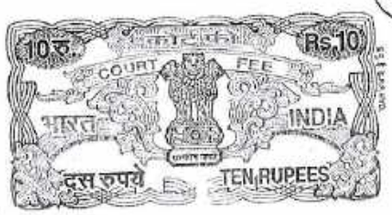
I am a citizen of India.

I also agree to pay the photocopying charges.

Applicant

(Mr. Netish S. Chodankar)

(212)



PIO (Admn.)

From:
Mr. Nitesh Chodankar,
Hno. 892, St. Estevam,
Tonca, Tiswadi,
Goa- 403107.

6006
26/10/2022

Date: 21/10/2022

To,
The Public Information officer (PIO)
Sports Authority of Goa
Athletic Stadium
Cujira, Bambolim
Goa.

PIO (Swimming Pool) &
PIO (Dir Sports Coaching)

Sub: Application under RTI, Act 2005(reg.)

With reference to the above subject you are requested to submit the necessary documents/ information as mentioned below:

1. Furnish copy of Recruitment Rule and all notings of the file, in respect of Mr. Jerry D'mello towards the appointment in Sports Authority of Goa.
2. Furnish copy of newspaper advertisement published towards the post of Swimming coach required for Sports Authority of Goa, as per serial no.1
3. Furnish copies of the swimming coach license submitted by Mr. Jerry D'mello.
4. Furnish copies of Salary details since joined to till date.
5. Furnish employment card copy produced by Mr. Jerry D'mello for interview at the time.
6. Furnish copy of contract basis agreement was there between Jerry D'mello and Sports Authority of Goa.
7. Furnish detail of national attended by Mr. Jerry D'mello as swimmingcoach and place details.

The applicant is the Citizen of India and is ready to pay the necessary fees as per the provision of the RTI, Act 2005.

(Mr. Netish S. Chodankar)

Applicant

213

From:
Mr. Netish S. Chodankar
House No. 892
St. Estevam, Tonca
Tiswadi-Goa.
403107.
Date: 21/10/2022.



PIO(A/h)

6005
26/10/2022

To,
The Public Information Officer (PIO)
Sports Authority of Goa
Athletic Stadium
Cujira, Bambolim
Goa.

Sub: <u>Application under R.T.I 2005 (.reg)</u>

Sir/Madam

Furnish certified copies of Mr. Albert Dourado, Supervisor at Campal Swimming Pool, Panjim. With regards to his letter of appointment, procedure of promotion, attendance register, grounds of salaries disbursed of above person, how many years he has not been transferred with valid reason to support the same, how many complaint/enquiry pending or completed/filed against him including office memo. Present known sources of income and the assets hold on their name. Also provide me the qualifications/birth certificates of the above person.

I am attaching herewith of court fee of Rs. 10/- as required under the rule.

I am a citizen of India.

I also agree to pay the photocopying charges.

Applicant

(Mr. Netish S. Chodankar)

(214)

From:
Mr. Nitesh Chodankar,
Hno. 892, St. Estevam,
Tonca, Tiswadi,
Goa- 403107.

Date: 21/10/2022

PIO (Adm)

6004
26/10/2022

To,
The Public Information officer (PIO)
Sports Authority of Goa
Athletic Stadium
Cujira, Bambolim
Goa.

Sub: Application under RTI, Act 2005(reg.)

Sir,

With reference to the above subject you are requested to submit the necessary documents/ information as mentioned below:

1. Furnish copy of Recruitment Rule and all notings of the file, in respect of Miss Suman Patil towards the appointment in Sports Authority of Goa.
2. Furnish copy of newspaper advertisement published towards the post of lady Swimming coach required for Sports Authority of Goa, as per serial no.1
3. Furnish copies of the swimming coach license submitted by Miss. Suman Patil.
4. Furnish copies of Salary details since joined to till date.
5. Furnish employment card copy produced by Miss Suman Patil for interview at the time.
6. Furnish copy of contract basis agreement was there between Suman Patil and Sports Authority of Goa.
7. Furnish detail of national attended by Miss Suman Patil as swimming lady coach and place details.

The applicant is the Citizen of India and is ready to pay the necessary fees as per the provision of the RTI, Act 2005.

(Mr. Netish S. Chodankar)

Applicant

(215)

FROM-
Girija G. Mardolkar
Hno-95c, Deussa, Chicalim,
Vasco, Goa
Dated- २८ /10/2022
Mobile no- 8600364483

TO
The Public Information Officer
Sports Authority of Goa,
Athletic Stadium, Bambolim
Bambolim, Goa.

Subject- Information under Right To Information act 2005

Respected sir/ madam

With reference to above, kindly provide information as under

1) Whether Mrs. Soccorina Costa @Menezes, presently R/O Chicalim, Vasco, Goa, is an employee of Sports Authority of Goa
2) If so, provide information about the post she holds at sports authority of goa
3) Since how many years is she working at sports authority of goa
4) What is her basic pay and gross salary
5) What is her qualification and kindly provide hard copies of her qualification including certificates of all the courses she has done to qualify for the above post
6) Whether she has done any course to be eligible for the above post
7) What is the criteria to qualify for the above post and whether she is qualified for the above post .
8) whether she is posted in Vasco, Goa. Kindly provide details of her postings year wise since her appointment
9) Please provide her working hours
10) Is any attendance register or muster roll maintained to check whether she attends her job or not
11) Is any biometric installed at her work place to keep check of her presence at work
12) Kindly provide inspection of attendance register/muster roll/biometric data of her present posting of last five years till date.

Kindly provide the above information within 48 hours upon receipt of this application.

Thanking
Yours faithfully

Girija

Girija Mardolkar

The Sports Authority of Goa
Athlete Pre-Training Centre, Bambolim Complex
Inward No. 5365
Date: 07/10/2022

Date:- 07/10/2022

216 I/c

From
Steffi Cardozo
233/B , Corte Real
Santa Cruz
Goa
7875233736

To
The Public Information Officer
Sports Authority of Goa
Athletic Stadium
Bambolim Goa

Copy forwarded
to APIO (complex)
APIO (Programme)
APIO (Coaching)
12/10/22

Sub: - Information under Right to Information Act 2005.

Sir,

You are kindly requested to provide the following information under the RTI Act 2005.

1.) Copies of all anonymous complaints received by the Executive Director from January 1st 2022 to till date against Steffi Cardozo.(APO Athletics)

2.) Copy of statement of Steffi Cardozo given before ICC between [illegible] harassment by a basketball Coach.

3.) Copies of all complaints received by the Joint Director /Director (Coaching) against Ms. Steffi Cardozo (APO Athletics) till date which may be maintained by him at the coaching section since 2008.

4.) Copies of all anonymous complaints received by the Joint Director /Director (Coaching) against Mrs Steffi Cardozo till date which may be maintained by him at the coaching section since 2008.

5.) Copies of all anonymous complaints received by the Joint Director /Director (Coaching) against Mrs Steffi Cardozo till date which may be maintained by him at the coaching section since 2008.

6.) List of all coaching section activities meetings programmes get togethers functions conducted from 2010 -2022 excluding those initiated by APO (Athletics).

7.) Copies of all notes initiated by the Joint Director /Director (Coaching) to transfer Steffi Cardozo (Asst. Project officer) from Myles High to Athletics Stadium Bambolim from 2008 -2022.

8.) Copies of all notes initiated by the Joint Director /Director (Coaching) to post Steffi Cardozo (Asst. Project officer) at various locations in Goa from 2010 -2022.

9.) Copy of muster roll maintained at Coaching Section office from November 2021 - June 2022.

10.) Copy of any register maintained at Coaching Section detailing daily correspondence / works assigned by Joint Director /Director (Coaching) to APO Athletics from 2015 -2022.

11.) Copy of any complaints /objection letters received from any Basketball Coaches against Steffi Cardozo from 2008- 2022.

12.) Copy of all notes /proposals moved by the Joint (Coordinator), OSD Coaching with regards to Steffi Cardozo's work matters since 2010.

13.) Copy of all letters received by the Asst.Secretary (Programmes) objecting Steffi Cardozo's visits to Umsofonia Coaching camp sites etc from 2012 -2014.

14.) Copy of all Basketball Coaching camp reports received by SAG during the Umsofonia Coaching Camps from 2012 -2014.

You are kindly requested to provide me the required information within 5 days to enable me before the ICC of SAG.

Yours Faithfully

STEFFI CARDOZO

From
Steffi Cardozo
333/B, Corte Real
Santa Cruz
Goa
9675333736

The Sports Authority of Goa
Athlete Training Centre
Diary No. 5365
Date: 07/10/2021

Dated:- 07/10/2022
216 1/c

11/10/22
HC
Dsouza
Public
10/10

To
The Public Information Officer
Sports Authority of Goa
Athletic Stadium
Vasco

Sub: - **Information under Right to Information Act 2005.**

Sir,

You are kindly requested to provide the following information under the RTI Act 2005

1.) Copies of all anonymous complaints received by the Executive Director from January [illegible] to till date against Steffi Cardozo.(APO Athletics)

2.) Copy of statement of Steffi Cardozo given before [illegible] harassment by a basketball Coach.

3.) Copies of all complaints received by the Joint Director /Director (Coaching) against [illegible] Cardozo (APO Athletics) till date which may be maintained by him at the coaching section since 2008.

4.) Copies of all anonymous complaints received by the Joint Director /Director (Coaching) against Mrs Steffi Cardozo till date which may be maintained by him at the coaching section since 2008.

5.) Copies of all anonymous complaints received by the Joint Director /Director (Coaching) against Mrs Steffi Cardozo till date which may be maintained by him at the coaching section since 2008.

6.) List of all coaching section activities meetings programmes get togethers [illegible] conducted from 2010 -2022 excluding those initiated by APO (Athletics)

7.) Copies of all notes initiated by the Joint Director /Director (Coaching) to transfer Steffi Cardozo (Asst. Project officer) from Myles High to Athletics Stadium Basilborim from 2008-2022.

8.) Copies of all notes initiated by the Joint Director /Director (Coaching) to post Steffi Cardozo (Asst. Project officer) at various locations in Goa from 2010 -2022.

9.) Copy of muster roll maintained at Coaching Section office from November 2021 [illegible]

10.) Copy of any register maintained at Coaching Section detailing daily correspondence [illegible] assigned by Joint Director /Director (Coaching) to APO Athletics from 2015 - 2021.

11.) Copy of any complaints /objection letters received from any Basketball Coach [illegible] Steffi Cardozo from 2008- 2022.

12.) Copy of all notes /proposals moved by the Joint (Coordinator), OSD (Coaching) with regards to Steffi Cardozo's work matters since 2010.

13.) Copy of all letters received by the Asst.Secretary (Programmes) objecting Steffi Cardozo visits to Canacona Coaching camp sites etc. from 2012 - 2014.

14.) Copy of all Basketball Coaching camp reports received by SAG during the [illegible] Coaching Camps from 2012 - 2014.

You are kindly requested to provide me the required information within 7 days as provided before the ICC of SAG.

Yours Faithfully,

STEFFI CARDOZO

(217) 4C

[illegible] Floor, 507
Above Sweet Nation
Edcon Mind Space
St. Inez, Panaji
Goa
Mob. No:-9673616632

To,
The Public Information Officer
Office of Executive Director
[illegible] Authority of Goa
Dempo House - Goa

Sub: - Information under RTI Act 2005

Sir/Madam,

I the undersigned would like to acquire below mentioned information under Right to information act 2005.

1. Certified copies of [illegible] issued to various contractors/event management agencies for FIFA U-17 Women's World Cup held in Goa.

2. Provide certified copies of file notings with regards to various works undertaken by contractors/event management agencies for FIFA U-17 Women's World Cup held in Goa.

3. Whether payments have been released to various contractors/event management agencies for each work undertaken for FIFA U-17 Women's World Cup held in Goa.

4. Provide certified copies of all the bills submitted by various contractors/ event management agencies along with the proofs submitted towards the work undertaken for FIFA U-17 held in Goa.

5. Whether SAG is aware that fake/inflated bills have been submitted by various contractors/event management agencies towards the work undertaken for FIFA U-17 held in Goa. If yes/no provide details.

In case the subject matter/any of the information is held by / related to another public authority, you are requested to transfer the application or such part of it as may be appropriate to that other public authority with an intimation to the undersigned (Section 6(3) of RTI Act). I hereby inform that I will pay necessary fees once informed to me. I do not belong to [illegible] Category.

From
Durgadas Kamat
507, 5th Floor
Above Sweet Nation
Adcon Mindspace
St Inez, Panaji
Goa
Mobile No 9673316832

Inward No 5093
Date: 28/09/2022

Date: 27th Sept 2022

To
The Public Information Officer
Sports Authority of Goa
1st Floor of the Athletic Stadium at Bambolim,
Opposite Goa Medical College,
Bambolim - Goa 403 202

Sub: - Information under RTI Act 2005

Sir/Madam,

I the undersigned Durgadas Kamat, 507, 5th Floor Above Sweet Nation, Adcon Mindspace, St Inez, Panaji, Goa require the below-mentioned information under right to information act 2005.

The subject matter pertains major and minor works carried out by the Directorate of Sports and all sports authorities under the Directorate

Provide para-wise reply and certified copies of the following information

1. Details of major and minor works tendered by SAG (Sports Authority of Goa) since 1st March 2022 till date including the name of the works, the status of the work, name of the contractor, the value of the tender, the amount paid and the amount pending.
2. Copies of work orders issued towards major and minor works tendered since 1st March 2022 till date
3. Details of all tenders for procurement of equipment for the upcoming national games or otherwise along with the status of tender, details of winning bidder, cost of tender, amount paid, balance amount pending and estimated date of delivery of equipment's.

In case the subject matter/any of the information is held by / related to another public authority, you are requested to transfer the application or such part of it as may be appropriate to that other public authority with an intimation to the undersigned (Section 6(3) of RTI Act). I hereby inform you that I will pay the necessary fees once informed to me. I do not belong to Category of below Poverty. I say that I am 'Citizen' of India

27.09.22

Durgadas Kamat

219

From,

Oswin Rodrigues,
H. No 545, Kakumoddi,
Xeldem, Quepem, Goa.

To.

The Executive Director,
The Sports Authority of Goa,
1st floor, Bambolim Athletic Stadium,
Nr. GMC Complex, Bambolim-Goa.

Sub:- Information Under Right to Information Act, 2005

Sir,

Kindly furnish me photo copies of all documents from your records of the file under name Santa Cruz Sports Club bearing registration number SCS-5/77/288.

The above information is sought so as to enable us to revive the club which has been lying dormant for last several years.

I say that I am a citizen of India and I agree to pay all relevant fees for the same.

Thanking you,
Yours faithfully,

Oswin Rodrigues

219

From,

Oswin Rodrigues,
H. No 545, Kakumoddi,
Xeldem, Quepem, Goa.

To,

The Executive Director,
The Sports Authority of Goa,
1st floor, Bambolim Athlethic Stadium,
Nr. GMC Complex, Bambolim-Goa.

Sub:- Information Under Right to Information Act, 2005

Sir,

Kindly furnish me photo copies of all documents from your records of the file under name Santa Cruz Sports Club bearing registration number SCS-5/77/288.

The above information is sought so as to enable us to revive the club which has been lying dormant for last several years.

I say that I am a citizen of India and I agree to pay all relevant fees for the same.

Thanking you,
Yours faithfully,

Oswin Rodrigues

Anil V. Madgavkar

220

Nizari Bhavan, 5th Floor,
Menezes Braganza Road, P.O. Box 143,
Panaji - Goa - 403 001.
Tel.: 2431192 /2431193, 2431215 Fax: 2223126
E-mail : avmadgavkar@yahoo.com

29th August 2022

To,
The Inspector General,
Right to Information Act,
Sports Authority of Goa,
Panaji Goa.

The Sports Authority of Goa
Athletic Stadium Cujira, Bambolim-Goa
In: No. 4102
Date: 29/08/2022

Sub : Information Under the right to Information Act regarding funds / grants released to Goa Yachting Association for the past 2 years 2020-21 & 2021-22.

Dear Sir,

I refer to the information submitted by you to me in response to my RTI application dated 21st June 2022.

I has requested for a detailed statement giving funds for the past 2 years.

The statement submitted by you in Annexure A does not give any details whatsoever. Kindly submit the following details for the year 2020-21, and 2021-22.

1) Names of all the recipients and cash amount given to each recipients under cash awards/ F.A amounting to Rs: 28,77,000/-

2) Names of all the recipients and cash amount given to each recipients under F.A. for excellence of sports amounting to Rs. 19,64,697/-

Thanking you,

Yours sincerely,

(ANIL V. MADGAVKAR)

7/9

APIO (Programme)

(22)

Government of Goa
Directorate of Sports and Youth Affairs
Campal, Panaji-Goa

GOA@50

Saka 14th Vaisakha 1943
No. DSYA/RTI- Act-2005/2021-22/Vol.XVII/ Date: 04/05/2022

To,
The Public Information Officer.
The Sports Authority of Goa.
1st Floor, Athletic Stadium,
Cujira Bambolim- Goa.

The Sports Authority of Goa
Dr. SPM. Stadium, Taleigao - Goa
Inward No. 803
Date: 2/5/22

Sub:- Information sought under RTI Act 2005

Sir,

Please find enclosed herewith RTI application letter dated 28/04/2022 received from 8Smt. Tanuja Himesh Nipanikar. R/O Presently C/O. Smt. Chanda Hanabarahatti, Felicity Flat No. 202, 2nd Floor, Behind Vespa Showroom, Taleigao Vodlem Bhat seeking information under RTI Act 2005.

Since, the information called therein pertains to your office, the application is forwarded to your office, within the provision of sub section 6(3) of the RTI Act 2005, to provide the requisite information to the applicant directly from your end, under intimation to this Office.

Yours faithfully

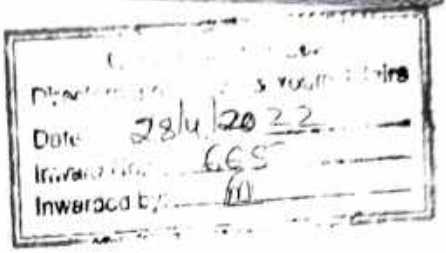
5/5/22

(Jennifer Ferrao e Gonsalves)
Public Information Officer

Copy to:-
1. Smt. Tanuja Himesh Nipanikar, R/O Presently C/O. Smt. Chanda Hanabarahatti, Felicity Flat No. 202, 2nd Floor, Behind Vespa Showroom, Taleigao-Goa.

222





From
Smt. Tanuja Himesh Nipanekar
R/O. Presently C/O.
Smt. Chanda Hanabarahatti,
Felicity Flat No. 202, 2Nd Floor,
Behind Vespa Showroom,
Taleigao Vodlem Bhat.
Mob. No. 9146799575

Date: 28/04/2022

TO,
The Public Information Officer,
Directorate of sport and youth affairs,
Panaji Goa.

Sub: Application under the purview of the Right to Information Act, 2005 for obtaining information pertaining to the salary certificate of my Husband Shri. Himesh Subachandra Nipanikar, who is working at SAG Campal Panaji Goa.

Sir,

I, the undersigned, residing at the above mentioned address, is a citizen of India, is the wife of Shri. Himesh Subachandra Nipanikar, who is currently employed in the designation of Multi-tasking Staff (MTS) with the SAG Campal, Panaji Goa.

Hereto enclosed is a plain Xerox copy of my Civil Marriage Certificate against Entry No. 667/15 issued by the Civil Registration Services of Goa of the Civil-cum-Sub-Registrar of Ilhas (Tiswadi) at Panaji- Goa.

I request your Kindself to kindly issue me under the purview of the Right to Information Act, 2005 an authenticated copy of the latest Salary Certificate of my Husband, the afore-referred Shri. Himesh Subachandra

PIO
RTI - LDC
Addl/STS

Nipanikar, who is employed in the designation of a Multi Tasking Staff with the SAG Campal Panaji Goa.

A copy of the Aadhar Card of the Undersigned is hereto annexed to this Application made by her under the right to Information act 2005.

Thanking you in anticipation that the afore- referred Information as sought by the Undersigned in form of Information under the pur view of the Right to Information Act,2005 shall be furnished to the Undersigned within the prescribed time as found stipulated in the said Right Information Act, 2005

Yours Sincerely,

(Tanuja Himesh Nipanekar)

From
Mrs. Avita Bandodkar

Case no: 004/
224

House No 144 – "MUKUND HARSH"
Dhonshi ,Nagueshi, Bandora - Ponda Goa
Pin - 403401
Date: 08-07-2022

The Sports Authority of Goa
Athletic Stadium, Bambolim-Goa
Inward No. 2861
Date: 11/07/22

A.P.I.O

To
The Public Information Officer
Sports Authority of Goa
Athletic Stadium
Bambolim –Goa



Sub: Information needed under RTI Act 2005

Sir,

Kindly provide me with necessary information under the Right to Information Act 2005. I am a citizen of this country and willing to pay the fees for information.

1.) Copy of all Orders issued appointing Basketball Coaches in SAG.
2.) Copy of Notice inviting applications for post of OSD no SAG/CS-ED/APT/2020-21/1573 dated 15/12/2020
3.) Copy of office note No SAG-Co/03/Gen-Corr/2021/2498 dated 15/02/2021 intimation regarding cancellation of OSD interview
4.) Copy of all available Noting moved to allot additional duties to Coaches and OSD in January 2022.
5.) Copy of order No SAG/ED-OFF/ALL-DUT/2021-22/2751 dated 06/01/2022
6.) Copy of noting approval to depute Basketball Coach Grade II to Sports Ministers office on duty.
7.) Copy of order issued to post Basketball Coach Grade II at Sports Ministers Office.
8.) Copy of Seniority list of Coaches of Grade I , II, III, IV issued by SAG
9.) Copy of all letters /representations made by basketball Coaches Grade II objecting administrative irregularities in SAG from 2015-2022.
10.) Copy of all letters /representations made by basketball Coaches Grade II seeking elevations/promotions in SAG from 2015-2022.
11.) Copy of all complaints received from Goa Basketball Association regarding SAG Basketball Coaches.
12.) Copy of all complaints received from general public regarding SAG Basketball Coaches.
13.) Copy of complaint filed by lady basketball Coach regarding harassment by a Basketball Coach.
14.) Copy of resignation letter submitted by lady basketball Coach.
15.) Copy of all posting and transfer orders issued to Basketball Grade II Coaches in SAG in from 2015 -2022.

16.) Copy of letter received from Atanasio Monseratte recommending Basketball Coach to be appointed as OSD in SAG

17.) Copy of letter received from Chanrakant Bachhu Patil recommending Basketball Coach to be appointed as OSD in SAG

18.) Copy of letter received from Tanhaji Mutukule recommending Basketball Coach to be appointed as OSD in SAG

19.) Copy of letter received from Jayesh Salgaonkar recommending Basketball Coach to be appointed as OSD in SAG

20.) Copy of Recruitment Rules for post of Director (Coaching), Grade I and Grade II coaches notified on 4th March 2021.

21.) Copy of all Vigilance clearance certificate issued to Sandeep Warlikar from 2016 - 2022

22.) Copy of all salary statement /slips paid to Basketball Coach of SAG to pursue 2 years MSc Sports Coaching on paid study leave.

23.) Copy of any more permission requested by basketball coach to pursue higher qualifications.

24.) Copy of any more permission granted to the basketball coach.

Kindly intimate me when information is ready.

Sincerely yours,

(Mrs. AVITA BANDODKAR)

8669044424

From
Avita Bandodkar

House No 144 – "MUKUND HARSH"
Dhonshi, Nagueshi, Bandora -Ponda Goa
Pin - 403401
Date: 08-07-2022

Case No 226/22

The Sports Authority of Goa
Athlete Stadium Cujira, Bambolim-Goa
Inward No. 2860
Date. 11/07/22

HC

APIO

To
The Public Information Officer
Sports Authority of Goa
Athletic Stadium
Bambolim –Goa

Sub: Information needed under RTI Act 2005

Sir,

Please provide me with information under the Right to Information Act 2005. I am a citizen of this country and willing to pay the prescribed fees for information:

1.) Copy of noting moved by SAG to promote Rajesh Naik and Monica Dourado as Asst. Directors in SAG.
2.) Copy of promotion order of Rajesh Naik and Monica Dourado's Assistant Directors in SAG
3.) Copy of Recruitment Rules for the post of Asst. Director in SAG.
4.) Copy of all educational certificates of Rajesh Naik based on which he is promoted to Asst. Director (Post)
5.) Copy of all educational certificates of Monica Douradobased on which she is promoted to Asst. Director (Post)
6.) Copy of noting where qualifications have been relaxed to promote Rajesh Naik and Monica Dourado to Asst. Director posts.
7.) Copy of order appointing a recruitment Rule formulation committee in SAG
8.) Copy of all noting moved to create posts and notify Recruitment Rule's in SAG from 2012 -2022.

Kindly intimate me when information is ready.

Sincerely yours

Mrs. AVITA BANDODKAR

8669044424

From
Avita Bandodkar

Case No 0011/4

The Sports Authority of Goa
Athletic Stadium, Cujira, Bambolim-Goa
Inward No 2359
Date: 11/07/22

House No 144 – "MUKUND HARSH"
Dhonshi, Nagueshi, Bandora -Ponda Goa
Pin - 403401
Date: 08-07-2022

To
The Public Information Officer
Sports Authority of Goa
Athletic Stadium
Bambolim –Goa

Sub: Information needed under RTI Act 2005

Sir,

Kindly provide me with information under the Right to Information Act 2005. I am a citizen of this country and willing to pay the prescribed fees for information:-

1.) Copy of noting moved to appoint Coordinator (Coaching) in SAG.
2.) Copy of order issued to appoint Joint Coordinator (Coaching) in SAG.
3.) Copy of Noting moved to appoint Coaching Zone In charges in SAG
4.) Copy of Order appointing Coaching Zone In charges in SAG
5.) All posting orders issued to Grade II Basketball Coaches in Sag from 2015-2022
6.) Copy of noting approval to appoint Gym In charges in SAG
7.) Copy of Order issued to appoint Gym In charges in SAG.
8.) Copy of all letters received by SAG Don Bosco High School regarding basketball Coaches of SAG till date.
9.) Copy of all letters received by SAG from Sharada Mandir School regarding basketball Coaches till date.
10.) Copy of all coaching reports submitted by Grade II Basketball Coaches in SAG from 2015-2022.
11.) List of all National and International basketball players with contact nos coached by Sandeep Warlikar.
12.) Copy of order issued to Sandeep Warlikar about his coaching timings.
12.) Copy of all letters submitted by a basketball coach to carry out PHD research during working hours.
13.) Copy of all NOC /permissions granted to a basketball coach to carry out PHD research during working hours.
14.) Copy of action report on vigilance inquiry being conducted on Sandeep Warlikar.
15.) Copy of all orders issued relieving Sandeep Warlikar from office duties from 2010-2022.

Kindly intimate me when information is ready.

Sincerely yours,

(Mrs. AVITA BANDODKAR)

8669044424

Anil V. Madgavkar

Nizari Bhavan, 5th Floor,
Menezes Braganza Road, P.O. Box 143,
Panaji - Goa - 403 001.
Tel.: 2431192 /2431193, 2431215 Fax: 2223126
E-mail : avmadgavkar@yahoo.com

21st June 2022

To,
The Inspector General,
Right to Information Act,
Sports Authority of Goa,
Panaji Goa.

The Sports Authority of Goa
Athlete Stadium Cujira, Bambolim-Goa
Inward No. 2294
Date: 21/06/22

Sub : Information Under the right to Information Act regarding funds / grants released to Goa Yachting Association for the past 2 years 2020-21 & 2021-22.

Dear Sir,

I request you to kindly submit to me the following information under the Right to Information Act 2005 for Goa Yachting Association.

1) The detailed statement giving details of funds / grants released to Goa Yachting Association for the past 2 years 2020-21 & 2021-22.
2) Whether any grants were released to Goa Yachting Association for dispersal to Pearl Colvalkar. If so the total amount given to her.
3) Kindly also inform me how the grants were given to Pearl Colvalkar when she does not represent Goa at the National Championships. It is a matter of record that Pearl Colvalkar represent CESC team from Pune.

I would appreciate it, if you could kindly provide me with the above information under the Right to Information Act.

I am an Indian citizen and I am entitled to receive the above information under the RTI Act 2005.

Thanking you,

Yours sincerely,

5 रु. Rs. 5
भारत INDIA
पाँच रुपये FIVE RUPEES

5 रु. Rs. 5
भारत INDIA
पाँच रुपये FIVE RUPEES

(ANIL V. MADGAVKAR)

Government of Goa
Directorate of Sports and Youth Affairs
Campal, Panaji-Goa

229

No. DSYA/RTI- Act-2005/2021-22/Vol.XVII/ 602 *Saka 19th Jyaistha 1944*
Date: -09/06/2022

To,
The Public Information Officer,
The Sports Authority of Goa,
1st Floor, Athletic Stadium,
Cujira Bambolim- Goa.

The Sports Authority of Goa
Athlete Stadium Cujira, Bambolim-Goa
Inward No. 2217-A
Date: 17/06/2022

Sub:- Information sought under RTI Act 2005

Sir,

Please find enclosed herewith RTI application letter dated 09/06/2022 received from Smt. Patsy Da Silva, Office S-6, Dr. Rafael Plaza, Above Eagle Wearhouse, Behind Margao-Goa. seeking information under RTI Act 2005.

Since, the information called therein pertains to your office, the application is forwarded to your office, within the provision of sub section 6(3) of the RTI Act 2005, to provide the requisite information to the applicant directly from your end, under intimation to this Office.

Yours faithfully

9/6

(Jennifer Ferrao e Gonsalves)
Public Information Officer

Copy to:-

1. Adv. Patsy Da Silva, Office S-6, Dr. Rafael Plaza, Above Eagle Wearhouse, Behind Margao-Goa.

06/6/2022
1611

(23) 2/

ADVOCATE

PATSY DA S:
B. A. LLB.

06/06 Steno RTI (Project)

Chamber
9850744912 (M)
Office: S-6,
Dr. Rafael Plaza.
Above Eagle Wearhouse
Behind Margao Post

Court fee was affixed on 9/6/22

To.
The Public Information Officer,
Directorate of Sports & Youth Affairs
Campal.
Panjim Goa.

Sub: *Certified copies of the office records under R.T.I Act 2005.*

Sir.

Kindly furnish me the following information/certified copies of the following documents herein mentioned below;

1) Certified copy of the entire Land Acquisition of the property surveyed under survey No. 464/2. 464/3,464/6, 464/7 and 464/8, of Curtorim village of Salcete Taluka for the purpose of construction of the ground .

2) Certified copy of the development plan/sketch/layout of the said ground

3) Certified copy of the Tender/work order , Name of the contractor who was assigned to do the ground leveling work and what was the estimated cost.

4) Certified copy of the Tender/work order , Name of the contractor who was assigned to do construct the drainage on the Southern side of the said ground and what was the estimated cost.

5) Certified copy of the agreement/contract between the Directorate of Sports and Youth Affairs and the other party with whom the ground is presently with.

6) Certified copy of the annual maintenance cost or budget sanctioned/provided for the upkeep of the said ground.

7) Certified copy of the log book, when the official of your department paid visit for the last time.

8) Certified copy of the last event/sports event taken place on the said ground.

9) Certified copy of the permissions given/granted for the public to hold sports or other events on the said ground.

This request is made by me under "The Right To Information Act, 2005", and may be issued urgently to produce the same before the District and Sessions Court at Margao and other competent authorities. The necessary fees will be paid by me on demand

Adv. Patsy Da Silva
Applicant

Reg. AD 005 6/6 (232)

Government of Goa
Directorate of Sports and Youth Affairs
Campal, Panaji-Goa

GOA@50

Saka 23rd Jyaistha 1944

No. DSYA/RTI- Act-2005/2021-22/Vol.XVII/ 639 Date: -13/06/2022

To,

1. The Public Information Officer,
The Sports Authority of Goa,
1st Floor, Athletic Stadium,
Cujira Bambolim- Goa.

The Sports Authority of Goa
Athlete Stadium Cujira, Bambolim-Goa
Inward No. 2079
Date: 14 | 06 | 2022

2. The Public Information Officer,
Department of Water Resources,
Sinchai Bhavan ,
Near Police Station,
Porvorim-Goa.

(AD) 14/6 APIO (Steffi)

Sub:- Information sought under RTI Act 2005

Sir,

Please find enclosed herewith RTI application letter dated 09/06/2022 received from Shri. Shailesh Halankar, H. No. 34, Near Data Mandir, Orulem, Vasco-da-gama, South Goa seeking information under RTI Act 2005.

Since, the information called therein pertains to your office, the application is forwarded to your office, within the provision of sub section 6(3) of the RTI Act 2005, to provide the requisite information free of cost to the applicant directly from your end, under intimation to this Office.

Yours faithfully

(Jennifer Ferrao e Gonsalves)
Public Information Officer

13/06/22

Copy to:-

1. Shri. Shailesh Halankar, H. No. 34, Near Data Mandir, Orulem, Vasco-da-gama, South Goa.

A/C
233

From;- Shailesh Halankar

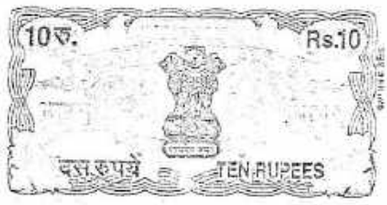
House no 34

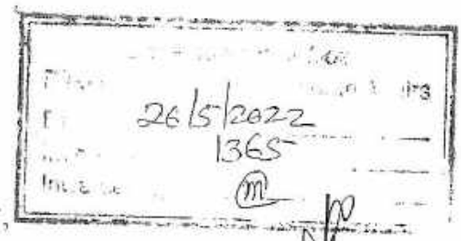
Near Data mandir, orulem,

Vasco-da-gama, south goa

Dated : 26/05/2022

Mob:-8830505461





To,

The Public Information officer,

Director of sports and youth affairs,

Campal, Panaji Goa.

26/5
LDC-Adm-RTI
(Projects)

Sub:- Application under R.T.I Act.2005

Sir,

I the undersigned, would like to apply for the information pertaining to the land filling done in the property bearing chalta no 57/12 P.T. Sheet number 101 for alleged swimming pool project at Maimollem Vasco-da-gama, Goa.

With reference to above, I had sought several information regarding the said acquisition and accordingly , your office vide my RTI letter dated 20/05/2019 had furnished me the copy of the plan, whereby your proposed land filling to be done and the proposed drainage were Clearly shown in the plan. Attached hereto is the copy of the plan for reference and my RTI application dated 20/5/2019.

Halankar

cont... 2

Accordingly, I am now persuaded to sough the following information with reference to above land acquisition.

1. Kindly provide me the land acquired under the chalta numbers and P.T. Sheet numbers as per your plan.
2. Kindly furnish me the acquisition order and also furnish me the areas acquired for the proposed project under chalta no 57/12 P.T. Sheet number 101.
3. Kindly furnish me the details as on date of work completed in the chalta no 57/12 P.T. Sheet number 101.
4. Kindly furnish me the compensation or the amount disbursed to the owners or the tenants of the land bearing chalta no 57/12 P.T. Sheet number 101 or any other owners of tenants of land under chalta no 1 to 12 of P.T. Sheet number 101.
5. Kindly furnish me the total area used by you as per your plan in the property bearing chalta no 57/12 P.T. Sheet number 101.
6. Kindly furnish me the date on which the proposed project started and what is the present status, or the work completed as on dated of filing this application.
7. Kindly furnish me the acquisition notification published in the government gazette towards the acquisition of the properties under your proposed project above mentioned.

Kindly furnish me the certified copies of the aforementioned information. Necessary cost and expenses for procuring the above said information shall be paid for which I may be informed.

This information may please be furnished to me under Right to information Act 2005.

I am the citizen of Goa and Indian National.

Thanking you in anticipation,

Yours faithfully,

Mr. Shailesh Halarnkar)

(234) 61

Government of Goa
Directorate of Sports and Youth Affairs
Campal, Panaji-Goa

GOA@60

Saka 13th Jyaistha 1944

No. DSYA/RTI- Act-2005/2021-22/Vol.XVII/561 Date: -03/06/2022

To,
The Public Information Officer,
The Sports Authority of Goa,
1st Floor, Athletic Stadium,
Cujira Bambolim- Goa.

APIO

1892
06/06/2022

Sub:- Information sought under RTI Act 2005

Sir,

Please find enclosed herewith RTI application letter dated 24/05/2022 received from PIO/Section Officer, O/o. Chief Secretary, Govt. of Goa, Secretariat, Porvorim Goa forwarded the RTI application of Shri. Joseph Licio Roncon, Secretary General, Goa Sports Foundation, Santa Cruz, Goa seeking information under RTI Act 2005.

Since, the information called therein pertains to your office, the application is forwarded to your office, within the provision of sub section 6(3) of the RTI Act 2005, to provide the requisite information to the applicant directly from your end, under intimation to this Office.

Yours faithfully

Gonsalves 3/6/22

(Jennifer Ferrao e Gonsalves)
Public Information Officer

Copy to:-
1. Shri. Joseph Licio Roncon, Secretary General, Goa Sports Foundation, Santa Cruz, Goa..

02/6/2022
1553

4/

(23)

O/o. Chief Secretary
Government of Goa
Secretariat, Porvorim-Goa.

Phone: (0832) 2419659 Fax 2415201 e-mail: cs-goa@nic.in
No.US(CS)/RTI/(A- 80)/2022/ 14145074 Dated: 30/05/2022

RTI MATTER

To,
The Public Information Officer,
Directorate of Sports and Youth Affairs,
Campal, Panaji– Goa.

Subject: Information under R.T.I. Act 2005.

Sir/ Madam,

In terms of section 6(3) (ii) of the R.T.I. Act, 2005, I am to transfer herewith, in original, R.T.I. application Ref. No. GSF/Pers/231/2021 dated 20/05/2022 addressed to the Chief Secretary, Govt. of Goa by Shri Joseph Licio Roncon, Secretary General, Goa Sports Foundation, Santa Cruz, Goa on the subject mentioned in his R.T.I. application and request you to furnish the requisite details/ information, as desired by the applicant within the scheduled time frame under intimation to this office.

In case if any of the information sought in the RTI application dated 20/05/2022 does not pertain to you, kindly transfer it, under intimation to the applicant and this office, to the respective department under section 6(3) (ii) of the R.T.I. Act, 2005.

Yours faithfully,

(Manasvi Shirodkar)
PIO/ Section Officer

Encl: as above.
Copy to:
Shri Joseph Licio Roncon, Secretary General, Goa Sports Foundation, H. No. 940/F-2, Jovial, Santa Cruz- Goa for information and necessary action please.

Joseph Licio Roncon
Secretary General, Goa Sports Foundation
M: 9511840815

Goa Sports Foundation

Former Sports Psychology Consultant,
Goa Football Development Council (GFDC).
M.A, M.Phil Sports Psychology
Co-owner Football Yard.

4
236
80

Gen. Chief Secretary
Entry No.: 1414553744
Date: 23/5/22

Ho. No 940/F-2, Jovial Apt
Santa Cruz-Goa:403005
Email ID:licioroncon@hotmail.com

20.05.22

No: GSF/Pers/231/2021





To,
Shri Puneet Kumar Goel,
Chief Secretary
Govt. of Goa
Secretariat, Porvorim
Goai-403521

Sub: Information under RTI Act 2005

Dear Sir

The following information pertaining to laying of Synthetic football surface at Santa-Cruz ground and a copy of the same is required under RTI 2005. -

1.Details of Carpet yarn, thickness of turf.
2.Country of turf manufacturing origin with a copy bill of lading.
3.Sample of the turf /picture that is being supplied.
4.Sample of SBR rubber/picture to be supplied, their test reports with a copy of bill of lading
5.Base construction diagram with cross sections.
6.Drain system diagram with cross section including the depth.
7.Sub-base thickness with cross sections
8.Earth works and compaction details
9.FIFA approved cleaning machine and Goal Posts with details
10.What measures have been taken during the Monsoon since water get flooded.
11) What measures have been taken during the High tide comes in near the Football ground.
12) Instead of Black listing Syncotts, Delhi for laying duplicate turf at Peddem, the firm was rewarded with a contract for laying of synthetic Football turf at Santa-Cruz at an exorbitant price of Rs 4.96 Cr, being (L-2), which is against the CVC guidelines dated 03.03.2007. Under which rule he was awarded the contract?
13)Advance Sports Technologies(L-1) withdrew from the race. The firm ought to have in the first place been black listed by state department of Goa & Earnest money forfeited, as per rules. Any action of the above taken by SAG & the price quoted by (L-1)?

I am requesting this in the interest of having a FIFA standard norms ground as per the tender in Santa Cruz in particular and for Goa in General. I am attaching herewith court fees of Rs 10.

Thanking you

Yours Faithfully

(Joseph Licio Roncon)

17/c

237

SPECIAL ADHESIVE

TO

THE DIRECTOR

PANJIM GOA.

FROM: ANTONIO C. CARVALHO
HOUSE NO. 214/1
SINQUETIM, NAVELIM
SALCETE GOA.

DATE :

SUB: APPLICATION UNDER RIGHT TO INFORMATION ACT.

KINDLY FURNISH ME THE INFORMATION OF ENFERMOS SPORTS CLUB, OF SINQUETIM NAVELIM, SALCETE GOA. ESTD. 1968, REGISTERED WITH : GOA DAMAN & DIU STATE COUNCIL OF SPORTS, PANJIM - GOA. REGISTERED UNDER CO-OPERATIVE SOCIETIES ACT 1960.

THE UNDERSIGNED IS WILLING AND READY TO PAY THE NECESSARY CHARGES.

KINDLY FURNISH ME ALL THE DOCUMENTS AT THE EARLIEST.

THANKING YOU IN ANTICIPATION.

YOURS FAITHFULLY,

ANTONIO COACEICAO CARVALHO

238

From: Minguel Fernandes
H No.225/1 Sinquetim
Navelim Salcete Goa
Mobile no 9657034129

Date: 01/06/2022

APIO

To,
THE P.I.O
The Sport's Authority of Goa
1,st floor Athletic Stadium Bambolim
Chujira , Bambolim _Goa 403202

1759
02/06/2022

Sub: Right to Information Act 2005.

Sir,

Kindly issue me a Right to Information Act 2005, as given below as follows.

1. Give certified copy of Order copy No:SAG_03/ADM_CO/PF/PO/96/1788. Date. 26/08/2019.
2. Give certified copy of Notting order no sag_03/adm_co/pF/po/96/1788 dt.26.08.2019.
3. Give certified copy of Order copy No: sag_03/adm_co/pF/po/96/550 dated 28/07/2020
4. Give certified copy of Notting order no sag_03/adm_co/pF/po/96/550 dated 28/07/2020
5. Give certified copy order no sag _03/ADM_CO/PF/PO/96/609 date o6/8/2020
6. Give certified copy of Notting sag _03/ADM_CO/PF/PO/96/609 date o6/8/2020
7. Give certified copy of Inward copy Inward no 9396.date 30/7/2019.
8. Give certified copy of my Attendance Certificate by _metric machine copy in the year 2018 to July 2019.

Any Margoa staff had made complaint on me. I have doing harassing other staff member Give certified Complaint Copy.

I shall be pay to necessary fees.

Please do needful

Your faithful

Minguel Fernandes

(259)

Government of Goa
Directorate of Sports and Youth Affairs
Campal, Panaji-Goa

GOA@50

Saka 5th Jyaistha 1944

No. DSYA/RTI- Act-2005/2021-22/Vol.XVII/507 Date: -04/05/2022

To,
The Public Information Officer,
The Sports Authority of Goa,
1st Floor, Athletic Stadium,
Cujira Bambolim- Goa.

The Sports Authority of Goa
Athlete Stadium Cujira Bambolim-Goa
Inward No. 1599
Date: 27/05/2022

Sub:- Information sought under RTI Act 2005

Sir,

Please find enclosed herewith RTI application letter dated 24/05/2022 received from PIO/Under Secretary, Legislature, Goa Legislature Secretariat, Assembly Complex, Alto Porvorim, Bardez-Goa forwarded the RTI application of Mr. Agnelo Fernandes, H. No. 128, Calvaddo Varca, Salcete-Goa seeking information under RTI Act 2005.

Since, the information called therein pertains to your office, the application is forwarded to your office, within the provision of sub section 6(3) of the RTI Act 2005, to provide the requisite information to the applicant directly from your end, under intimation to this Office.

Yours faithfully
26/05/22
(Jennifer Ferrao e Gonsalves)
Public Information Officer

Copy to:-
1. Mr. Agnelo Fernandes, H. No. 128, Calvaddo Varca, Salcete-Goa.

GOA LEGISLATURE SECRETARIAT
Assembly Complex, Alto Porvorim,
Bardez, Goa – Pin: 403 521
Phone: 0832- 2410917
Fax: 0832-2411054

4/c

240

No.LA/LEG/RTI/2022/535

24/5/2022
1320

Date: 24-05-2022

To,
The Public Information Officer,
Directorate of Sports and Youth Affairs,
Campal- Panaji- Goa.

25/5
LDC - Adm RTI
LD (Projects/Sports/Stats)

Sub: Transfer of Application Under Section 6 (3) RTI Act, 2005.

Sir,

Please find attached herewith RTI application received by this Legislature on 23/05/2022 from Mr. Agnelo Fernandes, H. No. 128, Calvaddo Varca, Salcette- Goa, seeking information under RTI Act, 2005.

In view of the above, the information sought by the applicant pertains to your office. Hence the application is transferred under section 6 (3) of the RTI Act, 2005 to your Office, requesting to furnish requisite information directly to the applicant under intimation to P.I.O., Goa Legislature, Secretariat.

Yours faithfully,

(Mohan J. Gaonkar)
P.I.O/ Under Secretary, Legislature

Shri Mohan Gaonkar,
Public Information Officer/Under Secretary
Goa Legislature Secretariat

Encl: As Above
Copy To: Mr. Agnelo Fernandes,
H. No. 128, Calvaddo
Varca, Salcette- Goa,

To
The Secretary
Public Information Officer
Goa Legislative Assembly
Assembly complex
Porvorim Goa.

Agnelo Fernandes
H no. 128
Calvaddo Varca
Salcete Goa
ph no. 9158981367

Sub: Application under Right to Information act 2005.

Request you to kindly issue me the following certified documents related to Bandodkar Gold Trophy. On this matter Churchill Alemao Ex MLA has raised on zero hour in assembly session held on 31/07/2018 on Bandodkar Gold Trophy.

1. Whether meeting was conducted by CM, Sports Minister related to Bandodkar Gold Trophy, between 1st August 2018 to 1st May 2022.

a) If yes, issue me the certified copies of the said meetings which was held.

2. Whether complaint is registered with Police by speaker, Sports Minister related to Bandodkar Gold Trophy, between 1st August 2018 to 1st May 2022.

b) If yes, issue me the certified copies of the complaints registered.

3. Whether any action is taken in regarding Bandodkar Gold Trophy 1st August 2018 to 1st May 2022.

c) If yes, issue me the certified copies of whatever action is taken related to Bandodkar Gold Trophy.

4 Whether any other action/complaints are initiated regarding Bandodkar Gold Trophy 1st August 2018 to 1st May 2022.

d) If yes issue me the all any other certified copies related Bandodkar Gold Trophy.

I will pay the necessary fees.

Agnelo Fernandes

MOHAN (P-10)
22/8/2022

11646
05/12/23

242

To

The Public Information officer

SPORTS AUTHORITY OF GOA (SAG)

Govt of Goa

Athletic Stadium at Bambolim

Date – 27 Nov 2023.

Subject: Information under Right to Information Act 2005.

Respected sir

I Badal Saini, H No. 197 Salempur Rajputana Roorkee Uttarakhand, herby apply for obtaining the information mentioned below under the provision of Right to Information Act 2005 urgently

1. **Name of applicant – BADAL SAINI**

2. **Address - Care of Sh. Ranbeer Singh Saini house no. 197 Salempur Rajputana Roorkee Uttarakhand – 247667.**

3. **Kindly give me particulars information in the reference of four new sports (Pencak Silat, Lagori, Roll Ball and SQAY Martial Art) included in 37th edition of National Games Goa 2023**

   (i) **Subject matter of information. -**

A) **Kindly provide me Information about which State Association/National Federation had approached you to include these four sports disciplines (Pencak Silat, Lagori, Roll Ball and Sqay Martial Art) in 37th National Games Goa 2023. Please provide me copy of letter communicated by State Association/National Federation to SAG.**

B) **Kindly intimate if Sports Authority of Goa have done any recommendation to Ministry of Youth Affairs and Sports (Govt. of India) or Indian Olympic Association to include these four sports discipline in 37th National Games Goa 2023. Please provide me copy of letters communicated by SAG in this reference.**

C) **Kindly provide me information that how much expenditures were done separately for these four sports disciplines in 37th National Games Goa 2023. Kindly give me details along with bills copy.**

Postal order no:- 57F 150625

The Sports Authority of Goa
Athlete Stadium Cujira, Bambolim-Goa
Inward No. 11164
Date: 24-11-23

243

From

Melwin Fernandes

F-53 Kayji Heights , Aquem Baixo,

Margao Goa.

Email: melferns2002@gmail.com

PIO

Date: 22/11/2023

To

The PIO

Sports Authority of Goa,

SPM Indoor Stadium

Bambolim, Goa

Sub: Information under RTI Act.

Sir/Madam

Kindly furnish information under RTI Act.

1. Copy of public notice inviting bids for obtaining services of 'Knowledge Partner' or such services known by any other name for the just concluded National Games 2023 held in Goa
2. Number of bids with names of the parties
3. Number of bids with names of the parties that qualified for financial bid opening with the respective marks scored by each.
4. The criteria adopted to evaluate the technical bids and description of parameters carrying weightage for scoring.
5. Names, designations of the members of the committee that evaluated the technical qualification bids
6. Copies of the noting sheets under which the bids were processed from inception till allocation of the tender to the successful bidder.

Appropriate charges shall be paid by me at the time of collection of the information.

Yours Sincerely

Melwin Fernandes

The Sports Authority of Goa
Athlete Stadium Cujira, Bambolim-Goa
Inward No. 11166
Date: 24-11-23

H/C

244

From

Melwin Fernandes

F-53 Kayji Heights , Aquem Baixo,

Margao Goa.

Email: melferns2002@gmail.com

Date: 22/11/2023

To

The PIO

Sports Authority of Goa,

SPM Indoor Stadium

Bambolim, Goa

Sub: Information under RTI Act.

Sir/Madam

Kindly furnish information under RTI Act.

1. Copy of public notice inviting bids for providing 'Overlays and Games Management' or such services known by any other name for the just concluded National Games 2023 held in Goa
2. Number of bids with names of the parties
3. Number of bid with names of the parties that qualified for financial bid opening with the respective marks scored by each.
4. The criteria adopted to evaluate the technical bids and brief description of parameters carrying weightage for scoring.
5. Names, designations of the members of the committee that evaluated the technical qualification bids
6. Copies of the noting sheets under which the bids were processed from inception till allocation of the tender to the successful bidder.

Appropriate charges shall be borne by me at the time of collection of the information.

Yours Sincerely

Melwin Fernandes

Goa Football Development Council
Panaji, Goa.
Award No. 2331
Date 12/01/24



Prakash P. Dhoke
Flat No 13/366/08,
Ground Floor,
House No. 13/366,
Near to Karimabad
Co-op. Housing
Society Gate,
D. B. Marg, Campal,
Panaji, Goa-403001.

Date :- **08/01/2024**

To,

The Public Information Officer,
Goa Football Development Council,
Government of Goa,
Athletic Stadium Cujira,
Bambolim - Goa – 403 202,

Subject:- Information under Section 6 of RTI Act, 2005.

Respected Sir/Madam,

I am Indian citizen and resident of above stated address. Kindly provide the RTI certified copies of the following information under the RTI Act, 2005 urgent basis.

1. The RTI Certified Copies of **Name** of Employees / **Designation** of Employees / **Place of Posting** of Employees / **Name of Department** or Sub Section / **Date of Birth** of Employees / **Age of Employees** on date of Joining on their duties / **Gender** etc. of the employees working at your organization i.e. Employees employed on **Contractual** basis workers / **Temporary** basis workers / **Daily Wages** basis workers at Goa Football Development Council, Govt. of Goa from the last 10 years period to till date of RTI Application.

2. The RTI Certified Copies of Employees **Appointment Orders** and **Pay Scales / Salary Payment Details** and **Payment of bonus, extra Allowances,** if any eligible to them from date of joining at your organization, i.e. Employees employed on Contractual basis workers / Temporary basis workers / Daily Wages basis workers at Goa Football Development Council, Govt. of Goa from the last 10 years period to till date of RTI Application.

3. The RTI Certified Copies of **Office Memorandums / Office Orders /** Minutes of Meetings **in respect of granting approval by the** Managing Committee and / or **Personal Department, Goat. of Goa** in respect of making appointment to them on Contractual basis worker, Temporary basis worker and Daily wages worker at Goa Football Development Council, Govt. of Goa from the last 10 years period to till date of RTI Application.

4. Also provide the RTI Certified Copies of **Amendment / Changes of Rules** has been made by said Goa Govt. Organization / Department of Govt. of Goa, **in Rules & Regulations adopted for all those workers at your organization in time to time**. The information about the Casual Leave, Sick Leave, Earned Leave, Maternity Leave etc. and Other Various types of Monitory Advances to be Paid / Awarded to employees employed on Contractual, Temporary and Daily Wages basis at Goa Football Development Council, Govt. of Goa from the last 10 years period to till date of RTI Application.

5. The RTI Certified Copies of **Payment and Taking Financial Advances Rules** has been framed by **The Directorate of Accounts, Govt. of Goa,** in respect of employees employed on Contractual, Temporary and Daily wages basis at Goa Football Development Council, Govt. of Goa from last 10 years period to till date of RTI Application.

6. The RTI Certified Copy of **Annual Financial Budget Sanction Copy of Govt. of Goa** for those employees employed on Daily wages, Contractual, and Temporary basis at Goa Football Development Council, Govt. of Goa from the last 10 years period to till date of RTI Application.

7. Kindly provide the details of **Pay Scale differences in between to the employees of Contractual, Temporary and Daily Wages basis** at Goa Football Development Council, Govt. of Goa from the last 10 years period to till date of RTI Application.

If the said RTI application will be transferred to any other Goa Govt.'s Department for to provide the requested information to me in the matter from the concern PIO – Goa Football Development Council office, than please send me the copy of intimation letter of said RTI transfer letter of the concerned PIO / Department has been marked.

Necessary Charges for RTI Certified Copies will be paid after receiving the official Intimation letter from the PIO - Goa Football Development Council.

Kindly send intimation letter along with the Charges of Certified Copies and Postal Charges as and when the information is ready.

Applicant is not covered under poverty line.

Dhoke 8/01/24

Date:– 08/01/2024,

Place:– Campal, Goa

(Prakash Pandurang Dhoke)

Mob. No: 9766905384

Sebastiao Roberto Fernandes,
H.No. 524/1, Fondegal
Curtorim-Salcete
Goa. 403709

भारत INDIA पाँच रुपये FIVE RUPEES

Goa Football Development Council
Inward No. 1577
Date 29/09/2023

Dated: 29th September, 2023.

04/10/2023

To,
The PIO
Goa Football Development Council(GFDC)
Indoor Athletic Stadium,
Cjira, Bambolim-Goa.

Sub: Request for information under RTI Act-2005.

Madam/Sir,

Kindly provide certified copies of the following information to the undersigned:

1. Name, address, and coaching license of all football Coaches working in GFDC from January 2020 to August 2023. TS
2. Monthly salary/remuneration paid by GFDC to each and every football Coach for the period from March 2020 to August 2023'. Acct
3. The rate at which the said monthly salary/remuneration has been calculated during the period referred under Sr. No.2 above. Acct.
4. Name, address and coaching license of Coach who has resigned from GFDC during the period from March 2020 to August 2023 and certified copy of the resignation letter thereof. TS
5. Name, address and coaching license of Coach whose services have been terminated by GFDC during the period from March 2020 to August 2023 and certified copy of the termination order/letter thereof. TS
6. Extract of all decisions taken by GFDC to increase or decrease the monthly salary/remuneration of football Coaches during the period from March 2020 to August 2023. TS
7. All directions/instructions/approvals received by GFDC from Government for increase or decrease of the monthly salary/remuneration of football Coaches during the period from March 2020 to August 2023. TS

It is informed that I am a citizen of India. I will pay the required fee as per your information.

Thanking you,

Yours Faithfully

(Roberto Fernandes)

Goa Football Development Council
Panaji - Goa.
Inward No. 2229
Date 13/02/2023



13/2/23

10/L

To,
The Public Information Officer,
Goa Football Development Council,
Dr. Shyama Prasad Mukherjee Indoor Stadium,
Taleigao. Panaji.
10th February 2023.

Sub: Information Under Right To Information Act.

Sir,

Please furnish certified copies of the following:

1. Total number of posts created in GFDC,
2. Date of creation of each post.
3. Date of filling up of the post.
4. Name and address of person/ persons appointed on these posts, if posts are not filled. Resolution decision of council to keep the post vacant without regularizing the existing contractual employees.
5. Copy of the proposal sent by GFDC to create additional posts.
6. Justification given by GFDC to create additional posts without filling up of posts initially created and not filled up.
7. Copy of any proposal sent by GFDC to regularize existing staff on contract basis against the posts initially created.
8. Copy of the proposals sent to the Government by GFDC for creation of additional posts without filling up of the existing posts.
9. Copy of the extract of Government decision on all proposals sent by GFDC to Government for creation of additional posts.
10. Attempts made by present Chairman and Council for regularizing existing contractual staff.
11. Copy of note sheets containing decision taken on all such attempts to regularize the existing staff on contract.

I am a citizen of India and the request for the above documents will be paid. Aadhar card cop is attached for your perusal.

Yours faithfully,

SHAWN

Shawn B. S. Rodrigues
Vila Nova Sapencia
H. No. 935,
Near Don Bosco Fatorda,
Goa. 403602.
Ph: +91-9822133489

Goa Football Development Council
Panaji - Goa.
Inward No. 2206
Date 9/2/2023

9/2/23

7/C

To,
The Public Information Officer,
Goa Football Development Council,
Dr. Shyama Prasad Mukherjee Indoor Stadium,
Taleigao,
Goa.
09th February 2023.

Sub: Information Under RTI Act.

Sir,

Please furnish certified copies of the following:

1. Copy of the order given to Shri. Irwin Cordo (A.D.) to inspect Sports Material and Tender file in 2021. 1 page
2. Copy of the inspection report given by Shri. Irwin Cordo in 2021 in compliance of order at Sr. No. 1. 8 pages
3. Order/ letter to Shri. Irwin Cordo by Directorate of Sports & Youth Affairs/ Goa Football Development Council to inspect Sports Materials/ Sports Goods/ Sports Equipment in the year 2021/2022/2023.
4. Furnish copy of the order given to Shri. Irwin Cordo in compliance of Order/ Letter at Sr. No. 3. } 1 page

I am a citizen of India and the required fee for the above information will be paid. Aadhar card copy is attached for your perusal.

Yours faithfully,

SHAWN

Shawn B. S. Rodrigues
Vila Nova Sapencia,
H. No. 935,
Near Don Bosco Fatorda,
Goa. 403602.
Ph: +91-9822133489.

Goa Football ... Council
Panaji, Goa.
Inward No. 2207
Date 9/2/2023

9/2/23

To,
The Public Information Officer,
Goa Football Development Council,
Dr. Shyama Prasad Mukherjee Indoor Stadium,
Taleigao,
Goa.
09th February 2023.

Sub: Information Under RTI Act.

Sir,

Please furnish certified copies of the following:

1. Entire note sheets and correspondence pages of File No: GFDC/ADMIN/06/10/2020. 174 pages
2. Minutes of AGM and Council Meetings held from 01st November 2022 till date. Along with letter inviting to attend the meetings. 30 pages
3. Entire file along with note sheets and correspondence pages from purchase section and finance section related to the E-Procurement from M/S Sagar Industries. 173 pages.

1341 pgs

I am a citizen of India and the required fee for the above information will be paid. Aadhar card copy is attached for your perusal.

Yours faithfully,

SHAWN

Shawn B. S. Rodrigues
Vila Nova Sapencia,
H. No. 935,
Near Don Bosco Fatorda,
Goa. 403602.
Ph: +91-9822133489.

...Council
Panaji - Goa.
Inward No. 2208
Date 9/2/2023

9/2/23

To,
The Public Information Officer,
Goa Football Development Council,
Dr. Shyama Prasad Mukherjee Indoor Stadium,
Taleigao,
Goa.
09th February 2023.

Sub: Information Under RTI Act.

Sir,

Please furnish certified copies of the following:

1. List of GFDC centres along with address, Center-Head details, total number of children registered with the center for the month of January 2020.
2. List of GFDC centers along with address, Center-Head details, total number of children registered with the center for the month of January 2021.
3. List of GFDC centers along with address, Center-Head details, total number of children registered with the center for the month of January 2022.
4. List of GFDC centers along with address, Center-Head details, total number of children registered with the center for the month of January 2023.
5. List of GFDC Pre-Academy Boys along with address, Center-Head details, total number of children registered with the center for the month of January 2020.
6. List of GFDC Pre-Academy Boys along with address, Center-Head details, total number of children registered with the center for the month of January 2021.
7. List of GFDC Pre-Academy Boys along with address, Center-Head details, total number of children registered with the center for the month of January 2022.
8. List of GFDC Pre-Academy boys along with address, Center-Head details, total number of children registered with the center for the month of January 2023.

9. List of GFDC Pre-Academy Girls along with address, Center-Head details, total number of children registered with the center for the month of January 2020.
10. List of GFDC Pre-Academy Girls along with address, Center-Head details, total number of children registered with the center for the month of January 2021.
11. List of GFDC Pre-Academy Girls along with address, Center-Head details, total number of children registered with the center for the month of January 2022.
12. List of GFDC Pre-Academy Girls along with address, Center-Head details, total number of children registered with the center for the month of January 2023.

I am a citizen of India and the required fee for the above information will be paid. Aadhar card copy is attached for your perusal.

Yours faithfully,

SHAWN

Shawn B. S. Rodrigues
Vila Nova Sapencia,
H. No. 935,
Near Don Bosco Fatorda,
Goa. 403602.
Ph: +91-9822133489.

2/C



From:
Francisco Xavier Joao Rebelo,
House NO. 180/II Maina,
Dagvalle Curtorim, Salcete, Goa
Pin 403709
Mob: 9850459688

Date: 28/11/22

TO,
The Public Information Officer,
GFDC, Taleigao,
Goa

Sub: Information under RTI Act,2005

Sir,

I, the undersigned would like to request you to kindly provide me the certified copies of following of Maina Curtorim GFDC centre

1) Certified copies of Inauguration Bills

2) Certified copies Bills signed by the Centre Head.

3) Certified copies Sanction letter copy of Centre Head Payment

4) Certified copies as Who is operating the Maina Curtorim, Centre.

5) Certified copies Payment sanction copy for Maina Curtorim Centre

All the above certified documents are required by me for my personal records under Right to Information Act, 2005.

Necessary fees will be paid by me.

Kindly do the needful and oblige.

Thanking you,

Yours faithfully,

Francisco Xavier Joao Rebelo

Goa Football Development Council
Panaji - Goa.
Inward No. 1492
Date 25/11/2022

Adv Suhas Paik Velip
Office No.3, Maria Luiza Plaza
Abade Faria Road, Comba-Margao
Salcete-Goa.
Mobile +919764002214

Dated: 23.11.2022

To,
The Public Information Officer
Goa Football Development Council,
Dr. Shyama Prasad Mukherjee Indoor Stadium
Taleigao-GOA.

Sub: Information under Right to Information Act, 2005 regarding;

Sir,
Kindly furnish to me the following information which I am seeking under Right to Information Act, 2005.

1. Certified copy of the resignation letter submitted by Shri Shawn Rodrigues FDO (Coaching)/ FDO-1.
2. Certified copy of order accepting resignation of Shri Shawn Rodrigues, FDO-1 and also his relieving order.
3. Copy of order/s issued giving additional Charge/s to Shri Shawn Rodrigues, FDO-1.
4. Copy of Order issued by GFDc giving charge of MS to Shri Shawn FDO-1
5. Copy of extract of Government approval obtained by Council to give additional Charge/s to Shri Shawn Rodrigues, FDO-1, including charge of Member Secretary.
6. Certified copy of Rule under which Council is empowered to give additional Charge/s to Shri Shawn Rodrigues, FDO-1 including charge of Member Secretary.
7. Certified copies of up to date MoA and Rules & Regulations of the GFDC Society including amendments made till date.
8. Certified copies of all files No.GFDC/03/02/2012, including all note sheets and correspondence pages of these files.
9. Certified copy of file No.GFDC/Report/Admin/2020 including all its note sheets and correspondence pages
10. Certified copies of all purchase/procurement related files including their note sheets and correspondence pages of the period from the date of joining GFDC of present Chairman Shri Brahmanand Shankhwalkar till date.
11. Certified copies of the Minutes of all General Body meetings held during the entire tenure of the present Chairman of GFDC Shri Brahmanand Shankhwalkar.

B/C

12. Certified copies of the Minutes of all Governing Council meetings held during the entire tenure of the present Chairman Shri Brahmanand Shankhwalkar

13. Certified copy of circular/ Office Memorandum which entitles present Chairman Shri Brahmanand Shankhwalkar for expenditure on his or his guests' entertainment.

14. Total amount spent by Chairman, Shri Brahmanand Shankhwalkar for his benefit/entertainment during his entire tenure.

15. Total amount spent by Chairman, Shri Brahmanand Shankhwalkar for entertainment of his guests during his entire tenure.

16. Month wise break-up of total amount spent by Chairman Shri Brahmanand Shankhwalkar for his benefit/entertainment during his entire tenure.

17. Month wise break-up of total amount spent by Chairman Shri Brahmanand Shankhwalkar for entertainment of his guests during his entire tenure

18. Give 'food dish' wise breakup of the total amount spent by present Chairman Shri Brahmanand Shankhwalkar for his benefit/entertainment during his entire tenure like (1) Chicken Tikka (2) Chilli Chicken (3) Butter Chicken (4) King Fish Fry, (5) Pomfret Fry (6) Fish Curry rice, (7) Modso fry (8) Chonak fry (9) Fish Fry (10) Fish Curry and all other dishes named in the vouchers.

19. Furnish Name, address, owner's name and GST number of all the restaurants in which the present Chairman Shri Brahmanand Shankhwalkar has entertained himself during his entire tenure.

20. Furnish name and address of guest/s entertained by the present Chariman Shri Brahmanand Shankhwalkar during his entire tenure.

21. Furnish details of amount spent by the present Chariman Shri Brahmanand Shankhwalkar during his entire tenure on entertainment of each guest. Guest wise.

22. Furnish details of total amount spent in each restaurant.

23. Furnish certified copies of each and every voucher submitted by the present Chairman Shri Brahmanand Shankhwalkar to claim re-imbursement of the expenditure incurred by him on his entertainment and /or his guest/s' entertainment during his entire tenure.

Kindly furnish all the information as expeditiously as possible as it concerns my life and liberty.

I am a Citizen of India and copy of my addhaar card is enclosed for your reference. Fee fixed as per RTI Act and Rules will be paid on intimation.

Yours faithfully

(**Suhas Paik Velip**)

Goa Football Development Council
Panaji - Goa.
Inward No. 921
Date 19/09/2022

APPLICATION UNDER THE RIGHT TO INFORMATION ACT 2005



From: Mr. Glenn Desilva
5B/UG4, Models Millenium Vistas,
Caranzalem, Goa 403002.
Date: 19th September 2022.

To,

The Public Information Officer,
Goa Football Development Council (GFDC),
Dr. Shyamaprasad Mukerjee Indoor Stadium,
Taleigao Plateau, Goa.

Sir,

I am an Indian national and permanent resident at my above address.
Kindly furnish certified copies of following documents at my cost.

1. Minutes of meeting of 2 (two) GFDC General Body meetings held immediately prior to 1st November 2016.
2. Minutes of meeting of 2 (two) GFDC Council meetings held immediately prior to 1st November 2016.

Copies of above may please be furnished as per RTI Act 2005.
Fee for this application is paid herewith by way of court fee stamp of Rs. 10/-.
Copy of Driver's license serving as identity proof is also enclosed herewith.

(Glenn Desilva)
Mobile No.: 9822982242

Annexure - B'

BEFORE THE DIRECTOR OF SPORTS & YOUTH AFFAIRS & FIRST APPELLATE AUTHORITY,CAMPAL,PANAJI-GOA.

Smt.Usha Laxman Gawande

alias Lajasvi Laxman Gawande,

R/O.H.No - 660,

Deulwada,Virdi,

Sankhalim-Goa .....APPEALLANT

V/S

Smt.Jennifer Ferrao e Gonsalves/P.I.O,,

O/O.Directorate of Sports &Youth Affairs,

Campal,Panaji-Goa .....RESPONDENT

APPEAL U/S.Section (19)(1) read with Section 7(6) of R.T.I Act 2005

MAY IT PLEASE YOUR HONOUR:-

I,the undersigned,hereinafter,referred to as appellant in the aforesaid matter most humbly and respectfully state as under:-

(1)That vide my application dated:-29/03/2022 the appellant had sought information under R.T.I Act 2005.The P.I.O vide letter dated:-20/04/2022 bearing no.DSYA/RTI-Act-2005/2021-22/Vol.XVII/138 replied the same.The copy of said application and the reply of the P.I.O are enclosed herewith and marked as Annexure A & B.

(2)That on receipt of said letter the appellant vide letter dated -02/05/2022 submitted reply.The copy of the said letter is eclosed herewith and marked as Annexure C.

(3)That vide letter dated:-30/05/2022 bearing no.DSYA/RTI-Act-2005/2021-22/Vol.XVII/527 P.I.O informed the appellant to collect information on payment of fees specified therein.The copy of said letter is eclosed herewith and marked as Annexure D.

(4)That vide letter dated:-0 2022 the appellant submitted the reply to P.I.O and placed factual position in matter. The copy of the said letter is eclosed herewith

and marked as Annexure E.

(5)That P.I.O thereafter vide letter dated :-13/06/2022 bearing no.DSYA/RTI-Act-2005/2021-22/Vol.XVII/638 replied the same.The copy of said letter is enclosedvherewith and marked as Annexure F.

(6)That the appellant has thus on being aggrieved by the said reply of the P.I.O filed present appeal before this authority for seeking the following:-

(A)issue necessary directions to P.I.O to furnish information sought under R.T.I Act 2005 free of cost.

(B)issue necessarily directions to the P.I.O to pay compensation and /or damages for causing delay in furnishing information.

Place:-Panaji-Goa.

Date:-30/06/2022.

APPELLANT

VERIFICATION

I,the undersigned, appellant in the aforesaid matter,major of age,married,resident of above mentioned address,government servant do hereby solemnly affirm on oath and state that the contents of Para No.(1) to (5) are based on facts and nothing contained therein is false or misleading.

PLACE:-Panaji-Goa.

DATE:-30/06/2022.

16/8/2022
3834

18/8 PA to DSYA

From:-Smt.Usha Laxman Gawande
alias Lajasvi Laxman Gawande,
R/O.H.No:- 660,
Deulwada,Virdi,
Sankhalim-Goa.
Dated:-12/08/2022.

To,
Director/First Appellate Authority,
Directorate of Sports & Youth Affairs,
Campal-Goa.

Sub:-First Appeal No.1/2022 under R.T.I Act 2005.

Ref:-Your Notice dated:-02/08/2022 bearing no.DSYA/RTI-Act-2005/2022/1246.

Sir,

Kindly refer your aforesaid notice on the subject cited above wherein the undersigned had been directed to appear before you on date of hearing in the matter i.e on 05/08/2022 at 03.00 pm.

The said notice was delivered to me via post on 09/08/2022 and thus the undersigned could not remain present before you on the scheduled date and time of hearing specified in the said notice.

Kindly take note of the same and re-fix the hearing in the said matter at the earliest.

Thanking You,

Your's Truly,

(Smt.Usha Laxman Gawande
alias Lajasvi Laxman Gawande)

From:-Smt.Usha Laxman Gawande

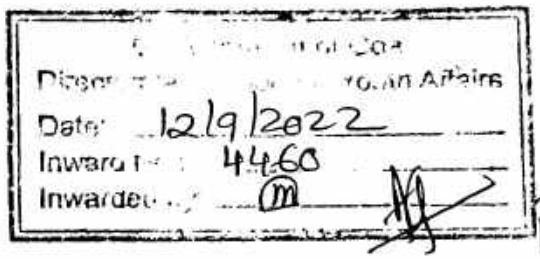
alias Lajasvi Laxman Gawande,

R/O.H.No:- 660,

Deulwada,Virdi,

Sankhalim-Goa.

Dated:-08/09/2022.



To,

Director/First Appellate Authority,

Directorate of Sports & Youth Affairs,

Campal-Goa.

Sub:-First Appeal No.1/2022 under R.T.I Act 2005.

Ref:-Your Notice dated:-22/08/2022 bearing no.DSYA/RTI-Act-2005/2022/1465.

Sir,

Kindly refer your aforesaid notice on the subject cited above wherein the undersigned had been directed to appear before you on date of hearing in the matter i.e on 05/08/2022 at 03.00 pm.

The said notice was delivered to me via post on 30/08/2022 at 3.22 pm and thus the undersigned could not remain present before you on the scheduled date and time of hearing specified in the said notice.

Kindly take note of the same and re-fix the hearing in the said matter at the earliest.

Thanking You,

Your's Truly,

(Smt.Usha Laxman Gawande

alias Lajasvi Laxman Gawande)

24/3/2023
10476

BEFORE THE FIRST APPELLATE AUTHORITY DIECTOR OF SPORTS & YOUTH AFFAIRS, PANAJI, GOA.

First Appeal No. /2023.

Shri. Vinayak S. Methar
H. No. 6, Madhalawada,
Arambol, Pernem, Goa. ... Appellant.

V/s.

1. The Public Information Officer
Off. of Dir. of Sports & Youth Affairs,
Pernem, Goa.

2. **The Public Information Officer**
Off. Asst. Dir. of Sports & Youth Affairs,
Panjim, Goa. ... Respondents.

FIRST APPEAL UNDER SECTION 19 OF RIGHT TO INFORMATION ACT, 2005.

MAY IT PLEASE YOUR HONOUR

The Appellants abovenamed, having aggrieved by the deemed refusal of the information sought under the Right to Information Act, 2005, by the Respondent /PIO.

The Appellant therefore most respectfully state and submits as under:

1. The Appellant is a bonafide citizen of India and is a resident of Goa.
2. That the Appellant has filed an application dated 06/02/2023 under Right to Information Act addressed to the PIO/ Dir. of Sports & Youth Affairs, Pernem - Goa, sought information on 58 points including inspection of records. The copy of said application dated 06/02/2023, is annexed herewith and marked as **Exhibit A.**
3. That the Respondent has failed to provide Reply/information and no inspection of records have been permitted and as such it amounts to deemed refusal under section 7 (2) of the RTI Act.
4. The Respondent failed to give due consideration to the application and being a Public authority it is obligatory on their part to maintain all the records under Section 4 of Right to Information Act.
5. The Appellant states that the access to information under Section 3 of the Act is the rule and exemptions under Section 8 the exception.
6. Being aggrieved by the deemed refusal by the Respondent the Appellant prefers this present Appeal.

The grounds for appeal are as follows.

GROUNDS

a) That the information is deliberately not sought to be given to the appellant and such violates the mandate of RTI Act, 2005.

b) The information sought by the Appellant is not furnished by the Respondent neither provided any inspection of the documents/files.

c) It is mandatory on the part of the each Public Authority to maintain all its records pertaining to its operational needs and thus the respondent has failed in discharging his duty towards the public at large.

d) Such other and further grounds that may be advanced at the time of hearing of the appeal.

e) The present appeal is therefore preferred within the period of limitation.

f) The Appellant requires the information to take further legal action.

g) This Hon'ble Authority has jurisdiction to hear and decide the present complaint.

PRAYERS

The Appellant therefore prays that:

i. The information as requested by the Appellant be furnished to him correctly and fully as per the application dated 06/02/2023, without any objection or reserving any information to save any person.

ii. The penalty may be imposed on the PIO

iii. Inspection of the files/documents may be given

iv. Direct to comply with Section 4(1) a and b of RTI Act,

v. Any other orders which this Hon'ble Authority deems fit and proper in the circumstances of the case.

Place: Panjim - Goa.

Date: 24/03/2023.

The Appellant

From : Mr. Vinayak S. Methar
H. No. 6, Madhlawada,
Arambol, Pernem, Goa.
Date : 06/02/2023.
Mobile No.9822161645

To,
The Public Information Officer
Off of the Dir. of Sports & Youth Affairs
Pernem Goa.

Sub : Information under Right to Information Act, 2005.

Sir,

Under Section 6 of right to Information Act, 2005, I do hereby request you for following information pertaining to Shri. Arjun Gadekar (Taluka Sports Organiser) working in your department at Directorate of Sports & Youth Affairs, Pernem, Goa, the same is required to file a Writ Petition in High Court of Bombay at Goa and also for Contempt Application.

1. Government approval and creation of post order alongwith the documents and notings for the post held by Shri. Arjun Gadekar.
2. Expenditure incurred by Shri. Arjun Gadekar since inception till date.
3. Government approval and joining report/letter of offer and acceptance, advertisement of post, appointment letter to the post of Shri. Arjun Gadekar , alongwith the documents furnished and notings.

Received
06/02/2023

1.20 pm.

4. Appointment orders and all such promotion/demotion/deputation Orders till date.

5. Birth Certificate.

6. Full service book.

7. All noting regarding appointment of Shri. Arjun Gadekar to the said post till date.

8. Certified copy of criteria for promotion to applicable all D.P.C's and also Shri. Arjun Gadekar ACR's till date.

9. The Recruitment rules for the post held by Shri. Arjun Gadekar .

10. Certified copies of powers, functions and duties of present Working Shri. Arjun Gadekar working in your department at Directorate of Sports & Youth Affairs, Pernem, Goa, alongwith the Circulars, orders, approval and notings to that effect.

11. Educational qualification, experience certificate and all other certificates submitted by Shri. Arjun Gadekar at the time of selection.

12. Attendance register and leave sought and leave application by Shri. Arjun Gadekar since June 2022 till date and also as per Biometric.

13. Vehicles used by Shri. Arjun Gadekar since January 2022 till date alongwith all logbooks.

14. Certified copy of the transfer policy/guidelines to be adopted with regard to present staff at your office alongwith the notings, approval and orders to that effect, the prescribed procedure alongwith the duration/tenure to be followed for the post of Shri. Arjun Gadekar

15. Certified copies of Roster for all posts of your department.

16. Certified copy of Organizational Structure of entire Directorate of Sports & Youth Affairs, Pernem Goa, department including Citizen Charter.

17. Certified copies of the permissible limit/quota allowed for each Class I - IV Government Servants for a year to avail Leave, TA, D.A, L.T.C the prescribed procedure alongwith the Circulars, guidelines, Orders etc. to that effect.

18. Circular No. 5/3/2010-GAD dated 16/11/2010(BIOMETRIC), Circular/letter no. 2/5/96-PER dated 27/01/2010(APR), Circular No. 2/2/2001-PER dated 18/4/2007 (APR), Rule 18(1-5) of CCS (Conduct) Rules 1964, Office Memorandum No. 14/37/77/GA&C (Vol II) dated 16th March 1998 i.e. (Transfer Guidelines) and Circular /letter no. 2/5/98-PER dated 27/01/2010 is the above circulars complied by your department and Shri. Arjun Gadekar in your department at Directorate of Sports & Youth Affairs, Pernem, Goa, if not the status of implementation of the same alongwith notings.

19. T.A and D.A and other allowances applied for and granted to Shri. Arjun Gadekar since inception till date

20. Shri. Arjun Gadekar Annual Property Returns as per CCS, CCA rules 1965 (movable and immovable) since inception till date year wise.

21. Certified copy of the Circulars/Orders/Memorandum issued with regard to filing of Annual Property Return (Movable and immovable) Group A to D.

22. Certified copy of the Circulars/Orders/Memorandum issued with regard to inventory of articles/assets in your department.

23. Certified copy of Circular/Orders/Memorandum etc. issued with regard to duty/working hours of Shri. Arjun Gadekar and all the public servants working in your department along with the notings and orders to that effect.

24. Certified copies of the salary certificates issued to Shri. Arjun Gadekar since inception till date.

25. The Circular/letter no. 2/5/96-PER dated 27/01/2010 implemented by your department and did Shri. Arjun Gadekar working in your department at Directorate of Sports & Youth Affairs, Pernem, Goa, complied with it and if not then action taken on compliance by your department.

26. The reason for not taking action under Section 4(1) d of RTI Act, 2005 on point no. 25.

27. All trips national and international by Shri. Arjun Gadekar since his inception till date and permission taken from the Government alongwith the Circular/Orders/Memorandum etc. issued to that effect.

28. Certified Copies of all the postings, since inception/first appointment till date alongwith the order/letter to that effect and notings.

29. Certified copy of the duration/tenure held by Shri. Arjun Gadekar at all postings including the present posting since inception till date.

30. Certified copy of the salary/remuneration paid to Shri. Arjun Gadekar till date including other allowances and benefits drawn.

31. Certified copy of the Memo's/notices/order/circular/memorandum etc. issued by your department or any other department against Shri. Arjun Gadekar till date alongwith the reply filed and action taken on each such instances.

32. Certified copy/copies of the action taken report on complaint, memo, notice, order etc. issued against Shri. Arjun Gadekar working in your department at Directorate of Sports & Youth Affairs, Pernem, Goa, since inception till date.

a. Day to day progress and status of the above complaint/memo alongwith the notings if any

b. Complaint placed before Higher Officials notings to that effect

c. Statements recorded and documents taken or produced on record

d. officer incharge of the above complaint and memo to take action

e. The procedure if any prescribed to take/initiate any inquiry/action with regard to complaints and memo's issued.

f. The time limit if any prescribed to take/initiate any action on complaints/memo's.

g. Point 1 (a-f) if complied by the officer incharge

h. Disciplinary action taken/any other action taken or would be taken on the officer incharge of the above complaint and memo for non compliance.

i. The period within which the action will be taken against him.

33. Certified copies of Loans from various Banks availed and have been informed to your department by Shri. Arjun Gadekar since inception till date along with the notings and orders to that effect such as Housing loan, car, bike loan, gold loan etc. along with the Circular/Orders/Memorandum etc. issued to that effect.

34. Certified copy of Form 16 under Income Tax Act or any tax paid/deducted/submitted by Shri. Arjun Gadekar since inception till date year wise alongwith the notings to that effect.

35. Certified copy of the Medical bills/Mediclaim and total amount claimed by Shri. Arjun Gadekar since inception till date along with the notings and Circular/Orders/Memorandum etc. issued to that effect.

36. Certified copy of the permission taken for foreign trips and total amount claimed by Shri. Arjun Gadekar for the trips by him since inception till date alongwith the notings and Circular/Orders/Memorandum etc. issued to that effect.

37. Certified copy of list of names, addresses and contact numbers of the Spouse, parents or any other family member's place of work/designation/post held by Shri. Arjun Gadekar .

38. Certified copy of properties and assets in the name of Spouse, parents or family members belonging to Shri. Arjun Gadekar along with the Annual Property Returns (movable and immovable) of each family member.

39. Certified copy of medical fitness certificate submitted by Shri. Arjun Gadekar while joining service along with the notings and orders to that effect.

40. Certified copy of Loans/schemes availed by Shri. Arjun Gadekar since inception till date alongwith the notings and orders to that effect.

41. Certified copy of the permission/sanction/license/intimation obtained by Shri. Arjun Gadekar to construct house/bungalow or own flat/property as his residence or in his parents or other family members name since inception till date

42. Certified copy of the permission/construction license obtained by Shri. Arjun Gadekar to construct house/bungalow or own flat/property as his residence or in his parents or other family members name since inception till date.

43. Certified copy of the information furnished by Shri. Arjun Gadekar having owned property in government land in survey no. 218/0, Madhalawada, Arambol, Pernem, Goa, having possessed land by him or his parents or other family members name since inception till date.

44. Provide information as to number of grants date wise sanctioned by your department of Directorate of Sports & Youth Affairs, Pernem, Goa, to "the Harmal Panchkroshi Shikshan Mandal", Harmal, Goa, where his father is the Treasurer of the mandal and Panchakroshi High School and Higher Secondary School, situated at Arambol, in Pernem taluka, Pernem, Goa, since inception till date of joining of Shri. Arjun Gadekar in government service.

45. Certified copy of the estimate, expenditure incurred in detail submitted to your department to construct a house/bunglow or own flat/property as Shri. Arjun Gadekar residence either in his own name or in his spouse, parents or any other family members since inception till date .

46. Certified copy of Vehicle particulars submitted by Shri. Arjun Gadekar working in your department at Directorate of Sports & Youth Affairs, Pernem, Goa, as per Circular dated 23/02/2018.

47. Certified copy of permissions taken for purchases of moveable and immovable property above 15000/- by Shri. Arjun Gadekar working in your department at Directorate of Sports & Youth Affairs, Pernem, Goa,.

48. Certified copy of all the trainings attended and completed till date by Shri. Arjun Gadekar .

49. Certified copy of their Pass port.

50. Information regarding number of years of postings of all the staff working in your department at Directorate of Sports & Youth Affairs, Pernem, Goa.

51. Provide information about duties and working timings of Shri. Arjun Gadekar working in your department at Directorate of Sports & Youth Affairs, Pernem, Goa.

52. Provide certified copy of information with regard to Applications received from Educational Institution from Pernem taluka, requiring Sports Equipment/Kit to Government and Government Aided Educational Institutions in the Goa State by your department at Directorate of Sports & Youth Affairs, Panjim, Goa, since 2015 upto till date.

53. Provide certified copy of name of the institution and information as to Grant – in - Aid to Aided Institutions for Construction of Sports Halls/Playfields from Pernem taluka by your department at Directorate of Sports & Youth Affairs, Panjim, Goa, since 2015 upto till date.

54. Certified copy of information Name of the person, institution and payment cheque/DD etc. as to Financial Assistance received by Sportspersons in Indigent Circumstances from Pernem taluka provided by your department at Directorate of Sports & Youth Affairs, Panjim, Goa, since 2015 upto till date .

55. Provide information as to name of the persons filed application and received Financial assistance in response to Press releases /advertisements/circulars Scheme as per implementation of the Goa State Youth Policy, 2015, by your department at Directorate of Sports & Youth Affairs, Panjim, Goa, since 2015 upto till date.

56. Provide information name of the applicant and number of applications received from each of the Institutions eligible under the Adventure Institution in the State Scheme from Pernem taluka, in your department at Directorate of Sports & Youth Affairs, Panjim, Goa, since 2015 upto till date.

57. All manuals of RTI Act, 2005 as per Section 4 (1) a and b i.e. 17 manual

58. Inspection of all concern subject files/diary and registers.

Yours faithfully,

Vinayak Methar

WAKALATNAMA

WE ARE MEMBERS OF THE WELFARE FUND. THEREFORE STAMP OF Rs 10 IS AFFIXED HEREWITH.

BEFORE THE FIRST APPELLATE AUTHORITY, DIRECTOR OF SPORTS & YOUTH AFFAIRS, PANAJI, GOA.

First Appeal No. /2023.

Shri. Vinayak S. Methar; ... Appellant.

V/s.

The Public Information Officer; ... Respondent.

I Shri Vinayak S. Methar R/o H. No. 6, Madhlawada, Arambol, Goa above named Appellant do, by these presents retain ADV. ANISH S. BACAL, office 2BS3, Model's Millenium Vistas, Caranzalem, Goa. 403002, Mob: 9011072676/7387513566 as my Advocate to appear and conduct the above case on my behalf to Judgment.

Witness my/our hand on this 24th March, 2023.

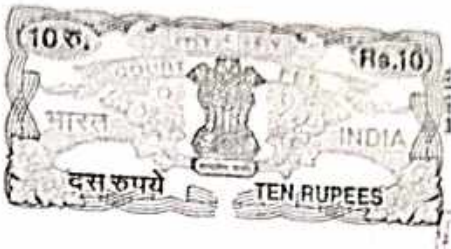
(Signed) _____
Vinayak S. Methar
The Appellant

Witness:
Accepted
Signature/s of Advocate/s A Bacal

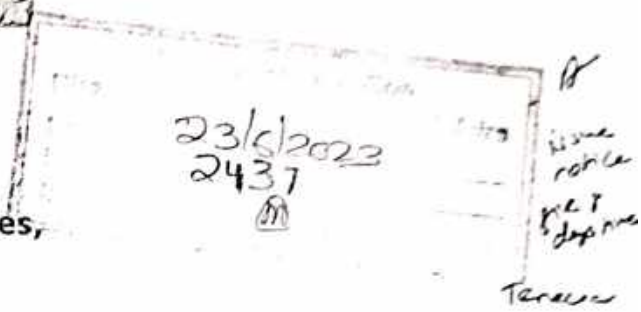
1/19
26/C

First Appeal under section 19 (1) of the Right to Information Act, 2005.





Date:- **23/06/2023**



To,

The First Appellant Authority /

The Director, Directorate of Sports and Youth Affaires,

Government of Goa,

DSYA Office Complex, Campal, Panaji, Goa- 403 001.

1. **Name of the Appellant:** **Prakash Pandurang Dhoke.**

2. **Address:** Flat No. 13/366/8, Ground Floor,
House No. 13/366, Near Karimabad Co-op.
Housing Society Gate, D. B. Marg, Campal,
Panaji, Goa- 403 001.
Contact No. **9766905384**

3. **Particular of the State Public Information Officer:**
The Public Information Officer, Directorate of Sports and Youth Affaires,
DSYA Office Complex, Campal, Panaji, Goa.

4. **Date of receipt of order appealed against:**

(a) The PIO-DSYA Office was issued the **RTI Order No. DSYA / RTI-Act-2005 / 2023 -24 / Vol. XIX / 641**, dated **29/05/2023** against my subsequent Reminder letter, dated **25/05/2023** which was submitted in respect of

Dhoke

delay of PIO's reply to my principal RTI Application, dated **08/05/2023** to the PIO-DSYA office. The Xerox copy of PIO-DSYA Office reply dated 29/05/2023 is herewith attached as Annexure-A-1.

I am also attaching the copy of my **Reminder letter** dated **25/05/2023** is attached as Annexure-A-2.

(b) The PIO-DSYA office has also issued an another RTI **Order No. DSYA / RTI-Act-2005 / 2023-24 / Vol. XIX / 684,** dated **02/06/2023** against my RTI application, dated **08/05/2023** and subsequent Reminder letter dated **25/05/2023** in same matter. Copy is attached as Annexure-B.

(c) I am also attaching the copy of my principal RTI Application dated 08/05/2023 in respect of Corruption Complaint has filed by **DSYA Staff i.e. Mr. Janu Naik (Peon) and Smt. Lionide Afonso (Sweeper) on dated 07/03/2018** (12/02/2018) against DSYA-Goa Office Staff Mr. Jaiprakash Suthigathikar / Naik (UDC) and Smt. Anjali Jaiprakash Suthigathikar / Naik (UDC) working at NCC Army Unit. Copy is attached as Annexure-C.

5. Last Date of filing the Appeal: Dated **01/07/2023.**

6. The Ground of Appeal:

(a) The PIO – DSYA office has ***not clearly indicating about the present office file situation / position of this non-traceable particular Corruption file at DSYA Officers Custody.***

(b) The PIO-DSYA has clearly stated a "**very confused, doubtable as well as**

Thakur

suspicious Administrative statement" in their both RTI reply letters, dated **29/05/2023** and **02/06/2023** that **" It is to inform you that the files which contains the information sought by you are not traceable in this department. Therefore, this Department did not intimate you for file inspection."**

7. **Particulars of the Information:**

(a) **Nature & subject matter of the information required:**

The PIO-DSYA may officially find out this non traceable corruption complaint office file of **"Public Servant Corruption Complaint Case" within specific period /** and **the PIO Office of DSYA will be provide RTI Physical Inspection and RTI Certified Copies** as per RTI Rules 2005 to the Appellant.

(b) **Name of the Office or Department to which the information relates:**

The PIO -DSYA, Directorate of Sports and Youth Affaires, Panaji, Goa.

Please Note that The PIO Office DSYA has already provided RTI inspection in my previous RTI application dated **02/05/2023** in respect of Corruption Case Complaint against **Mr. Ajit D. Chari (Driver) & Mrs. Kavita A. Chari (LDC)** on dated **05/02/2015 in English** and dated **12/02/2015** in Marathi has been filed by Mr. Janu M. Naik (Peon) and Smt. Leionide Afonso (Sweeper) to this Goa Govt.'s Directorate'.

The PIO - DSYA has ***officially provided RTI Inspection of Said file on 15/05/2023*** to Applicant/ Appellant.

Shakeel

Thereafter the PIO - DSYA office has ***officially provided RTI Certified Copieof said file on dated 25/05/2023*** to Applicant from DSYA – PIO office without any hesitations by paying RTI Fees. All relevant copies of PIO's letter and other documents are attached herewith for your reference as Annexure- D.

I am Indian citizen and resident of Goa State.

I am ready to pay RTI fees for RTI Physical inspection and RTI Certified Copies as per office order of PIO-DSYA, Goa.

Kindly provide me the following information under the RTI Act, 2005 on **urgent basis for to provide before The Hon'ble High Court Bombay at Goa in prevention of Corruption Case in public interest.**

Dhakepp 23/6/2023

Date: 23/06/2023

(Signature of Appellant)

Copy to - The Public Information Officer,

Directorate of Sports and Youth Affaires, Govt. of Goa, Panaji, Goa. – 403 001 for their information and office action.

Dhakepp 23/6/23

Place- Campal, Panaji, Goa.

(Prakash Pandurang Dhoke)

Contact No. 9766905384

Dhakepp

First Appeal under section 19 (1) of the Right to Information Act, 2005.

23/6/2023
2:38 PM

issue notice for 8 days time

Date:- **23/06/2023**

To,

The First Appellant Authority /

The Director, Directorate of Sports and Youth Affaires,

Government of Goa,

DSYA Office Complex, Campal, Panaji, Goa- 403 001.

1. **Name of the Appellant:** **Prakash Pandurang Dhoke.**

2. **Address:** Flat No. 13/366/8, Ground Floor,
House No. 13/366, Near Karimabad Co-op.
Housing Society Gate, D. B. Marg, Campal,
Panaji, Goa- 403 001.
Contact No. **9766905384**

3. **Particular of the State Public Information Officer:**
The Public Information Officer, Directorate of Sports and Youth Affaires,
DSYA Office Complex, Campal, Panaji, Goa.

4. **Date of receipt of order appealed against**: There is no RTI Order has been passed by the PIO- DSYA -Goa office after dated 25/05/2023 from their office.

5. **Last Date of filing the Appeal**: Dated **26/06/2023.**

6. **The Ground of Appeal:**

(a) The PIO – DSYA office has officially received my RTI Application, dated **08/05/2023 (Annexure - A)** and again my Reminder Letter, dated **25/**

Dhakepp

delay of PIO's reply to my principal RTI Application, dated **08/05/2023** to the PIO-DSYA office. The Xerox copy of PIO-DSYA Office reply dated 29/05/2023 is herewith attached as Annexure-A-1.

I am also attaching the copy of my **Reminder letter** dated **25/05/2023** is attached as Annexure-A-2

(b) The PIO-DSYA office has also issued an another RTI **Order No. DSYA / RTI-Act-2005 / 2023-24 / Vol. XIX / 684,** dated **02/06/2023** against my RTI application, dated **08/05/2023** and subsequent Reminder letter dated **25/05/2023** in same matter. Copy is attached as Annexure-B.

(c) I am also attaching the copy of my principal RTI Application dated 08/05/2023 in respect of Corruption Complaint has filed by **DSYA Staff i.e. Mr. Janu Naik (Peon) and Śmt. Lionide Afonso (Sweeper) on dated 07/03/2018** (12/02/2018) against DSYA-Goa Office Staff Mr. Jaiprakash Suthigathikar / Naik (UDC) and Smt. Anjali Jaiprakash Suthigathikar / Naik (UDC) working at NCC Army Unit. Copy is attached as Annexure-C

5. Last Date of filing the Appeal: Dated **01/07/2023.**

6. The Ground of Appeal:

(a) The PIO – DSYA office has ***not clearly indicating about the present office file situation / position of this non-traceable particular Corruption file at DSYA Officers Custody.***

(b) The PIO-DSYA has clearly stated a "**very confused, doubtable as well as**

Shaikh

suspicious Administrative statement" in their both RTI reply letters, dated **29/05/2023** and **02/06/2023** that **" It is to inform you that the files which contains the information sought by you are not traceable in this department. Therefore, this Department did not intimate you for file inspection."**

7. **Particulars of the Information:**

(a) **Nature & subject matter of the information required:**

The PIO-DSYA may officially find out this non traceable corruption complaint office file of **"Public Servant Corruption Complaint Case" within specific period /** and **the PIO Office of DSYA will be provide RTI Physical Inspection and RTI Certified Copies** as per RTI Rules 2005 to the Appellant.

(b) **Name of the Office or Department to which the information relates:**

The PIO -DSYA, Directorate of Sports and Youth Affaires, Panaji, Goa.

Please Note that The PIO Office DSYA has already provided RTI inspection in my previous RTI application dated **02/05/2023** in respect of Corruption Case Complaint against **Mr. Ajit D. Chari (Driver) & Mrs. Kavita A. Chari (LDC)** on dated **05/02/2015 in English** and dated **12/02/2015** in Marathi has been filed by Mr. Janu M. Naik (Peon) and Smt. Leionide Afonso (Sweeper) to this Goa Govt.'s Directorate'.

The PIO - DSYA has ***officially provided RTI Inspection of Said file on 15/05/2023*** to Applicant/ Appellant.

Shakeel

Thereafter the PIO - DSYA office has ***officially provided RTI Certified Copieof said file on dated 25/05/2023*** to Applicant from DSYA – PIO office without any hesitations by paying RTI Fees. All relevant copies of PIO's letter and other documents are attached herewith for your reference as Annexure.

I am Indian citizen and resident of Goa State.

I am ready to pay RTI fees for RTI Physical inspection and RTI Certified Copies as per office order of PIO-DSYA, Goa.

Kindly provide me the following information under the RTI Act, 2005 on **urgent basis for to provide before The Hon'ble High Court Bombay at Goa in prevention of Corruption Case in public interest.**

Dhakoo 23/6/23

Date: 23/06/2023 (Signature of Appellant)

Copy to - The Public Information Officer,

Directorate of Sports and Youth Affaires, Govt. of Goa, Panaji, Goa. – 403 001 for their information and office action.

Dhakoo 23/6

Place- Campal, Panaji, Goa. (Prakash Pandurang Dhoke)

Contact No. 9766905384

Dhakoo

First Appeal under Section 19 (1) of the Right to Information Act, 2005.

Date:- **16/11/2023**

To,

The First Appellant Authority / The Director,
Directorate of Sports and Youth Affairs,
DSYA Office Complex, Government of Goa,
Campal, Panaji, Goa- 403 001.

1. **Name of the Appellant: Prakash Pandurang Dhoke.**
2. **Address:** Flat No. 13/366/8, Ground Floor,
House No. 13/366, Near Karimabad
Co-op. Housing Society Gate,
D. B. Marg, Campal, Panaji, Goa- 403 001.
Contact No. 97669 05384
3. **Particular of the State Public Information Officer: -**

The Public Information Officer, Directorate of Sports and Youth Affairs, DSYA Office, Campal, Panaji, Goa.

4. **Date of receipt of Order Appealed against: -**

Appellant had received the PIO-DSYA office order letter No.DSYA/

RTI-Act-2005/2023-24/ Vol. XXII/3612, dated 08/11/2023 with knowingly resent the same copy of DSYA NOTESHEET document of Administration Section, dated 28/08/2023.

- The PIO-DSYA ***did not provid the requested typed text information which is noted by DD (A) - DSYA on Administration Section Notesheet by himself on dated 28/08/2023.***

5. **Last Date of filing the Appeal:-** Dated 08/12/2023.

6. **The Ground of Appeal: -**

(a) The PIO – DSYA office had officially received my RTI Application, dated 03/11/2023. (Annexure - A).

(b) The PIO-DSYA sent his official reply on 08/11/2023 and Send (resent) the same copy of the Note Sheet, dated 28/08/2023 **without any typed Verdict/Remarks of Dy. Director (Administration) of DSYA.** The PIO officially neglected the Seeking Information by the applicant. (Annexure-B)

7. **Particulars of the Information**: -

(a) **Nature & subject matter of the information required:**

The PIO-DSYA Office will provide the Typed Text Verdict/ office Remark noted by DD(A) DSYA immediately. The Dy. Directors (Amn.) Written statement (Remark) which is not clear readable and understandable to the Appellant.

(b) **Name of the Office or Department to which the information relates:**

- The PIO -DSYA, Directorate of Sports and Youth Affairs, Campal, Panaji, Goa.

I am an Indian citizen and resident of Goa State. I am ready to pay RTI fees for RTI Certified Copies of Typed Noting's of DD (Amn.)- DSYA as per order of PIO-DSYA, Goa.

Kindly provide me the following information under the RTI Act, 2005 on urgent basis for to provide before The Hon'ble High Court Bombay at Goa in prevention of Corruption Case in Public Interest Litigation.

Shaked 16/11/23

Date: 16/11/2023, Panaji, Goa. (Signature of Appellant)

Contact No. 9766905384

Copy to - The Public Information Officer, Directorate of Sports and Youth Affairs, Govt. of Goa, Panaji, Goa for their information and office action.

First Appeal u/s 19(1) of the RTI Act 2005

C/43

20/11/23
103
R

20/11/2023

PIO

BEFORE THE DIRECTOR

DIRECTORATE OF SPORTS AND YOUTH AFFAIRS

First Appellate Authority under RTI Act 2005

Directorate of Sports and Youth Affairs

ADDRESS: **Campal Panaji - Goa.**

Date: 18/11/2023

Appellant: Ms. Aysha K. Miranda

H. No 534/2, Murida Fatorda

Salcete Goa – 403602.

Enclosed is the first Appeal u/s 19(1) of the RTI Act 2005 by Aysha K . Miranda against incomplete , misleading and unsatisfactory reply by PIO vide letter No. DSYA/RTI-Act-2005/2023-24/Vol.XXII/3339 dated: 12/10/2023 to my RTI Application dated 21/09/2023 Index of enclosed first appeal is as follows:

INDEX OF FIRST APPEAL

of Aysha Miranda dated 18/11/2023

S. No.	Title	Page
1	Index of First Appeal	1
2	Original First Appeal	2
3	Annexure	A, B, C

Total number of pages including enclosures: 12 + 46

Date : 18th November 2023

Place : Margao–Goa

18/11/23

(Ms. Aysha K. Miranda)

Appellant

Particulars of RTI Application

Application sent on	21st September 2023
Fee Details	Ten-rupee court fee stamp
Enclosed in Annexure I: Copy of RTI Application	

4) Particulars of APIO Decision/Reply

PIO Order/Reply	No. DSYA/RTI-Act-2005/2023-24/ Vol.XXII /3339
Dated	12th October 2023
Received on	14th October 2023
Enclosed in Annexure II: Copy of Reply received	

5) Brief Facts Leading to the Appeal.

a) The Appellant moved.

b) Is not satisfied with the reply sent by the PIO as the same is incomplete, ambiguous, false and misleading.

c) The Appellant had filed RTI application dated 21st September 2023 seeking information on Official Office Notings, correspondence from other Government Departments related to Transfer Orders/Office-Notes/Memorandums issued to DSYA Physiotherapist etc.

d) The Appellant states that an in-complete, misleading and contradictory reply has been received for the information sought to the said RTI application. The reply

by PIO to collect information was sent by the PIO vide No. DSYA/RTI-Act-2005/2023-24/Vol.XXII/3339, dated 12th October 2023 and received by Appellant on 14th October 2023.

e) The Appellant states that with reference to **Question 1** , It is to be assumed that all procedures pertaining to transfer of Staff were dealt with before issuing cited transfer order. In this regard the PIO has provided no information. I.e., No Office file Notings/correspondence with comments of the then sanctioning Authority and other Officials with reference to Order No. DSYA/SW/Physio-MISC/2022/3069 dated 15/03/2022. But a duplicitous reference has been made in the RTI reply covering page Tabular column that the same is enclosed at ANNEXURE 'A'.

f) The Appellant states that with reference to **Question No. 2** certified copy of Office Note issued to APEO Salcete is not issued.

g) The Appellant further states that it that to **Question No. 3** document 3/c of ANNEXURE C , is an Official "Noting" of a transfer order of the Directorate of Sports & Youth Affairs, Physiotherapist from Ponda Sports Complex to the Headquarters of the Directorate at Campal Panaji. This "Noting" does not quote that the Physiotherapist was deputed for the Khelo India Scheme. Nor does it reflect the correspondence from Competent Authority vide which services were requested to depute the DSYA Physiotherapist services for the Khelo India scheme in absence of SAG &/Khelo India Scheme Physiotherapist. The Appellant further states that the PIO appears to be making a veiled claim at 3/c of ANNEXURE 'C' that document 3/c is the correspondence from Competent Authority of SAG that exists on record and the same has been issued.

h) The Appellant states that the PIO to **Question 4** categorically states that no

information is available &/ correspondence on record from Competent Authority SAG to DSYA in lieu of official services required in absence of SAG Physiotherapist for FIFA programme on 10th and 11th September 2022. But as per official records under information sought and available at the Sports Authority of Goa an approved order No. SAG-03/ADM-CO/Orders/2020-21/1836 dated 07/09/2022 for duty from 9th to 12th September 2022 for Coach Education Scholarship programme organized by FIFA at SAG Headquarters Bambolim was issued to the incumbent SAG Physiotherapist. Further Attendance Certificate No. SAG/Coach/MD-Physio/2022 dated 12/09/2022 has been issued by Director Coaching SAG to incumbent SAG Physiotherapist for the four day Coach Education Scholarship programme organized by FIFA.

i) Therefore, the cited Office-Note dated 09/09/2022, No. DSYA/ SW/ FIFA/ Program 2022/1660 09/09/2022 is contradictory to the information on record at both DSYA and SAG. As No official correspondence was made through proper channels to any other department for Physiotherapy services in absence of SAG Physiotherapist. It appears to be manifestly an abuse of process and is misconceived, both on fact and in law without any merit.

j) The Appellant further states that the information to **Question No 5**, is incomplete, unpersuasive, false and misleading . The PIO being the same Authority that issued "Office Note -No DSYA/ SW/ FIFA/ Program 2022/1660, dated 09/09/2022" and "Note No. DSYA/SW/FIFA/ Programme /2022/ Sports Section, dated 12/09/2022" has issued false &/wrong and incomplete information to the Appellant without checking the veracity of the same. The Appellant further states that at **Question 4** the PIO has categorically stated that no information is available &/ correspondence on record from Competent Authority SAG to DSYA in lieu of official services required in

absence of SAG Physiotherapist for FIFA programme on 10th and 11th September 2022. The Appellant further states that there is also no evidence issued to substantiate the statement *" However it was observed that she did not attend the programme as detailed above"*. There is no document on record to prove that Competent Authority SAG made any correspondence &/observations to I/C Dy. Director (Sports). It appears that the cited "Office - Note/Note" have been issued without any application of mind and are contradictory to the information available at The Sports Authority of Goa.

k) The Appellant further states that as per Memorandum No.21/Memo/DSYA/ ADM/2022/Vol.III/1673; dated 16/09/2022 the DSYA Physiotherapist was directed to submit a written explanation to the same within 48 hours from the date of issue of the above cited memorandum. On perusal of RTI reply it has been apparently noted that the Competent Authority is in violation of CCS(CCA) rules 1965 as the reply to the same was submitted on 18/09/2022 within the stipulated time frame.

(i) There is no document on record to prove that Competent Authority SAG made any request/ correspondence to I/C Dy. Director (Sports) constitute in issuing above cited Office – Note.

(ii) There is no document on record to prove that Competent Authority SAG made any observations on 11/11/2023 or 12/12/1023 to I/C Dy. Director (Sports) constitute in issuing above cited Memorandum.

(iii) There is several months of gap in the records of Official notings as no record of Official Noting of the reply submitted by DSYA Physiotherapist on 18/09/2022 i.e., within the stipulated 48hrs of issue of the above cited memorandum as the same has not been recorded by the then Competent

Authority and DSYA Officials in keeping with the CCS(CCA)Rules in force.

(iv) There is no document on record to prove the reasons for the several months of delay in "Notings" by the then Competent Authority and Administration Officials and re-issue of memorandum in blatant violation with the CCS(CCA)Rules in force.

l) The Appellant states that the response issued to **Question 6** shows that In blatant violation of the CCS(CCA) Rules in force the above Reply submitted on 18/09/2023 has appeared to be re- recorded several months later on 30/01/2023 and another "warning letter" issued based only on the Notings by I/C/DD(S). The then Competent Authority failed to take into cognizance the Reply by the Physiotherapist and the lack/missing documentation on record by the previous Officials. The Appellant states that the PIO has furnished misleading, false and unsatisfactory response with malefide intentions.

m) The appellant states that the Notings of the reply to censure memorandum dated 02/06/2023 and the reminder I dated 21/09/2023 submitted by Physiotherapist have not been issued . This is to say that the information provided is incomplete and misleading.

n) The Appellant further states that to **Question No 7** , the PIO has not issued the specific written directives of DSYA specifically instructing Physiotherapist to be shifted under the control of Assistant Director (Coaching). The Appellant states that as per the Notings it appears to have been drafted by an Official of the Administration Section and placed before DD(A) for signature.

o) The Appellant states that the PIO without any application of mind to the RTI at hand has issued 'N/20' of 8/c as a reply to **Question No 8**. This is contradictory

to notings on 8/c of 'N/20' that quotes other documents as being the remark for the transfer. The Appellant further states that no notings of the order draft have been issued. The Appellant states that the PIO appears to be making a veiled claim that "N/20" is the only noting of the transfer.

p) The Appellant states that in response to **Question 9** , the notings 'N/3 to n/8' and report of Chairperson of Inquiry Committee 'c/27'

(i) As per the Rules in force did not reflect the Order by Competent Authority of Transfer with equipment of the Physiotherapist by with immediate effect to PJNS which as per the rules was completed within 10days of issued of order.

(ii) The report is vague and does not take the written replies of the Physiotherapist into cognizance as required by Law.

(iii) There is no document on record to prove that the DSYA Fridge in question belonged to Asst Director Coaching.

(iv) The report does not reflect the action taken on Complainant for false & misleading complaint, harassment of employee at workplace and waste of time of the Committee as required by Law.

The Appellant states that it appears that the Chairperson after due consideration willfully furnished incomplete, false and unsatisfactory report with duplicitous intentions.

q) The Appellant states that from the above cited information appears that in certain matters on perusal of the Departmental records has manifestly

demonstrated that the DSYA Physiotherapist has faced official character assignation laced with personal vendetta based on sole objective of harassment to achieve an ulterior and oblique objective.

r) This is to state that the information provided by the PIO is incomplete, unpersuasive, false and misleading and Appellant is not convinced.

s) The Appellant states that the cause of action came forth only after receiving the reply dated 10th October 2023 against the incomplete and false information given to the undersigned by the PIO.

t) The Appellant states that this Appeal is filed within the period of one month from the date of receiving RTI information dated 21 st September 2023.

u) The Appellant states that for certain information the PIO has acted like a post man and forwarded the information without checking the authenticity of the same.

Order of Events

S. No.	Event	Date	Annexure
1	RTI Application sent on	21st September 2023	A
2	PIO Response received on	14th October 2023	B
3	First Appeal filed on	18th November 2023	- -

6) Prayer or Relief Sought

I humbly pray before the Appellate Authority Director, Directorate of Sports & Youth Affairs for the following:-

6.1 Direct APIO to obtain corrections/rectifications of the said information

in the office of the Directorate of Sports & Youth Affairs .

6.2 Instruct the PIO, in writing, to give correct and complete information as requested in my above mentioned RTI application at the earliest.

6.3 Now as the rest of the correct information will be provided after the mandated 30 days' time period, it should be "free of charge" as per sec 7(6) of the RTI Act.

6.4 Issue a written warning to the APIO, to pay attention to RTI applications as well as respect the Right to Information Act in its letter and spirit.

6.5 Inform the concerned APIO that the Appellant will move a Second Appeal before the State Information Commission if the information is malefidely denied and pray for action against the PIO.

6.6 Imposition of penalty on APIO u/s 20(1) of the RTI Act, at the rate of Rs. 250.00 for every day of delay (subject to a maximum of Rs. 25,000.00) from the date the information was due till the date the correct information is actually given to me.

6.7 Recommendation for Compensation to be paid to me by Public Authority u/s 19(8.b) of the RTI Act.

6.8 Recommendation for disciplinary action against APIO u/s 20(2) of the RTI Act.

7) Grounds for the Prayer or Relief

Not satisfied with the information provided by PIO.

PIO Response to Request for Information

Sr No	RTI Information dated	Information Requested	PIO Response	Remarks
1	21st September 2023	Copy All Notings of transfer orders of transfer order of DSYA Physiotherapist	No information	There is no information provided as per the enclosures provided by the PIO.
		Whether any correspondence was received by Competent Authority SAG in absence of Khelo India &/ SAG Physiotherapist	Contradictory	The enclosures do not tally and are incomplete & misleading as PIO has replied that no information is available.
		Furnish the correspondence by Competent Authority SAG for DSYA Physiotherapist services to attend workshop	Contradictory	The information provided by the PIO is misleading. Hence, as per Section 7 (2) of RTI Act, the information deems to be refused by the PIO to the Appellant.

8) **Other Information Relevant to Appeal**

Request that to instruct the PIO to issue correct and complete information as requested in my above mentioned RTI application at the earliest.

Date : 18/11/2023

Place: Margao –Goa.

(Appellant)

Aysha K. Miranda

Verification

I hereby state that the information and particulars given above are true to the best of my knowledge and belief.

Date : 18/11/2023

Place: Margao –Goa.

(Appellant)

Aysha K. Miranda

Enclosure(s):

1) Index of Appeal
2) Annexure – A: RTI Application dated 21st September 2023
3) Annexure – B: RTI Reply received on 14th October 2023
4) Annexure – C: Copy of Reply

Copy To:

Ms. Jennifer Gonsalves Ferrao

Public Information Officer

Directorate of Sports & Youth Affairs

Campal Panaji -Goa

Total number of pages including enclosures: 68

1) ORIGINAL First Appeal & one set First Appeal COPY is sent to FAA
2) Copy of First Appeal is sent to PIO, Directorate of Sports & Youth Affairs Campal Panaji -Goa.

ANNEXURE 'A'

4/37

From,
Aysha K. Miranda
H. No 534/2,Murida
Fatorda Salcete- Goa
Ph: 9420737723

Dated: 21/09/2023



To,
The Public Information Officer
Directorate of Sports & Youth Affairs
Campal, Panaji – Goa

SUB: Information under RTI Act 2005

Sir/Madam,

Kindly furnish me the following information on an urgent basis under RTI Act 2005.

1) Certified copy of all Office file Notings of Order No.DSYA/SW/Physio-MISC/2022/3069 dated 15/03/2022.
2) Certified copy of Notings and all related correspondence of Office NoteNo.2/07/766/DSYA/Adm/Vol-V/2020/111; dated 18/04/2022.
3) Certified copy of all Office file Notings and correspondence from SAG related to Order No.2/07/766/DSYA/Adm/Trans-Staff/Vol-II/2020/975 ; dated 06/07/2022.
4) Certified copy of all correspondence from SAG for issue of Office Note-No DSYA/ SW/ FIFA/ Program 2022/1660 ; dated 09/09/2022.
5) Certified copy of all Office file Notingsrelated toMemorandum No.21/Memo/DSYA/ADM/2022/Vol.III/1673 ; dated 16/09/2022
6) Certified copy of all Office file Notings related toMemorandum No.21/Memo/DSYA/ADM/2022/Vol.III/3284 dated16/02/2023.
7) Certified copy of Notings related Office - Order No.2/07/(766)DSYA/ Adm. Vol. V/2314; dated 23/11/2022.
8) Certified copy of all Office file Noting related to Order No.2/07/766/DSYA/Adm/ Trans-Staff/Vol-II/2020/3043 ; dated 31/01/2023
9) Certified copy of all Office file Notings and report of hearing related to Office Note dated 24/05/2023 ; No DSYA/ CS/ PHYSIO Equip/2022-23/01/606 and Office Note dated 04/05/2023 No DSYA/CS/ PHYSIO Equip/2022-23/01/378.

Yours faithfully,

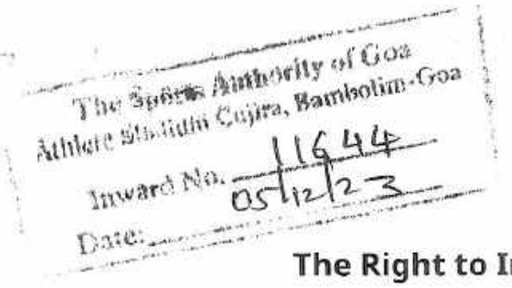
21/09/23

Aysha K. Miranda

ANNEXURE "B"

Details of First Appeals from the year 2022 till date

Sr. No.	Appeals by	Inward Date	Status
1	Minguel Fernandes	11/07/2022	Disposed
2	Shailesh Halankar	29/07/2022	-do-
3	Adv Patsy Da Silva	27/09/2022	-do-
4	Deepak Netardekar	06/10/2022	-do-
5	Cliffton de Souza	1/12/2022	-do-
6	Aleixinho Monserrate	7/12/2022	-do-
7	Vijaykumar A. Shirodkar	10/04/2023	Order passed
8	Vijaykumar A. Shirodkar	26/04/2023	-do-
9	Minguel Fernandes	25/07/2023	Disposed
10	Pratap Dhere	20/11/2023	Decision Pending
11	Daulsab Vatar	05/12/2023	-do-



The Right to Information Act, 2005

First Appeal for State Government

I.D No _____ Date:_____ [For office use]

To,

The First Appellate Authority under RTI Act

Executive Director,
The Sports Authority Of Goa,
1st Floor of the Athletic Stadium at Bambolim,
opposite Goa Medical College,
Bambolim – Goa 403 202

Sir,

As I am aggrieved by no decision of State Public Information Officer, I hereby file this appeal for your kind decision.

1. Details of appellant

1.1 Full Name: Daulsab Vatar

1.2 Full Address:

Flat 102 green valley apartmentNear corlim grande Corlim old Goa
Pincode: 403101

1.3 Phone/Cell No: 9765341861

1.4 Email ID: daulsabvatar27@gmail.com

2. Details of State Public Information Officer (SPIO)

2.1 Name/Designation: Public Information Officer

2.2 Full Address:

Director (Admin),
The Sports Authority Of Goa,
1st Floor of the Athletic Stadium at Bambolim,
opposite Goa Medical College,
Bambolim – Goa 403 202

3. Details of RTI application to SPIO

Date of Application: Friday, October 20th 2023

Mailed on : 20/10/2023 by Registered Post No.: ED507886725IN

Date of receipt by SPIO: 25/10/2023

4. Particulars of payment of filing fee:

Paid Rs.10/- by bank draft/pay slip/IPO No: By Court Fee Stamp

5. Details of information sought:

Please provide the following information under section 2(f) and 2(j) of the RTI act:

1. Kindly provide details regarding the residential camps of 37th National Games Goa.

3. The details venue of gymnastics Residential camps,In Goa or Outside Goa. Reasons behind of having Residential camps outside Goa..

3. A certified copy of the Attendance certificate of Players ,Coaches,and Mangers.
NOC copy of Managers from Employer if they are employee

4. Details of Camp Coordinator/Manager/Coach/Training schedule of Camps,

and Location of Athletes residential.

5. The reason Behind Selection Trials of Aerobics gymnastics and Acrobatics Gymnastics not being mentioned in Newspaper.

6. Certified copy of the Medals and Achievements details of Players selected in 37 th National Games Goa specially if they participated in state Championships organised by Goa Gymnastic association

7. Goa Team manager past Experience in National Games/Senior national/ Junior nationals/School games/Khelo India Youth Games.

8. The total number of times, above persons have done duties as Manager. Kindly provide details with certificates.

9. Residential camp details of Aerobics gymnastics and Acrobatics Gymnastics if it's in Outside kindly provide reason and Permission from sports Authority of Goa and NGOC.

10.If Players from SSCB are playing from Goa state kindly provide Authentic NOC from services sports control Board. (certificate should be recently issued from competative authority)

11.The Reason behind the Residential camp of Aerobics gymnastics trio being held in Margao without any Coach and Managers .

6. Particulars of Decision of SPIO:

No response received

7. Brief facts of the case:

The details regarding the residential camps of 37th National Games Goa conducted by Goa Gymnastic association.

The copy of the RTI application has been attached herewith as Annexure 1.

8. Reasons/grounds for this appeal:

1. As there was no reply from the Public Information Officer, to the RTI application dated 26/10/2023 within 30 days, an appeal is preferred before the First Appellate Authority under the Section 19 (1) of the Right to Information Act, 2005.

2. Under the RTI Act, 2005, a PIO is obliged to provide access to information to a citizen unless as stipulated by Section 7 (1), furnishing of such information is covered by one of the exemptions provided under Section 8 or Section 9 of the RTI Act.

3. The PIO has failed to discharge its duties and obligations and has adopted a lackadaisical approach towards dealing with the RTI application by not responding within 30 days of the application.

4. The PIO has failed to inform the applicant as to why this information has not been disclosed to the applicant and its reasons thereof. Section 4 (1) (d) of the RTI Act clearly lays down that every public authority shall have to disclose the reasons for its decisions to the affected persons.

5. It is obligatory upon the PIO to disclose the information as requested by the applicant. The request of the applicant squarely falls within the definition of right to information under Section 2 (j) of RTI Act read with Section 2 (f) and 2 (i) relating to the definition of information and record. The applicant in his RTI application has clearly enumerated the information which he desires and there is no ground whatsoever for the PIO to not to provide him the complete information.

9 Any other information in support of appeal:

No

10 Prayer/relief sought for:

The PIO may be directed to furnish information requested in the RTI application as available in the files/records and made available to the applicant.

11. Personal Presence at hearing: NO

12. Enclosures:

Photocopies of original RTI application with its enclosures, postal proof of mailing

13. Declaration:

I hereby state that the information and particulars given above are true to the best of my knowledge and belief. I also declare that this matter is not previously filed with any information commission nor is pending with any Court or tribunal or authority.

Signature of appellant

Dhulyah

Monday, November 27th 2023

1226053

The Right to Information Act 2005
Application for obtaining information

From
Daulsab Vatar
Flat 102 green valley apartmentNear corlim grande Corlim old Goa
Pincode: 403101
Phone: 9765341861

To
The State Public Information Officer
Director (Admin),
The Sports Authority Of Goa,
1st Floor of the Athletic Stadium at Bambolim,
opposite Goa Medical College,
Bambolim – Goa 403 202

SUB : The details regarding the residential camps of 37th National Games Goa conducted by Goa Gymnastic association

Dear Public Information Officer:

Under the Right to Information Act 2005,Section 6, I need some information. The details of the information are as follows

1. Details of the applicant

Name : Daulsab Vatar
Email : daulsabvatar27@gmail.com
Phone : 9765341861
Address : Flat 102 green valley apartmentNear corlim grande Corlim old Goa
Pincode: 403101

2. Period to which the information relates: Latest

3. Details of Information

Please provide the following information under section 2(f) and 2(j) of the RTI act:

1. Kindly provide details regarding the residential camps of 37th National Games Goa.

3. The details venue of gymnastics Residential camps,In Goa or Outside Goa. Reasons behind of having Residential camps outside Goa..

3. A certified copy of the Attendance certificate of Players ,Coaches,and Mangers. NOC copy of Managers from Employer if they are employee

4. Details of Camp Coordinator/Manager/Coach/Training schedule of Camps, and Location of Athletes residential.

5. The reason Behind Selection Trials of Aerobics gymnastics and Acrobatics Gymnastics not being mentioned in Newspaper.

6. Certified copy of the Medals and Achievements details of Players selected in 37 th National Games Goa specially if they participated in state Championships organised by Goa Gymnastic association

7. Goa Team manager past Experience in National Games/Senior national/Junior nationals/School games/Khelo India Youth Games.

8. The total number of times, above persons have done duties as Manager. Kindly provide details with certificates.

9. Residential camp details of Aerobics gymnastics and Acrobatics Gymnastics if it's in Outside kindly provide reason and Permission from sports Authority of Goa and NGOC.

10.If Players from SSCB are playing from Goa state kindly provide Authentic NOC from services sports control Board. (certificate should be recently issued from competative authority)

11.The Reason behind the Residential camp of Aerobics gymnastics trio being held in Margao without any Coach and Managers .

4. Application fee details

Encl. Application Fee of Rs 10/- By Court Fee Stamp Pay To: Public Information officer

5. Below Items are for your kind information and consideration

a. As per section 6(3) of the RTI Act 2005, In case, the requested information is held by another public authority,I request the PIO to transfer the application or part of it within FIVE days and immediately inform me about such transfer.
b. As per section 7(3) of the RTI Act 2005, In case, there are further fee required to provide the requested information, I request the PIO to inform me of the additional fee amount along with the calculations made to arrive at the amount.
c. As per section 7(8)(iii) and 7(3)(ii) of the RTI Act 2005, I request the PIO to inform me of the particulars of First Appellate Authority.

6. Declaration

I declare that I am a citizen of India.

Yours faithfully,

Thursday, October 19th 2023

1226053

The Sports Authority of Goa
Athlete Stadium Cujira, Bambolim-Goa
Inward No. 10964
Date: 20-11-2023

PA

The Right to Information Act, 2005

First Appeal for State Government

I.D No _____ Date:_____ [For office use]

To,

The First Appellate Authority under RTI Act

Executive Director,
The Sports Authority Of Goa,
1st Floor of the Athletic Stadium at Bambolim,
opposite Goa Medical College,
Bambolim - Goa 403 202

Sir,

As I am aggrieved by no decision of State Public Information Officer, I hereby file this appeal for your kind decision.

1. Details of appellant

1.1 Full Name: Pratap Dhere

1.2 Full Address:

Margao goa

1.3 Phone/Cell No: 9765341861

1.4 Email ID: daulsabvatar27@gmail.com

2. Details of State Public Information Officer (SPIO)

2.1 Name/Designation: Public Information Officer

2.2 Full Address:

Director (Admin)
The Sports Authority Of Goa,
1st Floor of the Athletic Stadium at Bambolim,
opposite Goa Medical College,
Bambolim – Goa 403 202

3. Details of RTI application to SPIO

Date of Application: Thursday, September 28th 2023

Mailed on : 28/09/2023 by Registered Post No.: EK351472617IN

Date of receipt by SPIO: 03/10/2023

4. Particulars of payment of filing fee:

Paid Rs.10/- by bank draft/pay slip/IPO No: By Court Fee Stamp

5. Details of information sought:

Please provide the following information regarding the selection trials conducted by Goa Gymnastics Association for 37 th national games goa under section 2(f) and 2(j) of the RTI act:

1) Details of players attended for selection trials conducted by Goa gymnastics association.(please provide Adhar card copy, Residential proof, (15 years domicile)
School /college bonafide certificatenoc from concer authority in case of employees.

2) The details of the selection trials conducted for 37th national games (Goa).

3) The total number of players, who attended the selection trials conducted for 37th national games (Goa).

4) Selection trials location venue
5) total number of Players selected for national Games camp.
6) Details of officials conducted the selection trials

6. Particulars of Decision of SPIO:

No response received

7. Brief facts of the case:

Details of players attended for selection trials conducted by Goa gymnastics association.(please provide Adhar card copy, Residential proof, (15 years domicile)
School /college bonafide certificate noc from concerned authority in case of employees.

8. Reasons/grounds for this appeal:

1. As there was no reply from the Public Information Officer, to the RTI application dated 28/09/2023 within 30 days, an appeal is preferred before the First Appellate Authority under the Section 19 (1) of the Right to Information Act, 2005.

2. Under the RTI Act, 2005, a PIO is obliged to provide access to information to a citizen unless as stipulated by Section 7 (1), furnishing of such information is covered by one of the exemptions provided under Section 8 or Section 9 of the RTI Act.

3. The PIO has failed to discharge its duties and obligations and has adopted a lackadaisical approach towards dealing with the RTI application by not responding within 30 days of the application.

4. The PIO has failed to inform the applicant as to why this information has not been disclosed to the applicant and its reasons thereof. Section 4 (1) (d) of the RTI Act clearly lays down that every public authority shall have to disclose the reasons

for its decisions to the affected persons.

5. It is obligatory upon the PIO to disclose the information as requested by the applicant. The request of the applicant squarely falls within the definition of right to information under Section 2 (j) of RTI Act read with Section 2 (f) and 2 (i) relating to the definition of information and record. The applicant in his RTI application has clearly enumerated the information which he desires and there is no ground whatsoever for the PIO to not to provide him the complete information.

9 Any other information in support of appeal:

No

10 Prayer/relief sought for:

The PIO may be directed to furnish information requested in the RTI application as available in the files/records and made available to the applicant.

11. Personal Presence at hearing: NO

12. Enclosures:

Photocopies of original RTI application with its enclosures, postal proof of mailing

13. Declaration:

I hereby state that the information and particulars given above are true to the best of my knowledge and belief. I also declare that this matter is not previously filed with any information commission nor is pending with any Court or tribunal or authority.

Signature of appellant

Monday, November 13th 2023

The Sports Authority of Goa
Athlete Stadium Cujira, Bambolim-Goa
Inward No. 5437
Date: 25/07/23

put up
25/7/2023
P.A. to ED

From.
Minguel Fernandes
H.NO.225/1
Sinquetim Navelim Salcete Goa.

Date : 24/07/2023.

To.
The First Appellate
The sports Authority of Goa
The Athletic Stadium Bambolim Goa.

Sub: Appeal Under section 19 (1) Right to Information Act 2005.

Sir / Madam,

I had forwarded my application under R.T.I Act 2005 on dated 20/06/2023. to the P.I.O. The Sports Authority of Goa

The Athletic Stadium of Bambolim Goa for given me Wrong /Incomplete Information to the P I O the sports Authority of Goa on dated 21/07/2023.

Therefore I appeal to you under Section 19 (1) Right to Information Act 2005.
Please do needful

Your faithful

(Minguel Fernandes)

PROCEEDINGS SHEET

BEFORE THE FIRST APPELLATE AUTHORITY

The Sports Authority of Goa, Myles High Bldg, Patto Plaza, Panaji.

Date	No. of Exhibit		Date to which the case is adjourned
14/08/2023		The PIO present in person. The Appellate present in person. The Appellate stated that he have received information. Accordingly, the matter is disposed off..	

763
26/04/2023

First Appeal under section 19 (1) of the Right to Information Act, 2005.

24/4/2023 PA

Date:- **24/04/2023.**



From :

Vijaykumar A. Shirodkar
(Appellant)
House No. G/79/1,
Goulem-bhat, Chimbel,
Tiswadi – Goa. Pin 403006

To,

The First Appellant Authority/
The Executive Director,
The Sports Authority of Goa,
Athletic Stadium,
Cujira, Bambolim – Goa.

1. **Name of the Appellant**: Vijaykumar A. Shirodkar

2. **Address:** House No. G/79/1, Goulem-bhat, Chimbel, Tiswadi – Goa. Pin code: 403006.

3. **Particular of the State Public Information Officer**: The Public Information Officer, the Sports Authority of Goa, Athletic Stadium, Cujira, Bambolim – Goa.

4. **Date of receipt of order appealed against**: Dated **13/04/2023,** This Order was issued by PIO - SAG against my RTI application dated 17/03/2023 with incomplete information.

5. **Last Date of filing the Appeal:** Dated **17/05/2023**

6. **The Ground of Appeal:**

The PIO - SAG had provided the RTI information of my RTI Sr. No. 3. Total 13 pages.

But PIO- SAG denied the information for Sr. No. 1 & 2 under section 8 (1) (H) of RTI Act 2005 due to inquires under process. I am respectfully mentioning that, I am officially involved as witness in this case matter. The Complainant, the Respondent and the involving witness person i.e. he/she all are accumulated/counted as First Party.

7. **Particulars of the Information**:

(i) **Nature & subject matter of the information required:**

The PIO- SAG denied the information for Sr. No. 1 & 2 under section 8 (1) (H) of RTI Act 2005 due to inquires under process. I am respectfully mentioning that, I am official involved as witness in this case matter. **The Complainant, the Respondent and the involving witness person i.e. he/she all are accumulated/counted as First Party**. So therefore, the information cannot be denied, even though the inquiry is under process.

(ii) **Name of the Office or Department to which the information relates:**

The Sports Authority of Goa, Cujira, Bambolim Goa.

I am Indian citizen and Ex-employee of the Sports Authority of Goa and resident of the above stated address. Kindly provide me the following information under the RTI Act, 2005 on urgent basis.

V. HIRODKAR 24/04/23

Date: 24/04/2023 (Signature of Appellant)

Place: Chimbel - Goa.

Contact No. 8668502884.

Copy to - **The Public Information Officer, The Sports Authority of Goa,** Cujira, Bambolim, Goa – 403 202.

Vijaykumar A. Shirodkar
H.No. G/79/1,
Goulem-bhat, Chimbel,
Tiswadi – Goa.

Date:- **17/03/2023**

To,

The Public Information Officer
The Sports Authority of Goa,
Athletic Stadium,
Cujira, Bambolim – Goa.

Subject :- Information under Section 6 of RTI Act, 2005.

Respected Sir/Madam,

I am Indian citizen and resident of above stated address. Kindly provide me the following information under the RTI Act, 2005 on urgent basis.

1. Applicant is requesting for RTI Physical Inspection of **Sexual Harassment Case file** of Smt. Steffi Cardozo (Project Officer, SAG, Govt. of Goa) V/s Dr. Sandeep Warlikar, Grade-II Coach (Basketball, SAG, Govt. of Goa).

   After the RTI Physical Inspection of the said file, applicant will apply for required certified copies of Noting sheets, copies of recorded statement of both the parties, notices issued to both the parties, reply filed by both the parties to SAG Administration during process of hearing and all other required documents in respect to the said case.

2. Applicant is requesting for RTI Physical Inspection of Case file of Smt. Steffi Cardozo (Project Officer, SAG, Govt. of Goa) V/s Dr. Sandeep Warlikar, Grade-II Coach (Basketball, SAG, Govt. of Goa) by **"Internal Complaint Committee against Sexual Harassment of women at workplace"** has organized inquiry and report file submitted to Sports Minister/Secretary Sports (SAG, Govt. of Goa).

SHIRODKAR

After the RTI Physical Inspection of the said file, applicant will apply for required certified copies of Noting sheets, copies of recorded statement of both the parties, notices issued to both the parties, reply filed by both the parties to SAG Administration during process of hearing and all other required documents in respect to the said case.

3. Certified copies of file of formation of "**Internal Complaint Committee against Sexual Harassment of women at workplace" and Official Government Documents of Rules and Regulation/Jurisdiction of Administrative powers of this committee under provision of Law** from 2019 to till date.

The applicant is not covered under Below Poverty Line.

If RTI application is transferred to other Goa Govt. Department for to provide the requested information to me than please send me the copy of RTI transfer letter of the concerned PIO/department.

Kindly provide me the following information under the RTI Act, 2005 on urgent basis.

Necessary charges of RTI information copies will be paid at the time of collection of the documents.

SHIRODKAR 17/03/2023

Date – 17/03/2023 (Vijaykumar A. Shirodkar)

Mobile No: 8668502884

PROCEEDINGS SHEET

C. P. C.

The Court of the .....

Date	No. of Exhibit	Case No. of 20	Date to which the case is adjourned
04/05/2023		The PIO present in person. The Appellate is absent with intimation. The next date of hearing is kept on 08/05/2023 at 11:00 am. 04/05/2023	
		Complainant/Applicant/Appellant/Plaintiff	
08-05-2023		PIO present, appellant present as FFA is on official tour case stands adjourned.	8/5/23
		Accused/Opponent/Respondent/Defendant	
16/05/2023		Issue ~~and~~ Notice to the parties to be present before this Authority on 22/05/2023 at 11:00 am. 16/05/2023	
22/05/2023		The PIO is present in person. The Appellate represented by Prakash Dhoke is also present in person. The PIO stated that the reply given by him is correct. The matter is kept for order. 22/05/2023	

RIGHT TO INFORMATION

Office of the Executive Director

The Sports Authority of Goa
Athletic Stadium, Cujira, Bambolim - 403 202

No.SAG/ED-OFF/FAA/2023-24/1339 Date: 14/06/2023

Shri. Vijaykumar A. Shirodkar,
H.No. G/79/I,
Goulem-Bhat, Chimbelm
Tiswadi, Goa. 403 006 ..... Appellate

V/s

The Public Information Officer/
Director (Administration)
Sports Authority of Goa ..... Respondent

ORDER

The applicant Shri. Vijaykumar A. Shirodkar sought information under RTI Act, 2005 vide application dated 17/03/2023 regarding Sexual Harassment Case of Smt. Steffi Cardozo, Assistant Project Officer (Athletics).

The Director (Admn.)/Public Information Officer provided the information to the appellant vide letter No. SAG-03/ADM-CO/RTI-ACT-2005/2022-23/152 dated 13/04/2023 and stated that the information sought at point No. 1 and 2 could not be provided as the same was covered under Section 8(1)(h) of the RTI Act, 2005 which read as "Notwithstanding anything contained in this ACT, there shall be no obligation to give any citizen, (h) information which would impede the process of investigation or apprehension or prosecution of offenders".

The appellant aggrieved by the same filed a 1st Appeal dated 24/03/2023 inwarded in this office on 26/04/2023 before the 1st Appellate Authority/ Executive Director, SAG under provisions of the RTI Act, 2005.

Both parties were present for the appeal fixed on 22/05/2023 at 11.00 a.m. before the First Appellate Authority. The PIO, appellant representative and the appellant were present.

Arguments from both parties were heard at length and all relevant documents/statements perused. It is seen from the provision of the RTI Act, 2005 that the PIO had acted in accordance with the same and had passed an order which was proper and reasoned and there is no perceivable reason to reject the same and based on which the following order is accordingly passed.

The Appeal application dated 24/04/2023 is accordingly rejected, parties to be intimated of the same.

No order as to costs.

O/C I.

DESPATCHED
Sign
Date 16/06/2023

14/06/2023

(Dr. Geeta S. Nagvenkar)
Executive Director/
First Appellate Authority

To,

1. The Public Information Officer
2. Shri. Vijaykumar A. Shirodkar

The Sports Authority of Goa
Athlete Stadium Cujira, Bambolim-Goa
Inward No. 199
Date: 10/04/2023

10/04/2023

Vijaykumar A. Shirodkar
H.No. G/79/1,
Goulem-bhat, Chimbel,
Tiswadi – Goa.

Date:- **10/04/2023**

To,

First Appellate Authority/
The Executive Director
The Sports Authority of Goa,
Athletic Stadium,
Cujira, Bambolim – Goa.

Reference:- SAG/ED-OFF/FAA-006/2022-23/03 Dated 03-04-2023.

Subject :- Intimation of unavailability to attend RTI First Appeal hearing on 13-04-2023 and submitting my representative's Authorization Letter before the First Appellate Authority - SAG.

Respected Madam,

This is to inform you that due to some health-related issues, I, Vijaykumar A. Shirodkar (Appellant) is unable to attend the First Appeal hearing which is fixed on 13/04/2023 at 10.00 am at your court.

I am hereby appointing Shri. Prakash Pandurang Dhoke (Social worker and my known citizen) as an Authorized Representative on my behalf to present this Appeal before you.

I am hereby attaching my Authorization letter with xerox copy of identity card of both.

Please take the needful action in this matter.

SHIRODKAR 10.04.23.

Date:– 10/04/2023,
Place:– Chimbel - Goa

(Vijaykumar A. Shirodkar)
Mob. No: 8668502884

C. P. C.

PROCEEDINGS SHEET

The Court of the .....

Date	No. of Exhibit	Case No. of 20	Date to which the case is adjourned
13/04/2023		The PIO is absent as he is on leave, he informed telephonically. The Appellant is represented by Prakash Dhoke vide letter of Authority. The next date of hearing is kept on 18/04/2023 at 10:00 am. Complainant/Applicant/Appellant/Plaintiff 13/04/2023	Dhakepp 13/4/23 Prakash Dhoke
18/04/2023		The PIO is present in person. The Appellant is absent. The next date of hearing is kept on 21/04/2023 at 10:00 am. Accused/Opponent/Respondent/Defendant 18/04/2023	18/4/23
21/04/2023		The PIO is present in person. The Appellant is absent. The next date of hearing is kept on 27/04/2023 at 10:30 am. 21/04/2023	21/4/23
27/04/2023		The PIO is present in person. The Appellant is absent. The next date of hearing is kept on 08/05/2023 at 10:30 am. 27/04/2023	27/4/23
08/05/2023		PIO present, appellant present as FAA is on official tour. Case stands adjourned.	8/5/23

Date	No. of Exhibit	Case No. of 20	Date to which the case is adjourned
16/05/2023		Issue final order to the parties to be present before this Authority on 22/05/2023 at 10:30 am. 16/05/2023	
22/05/2023		The PIO present in person. The Appellate ~~is~~ represented by Prakash Dhoke is present. The PIO stated that the reply given by him is correct. The matter is kept for order. 22/5/23	22/5/23 Dhoke PD 22/5/23

Govt. Ptg. Press, Panaji-Goa—S/40/50,000—6/2022.

RIGHT TO INFORMATION

Office of the Executive Director

The Sports Authority of Goa
Athletic Stadium, Cujira, Bambolim - 403 202

No.SAG/ED-OFF/FAA/2023-24/1340 Date: 14/06/2023

Shri. Vijaykumar A. Shirodkar,
H.No. G/79/1,
Goulem-Bhat, Chimbelm
Tiswadi, Goa. 403 006

..... Appellant

V/s

The Public Information Officer/
Director (Administration)
Sports Authority of Goa

..... Respondent

ORDER

The applicant Shri. Vijaykumar A. Shirodkar sought information under RTI Act, 2005 vide his application dated 07/01/2023 regarding CCTV footage on 1st floor, inside the Technical Section, Administration Section and Executive Director Office..

The Director (Admn.)/Public Information Officer provided the information to the appellant vide letter dated 03/02/2023 and stated that the information sought at point No. 3 is not available.

The appellant aggrieved by the same, filed a 1st Appeal dated 27/03/2023 inwarded in this office on 28/04/2023 before the 1st Appellate Authority/ Executive Director, SAG under provisions of the RTI Act, 2005.

Both parties were present for the appeal fixed on 22/05/2023 at 10.30 a.m. before the First Appellate Authority. The PIO, Appellant representative and the Appellant were present.

Arguments from both parties were heard at length and all relevant documents/statements perused. It is seen from the provision of the RTI Act, 2005 that the PIO had acted in accordance with the same and had passed an order which was proper and reasoned and there is no perceivable reason to reject the same and based on which the following order is accordingly passed.

The Appeal application dated 27/04/2023 is accordingly rejected, parties to be intimated of the same.

o/c - 2

No order as to costs.

DESPATCHED
Sign
Date 16/06/2023

(Dr. Geeta S. Nagvenkar)
Executive Director/
First Appellate Authority

To,

1. The Public Information Officer.
2. Shri. Vijaykumar A. Shirodkar

FIRST APPEAL UNDER RIGHT TO INFORMATION ACT 2005

From:

Aleixinho Monserrate
Piedade, Divar, Ilhas Goa.
PIN 403403
Mob: 9422445760

December 07, 2022

To
The First Appellate Authority
Sports Authority of Goa,
Athletics Stadium,
Opp. Goa Medical College,
Bambolim Goa.

The [illegible] Goa
Athlete Stadium Opp. Bambolim-Goa
Inward No. 7330
Date: 07/12/2022

Subject:- First Appeal under Right to Information Act 2005.

Sir/Madam,

I had made a request for information under Right to Information Act 2005 to the PIO, Sports Authority of Goa, Bambolim Goa vide my application dated 27/10/2022. (Copy enclosed)

I am aggrieved as the PIO has failed to provide me with the information within the stipulated time limit.

After a lapse of over 30 days, on 5th December, I approached the Office of the PIO only to be informed that a letter dated 23/11/2022 has already been dispatched to the undersigned intimating to pay the information fees. On enquiry with the dispatch section it is revealed that the said letter was posted to the undersigned only on 02/12/2022 by Registered post. It was informed that the delay in dispatch was for want of Stationary at the Dispatch Section.

Following this, I again approached the PIO and informed that I should get the desired information without making any payments as the PIO failed to give me the information within time and secondly the letter dated 23/11/2022 was posted much later after the 30 days period.

The PIO's contention is that she has signed the letter dated 23/11/2022 but fails to acknowledge that the said letter was infact dispatched only on 02/12/2022 i.e. after 30 days from the date of my application. But she was adamant and somehow wants to pass on the lapses for the delay on the part of the Department onto the Information seeker.

On reaching home, the postal authorities delivered the said letter which bears the postal date as 05/12/2022 on the envelope. Secondly, the letter has not been

signed by the PIO but by the Asst. Director (Programme). Copy of the letter and the envelope is enclosed.

In view of what is stated above, it is prayed that:-

1) The PIO be directed to furnish the requested information free of charge as per Section 7(6) of the RTI Act, 2005.

2) I being a senior citizen be adequately compensated for the inordinate delay and mental stress caused to me on account of lack of knowledge of the RTI Act on the part of the PIO.

3) Training on RTI Act be imparted to the staff dealing in RTI matters so that the general public requesting for information are not subjected to hardships in the future.

Yours faithfully,

(Aleixinho Monserrate)

Enclosed: a/a

First Appeal
Under Section 19 (1) of the Right To Information Act 2005
From.. :

Cliffton de Souza,
r/o Zaino, Velim,
Salcete, Goa – 403723
Mob. No. 7350577146
Date: 30/11/2022

The Sports Authority of Goa
Athlete Stadium Cujira, Bambolim-Goa
Inward No. 30/11/2022
Date: 1/12/2022

To:
First
AppellateAuthority
Sports Authority of Goa,
Bambolim, Goa

1. Full name of the Appellant: Cliffton de Souza
2. Address:
   r/o Zaino, Velim,
   Salcete, Goa – 403723
   Mob. No. 7350577146

3. Particulars of the State PIO: PIO, Sports Authority of Goa
4. Date of receipt of the order appealed against: Not received.
5. Last date for filing the appeal: …04/12/2022
6. The grounds for appeal: In my requisition for information dated 04/10/2022, I had asked for the information, as per the copy enclosed. This has been received by the PIO on 04/10/2022.

Though the mandated period of 30 days is over, the PIO has sent no reply, which is violative of my fundamental right and contravenes the law.

Relief Sought: a) Direction to the PIO to give the information forthwith.

b) Recommend to the State Information Commission that penalty should be imposed on the PIO under Section 20 (10) of the Act 22 of 2005, for not providing the information as mandated in the law. No reasonable cause can be there for not replying at all.

7. Particulars of information-
Nature and subject matter of the information required: As per letter to PIO

Name of the office or department to which the information relates: .
Sports Authority of Goa.

Place Margao

Date: 30/11/2023

Signature of appellant

Enclosed: Copy of RTI application with proof of receipt by PIO.
Since it is the PIO's responsibility to inform me of the particulars of the appellate authority as per Section 7 (8) (iii), and he has not done so, disciplinary action against the PIO be initiated under Conduct Rules.
Appellant is also entitled to information free of charge.

Date	No. of Exhibit	Case No. of 20	Date to which the case is adjourned
07/12/2022		The Appellate Shri Clifton de Souza present in person. The representative of PIO Smt. Cynthia Ferrao present in person since PIO, Shri Navin Acharya transferred to DSY. Since the information was not provided to the Applicant within 30 days, PIO is hereby directed to provide information free of cost to the Appellate within 5 days to the Applicant. The Appellate also requested for certified copies, may be given. The next date of hearing is on 12/12/2022 at 10.00 am.	C. Colaco 7/12/2022
12/12/2022		Copy of RTI information received by Clifton D'Souza at 10.25 am	C. Colaco 12/12/2022

1st October 2022

From :
Deepak Netardekar
BF-2, Crishali Residency,
Vidhyanagar, Aquem,
Margao, Goa
Ph. 9158555641 / 9822165641

The Sports Authority of Goa
Athlete Stadium Cujira, Bambolim-Goa
Inward No. 5328
Date: 06/10/2022

To,
The First Appellate Authority
Sports Authority of Goa
Athletic Stadium,
Bambolim, Goa

Sub : Request for Information under RTI Act 2005

Ref : My RTI Application dated 04/08/2022 and Correspondence from your Office DT. 13/09/2022

This has reference to the above, wherein I have asked for Certified Copies of various documents along with information, which has been clearly listed and mentioned in my Application.

Please note that I did not receive any reply from the PIO of your Office within the stipulated time frame of 1 month.

Subsequently, I received a letter from your office having Ref. No. SAG/CO/Prog/RTI-Judo/2022/1870 DT. 12/09/2022, which was addressed to Shri Gurudatta D. Bhakta, President, Goa Judo Association, wherein he was asked to provide the necessary information.

By letter having Reference No. SAG/PIO/RTI/2022/1905 dated 14/09/2022, I was informed that my requested information was ready and was asked to collect the same from the office.

I realized, that out of 10 points mentioned on my RTI Request, I received incomplete information on some of the points requested, and was totally denied most of the information requested by me.

Following is the list of Points for which I have not received information as per my Request along with the Serial Numbers in my Application:

3. Details of election proceedings of last three term of of Goa Judo Association
5. How many districts are affiliated with Goa judo Association. Kindly furnish the details of their office bearers
7. Detailed Bills and Money reimbursed to Goa Judo Association by SAG with respect to State Championships for last 20 years

8. Following Details submitted by Goa Judo Association with regards to Lusofonia Games which were held in Goa in 2014

a. Date & Venue of Selection Trials to Select Probables.
b. Officials of Selection Committee of the Selection Trials (SC)
c. Public Notice / Information on Local Newspapers with regards to Selection trials mentioning Date, Time and Venue.
d. Expenditure bills of Players and Officials

9. Copies of Complaints /Allegations made to S.A.G. against Goa Judo Association by Students, Parents or members of General Public

I have enclosed copy of my RTI Application dated 04/08/2022 along with the replies and correspondence from your office in this regard.

Awaiting your reply.

Please do the needful.

Thanking You.

Deepak Netardekar

C. P. C.

PROCEEDINGS SHEET

The Court of the .....

Date	No. of Exhibit	Case No. of 20	Date to which the case is adjourned
07/12/2022		The Appealant, Shri Deepak Natardekar present in person. The representative of PIO, Smt. Cynthia Ferrao, LDC present in person. The PIO, Shri Navin Acharya is transferred back to DSYA. The Appelant stated that information w.r.to point No. 2, 4, 6 and part of point No.1 is provided by PIO. However, the information w.r.to point No. 3, 5, 7, 8 & 9 and part of point No.1 is not provided. The representative stated that the RTI application dated 04/08/2022 was transfred to President, Goa Urban Development Authority on 12/09/2022. The President is directed to provide information w.r.to point No. 3, 5, 7, 8, 9 and part of point No.1 to this office within 7 days after thorough checking of past records. The PIO, Director (Adm) may issue letter to the President for providing information. Also, Appelant further stated that information at Sr. No.7. is provided with half information. The PIO, Director (Adm) is hereby directed to provided information w.r.to point No.7 as asked by appelant.	Order. 7/12/2022

Complainant/Applicant/Appellant/Plaintiff

Accused/Opponent/Respondent/Defendant

Email

Executive Director Sports Authority of Goa

The Sports Authority of Goa
Athlete Stadium Cujira, Bambolim-Goa
Inward No. 5083
Date: 27/09/2022

Appeal under RT Act 2005

PA

From : patgomindes@gmail.com Tue, Sep 27, 2022 12:58 PM

Subject : Appeal under RT Act 2005 3 attachments

To : Executive Director Sports Authority of Goa <ed.tsag-goa@gov.in>

BEFORE THE FIRST APPELLANT AUTHORITY , EXECUTIVE DIRECTOR, THE SPORTS AUTHORITY OF GOA, IST FLOOR , ATHLECTIC STADIUM, BAMBOLIM GOA.

Appeal No. /2022

Mrs.(Adv) Patsy Da silva
Having office at
S-6, Dr. Rafael Plaza
Behind Margao Post Office
Margao Goa ... Appellant

Versus

Public Information Officer/Director (Administration)

The Sports Authority of Goa

1st Floor, Athletic Stadium,

Cujira, Bambolim 403 202 ... Respondent/PIO

The Appellant most respectfully submits as under:

1. The Appellant has preferred an Appeal against the application dated 3.6.2022 received by your office on 17.06.2022 made to the Public Information Officer in terms of the Right to Information Act 2005, for certified copies as stated in the said application which was in warded in the office of the Respondent on 17.06.2022. A copy of the said Application is annexed hereto.

2. The Respondent had vide his letter dated 11.7.2022 informed the Appellant that the desired information is ready and the same be collected by paying the information fees of Rs: 4/- (Rupees Four Only)

3) The Appellant on 19.09.2022, collected the said information and that the Appellant was surprised to see the information provided . The following information was sought as per my application.

4) That on receiving the said information , it was seen that the information provided to me is not the information that I sort for instead, the information that I had sort was pertaining to property surveyed under survey No. 464/2, 464/3,464/6, 464/7 and 464/8, of Curtorim village of Salcete Taluka for the purpose of construction of the ground, which is situated at Maina Curtorim and the information provided to me is of "Development of Sports Complex by SAG, Construction of Changing rooms and extension of fencing at Government Village School, Playground at Curtorim.

3. The information applied for at points No. 1,3 to 9 have been replied as information not available, while information at 2 and 3 are given of the sports complex at Curtorim .It is surprising to see that the ground area been acquired and information sort is not available have the same been issued to the Appellant. A copy of the said letter dated 8.7.2022 is enclosed hereto.

GROUNDS

a) The Respondent has failed to perform its statutory duty under this Act by not issuing the necessary information/documents and certified copies of the documents as requested/asked for by the Appellant in her application dated 03.06.2022.

b) The Respondent has deliberately not provided the necessary certified copies of the documents/information to the Appellant anticipating that if the information/certified copies of the documents are furnished to the Appellant then the same may be used against him or his office.

c) That great prejudice and loss will be caused to the Appellant if the information/documents are not provided to the Appellant as asked for by the Appellant in her application dated 3.06.2022.

d) The Respondent has failed to consider the fact that the certified copies of the documents/information asked for by the appellant in her said application dated 3.06.2022. under R.T.I. Act are public documents which are very much available in the office of the Respondent

e) The Respondent maintains such records and it is part of the record that the Appellant has applied for

6. The Appellant states that she has a good case to succeed on merits.

7. That this Authority has jurisdiction to try and decide the appeal and that this present appeal is filed within the time period

prescribed under the R.T.I. Act 2005 as the copies were collected on 19.9.22 .

In view of the above, it is therefore, prayed that:

(a) this Hon'ble Court may give necessary direction/s to the Respondent in terms of the provision of the Right to Information Act, 2005 to provide the certified copies of the documents/information as asked for by the Appellant in her application dated 03.06.2022 at the earliest free of cost.

(b) to grant the relief's of penalty and disciplinary action as provided U/S 20 of the R.T.I Act.

(c) a proper inquiry be conducted in this matter so as to ascertain as to why the Respondent has not furnished the information/certified copies of the documents as asked for by the Appellant under the R.T.I. Act.

(d) Such orders that may be necessary in the circumstances of the case, be passed by this Hon'ble Court

PLACE: Margao, Goa

DATE: 27th September 2022

APPELLANT

Sports Authority.docx
23 KB

Sports Authority.pdf
453 KB

Receipt Sports.pdf
173 KB

https://email.gov.in/h/printmessage?id=C:-27136&tz=Asia/Kolkata&xim=1

From:
Minguel Fernandes
H. No. 225/1, Sinquetim,
Navelim, Salcete - Goa.
Mob.: 9657034129

The Sports Authority of Goa
Athlete Stadium Cujira, Bambolim-Goa
Inward No. 2884
Date: 11/07/22

Date: 08/07/2022

To,
The First Appellant,
Director - The Sports Authority of Goa,
1st Floor, Athletic Stadium Bambolim,
Cujira, Bambolim – Goa.

Sub:. Appeal Under Section 7(1) Right to Information Act 2005

Sir,

I, had forwarded my Application under R. T.I. Act 2005.on dated 1/06/2022. to the P.I.O. The Sports Authority of Goa at Athletic Stadium Bambolim Goa for given me Incomplete Information. Therefore I appeal to you.Under Section 7(1) Right to Information Act 2005.

Enclosed (1) Information copy and mark Exbet A
(2) Payment Receipt copy and mark Exbet B.

I Therefore Appeal to you section 7 (1) R.T.I.Act 2005.

Your Faithful

(Minguel Fernandes)

C/44

5 रु. Rs.5 भारत INDIA पाँच रुपये FIVE RUPEES

5 रु. Rs.5 भारत INDIA पाँच रुपये FIVE RUPEES

NOTARY Advocate Anand M. Shetye Mormugao, Goa. Reg. No. 1934/2020 Exp. Dt. 03-02-2025 GOVERNMENT OF INDIA

The Sports Authority of Goa Inward No. 3375 Date: 29/07/22

BEFORE THE FIRST APPELLATE AUTHORITY UNDER RTI ACT, EXECUTIVE DIRECTOR, THE SPORTS AUTHORITY OF GOA, BAMBOLIM, GOA.

Case no.

Shailesh Halanka,
Son of Mahableshwar Halankar
Major in age, Indian National
Resident of house no.34,
Near Datta Mandir, Orulem,
Vasco-da-gama, Goa ..... Appellant

Vs.

The Public information officer,
Director of sports and youth affairs,
Sports Authority of Goa
1st floor Athletic Stadium,
Cujira Bambolim,
North Goa ..... Respondent

FIRST APPEAL UNDER SECTION 19(1) OF RIGHT TO INFORMATION ACT.

MAY IT PLEASE YOUR HONOUR.

Appellant herein most respectfully states and submits as under:

1. The addresses mentioned in the cause title are the registered address of the Appellant and registered address of Respondent.

Halankar

2. The Respondent is the PIO, Director of sports and youth affairs, Sports Authority of Goa1st floor Athletic Stadium, Cujira Bambolim, North Goa.

3. That the Appellant has requested to furnish the information pertaining to the land filling done in the property bearing chalta no 57/12 P.T. Sheet number 101 for the swimming pool project undertaken at Maimollem Vasco-da-gama, Goa. Vide the letter dated 26-05-2022 under right to information. Attached hereto as Annexure-I.

4. The Respondent vide its letter dated 30/06/2022, vehemently informed that the information sought at serial nos. 1,2,4,5,6 and 7 in my application dated 26-05-2022 is not available in this office record. Attached hereto as annexure-II is the letter dated 30/06/2022 denying the information to the applicant.

5. The applicant earlier on 20-05-2019, vide its application under right to information act had sought for information pertaining to the said Swimming Pool Project at Maimolem, Vasco-da-gama, Goa. the information sought for in the said application was duly acknowledged and provided to me by their Respondents showing the areas acquired by virtue of the Plan with the marking showing the Acquired portion and the survey numbers which are clearly visible in the said Plan.

6. The appellant further point out before this Court, that the appellant are the agriculturist and are dependent on the yields produced in their agricultural land which is without proper acquisition and following the rules and regulation laid down by the Law are doing construction and land filling in the property for which the applicant is running from pillar to post just to know whether the Government has acquired the land and under which orders or notification our agricultural properties are acquired without any sanction

7. The appellant has sought for the information under the Letter 26-5-2022 were pursuant to the information provided to me by the respondents to my earlier application dated 20-05-2019.

8. That by letter dated 30/06/2022, respondent refused to provide me the information under my RTI application dated 26/05/2022 without any justification or reasoning vide its Memorandum dated 30/06/2022.

9. Appellant being aggrieved for not providing satisfactory information, Appellant herein preferring appeal for refusal of information by letter dated 30/06/2022...

10. The appellant states that the application under RTI was submitted on 26/05/2022, letter was received by me on 2/07/2022, 30 days' time specified under the act gets over on 2nd August 2022 hence this appeal

11. Appellants herein beg to file this Appeal on the following, amongst other, grounds, each of which is without prejudice to one another;

GROUND

a. The Public Information Officer has without any justification or reasoning has outright refused to provide the information.

b. Aggrieved by the response received from the office of the sports authority of Goa vide its memorandum dated 30/06/2022, and the PIO is trying to avoid providing the information to the appellant.

PRAYER

c/41

I. Kindly give necessary instruction to PIO, Sports authority of Goa, to furnish me the information without further delay and any other order deemed necessary in the merits of this case.

II. For cost of this application

Panaji
Date: 28/07/2022

Shailesh Halankar

VERIFICATION

I, Shailesh Halankar, Son of Mahableshwar Halankar, Major in age, Indian National, Resident of house no.34, Near Datta Mandir, Orulem, Vasco-da-gama, Goa hereby states that information and contents of above paras are true to best of my knowledge.

Panaji
Date: 28/07/2022

Shailesh Halankar

Solemnly affirmed before me by
Mr. Shailesh M. Halankar
Sh. Shri Mahableshwar Halankar
who is identified to me by
Aadhar Card
No. 2218 7891 0492
who personally know

NOTARIAL Advocate Anand M. Shetye Mormugao-Goa. Reg. No.: 19348/2020 Exp. Dt. 03-02-2025 GOVERNMENT OF INDIA NOTARIAL

NOTARIAL Advocate Anand M. Shetye Mormugao-Goa. Reg. No.: 19348/2020 Exp. Dt. 03-02-2025 GOVERNMENT OF INDIA NOTARIAL

ANAND M. SHETYE
ADVOCATE & NOTARY
GOVERNMENT OF INDIA
H. No. 199, Non-Mon, Nxt. Elvira Apt.,
Nr. St. Andrew Church, Mormugao Taluka,
Vasco-Da-Gama, Goa-403802.
DATE : 28/07/2022
REGN. NO. 498/2022